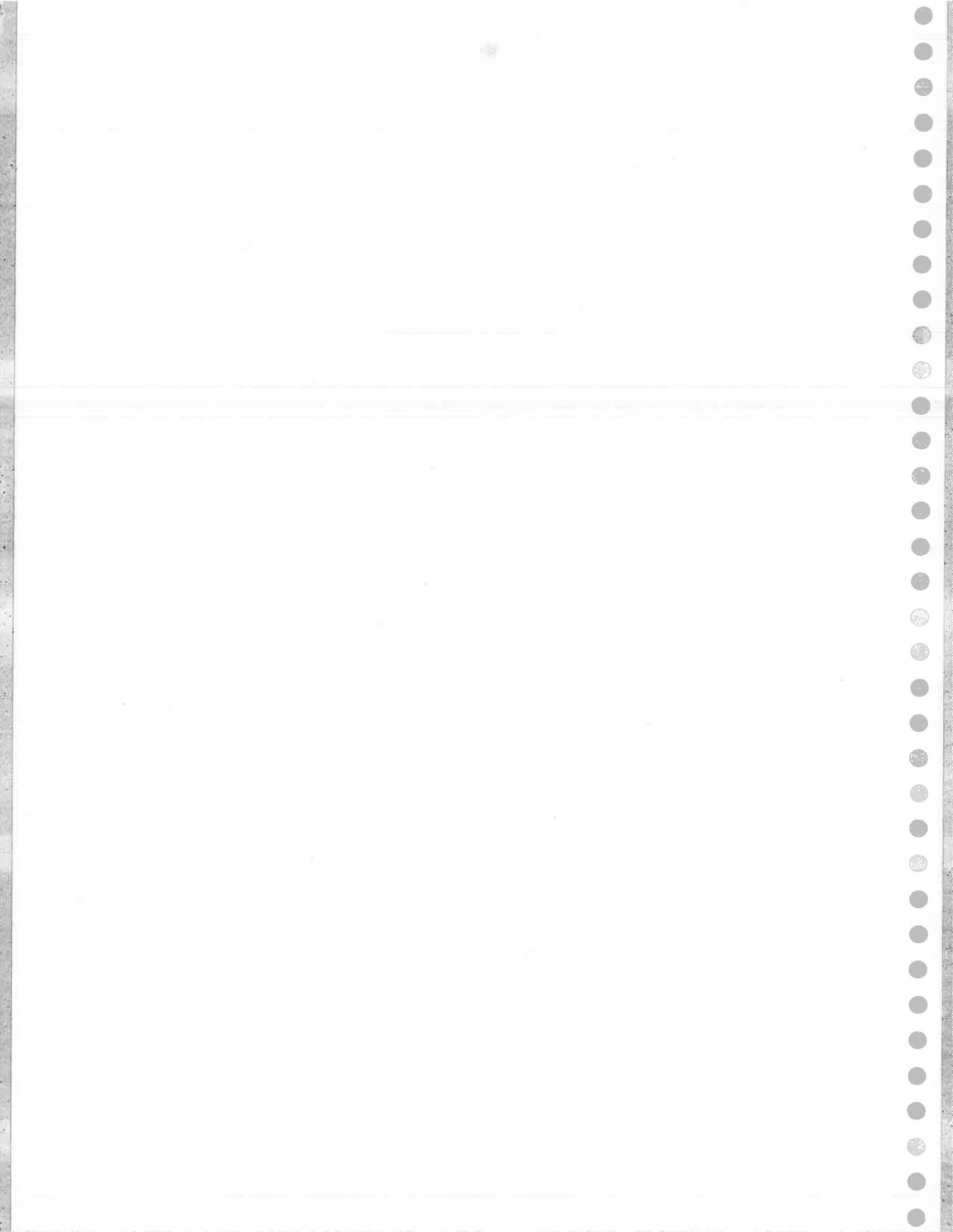


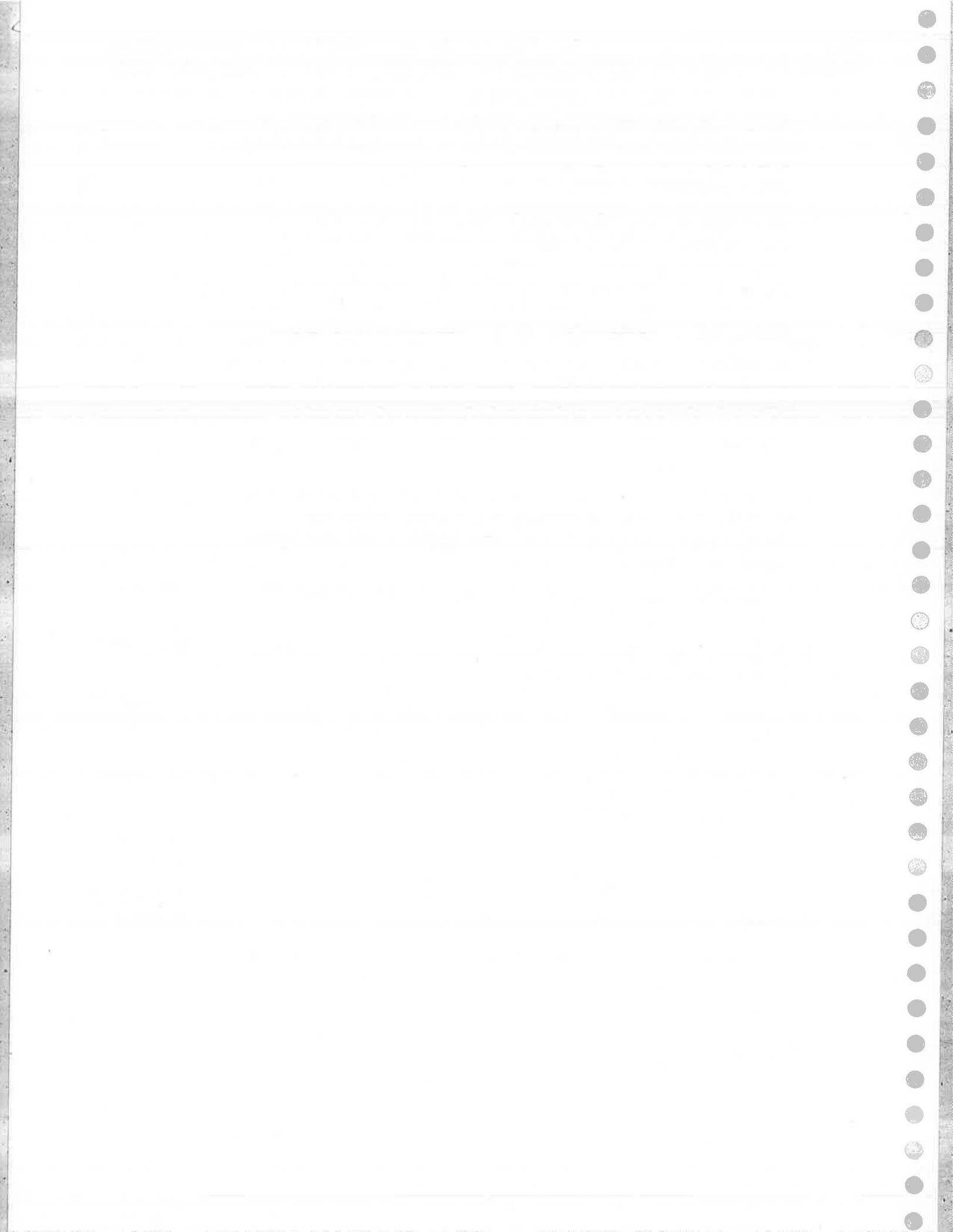
**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No.119 of 2021 (SZ)**

INDEX TO THE SET OF DOCUMENTS FILED

S.NO.	DESCRIPTION OF DOCUMENTS	PAGE NO
1	Hon'ble High Court of Madras by its Order dated 09.12.2021 in W.P. 28475 of 2019	01-12
2	Status Report filed by the 7th Respondent dated 15.07.2021	13-50
3	District Collector, Coimbatore's notice on the regulation of development works in the Elephant Migratory Path of Coimbatore Forest Division - செ.வெ.எண்.43, நாள் 21.02.2013	51-52
4	Letter from DFO, Coimbatore to District Collector, Coimbatore ந.க.எண்:வ1/12987/2014 நாள் 26.10.2015	53-56
5	Letter from DFO, Coimbatore to District Collector, Coimbatore ந.க.எண்:வ1/12987/2014 நாள் 21.01.2019	57-58
6	Letter from DFO, Coimbatore to District Collector, Coimbatore எண் 12987/2014/வ1 நாள் 09.08.2020	59-62
7	Letter from DFO, Coimbatore to District Collector, Coimbatore C.No.8360/2019/D1. dated 11.03.2021 Ref.No. Dated 12987/2014 dated 26.10.2015, 12987/2014/வ1 dated 21.01.2019, 12987/2014/வ1 dated 04.03.2019, 12987/2014/வ1 dated 09.08.2020, எண் 8360/202019/வ1 நாள் 15.02.2021, எண் 8360/2020 19/வ1 நாள் 05.03.2021, 8360/2020 19/வ1. dated 05.03.2021	63-66
8	TNPCB Inspection Committee Report on "Total Pollution Management Plan for Brick Kilns" dated 11.01.2020	67-170
9	District Collector, Coimbatore Notice to Illegal Brick Kilns on 29.10.2019 ந.க.10/கனிமம்/2019 dated 29.10.2019	171-172
10	District Collector, Coimbatore Notice to Illegal Brick Kilns on 29.10.2019 Na.Ka.11/Mines/2020 dated 21.10.2019	173-180
11	District Collector, Coimbatore Notice to Illegal Brick Kilns on 29.10.2019 Na.Ka.47/Mines/2020 dated 21.10.2020	181-188
12	Hon'ble High Court, Madras - First Order on W.P.Nos.27356 and 28475 dated 06.01.2021	189-192
13	Hon'ble High Court, Madras - Second Order on W.P.Nos.27356 and 28475 dated 10.02.2021	193-196



S.NO.	DESCRIPTION OF DOCUMENTS	PAGE NO
14	08.03.2021 District Collector Cbe meeting with RDO North, AD Mines Cbe, DEE TNPCB Cbe North, AD Rural Devl&Panchayath Cbe, DFO Cbe, Tahsildar Cbe North, BDO Periyanaickanpalayam,- Regarding Madras High Court Order dated 06.01.2021 on WP Nos 27356 and 28475 of 2019	197-198
15	Report of the District Collector, Coimbatore in Rc.No.650/Mines/ 2019 dated 26.03.2021/ Copy of minutes held under the Chair person of District Collector, Coimbatore/ Proceeding of the District Collector, Coimbatore in Rc.No.5329/2021 dated 17.03.2021 - These reports contain Na.Ka.238/Mines/2020 dated 23.06.2020 , Na.Ka.284/Mines/2021 dated 20.02.2021	199-228
16	Status Report filed by the Chief Secretary to the Government on WP Nos.27356 & 28475 of 2019 at the Hon'ble High Court , Madras dated 30.03.2021	229-256
17	Hon'ble High Court, Madras - Third Order on W.P.Nos.27356 and 28475 dated 31.03.2021	257-260
18	Coimbatore District Agriculture GDP Reply from Er.P.Thirumurthy Asst.Engineer,WRO, Coimbatore to S.A.Chinnasamy, Head, Thamizhaga Vivasayigal Sangam Coimbatore க.எண்.கோ 54/2021 dated 26.11.2021	261-262
19	Independent Report of TNPCB in matter of O.A.No.119 of 2021 filed before NGT (SZ) on 16.07.2021	263-274
20	Santhala, "Illegal Brick Kiln Clusters and the Plight of Thadagam Valley" - Research Paper dated 10.05.2022	275-286
21	Santhala - "Why Thadagam Valley and its neighbouring areas should be declared as Ecologically Sensitive Areas?" - Research Paper dated 26.06.2022	287-292
22	Photos of Brick Earth Quarries, Factories and wild animals falling and dying in the pits excavated for brick earth	293-308
23	Maps of Quarries, Brick Kilns and Sheds in Veerapandi, ChinnaThadagam and Nanjundapuram; Map of Damage to Stream Networks in the Valley due to Quarries and Kilns	309-402 309-312 313-315
24	Length of Stream Networks in the Valley	403-405
25	Santhala - "Stuck in the Days of Abundance - The Strange Case of Streams of Thadagam Valley" - Book dated 4.12.2021	+ 01 to 136





IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 09.12.2021

CORAM :

THE HON'BLE MR.MUNISHWAR NATH BHANDARI,
ACTING CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE P.D.AUDIKEVALU

W.P.No.28475 of 2019

and

W.M.P.Nos. 28183 and 28185 of 2019

and

W.M.P.Nos.185, 9121, 10800, 23797 and 23836 of 2021

T.M.S.Rajendran

.. Petitioner

vs

1. The Secretary to Government,
Department of Geology and Mining,
Secretariat,
Chennai - 600 009.
2. The Principal Secretary to Government,
Department of Housing and Urban Development,
Secretariat,
Chennai - 600 009.
3. The Director of Geology and Mining,
ThiruVeeKaa Industrial Estate,
Guindy, Chennai - 600 032.



4. The Director,
Directorate of Town and Country Planning,
Chengalvarayan Building,
4th Floor, No. 807, Anna Salai,
Chennai - 600 002.
5. The Chairman/Principal Secretary,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai,
Guindy Industrial Estate,
Guindy,
Chennai - 600 032.
6. The Chairman and Managing Director,
Tamil Nadu Generation and Distribution Corporation Ltd.,
(TANGEDCO),
No. 144, Anna Salai,
Chennai - 600 002.
7. The Deputy Director of Town and Country Planning,
Coimbatore Region, Dr. Nanjappa Road,
Corporation Shopping Complex,
Coimbatore - 641 018.
8. The Joint Director of Geology and Mining,
Geology and Mining Department,
Coimbatore.
9. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
SIDCO Industrial Estate,
Pollachi Main Road,
Coimbatore - 641 021.
10. The District Collector,
Coimbatore District,
Coimbatore.



11. The Deputy Commissioner of Labour,
Coimbatore Region,
Coimbatore.
12. The Deputy Director of Health Services,
No. 268, Race Course Scheme Road,
Coimbatore - 641 018.
13. The Superintending Engineer,
TANGEDCO, Tatabad,
Coimbatore - 641 012.
14. Coimbatore District Irula Samuga Nala Sangam,
Represented by its President Mallan Nanjan,
S/o. Nanjan,
9/8, Vadakallur Anaikatti,
24 Veerapandi Anaikatti (North),
Anaikatti,
Coimbatore - 641 108.
15. V.Venugopal
16. Ranganathan Balakrishnan
17. Thadagam S Ganesh
18. Manickaraj
19. Rangaraj Chinnama Naidu .. Respondents
(R14 to R19 impleaded vide order dated 04.12.2020
in W.M.P.No.18164 of 2020)

Prayer: Petition filed under Article 226 of the Constitution of India
praying to

- i) issue a Writ of Mandamus or any other appropriate Writ or Order
or Direction in the nature of the Writ by directing the respondents



4

herein to take necessary action to close down the illegal brick kilns being operated in all the village of ChinnaThadagam, Nanjundapuram, Veerapandi, Somayampalayam and Pannimadai Panchayaths of Coimbatore District within the time frame stipulated by this Court;

ii) issue interim direction directing the sixth and thirteenth respondents to forthwith disconnect power supply to the illegal brick kilns in all the villages of ChinnaThadagam, Nanjundapuram, Veerapandi, Somayampalayam and Pannimadai Panchayaths of the Coimbatore District, pending disposal of the above writ petition; and

iii) constitute a committee consisting of experts from the fields of geology and mining, Water Resources, Health, Ecology and Environment and Agriculture so as to assess the damages done to the ecology and general public by the illegal brick kilns in all the villages of Chinna Thadagam, Nanjundapuram, Veerapandi, Somayampalayam and Pannimadai Panchayats of Coimbatore District pending disposal of the writ petition.

For the Petitioner : Mr. C.Deivasigamani

For the Respondents 1 to : Mr. C.Harsha Raj,
4, 7, 8, 10, 11 and 12 Additional Government Pleader

For the Respondents 5 : Mrs. Shanmugavalli Sekar,
and 9 Standing Counsel

For the Respondents 6, : No appearance
13, 14 to 19

For the Petitioners in : Mr. C.Wilson, Senior Advocate
W.M.P. Nos. 9121 and for Mr. Richardson Wilson
10800 of 2021



For the Petitioner in : Mr. Niranjan Rajagopalan for
W.M.P.Nos. 23797 and Mr. M.Marudhachalam
23836 of 2021

ORDER

(Order of the Court was made by
the Hon'ble Acting Chief Justice)

The writ petition has been filed for the following prayers:-

"I, therefore, respectfully pray that this Hon'ble Court
may be pleased to

- i) issue a Writ of Mandamus or any other appropriate Writ or Order or Direction in the nature of the Writ by directing the respondents herein to take necessary action to close down the illegal brick kilns being operated in all the villages of ChinnaThadagam, Nanjundapuram, Veerapandi, Somayampalayam and Pannimadai Panchayaths of Coimbatore District within the time frame stipulated by this Hon'ble Court;
- ii) issue interim direction directing the sixth and thirteenth respondents to forthwith disconnect power supply to the illegal brick kilns in all the villages of ChinnaThadagam, Nanjundapuram, Veerapandi, Somayampalayam and Pannimadai Panchayaths of the Coimbatore District, pending disposal of the above writ petition; and



b

iii) constitute a committee consisting of experts from the fields of Geology and Mining, Water Resources, Health, Ecology and Environment and Agriculture so as to assess the damages done to the ecology and general public by the illegal brick kilns in all the villages of Chinna Thadagam, Nanjundapuram, Veerapandi, Somayampalayam and Pannimadai Panchayats of Coimbatore District pending disposal of the writ petition."

2. Counter to the writ petition has been filed to show the closure of illegal brick kilns and in view of the above, prayer is made to dismiss the writ petition as infructuous. Learned counsel for the private respondents have also made a similar prayer.

3. Learned counsel for the petitioner submits that though illegal brick kilns in the areas mentioned in prayer Nos.(i) and (ii) have been closed, the prayer to the writ petition is even to constitute a committee of experts to assess the damages done to the ecology and general public by the illegal brick kilns. The aforesaid relief has not yet been satisfied. Thus, a direction has to be issued to constitute a committee to assess the damages done to



the ecology and general public due to the operation of the illegal brick kilns.

4. Learned Additional Government Pleader appearing for the State submits that not only illegal brick kilns have been closed, but even a committee has been constituted to determine the damages out of the operation of the illegal brick kilns. In view of the above, nothing survives in this writ petition.

5. Learned Senior Advocate appearing on behalf of the petitioners in W.M.P.Nos.9121 and 10800 of 2021 has raised objection even to the maintainability of the Writ Petition in reference to the prayer for assessment of the damages done to the ecology and general public. Reference to Sections 14 and 15 of the National Green Tribunal Act, 2010 has been made to emphasize the jurisdiction of the National Green Tribunal in reference to that prayer made by the Petitioner. Thus, even the writ petition is not maintainable.



8

6. We have considered the submissions made by the parties and find that insofar as the prayer nos. i) and ii) are concerned, it has already been satisfied in view of the closure of the illegal brick kilns. Since closure has been made, question of electricity supply to it does not arise. The issue that now remains is in respect of the constitution of a committee to assess the damages done to the ecology and general public.

7. Learned Additional Government Pleader appearing for the Stated has made a submission regarding the constitution of the committee. Thus, even the last prayer in the writ petition gets satisfied. Moreover, as per Sections 14 and 15 of the Act of 2010, jurisdiction for it lies with the National Green Tribunal.

8. In view of the above, we are disposing of this writ petition rendering it to be infructuous so far as the closure of the illegal brick kilns is concerned and insofar as constitution of a committee for the assessment of damages due to operation of the illegal brick kilns is concerned, if the petitioner has any grievance, he can avail



the remedy before the National Green Tribunal.

WEB COPY

W.M.P.Nos. 28183 and 28185 of 2019 and W.M.P.Nos. 185, 9121, 10800, 23797 and 23836 of 2021 are closed. There will be no order as to costs.

(M.N.B., ACJ.) (P.D.A., J.)
09.12.2021

Index : Yes/No

vjt

To:

1. The Secretary to Government,
Department of Geology and Mining,
Secretariat,
Chennai - 600 009.
2. The Principal Secretary to Government,
Department of Housing and Urban Development,
Secretariat,
Chennai - 600 009.
3. The Director of Geology and Mining,
ThiruVeeKaa Industrial Estate,
Guindy, Chennai - 600 032.



4. The Director,
Directorate of Town and Country Planning,
Chengalvarayan Building,
4th Floor, No. 807, Anna Salai,
Chennai - 600 002.
5. The Chairman/Principal Secretary,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai,
Guindy Industrial Estate,
Guindy,
Chennai - 600 032.
6. The Chairman and Managing Director,
Tamil Nadu Generation and Distribution Corporation Ltd.,
(TANGEDCO),
No. 144, Anna Salai,
Chennai - 600 002.
7. The Deputy Director of Town and Country Planning,
Coimbatore Region, Dr. Nanjappa Road,
Corporation Shopping Complex,
Coimbatore - 641 018.
8. The Joint Director of Geology and Mining,
Geology and Mining Department,
Coimbatore.
9. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
SIDCO Industrial Estate,
Pollachi Main Road,
Coimbatore - 641 021.
10. The District Collector,
Coimbatore District,
Coimbatore.



11. The Deputy Commissioner of Labour,
Coimbatore Region,
Coimbatore.

12. The Deputy Director of Health Services,
No. 268, Race Course Scheme Road,
Coimbatore - 641 018.

13. The Superintending Engineer,
TANGEDCO, Tatabad,
Coimbatore - 641 012.



WEB COPY



W.P.No.28475 of 2019

M.N.BHANDARI, ACJ
AND
P.D.AUDIKEVALU, J.

vjt

W.P.No.28475 of 2019

09.12.2021

Page 12 of 12

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.119 of 2021(SZ)

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on the News item published in Dinamalar Tamil news paper, Chennai Edition Dt. 14.04.2021, under the caption "all over the village is dust land. If deforms the villages Along with lives.

Applicant(s)

- Vs. -

- 1) The Chief Secretary to Govt. of Tamil Nadu. ... Respondent(s)
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu 600 009
- 2) The Secretary to Govt. of Tamil Nadu
Department of Environment & Forests,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu 600 009.
- 3) The Principal Secretary to Govt. of Tamil Nadu,
Industries Department,
Govt. Secretariat, Fort St. George
Chennai, Tamil Nadu 600 009.
- 4) The Chairman,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai, Guindy,
Chennai, Tamil Nadu 600 032.
- 5) State Environment Impact Assessment Authority,
Government of Tamil Nadu,
Rep. by its member Secretary,
3rd Floor, Panagal Maaligai,
No.1.Jeenis Road, Saidapet,
Chennai 600 015.
- 6) Department of Geology and Mining,
Rep. by its Commissioner,
Alandur Road, Guindy Industrial Estate,
Guindy, Chennai - 600 032.

**ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT**

**For DISTRICT COLLECTOR
COIMBATORE**

14

- 7) The District Collector,
Coimbatore District,
District Collectorate Office,
Collectorate Building,
Coimbatore - 641 018.
 - 8) Chinna Thadagam Village Panchayat,
Rep. by its Secretary,
Panchayat Village Office,
Mariyamman Kovil Street,
P.N.Palayam, Coimbatore,
Tamil Nadu - 641 010.
 - 9) 24, Veerapandi Village Panchayat,
Rep. by its Secretary,
Panchayat Village Office,
24, Veerapandi Post,
P.N.Palayam, Coimbatore,
Tamil Nadu - 641 108.
 - 10) Nanjundapuram Village Panchayat,
Rep. by its Secretary,
Village Panchayat Office,
Nanjundapuram Road,
Thadagam Post, P.N.Palayam,
Coimbatore, Tamil Nadu - 641 108.
 - 11) SomayamPalayam Village Panchayat,
Rep. by its Secretary,
Village Panchayat Office,
Kalapanaickanpalayam Opp Bus Stand,
SomayamPalayam Post, P.N.Palayam,
Coimbatore, Tamil Nadu - 641 108.
 - 12) Pannimadai Village Panchayat,
Rep. by its Secretary,
Village Panchayat Office,
Pannimadi Post, P.N.Palayam,
Coimbatore, Tamil Nadu - 641 107.
- ... Respondent (s)

STATUS REPORT FILED BY THE 7th RESPONDENT.

I, Tmt.P.S.Leela Alex B.E, Wife of ---Alex Jegadeep Raja---,
Religion ---Christian---, aged 35 years, residing at -----
----- Coimbatore, working as
District Revenue Officer, Coimbatore District do hereby solemnly affirm
and sincerely states as follows:


ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

Page No :2
No of Corns :


DISTRICT COLLECTOR
COIMBATORE

1) I am filing this status report on behalf of 7th **respondent** herein and I am well acquainted with the facts of this case from the records.

2) It is submitted that the present case has been Suo Motu registered by this Tribunal on the basis of the series of articles published in Dinamalar daily Chennai Edition Dt. 12.04.2021 & 13.04.2021 under the captions "தடாகம் பள்ளதாக்கு ... தனி சாம்பராஜ்யம்" as part of the caption "பார்க்கும் இடமெல்லாம் பள்ளம்... பதறுது உள்ளம்!"

3) It is submitted that the following Status report is submitted with regard to steps taken by the District Administration for closure of brick kilns operating in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai villages of Coimbatore North Taluk, Coimbatore District.

4) It is submitted that, various complaint petitions had been received from the public stating that brick kilns functioning in ChinnaThadagam, Veerapandi, Nanjundapuram and Somayampalayam Village Panchayat of Coimbatore North Taluk are operating without obtaining proper permission from the District Collector and requested to stop the brick kiln units from functioning in the said villages.

- i. Based on the complaint petitions, notice had been issued to 186 brick manufacturing units vide Rc.No.10/Mines/2019 dated: 29.10.2019 with a direction to stop all the brick manufacturing processes and also to show cause why action should not be taken against them for the unauthorized brick manufacturing.
- ii. Notice has also been issued by the District Environmental Engineer, Tamil Nadu Pollution Control Board vide its notice dated 21.10.2019 to 183 brick kiln units located in ChinnaThadagam, Veerapandi, Nanjundapuram and Somayampalayam Village Panchayats of Coimbatore North Taluk for operating the brick kiln units without consent of the Board under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987. And also the above brick kiln units were directed to show cause **within 15 days** from the date of receipt of notice as to why penal action should not be initiated against them for operating the brick kiln units without any air


ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.


DISTRICT COLLECTOR
COIMBATORE

pollution control measures and for having not obtained the valid consent of the Board under Section 21 of the said Act and to issue directions under Section 31A of the Act for closure of the unit and for the stoppage of electricity etc.,

- iii. At this juncture one Thiru.S.Muralidharan has filed a Public Interest Litigation, W.P.No.27356/2019 at the Hon'ble Madras High Court with a prayer to issue a Writ of Mandamus or any other Writs or directions, directing the 1st respondent to identify and secure the elephant corridors in Coimbatore Forest Division with the support of the other respondents.
- iv. Subsequently another Public Interest Litigation, W.P.No.28475/2019 filed by Thiru.TMS.Rajendran before the Hon'ble Madras High Court with a prayer to direct the respondents to take necessary action to close down the illegal brick kilns being operated in all the villages of Veerapandi, ChinnaThadagam, Somayampalayam, Nanjundapuram and Pannimadai panchayats of Coimbatore District within the time frame stipulated by the Hon'ble Court.

5) The Hon'ble First Bench of Madras High Court by Order dated 10.02.2021 in the above W.P.No.27356 of 2019 and 28475 of 2019 under para 2 & 3 ordered as follows:-

2. *In some of the other matters, the grievances appear to be directed against brick kilns which have mushroomed all over the State and the general refrain is that the local authorities have turned a Nelson's eye to the illegal operations of brick kilns. The official respondents must take immediate remedial measures to ensure that brick kilns function within the parameters set down and upon obtaining license remain confined to the areas demarcated. Burgeoning brick kilns that encroach into forest lands or elephant corridors should be proceeded against without undue delay.*
3. *These matters will now appear six weeks hence for a status report to be filed by the State through its Chief Secretary upon due coordination between the various departments.*

6) As directed by the Hon'ble First Bench of Madras High Court dated 10.02.2021 in W.P.No.27356 of 2019 and 28475 of 2019, 186 brick kiln units were closed down in Veerapandi, ChinnaThadagam, Somayampalayam,


**ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.**

Page No :4
No of Copies :


**DISTRICT COLLECTOR
COIMBATORE**

17

Nanjundapuram and Pannimadai villages and the action taken by the District Administration for closure of Brick kilns were submitted to the Principal Secretary, Industries Department and accordingly the Chief Secretary to Government has filed action taken report to the Hon'ble High Court of Madras, Chennai.

7) It is submitted that the brick kiln owners against the closure notices dated 19.03.2021 for 186 brick kilns were filed batch cases in W.P.Nos.9606, 9726, 9738, 9741, 9745, 9748/2021 etc.,. In the above batch cases, the Hon'ble High Court, Chennai by its Order dated 30.04.2021 in under para 22, 23, 24 & 25 ordered as follows:-

22. For the foregoing reasons, without delving much upon the merits and demerits of the other submissions of the learned counsel on either side, excepting incorporating the same hereinabove, this Court is of the opinion that the impugned orders need interference by this Court. Accordingly, the impugned orders are set aside and the District Collector, Coimbatore, who is the competent authority under the statute, shall pass appropriate orders with respect to all these petitioners after affording an opportunity of hearing within a period of four weeks from the date of receipt of a copy of this order. The impugned orders would be treated as notices to the petitioners for appearing before the District Collector. No separate notice in this regard will be issued to the petitioners. The petitioners are at liberty to submit all relevant documents in support of their claim. It is made clear that no further extension of time would be granted to the District Collector to complete the above exercise of passing the appropriate orders qua these petitioners. The District Collector, Coimbatore, shall proceed with the further process based on the web copy of this order, without waiting for the certified copy.

23. It is open to the respondents to take any action against the brick kilns, including the petitioners, if it is found that the same has been operated without any license/clearance in the manner known to law. This order would not preclude the authorities in exercising their powers in accordance with law. It is also made clear that the owners of the brick kilns can run the show, if they possess a valid licence and other documents to do so.

**ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.**

**DISTRICT COLLECTOR
COIMBATORE**

18

24. *These writ petitions are ordered to the extent indicated above. However, there shall be no order as to costs. Consequently, WMP Nos.11653 and 11786 of 2021 are dismissed and the other connected writ miscellaneous petitions are closed.*

25 *Post these writ petitions on 07.06.2021 'for reporting compliance'.*

8) It is further submitted that the Hon'ble High Court, Chennai under operative para 22 of the above order dated 30.04.2021 made it clear that the impugned order would be treated as notices to the petitioners for appearing before the District Collector. Whereas, the petitioners / brick kiln owners did not appear before the District Collector, Coimbatore for hearing. However, in response to the notices dated 19.03.2021, the 112 petitioners / brick kiln owners have submitted their representations through registered post and the same were received in the Collectorate on various dates. Most of the petitioners / brick kiln owners have submitted in their representation that they had remitted the application fee, registration fee and annual brick mineral fee till the year 2021. They have further stated that activities of extracting brick clay from patta lands falling in Hill village do not require clearance from Hill Area Conservation Authority. The petitioners / brick kiln owners have further stated that they have submitted applications before the District Collector, Coimbatore / Assistant Director of Geology and Mining, Coimbatore and requested to grant permit for running the brick kiln units situated at Veerapandi, Chinnathadagam, Nanjundapuram, Somayampalayam, Pannimadai villages in Coimbatore North Taluk, Coimbatore District.

9) It is further submitted that in compliance to the orders passed by the Hon'ble High Court, Chennai and as directed by the District Collector, Coimbatore vide proceedings dated 17.03.2021, the Tahsildar, Coimbatore North, the Assistant Director of Geology and Mining, Coimbatore and the District Environmental Engineer, Tamil Nadu Pollution Control Board, Coimbatore have submitted their reports and findings in respect of 186 brick kiln units located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages in Coimbatore North Taluk, Coimbatore District.


ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT
Page No :6
No of Corns :


DISTRICT COLLECTOR
COIMBATORE

19

10) The reports submitted by the Tahsildar, Coimbatore North, the Assistant Director of Geology and Mining, Coimbatore and the District Environmental Engineer, Coimbatore and the 112 explanations submitted by the petitioners / brick kiln owners vide their representation various dates have been examined in detail in accordance with the provisions of the Mines and Minerals (Development & Regulation) Act, 1957, the Tamil Nadu Minor Mineral Concession Rules, 1959 and other relevant Act and Rules and the following were observed:-

- i. Veerapandi, Chinnathadagam, Somayampalayam and Nanjundapuram Villages in Coimbatore North Taluk, Coimbatore District wherein the brick kiln units owned by the petitioners located falls under Hill Villages notified by the Government vide G.O.Ms.No.49 Housing and Urban Development Department, dated 24.03.2003. Therefore, clearance from the Hill Area Conservation Authority has to be obtained for functioning of the brick kiln unit located in the above said four villages. Whereas, the petitioners have not obtained the statutory clearance from the Hill Area Conservation authority in respect of the brick kiln unit located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District.
- ii. Every brick manufacturing unit shall obtain Certificate of Registration issued by the District Collector as required under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959. The registration certificate will be valid for a period of one year only. The petitioners were not in possession of valid Registration Certificate issued by the District Collector in respect of the brick kilns located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages in Coimbatore North Taluk, Coimbatore District. Apart from that the petitioners have not been granted with any quarrying permit for quarrying brick earth from patta lands as required under Rule 19 (2) of Tamil Nadu Minor Mineral Concession Rules, 1959.
- iii. Every brick manufacturing unit shall apply to the District Collector concerned for quarrying brick earth along with a copy of Certificate of Registration issued by the District Collector concerned, a non refundable application fee of Rs.1,500/- and the brick mineral annual

~~ASSISTANT DIRECTOR~~
ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

~~DISTRICT COLLECTOR~~
DISTRICT COLLECTOR
COIMBATORE

20
fee at the rate ranges from 60,000/- to 90,000/- depending upon the number of chambers per kiln per annum. Some of the petitioners/ brick kiln owners have remitted the application fee, Registration fee and brick mineral annual fee for certain years without holding any certification of the registration.

- iv. The petitioners shall submit an application in Form - I in Appendix - IV.A along with the copies of required documents and the application should be complete in all respects as required under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959. In the instant cases, some of the petitioners/ brick kiln owners have submitted applications in the prescribed form in the month of April and May 2021.
- v. On receipt of an application for grant of a quarrying permit, the District Collector, if he sees no valid objection, may grant quarrying permission to the applicant as per clause (b) of sub-rule (2) of Rule 19 of Tamil Nadu Minor Mineral Concession Rules, 1959. In the instant cases, the petitioners have not been granted with quarrying permit for quarrying brick earth in patta lands as required under Rule 19 (2) of Tamil Nadu Minor Mineral Concession Rules, 1959.
- vi. An agreement in non judicial stamp paper in Form - III in Appendix - IVA to the Tamil Nadu Minor Mineral Concession Rules, 1959 shall be executed within 15 days from the date of receipt of the permit from the District Collector as stipulated under Rule 19(2)(c)(v) of the said rules. The permit shall be valid for a period of one year from the date of execution of the agreement. In the instant cases, the petitioners/ brick kiln owners have been neither granted with quarrying permit for quarrying brick earth in patta lands nor executed lease agreement in the prescribed form.

11). It is further submitted that in compliance to the Common Orders dated 30.04.2021 passed by the Hon'ble High Court, Chennai in Writ Petitions Nos. 9606, 9726, 9738, 9741, 9745, 9748, 9766, 9768, 9774, 9776, 9780, 9781, 9785, 9786, 9790 of 2021 etc., and in view of the observations and findings, the following orders were passed in respect of the brick kiln units


ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

Page No : 8
No of Corns :


DISTRICT COLLECTOR
COIMBATORE

located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District in accordance with the provisions of Mines and Minerals (Development & Regulation) Act, 1957 and Tamil Nadu Minor Mineral Concession Rules, 1959.

- i. Quarrying of brick earth from the non permitted patta lands without obtaining clearance from the Hill Area Conservation Authority and without obtaining permission from the District Collector concerned as required under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959 are to be declared as illegal one. Therefore, functioning of brick kiln units are to be declared as unlawful one and accordingly, quarrying activities carried out by the petitioners for removal of brick earth from patta lands and for consumption in their units located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District has been declared as illegal one contravening the provisions of Section 4(1) and 4(1A) of the MMDR Act, 1957.
- ii. The petitioners/ brick kiln owners were not in possession of valid Registration Certificate issued by the District Collector, Coimbatore in respect of their brick kiln units. Therefore, functioning of the brick kiln units located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District has to be declared as unlawful one and accordingly functioning of the brick kiln units located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District has been declared as unlawful one.
- iii. The petitioners/ brick kiln owners have not obtained Consent to Establish and Consent to operate from the Tamil Nadu Pollution Control Board in respect of their brick kiln unit operated in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District and therefore functioning of brick kiln unit without obtaining necessary Consent to Establish and Consent to Operate is illegal one.


ASSISTANT DIRECTOR
 DEPARTMENT OF GEOLOGY & MINING
 COIMBATORE DISTRICT.


 DISTRICT COLLECTOR
 COIMBATORE

22

- iv. As the petitioners/ brick kiln owners have not been granted with permit for quarrying brick earth from patta lands as required under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, and the Tahsildar, Coimbatore North has reported that brick earth was stocked in their units and the source of brick earth was not known, the entire quantity of brick earth stocked in the brick kiln units has to be declared as illegally stored one and accordingly the entire quantum of brick earth stocked in the units has been declared as illegally stored one contravening the provisions of Section 4(1A) of the Mines and Minerals (Development & Regulation) Act, 1957.
- v. Whenever any person raises, transports or causes to be raised or transported, without any lawful authority, any mineral from any land, and, for that purpose, uses any tool, equipment, vehicle or any other thing, such mineral tool, equipment, vehicle or any other thing shall be liable to be seized by an officer or authority specially empowered in this behalf as per Section 21(4) of the Mines and Minerals (Development & Regulation) Act, 1957. Accordingly, the Tahsildar, Coimbatore North has been directed to seize the entire quantum of brick earth, finished goods of bricks etc. stocked in the premises of the brick kiln unit as per the powers vested with him under Section 21(4) of Mines and Minerals (Development & Regulation) Act, 1957.
- vi. Any mineral, tool, equipment, vehicle or any other thing seized under sub-section (4), shall be liable to be confiscated by an order of the court competent to take cognizance of the offence under sub-section (1) and shall be disposed of in accordance with the directions of such court as per Section 21(4A) of the Act, 1957. In this connection, the Revenue Divisional Officer, Coimbatore North has been intimated to file complaints before the competent Special Court as per the powers delegated under Section 22 of the Act, 1957 against the petitioners /brick kiln unit owners for the offences committed under Section 21 of the Act, 1957 and for making prayer for confiscation of the finished bricks kept in the premises at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District. The Assistant Director of Geology and Mining,


ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.


DISTRICT COLLECTOR
COIMBATORE

Coimbatore has been directed to co-ordinate with the Revenue Divisional Officer, Coimbatore North for filing complaints before the competent Court under Section 22 of the Act, 1957 against the brick kiln owners for the offence committed under Section 21 (1) of the Act, 1957.

- vii. The petitioners/ brick kiln owners have stated that they had remitted the application fee, registration fee and annual brick mineral fee and they were permitted to continue operations in the brick kiln units and therefore the activities carried out by them cannot be treated as illegal. In this connection, the alleged remittance of application fee, registration fee and annual brick mineral fee would not confer any rights on the petitioners to run the brick kiln units without any valid registration certificates and permit for quarrying brick earth from patta lands as required under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959. From the above, it is evident that the petitioners have not complied with the statutory requirements as stipulated under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959. Therefore, functioning of brick kiln units in the above said villages has been declared as illegal one, as the petitioners have not been issued with Registration Certificates and also not granted with permit for quarrying brick earth from patta lands as required under Rule 19 (2) of Tamil Nadu Minor Mineral Concession Rules, 1959.
- viii. Whenever any person raises, without any lawful authority, any mineral from any land, the State Government may recover from such person the mineral so raised, or, where such mineral has already been disposed of, the price thereof, and may also recover from such person, rent, royalty or tax, as the case may be, for the period during which the land was occupied by such person without any lawful authority as per Section 21(5) of Mines and Minerals (Development & Regulation) Act, 1957. In the instant cases, the petitioners have illegally quarried brick earth from the non leased out patta lands and consumed in their brick kiln unit located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District. Therefore, the Revenue Divisional Officer, Coimbatore North has been requested to take necessary action for recovering cost of mineral and seigniorage fee for the quantum of brick earth illegally


ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

Page No : 11

No of Copies


DISTRICT COLLECTOR
COIMBATORE

mined and consumed in their brick kiln units for the periods unlawfully operated, under Section 21(5) of the Mines and Minerals (Development & Regulation) Act, 1957.

- ix. As far as the applications filed by the petitioners / brick kiln unit owners for grant of permit for quarrying brick earth from patta lands are concerned, necessary orders will be passed by the Assistant Director of Geology and Mining separately under Rule 19(2) of Tamil Nadu Minor Mineral Concession Rules, 1959 in accordance with law.

12) It is further submitted that in compliance to the orders passed by the Hon'ble High Court, Chennai dated 30.04.2021 in these Writ Petitions, a total number of 177 brick kiln units located in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District have been closed by the District Collector, Coimbatore as they were not in possession of valid registration certificates and permit for quarrying brick earth from patta lands as required under Rule 19 (2) of Tamil Nadu Minor Mineral Concession Rules, 1959. The village-wise number of brick kiln units closed in Thadagam area of Coimbatore North Taluk, Coimbatore District are tabulated below:-

Sl. No.	Name of the Village	No. of brick kiln units closed
1	Chinnathadagam	83
2	Veerapandi	58
3	Nanjundapuram	19
4	Somayampalayam	10
5	Pannimadai	7
Total		177

13) The details of brick kiln units closed by the District Collector, Coimbatore in the villages of Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages, Coimbatore North Taluk, Coimbatore District are tabulated as follows:-

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINES
COIMBATORE DISTRICT
Page No : 12
No of Corns :

DISTRICT COLLECTOR
COIMBATORE

Name of the Village: Chinnathadagam

Sl. No	Writ petition filed	Name and address of the brick kiln owner / petitioner	Name of location of the brick kiln	Representation Date	District Collector Proceedings No and Date	No. of brick kiln closed
1	9748/2021	Thiru.M.Ponnusamy, S/o.MarappaGounder, 4/244, North Street, ManikuttyThottam, Chinnathadagam, Coimbatore-641108 Cell:93440 50549	SAT Chamber Bricks Unit, II Survey No.263/1,Chinnathadagam	17.05.21	Rc.No.768/ Mines/ 2021 Dated: 13.06.2021	1
2	9766/2021	Thiru.R.Somasundaram RNR Chamber bricks. Thanneerpanthal, Chinnathadagam Coimbatore . Ph.No.9842270094	RNR Chamber Bricks (RVR), Survey No.448A/1B, 491B/2,Chinnathadagam	11.05.21	Rc.No.464/ Mines/ 2021 Dated: 13.06.2021	1
3	9774/2021	Thiru.R.Rajamani, S/o.Rangasamy D.No.1/18, NGGO Colony, Coimbatore Cell:93632 67116	MANI Chamber Bricks, S.F.No.559/1 Chinnathadagam	13.05.21	Rc.No.474/ Mines/ 2021 Dated: 13.06.2021	1
4	9776/2021	Tmt.S.Kavitha, W/o.P.Subramaniam, D.No.4/50-2, Ramanathapuram, Chinnathadagam, Coimbatore-641108 Cell:93631 22666	SK Chamber Bricks S.F.No.589/3B & 589/4C Chinnathadagam	17.05.21	Rc.No.465/ Mines/ 2021 Dated: 13.06.2021	1
5	9780/2021	Thiru.R.Krishnasamy, S/o.R.N.Raju, RSK Chamber Bricks (Unit I & II)S.F.No. 491/B2, 574/2 & 576/A2, Anaikatty Road, Thanneerpanthal, Chinnathadagam, Coimbatore - 641108 Cell:98422 55404.	RSK Chamber Bricks (Unit I & II), Survey No. 491/B2, 574/2 & 576/A2,Chinnathadagam.	17.05.21	Rc.No.471/ Mines/ 2021 Dated: 13.06.2021	2
6	9781/2021	Thiru.P.Subramaniam, S/o.R.N.Palanisamy, INDU Chamber Bricks- Unit -II,4/50-2, Ramanathapuram, Chinnathadagam Post, Coimbatore-641108 Cell:93631 22666	INDU Chamber Bricks- Unit -II S.F.No. 337/3, 341/3 Chinnathadagam	17.05.21	Rc.No.469/ Mines/ 2021 -1 Dt: 13.06.21	1


 ASSISTANT DIRECTOR
 DEPARTMENT OF GEOLOGY & MINING
 COIMBATORE DISTRICT.


 DISTRICT COLLECTOR
 COIMBATORE

26

7	9785/ 2021	Selvi.D.Ramya, D/o. P.Dharmaraj, 2/223, Veerapandipudur main road, Coimbatore -641108, Cell: 9360755599.	Ramya Chamber Bricks S.F.592/1, 593/2, 594A/2& 594/B1 Chinnathadagam	17.05.21	Rc.No.776/ Mines/ 2021 Dated: 13.06.2021	1
8	9785/ 2021	Thiru.P.Dharmaraj, S/o.Perumalsamygoudar, 2/223, Veerapandipudur main road, Coimbatore Cell: 9360755599.	RAMYA Chamber Bricks, Survey No. 26/1B, 28/1A, 188/2 & 188/3, Chinnathadagam	17.05.21	Rc.No.468/ Mines/ 2021 Dated: 13.06.2021	1
9	9790/ 2021	Thiru.V.Sampathkumar, S/o.Velappa Naidu D.No.5/1,46, ThiruvalluvarNagar, Chinnathadagam, Coimbatore-641108 Cell:93631 22555	MINI Chamber Bricks Unit - I, S.F.No.596/1 & 597/A1 Chinnathadagam	17.05.21	Rc.No.467/ Mines/ 2021 Dt: 13.06.21	1
10	9790/ 2021	Thiru.V.Sampathkumar, S/o.Velappa Naidu MINI Chamber BricksUnit- I,D.No.5/1,46, Thiruvalluvar Nagar Chinnathadagam, Coimbatore-641108 Cell:93631 22555	MINI Chamber Bricks Unit- I, Survey No.555/1,Chinnat hadagam	24.05.21	Rc.No.775/ Mines/ 2021 Dated: 13.06.2021	1
11	9791/ 2021	Thiru.T.N.Palanisamy, S/o.Narayanasamy, GEM Chamber Bricks , 2/1, Chinnathadagam, Coimbatore-641108 Cell:9842258233.	GEM Chamber Bricks,Survey No.18/1B, 19/1 & 19/2, Chinnathadagam	17.05.21	Rc.No.777/ Mines/ 2021 Dated: 13.06.2021	1
12	9794/ 2021	J.Jaganathan, S/o.R.Subramaniam, 2/109, Thadagam road, Somayanur post, Nanjundapuram, Coimbatore - 641108	CIVIL Chamber Bricks (JKB) S.F.No.542/2 Chinnathadagam	17.05.21	Rc.No.472/ Mines/ 2021 Dated: 13.06.2021	1
13	9829/ 2021	R.Selvaraj, S/o.Rangegoundar, 2/166A, Mariammankovil street, Chinnathadagam, Coimbatore-641108	MKS Chamber Bricks SF.187/1 Chinnathadagam	12.05.21	Rc.No.698/ Mines/ 2021 Dated: 13.06.2021	1
14	9837/ 2021	Thiru.S.Nagarajan, S/o.SubbaiyaGounder, D.No.4/550B, Ramakrishna Nagar, Palanigoundan Pudhur, K.Vadamadurai, Coimbatore-641017 Cell:99521 66185	NVK Chamber Bricks, S.F.No.492/1 Chinnathadagam	12.05.21	Rc.No.483/ Mines/ 2021 Dated: 13.06.2021	1


ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

Page No :14
No of Corns :


DISTRICT COLLECTOR
COIMBATORE

15	9857/ 2021	Thiru.P.Shanmugasundram, S/o.K.Palanisamy, 4/199, North street, Manikuttythottam, Chinnathadagam Coimbatore-641108	PAT Chamber Bricks, SF.35/1B & 39 Chinnathadagam	19.05.21	Rc.No.476/ Mines/ 2021 Dt: 13.06.21	1
16	9867/ 2021	Thiru.R.Sivakumar, S/o.Raman, D.No.1/255, Thadagam Main Road,Chinnathadagam,Coi mbatore - 641108,Cell:9994515050.	SRI KARTHIKEYA Chamber Bricks, Survey No. 446/1 & 492/2, Chinnathadagam.	-	Rc.No.478/ Mines/ 2021-1 Dated: 13.06.2021	1
17	9875/ 2021	D.Devaraj, S/o.Duraisamy, 2/392, 24 Veerapandi main road, Chinnathadagam, Coimbatore-641108	CSD Chamber Bricks, S.F.No.26/1A, 24/1 & 28/1C, Chinnathadagam	12.05.21	Rc.No.479/ Mines/ 2021 Dated: 13.06.2021	1
18	9973/ 2021	Thiru.K.Ganesan, S/o.kaniappan, D.No.33, Perumal Nagar, P&T Colony, Goundanpalayam Coimbatore-641030 Cell:93453 45315	KKG Chamber Bricks S.F.No.533/2 Chinnathadagam	17.05.21	Rc.No.499/ Mines/ 2021 Dated: 13.06.2021	1
19	10084 / 2021	Thiru.Saravanakumar, S/o.Subramaniyan, 2/117, Mariammankovilstreet, Chinnathadagam, Coimbatore-641108	Vishnu Chamber Bricks S.F.No.535/1 & 632/B1 Chinnathadagam	19.05.21	Rc.No.507/ Mines/ 2021 Dated: 13.06.2021	1
20	10133 / 2021	Thiru.R.Subash, S/o.Rajendran, JJB Chamber Bricks, 2/400, VeerapandiRaod, Chinnathadagam, Thadagam post, Coimbatore-641108	JJB Chamber Bricks S.F.No.34/1A, 34/1C Chinnathadagam	17.05.21	Rc.No.509/ Mines/ 2021 Dated: 13.06.2021	1
21	10141 / 2021	V.Raju, S/o.N.Venkitasamy, 8/72, J.N.Palayam, Thopampatti Post, Coimbatore-641017 Cell:9364458448	SNT Chamber, Survey No.336, Chinnathadagam	-	Rc.No.692/ Mines/ 2021 Dt: 13.06.21	1
22	10144 / 2021	Thiru.S.Nandhieshkumar, S/o.Sundarrajan, D.No.2/36, MariyammanKovil Street, Chinnathadagam, Coimbatore -641108, Cell: 8838943501.	TMB Chamber Bricks, Survey No. 494/1 & 495/2, Chinnathadagam	-	Rc.No.478/ Mines/ 2021 Dated: 13.06.2021	1

28

23	10148 / 2021	Thiru.M.Ramanji, S/o.Manikkam, D.No.27, Thaneer Pandal, Chinnathadagam, Coimbatore -641108, Cell: 9940006077.	MRV Chamber Bricks (VEL Chamber Bricks), Survey No. 469/3 & 470/2, Chinnathadagam		Rc.No.513/ Mines/ 2021 Dated; 13.06.2021	1
24	10320 / 2021	Thiru.R.Palanisamy, S/o.R.Rangasamy TPT Chamber Bricks, D.No.4/85, North Street, Chinnathadagam, Coimbatore -641108 Ph.No9894429768.	TPT Chamber Bricks, S.F.No.574/2, 576/A2 Chinnathadagam	19.04.21	Rc.No.573/ Mines/ 2021 Dated: 13.06.2021	1
25	10330 / 2021	Thiru.C.M.Krishnakumar, S/o.N.Mooguragowder, Veerapandipudur Road,Chinnathadagam, Coimbatore-641108 Cell:9360560986.	CMK Chamber Bricks,S.F.No.36/ 1A, Chinnathadagam	04.05.21 & 21.05.21	Rc.No.542/ Mines/ 2021 Dated: 13.06.2021	1
26	10702 / 2021	Thiru.V.Kambaliyappan, S/o.Venkatraman S.F. 3, 5/2 & 6/2 D.no.3/220G, BalajiGarden, Chinnathadagam, Coimbatore-641108 Cell:91595 65663	MSK Chamber Bricks, Survey No.3, 5/2 & 6/2, Chinnathadagam.	17.05.21	Rc.No.555/ Mines/ 2021 Dated: 13.06.2021	1
27	10723 / 2021	Thiru.K.Rajkumar, S/o.Karaiyagounder, 6/200-1, North Street, 22, Nanjundapuram, Chinnathadagam, Coimbatore-641108 Cell:9344855808	MKT Chamber Bricks, Survey No.356, Chinnathadagam		Rc.No.546/ Mines/ 2021 Dt: 13.06.21	1
28	10743 / 2021	S.Chandrapraba, W/o.T.V.Selvaraj, 5/171, Thiruvalluvar Nagar, Anaikatti main road.	CSB Chamber Bricks SF.574/1A, 574/1B & 574/1C	17.05.21	Rc.No.608/ Mines/ 2021 Dt: 13.06.21	1
29	10764 / 2021	Thiru.K.Govindaraj, S/o.Kasi (a) Sennan KGS Chamber Bricks, S.F.No.584/2 & 586/2A D.No.2/440, ThiruvalluvarNagar Nanjundapuram, Coimbatore-641108 Cell:9787903201	KGS Chamber bricks Unit - I, Survey No.581/2, Chinnathadagam	17.05.21	Rc.No.535/ Mines/ 2021 Dated: 13.06.2021	1
30	10788 / 2021	Thiru.P.C.Sampathkumar, S/o.Chinnasamy, No.67, Periyannan Nagar, TVS Nagar, Edayarpalayam, Coimbatore - 641025.	CSP Chamber Bricks S.F.no.19/2 Chinnathadagam	17.05.21	Rc.No.552/ Mines/2021 Dated: 13.06 .2021	1

~~ASSISTANT DIRECTOR~~
ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

h
DISTRICT COLLECTOR
COIMBATORE

31	10796 / 2021	Thiru.A.Ramesh, S/o.Angannathaver, KTC Chamber bricks, D.No.4/188-C,North Street, Chinnathadagam,Thadaga m Post, Coimbatore-641108 Cell:9994810099	KTC Chamber Bricks (Old Name: SR Chamber Bricks), Survey No.530/3, Chinnathadagam.	17.05.21	Rc.No.532/ Mines/ 2021 Dated: 13.06.2021	1
32	10851 / 2021	M.C.Vijayakumar, S/o Chinnasamy,95, Kumaran Avenue Phase-II, NGGO Colony, K.Vadamathurai, Coimbatore-641025 Cell: 9344837399	Amman Kumar Chamber Bricks, Survey No. 575- B/1,Chinnathadag am.	-	Rc.No.568/ Mines/ 2021 Dated: 13.06.2021	1
33	10964 / 2021	Thiru.P.Ramasubbu, S/o.Pothiraj Naidu D.No.5/381/V1, Viveganandar Street, Kanuvai, Somayampalayam Chinnathadagam, Coimbatore-641108 Cell:99449 34490.	TMT Chamber Bricks S.F.No.575B/1 Chinnathadagam	21.05.21	Rc.No.567/ Mines/ 2021 Dated: 13.06.2021	1
34	10969 / 2021	Thiru.M.Kathirvel Kumar, S/o.Mookappan, TTK Chamber BricksUnit- II,D.No.2/393A, 24,Veerapandi Main Road, Chinnathadagam, Coimbatore-641108 Cell:9965070707.	TTK Chamber Bricks, Survey No.27/2, 37, Chinnathadagam	-	Rc.No.622/ Mines/ 2021 Dated: 13.06.2021	1
35	11058 / 2021	Thiru.M.Ravichandran, S/o.Masthannagowder, D.No.2/90, MarriyammanKovil Street, Chinnathadagam, Coimbatore -641108, Cell: 9345262963.	CMR Chamber Bricks, S.F.No:54/1C and 54/1B Chinnathadagam	-	Rc.No.558/ Mines/ 2021 Dated: 13.06.2021	1
36	11089 / 2021	Thiru.T.Vellingiri, S/o.ThirumurthyMudaliar, KSB Chamber Bricks, Opp. UlavarSanthai, Vadavalli, Coimbatore -641041, Cell: 9361021190.	KSB Chamber Bricks, Survey No. 519/2, 3, 520B/1A, 1B, 3, 521, 522A/1A, 1B, 3, 523B/1A, 1B, 524A/1B, Chinnathadagam	-	Rc.No.618/ Mines/ 2021 Dated: 13.06.2021	1
37	11090 / 2021	Thiru.Sundaramoorthy S/o.Narayanasamy kovilPirivu, Anaikatti Road Chinnathadagam, Coimbatore -641108	SD Gowshik Chamber Bricks, S.F.No.605/1B Chinnathadagm	-	Rc.No.755/ Mines/ 2021 Dated: 13.06.2021	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

DISTRICT COLLECTOR
COIMBATORE

30

38	11158 / 2021	Thiru.C.N.Muthukumar, S/o.U.Nanjunda Gowder, D.No.2/447, Veerapandi Road,S.F.No.50/1C, CNM Chamber Bricks, Thadagam (Post). Coimbatore -641108, Cell: 9940006077.	CNM Chamber Bricks 50/1C. Chinnathadagam		Rc.No.544/ Mines/ 2021 Dated: 13.06.2021	1
39	11245 / 2021	Tmt.J.Sasikala, W/o.Jayaprakash, D.No.5/275, Thiruvalluvar Nagar,Chinnathadagam, Coimbatore -641108, Cell: 9442158444.	JP Chamber Bricks, S.F.No.342/1A,Ch innathadagam.	12.05.21	Rc.No.530/ Mines/ 2021 Dated: 13.06.2021	1
40	11247 / 2021	Thiru.N.Kengan, S/o.Narayanasamy, No.18, Siva Nagar, TVS Nagar Opposite, Edayarpalayam, Coimbatore North, Coimbatore -641025	N.K.S.Chamber Bricks SF.No.7/1 Chinnathadagam	21.05.21	Rc.No.564/ Mines/ 2021 Dated: 13.06.2021	1
41	11253 / 2021	Thiru.M.Kathirvel Kumar, S/o.Mookappan, D.No.2/393A, 24,Veerapandi Main Road.	TTK Chamber Bricks - Unit I S.F.No.602/1, 602/1A	13.05.21	Rc.No.781/ Mines/ 2021 Dt: 13.06.21	1
42	11255 / 2021	Tmt.R.Kanchana, W/o.Ramachandran, D.No.2/402 B Veerapandi Road,Thadagam Post, Chinnathadagam Coimbatore-641108 Cell:9751383766.	PRK Chamber Bricks S.F.No.589/1, 589/4A Chinnathadagam	17.05.21	Rc.No.557/ Mines/ 2021 Dt: 13.06.21	1
43	11262 / 2021	Thiru.K.V.Kumarasamy, S/o.Velappamudaliyar, 1/26, OorGounder street, Maruthapuram(Po),cbe- 641046Cell: 9894785899	New Ragam, S.F.No.572, Chinnathadagam		Rc.No.540/ Mines/ 2021 Dated: 13.06.2021	1
44	11286 / 2021	Thiru.C.S.Selvarajan, S/o.Subaiya Gowder, DSP Chamber Bricks, SV Colony, Veerapandi, Thadagam, Coimbatore -641108, Cell: 9585571222	DSP Chamber Bricks, Survey No. 623/1, 624/1B, 625/1B, 49/1 & 49/2, Chinnathadagam.	19.05.21	Rc.No.624/ Mines/ 2021 Dated: 13.06.2021	1
45	11302 / 2021	Thiru.R.Ravichandran, S/o.Ramachandran, D.No.91, Raja Annamalai Road, Saibaba Mission, Coimbatore North, Coimbatore - 641011.	Lakshmi Chamber Bricks (V.B.I), Survey No.14/1A, 1B, 14/2 & 13/3A, 3B, 3C 3D, Chinnathadagam	24.05.21	Rc.No.533/ Mines/ 2021 Dated: 13.06.2021	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

Page No : 18
No of Corns :

DISTRICT COLLECTOR
COIMBATORE

46	11314 / 2021	Thiru.Jaganathan, S/o.Nanjappagoundar, NKN Chamber Bricks, G.N.Mills Post, Coimbatore - 641029	NKN Chamber Bricks S.F.No.574/2 & 576/2, Chinnathadagam.	19.05.21	Rc.No.556/ Mines/ 2021 Dater: 13.06.2021	1
47	11323 / 2021	S.Arivuchelvan, C/o.ARS Chamber Bricks,Periyathadagam road,Chinnathadagam post,Coimbatore-641108	ARS Chamber Bricks , Survey No. 539/1A, Chinnathadagam.	17.05.21	Rc.No.625/ Mines/ 2021 Dt: 13.06.21	1
48	11324 / 2021	Thiru.R.Palanisamy, S/o.Rangasamy, D.No.4/188-B, North Street,Chinnathadagam, Coimbatore - 641108 Cell:98947 00031	SRI VINAYAGAR Chamber Bricks, S.F.No. 527/1, Chinnathadagam	17.05.21	Rc.No.574/ Mines/ 2021 Dated: 13.06.2021	1
49	11334 / 2021	Tmt.K.Devika, S/o.W/o.Karunakaran D.No.2/5, Ramasamy Pillai Street,Vadavalli, Coimbatore-641041 Cell:98422 21190	SPK Chamber Bricks S.F.No.589/4B1 Chinnathadagam	12.05.21	Rc.No.578/ Mines/ 2021 Dated: 13.06.2021	1
50	11346 / 2021	Thiru.G.Vasudevan, S/o.S.Gunasekaran, 1/277, Bank Street, Chinnathadagam Post, Coimbatore -641108. Cell: 93444 21022	GJ Chamber Bricks, Survey No.530/1, Chinnathadagam.	17.05.21	Rc.No.536/ Mines/ 2021 Dated: 13.06.2021	1
51	11357 / 2021	Thiru.C.M.Rajkumar, S/o.Myilsamy, Sf.No.29/1, 24, Veerapandi Road,Chinnathadagam, Coimbatore-641108 Ph.No.9367758158	CMR Chamber Bricks S.F.No.29/1, 30/2B Chinnathadagam	17.05.21	Rc.No.617/ Mines/ 2021 Dated: 13.06.2021	1
52	11359 / 2021	Thiru.R.Rajan, S/o.Rangasamy Gowder, Puliyamarathottam, Chinnathadagam, Coimbatore-641108	CSR Chamber Bricks SF.No.304 & 306 Chinnathadagam	17.05.21	Rc.No.782/ Mines/ 2021 Dated: 13.06.2021	1
53	11373 / 2021	Thiru.R.Kumar, S/o.Rangasamy, D.No.4/46, North Street, Chinnathadagam Coimbatore-641108 Cell:87370 50505	TKT Chamber Bricks S.F.No.516 Chinnathadagam	13.05.21	Rc.No.566/ Mines/ 2021 Dated: 13.06.2021	1
54	11375 / 2021	Thiru.R.Ashok Kumar, S/o.T.Rangasamy 7/103, Annaillam, Chinnathadagam, Coimbatore -641108.	ASHOK Chamber Bricks, S.F.No.442/2B1 Chinnathadagam	17.05.21	Rc.No.770/ Mines/ 2021 Dated: 13.06.2021	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

DISTRICT COLLECTOR
COIMBATORE

32

55	11395 / 2021	Thiru.K.Saravanan, S/o.K.N.Krishnan, 2/440, Veerapandi Road, Chinnathadagam, Coimbatore-641108	MVN Bricks S.F.no.88/3 & 87/2 Chinnathadagam	13.05.21	Rc.No.689/ Mines/ 2021 Dt: 13.06.21	1
56	11403 / 2021	Thiru.K.Pandian, S/o.Kaliappan D.No.7/491, Ragavendra Nagar,Nanjundapuram, Coimbatore-641108 Cell:8098978649	SUBAM Chamber Bricks, S.F.No.565/2, Chinnathadagam	17.05.21	Rc.No.528/ Mines/ 2021 Dt: 13.06.21	1
57	11409 / 2021	Tmt.D.Revathi, W/o.R.Baskaran, CRRThottam, Chinnathadagam, Coimbatore- 641108Cell:7904225900	RKT Chamber BricksS.F.No.342/ 2A3 Chinnathadagam	17.05.21	Rc.No.538/ Mines/ 2021 Dt: 13.06.21	1
58	11410 / 2021	S.Chandrapraba, W/o.T.V.Selvaraj, 5/171, Thiruvalluvar Nagar.Anaikatti main road,Chinnathadagam, Coimbatore-641108 Cell:9363261644	CSB Chamber Bricks Unit-I, Survey No. 447A/3, Chinnathadagam	17.05.21	Rc.No.780/ Mines/ 2021 Dt: 13.06.21	1
59	11413 / 2021	Thiru.A.Selvaraj, S/o.K.N.Ayyasamy, 15/32-A,Kondanurpudhur, 24 Veerapndi, Anaikatti North, Coimbatore - 641108, Cell:9842282629	KMB Chamber Bricks, Survey No. 579 & 580, Chinnathadagam.	17.05.21	Rc.No.579/ Mines/ 2021 Dated: 13.06.2021	1
60	11415 / 2021	Thiru.M.Ponnusamy, S/o.MarappaGounder 4/244, North Street, ManikuttyThottam, Chinnathadagam, Coimbatore-641108 Cell:93440 50549	SAT Chamber Bricks S.F.No.439/1A2B Chinnathadagam	-	Rc.No.636/ Mines/ 2021 Dt: 13.06.21	1
61	11417 / 2021	Thiru.M.Karuppusamy, S/o.Marudhaiyagowder, D.No.1/269, Thadagam Main Road, Chinnathadagam, Coimbatore -641108, Cell: 9442158444.	JP Chamber Bricks, S.F.No:342/2A2, Chinnathadagam.	-	Rc.No.529/ Mines/ 2021 Dated: 13.06.2021	1
62	11418 / 2021	Thiru.N.Rajendran, S/o.Balan, D.No.2/525-1, Birunthavan 1st Street, Thiruvalluvar Nagar, Somaiyanur, Nanjundapuram, Coimbatore -641108, Cell: 9585767913.	TRN Chamber Bricks, S.F.No:172/1B, 173/1A, 49/4 & 12/1 , Chinnathadagam	17.05.21	Rc.No.633/ Mines/ 2021 Dt: 13.06.21	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

Page No :20
No of Corns :

DISTRICT COLLECTOR
COIMBATORE

63	11435 2021	Thiru.S.Santhoshkumar S/o.soundarrajan TMS Chamber Bricks Chinnathadagam, Coimbatore. Cell:98422 16786	TMS Chamber Bricks, Survey No.5/1 & 6/1, Chinnathadagam	17.05.21	Rc.No.751/ Mines/ 2021 Dt: 13.06.21	1
64	11435 / 2021	Thiru.T.S.Santhoshkumar, S/o.Soundarrajan D.No.2/11, Tank Street, Chinnathadagam Coimbatore-641108 Cell:93666 93677	TMS Chamber Bricks Survey No.618/1A1, 1A2, 619/2A1 & 2A2 Chinnathadagam	-	Rc.No.571/ Mines/ 2021 Dt: 13.06.21	1
65	11449 / 2021	M.Sureshkumar, S/o.Mayilsamy, 3/214, Thada gam Pudur, Chinnathadagam, Coimbatore.	MYIL Chamber Bricks S.F.No.513/1A & 514A/2A Chinnathadagam	13.05.21	Rc.No.630/ Mines/ 2021-1 Dt: 13.06.21	1
66	11449 / 2021	Thiru.M.Sureshkumar, S/o.Mayilsamy,3/214, ThadagamPudur,Chinnath adagam, Coimbatore - 641108 Cell:9364288424	Myil Chamber Bricks Unit II, Survey No. 498/2,Chinnathad agam.	13.05.21	Rc.No.630/ Mines/ 2021 - 2 Dated: 13.06.2021	1
67	11546 / 2021	Thiru.M.Saravanan, S/o.Mariappan, SB Chamberbricks, D.No.420, Gandhi Street, Kanuvai,Chinnathadagam, Coimbatore -641108. Cell:9344292066	SB Chamber Bricks Survey No.529/1, 529/2 Chinnathadagam	-	Rc.No.627/ Mines/ 2021 Dt: 13.06.21	1
68	-	Tmt.A.Easwari, W/o.Arivudainambi, D.No.5/589-B-1 Namitha Garden, Kanuvai, Somayaimpalayam, Coimbatore - 641108.	ASP Chamber Bricks, Survey No.7/1, 6/2, 6/1, 5/1, 5/2 & 13/1A1, Chinnathadagam	21.05.21	Rc.No.539/ Mines/ 2021 Dt: 13.06.21	1
69	-	Thiru.N.Natarajan, S/o.Nanjundagoundar, South street, Chinnathadagam, Coimbatore -641108	TOP Chamber Bricks S.F.No.28/1B Chinnathadagam	-	Rc.No.769/ Mines/ 2021 Dt: 13.06.21	1
70	-	Tmt.SenthilThilagam, W/o.K.C.Jaganathan, AB Chamber Bricks, 1/34,Pappanaickenpalayam, Thadagam Post, Coimbatore-641108.	AB Chamber Bricks, S.F.No.792/1B & 791/1A2 Chinnathadagam	25.05.21	Rc.No.560/ Mines/ 2021 Dt: 13.06.21	1

34

71	-	Thiru.R.Mahendran S/o.Rangasamy Gowder, Anaikatti Main road, KovilPirivu, Chinnathadagam Coimbatore -641108. Cell:98436 33225	AVM chamber Bricks S.F.No. 502B/1A Chinnathadagam	-	Rc.No.761/ Mines/ 2021 Dated: 13.06.2021	1
72	-	Thiru.V.Jayaraj, S/o.Veeraiyagounder, JKS Chamber Bricks, Anakatti Main Road, Chinnathadagam, Cell: 9585530216.	JKS Chamber Bricks, S.F.No.502B/1B, Chinnathadagam	-	Rc.No.773/ Mines/ 2021 Dated: 13.06.2021	1
73	-	Thiru.A.Ananthraj, S/o.AngamuthuGounder, 105 Chamber Bricks Periyathadagam Road, Chinnathadagam Coimbatore -641108. Cell:97860 60060	105 Chamber Bricks S.F.No.559/2 Chinnathadagam	-	Rc.No.774/ Mines/ 2021 Dated: 13.06.2021	1
74	-	Tmt.S.Soundammal, W/o. Sabapathy, D.No.14/2, SMR layout, G.N.Mills Post, Coimbatore Cell: 9750306999.	RR Bricks, S.F.No. 2/1 Chinnathadagam	19.05.21	Rc.No.778/ Mines/ 2021 Dated: 13.06.2021	1
75	-	Thiru.K.Govindaraj, S/o.Kasi (a) Sennan D.No.2/440, Thiruvalluvar Nagar Nanjundapuram, Coimbatore-641108 Cell:9787903201	KGS Chamber Bricks, S.F.No.584/2 & 586/2A Chinnathadagam	17.05.21	Rc.No.534/ Mines/ 2021 Dated: 13.06.2021	1
76	-	Thiru.R.Venkatesh, S/o.Rangasamy Naidu, CVR Chamber Bricks Old Bank Street, Chinnathadagam Coimbatore -641108. Cell:94430 58273.	CVR Chamber Bricks, Survey No.338/1, Chinnathadagam	-	Rc.No.760/ Mines/ 2021 Dated: 13.06.2021	1
77	-	Thiru.A.Sivakumar S/o.ArusamyGounder, TKT Chamber Bricks (S.F.No.529/2), AnuvaviKovilPirivu, Chinnathadagam,	TKT Chamber Bricks, Survey No.529/2, Chinnathadagam	-	Rc.No.784/ Mines/ 2021 Dated: 14.06.2021	1
78	-	Thiru.Thennarasu S/o.Natarajan SUN Chamber Bricks KovilPirivu, Chinnathadagam Coimbatore Cell: 93451 02699	SUN Chamber Bricks, Survey No.502B/1B, Chinnathadagam	-	Rc.No.754/ Mines/ 2021 Dated: 13.06.2021	1

ASSISTANT DIRECTOR,
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

Page No :22
No of Corns :

DISTRICT COLLECTION
COIMBATORE

79		Thiru.N.Manokaran, S/o.Nanjundagowder, MANJU Chamber Bricks, Old Bank Street, Chinnathadagam, Coimbatore North. Mobile No. 9362949292.	MANJU Bricks, Survey No.309/1A, Chinnathadagam		Rc.No.772/ Mines/ 2021 Dated: 13.06.2021	1
80		Thiru.Asokkumar, RAMANA Chamber Bricks, ThadagamPudur, Chinnathadagam, Coimbatore North. Mobile No. 9344053155.	RAMANA Chamber Bricks, Survey No.309/1B, Chinnathadagam.		Rc.No.771/ Mines/ 2021 Dated: 13.06.2021	1
81		Thiru.M.Kathirvellkumar, S/o.N.Mookapan, D.No.2/393A, 24, Veerapandi Road, TTK Chamber Bricks, S.F.No:32/3, 49/3 & 48/1B, Chinnathadagam, Coimbatore -641108, Cell: 9965070707.	TTK Chamber Bricks, Survey No. 32/3, 49/3 & 48/1B, Chinnathadagam.		Rc.No.783/ Mines/ 2021 Dated: 13.06.2021	1
82		Thiru.G.Bennet Abraham, S/o.G.Gunapal, No.18, Thadagam Road, Kavundampalayam, Coimbatore - 641025. Ph.No.9894722887	Star Chamber Bricks, Survey No.448A/1A, Chinnathadagam	13.05.21	Rc.No.616/ Mines/ 2021 Dated: 13.06.2021	1
Name of the Village : Veerapandi						
83	9606/ 2021	Thiru.Sundarraaj, S/o.Karuppanna Gowder, V.K.V.Chamber Bricks I, Somayanur post, Chinnathadagam, Coimbatore - 641108	VKV Chamber Bricks, survey No.529/1, 2, 3, 530/1A and 530/2B, Veerapandi	24.05.21	Rc.No.456/ Mines/ 2021 Dated: 01.06.2021	4
84	9862/ 2021	Thiru.Mayilsamy, S/o.Palanisamygoundar, 2/390, 24 Veerapandi, Chinnathadagam, Coimbatore - 641108	TSM Chamber Bricks, S.F.No.236/1 & 352, 24 Veerapandi		Rc.No.477/ Mines/ 2021 Dated: 13.06.2021	
85	9880/ 2021	Tmt.Eswari, W/o.Krishnasamy, D.No.1/96, 11 Veerapandi, Chinnathadagam, Coimbatore. Cell: 9865845413	APC Chamber Bricks, S.F.No.168/4A, Veerapandi Village	17.05.21	Rc.No.695/ Mines/ 2021 Dated: 13.06.2021	1

36

86	9994/ 2021	Tmt.E.Krishnaveni, D/o.Erattaimuthu, KNN Chamber Brick, D.No,2/398, Mariammankovil street, Chinnathadagam, Coimbatore-641108 Cell: 9626649033	KNN Chamber Bricks, S.F.No.34C, Veerapandi.		Rc.No.505/ Mines/ 2021 Dt: 13.06.21	1
87	10003 / 2021	Thiru.Kumar, S/o.Palanisamy, New S.K.G Chamber, S.F.No.11/1, 2/382, MariyammanKovil Street, Chinnathadagam, Coimbatore.	New S.K.G Chamber, S.F.No.11/1, Veerapandi.		Rc.No.506/ Mines/ 2021 Dated: 13.06.2021	1
88	10139 / 2021	Tmt. Vijayalakshmi, W/o.Muruganandham, KPM Chamber Bricks, 1/172-A, South street, Chinnathadagam, Coimbatore 641108.	KPM Chamber Bricks, Survey No.34B2, Veerapandi.	24.05.21	Rc.No.510/ Mines/ 2021 Dated: 13.06.2021	1
89	10256 / 2021	Thiru.V.G.Kannapiran, S/o.Gopal, 1593-B, Sri Sakthi House, Velandipalayam, Cbe - 641025	Sri Sakthi Bricks S.F.No.42B/2C, 24 Veerapandi	13.05.21	Rc.No.526/ Mines/ 2021 Dated: 13.06.2021	1
90	10327 / 2021	Thiru.C.Selvaraj, S/o. Chinnasamy, MRT Chamber Bricks,3/166, VeerapandiPudur, 24 Veerapandi, Cbe- 641108	MRT Chamber Bricks. S.F.No. 194/2A, Veerapandi.	24.05.21	Rc.No.543/ Mines/ 2021 Dt: 13.06.21	1
91	10332 / 2021	Thiru.P.Velligiri, S/o.Palanisamy, 4/86, North Street, Chinnathadagam, , Coimbatore - 641108	VNS Chamber Bricks S.F.No.82/2B 24 Veerapandi	04.05.21	Rc.No.787/ Mines/ 2021 Dt: 13.06.21	1
92	10383 / 2021	Thiru.M.N.MohammedShafic S/o.A.M.Noor Mohammed, D.No.60-A , Bilal Estate, Lorry Pettai (Back side) South Ukkadam Coimbatore-641001 Cell:99422 60860	SNS Chamber Bricks, Survey No.540/1A1, Veerapandi Village	10.05.21	Rc.No.779/ Mines/ 2021 Dated: 13.06.2021	1
93	10599 / 2021	Thiru.R.Mahendran, S/o.Ramasamy, No.32, Abbas Garden, ChinnaduraiThottam, Thadagam Road, Coimbatore - 641025.	Vasu Chamber Bricks, Survey No.172/1 & 173/1, Veerapandi	24.05.21	Rc.No.736/ Mines/ 2021 Dated: 13.06.2021	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

Page No :24

No of Corns :

DISTRICT COLLECTOR
COIMBATORE

94	10698 / 2021	Thiru.R.Sakthivel, S/o.Ramasamy, Tvl.RSV Chamber Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	RSV Chamber Bricks, S.F.No.85/1, 85/2, Veerapandi.		Rc.No.569/ Mines/ 2021 Dt: 13.06.21	1
95	10716 / 2021	Thiru.B.Senthil, S/o.Balan, D.No.2/525-1, Birunthavan 1st Street, Thiruvalluvar Nagar, Sornaiyanur,, Nanjundapuram, Coimbatore -641108, Cell: 9585767913.	MNK Chamber Brick, S.F.No. 576/2A, Veerpandi	-	Rc.No.549/ Mines/ 2021 Dated: 13.06.2021	1
96	10799 / 2021	Thiru.K.R.Ramakrishnan, S/o.K.R.Ramasamy, KRD Chamber Brick, Door.No.4/4, Murugan Nagar, Kavundampalayam, Coimbatore -641030.	KRD Chamber Bricks, Survey No.157/2C, Veerapandi.	-	Rc.No.610/ Mines/ 2021 Dated: 13.06.2021	1
97	10927 / 2021	Thiru.D.Sathishkumar, S/o.Duraisamy, Tvl.KMT Chamber Bricks, D.No.4/6, North Street, Chinnathadagam, Coimbatore -641108	KMT Chamber Bricks, S.F.no.633, 634, 13 & 14/1, Veerapandi.	-	Rc.No.541/ Mines/ 2021 Dt: 13.06.21	1
98	10940 / 2021	Thiru.G.Krishnamoorthi, S/o.Gopalan, RGK Chamber Brick, D.No.159/8, Thadagam road, Edaiyarpalayam Post, Coimbatore - 641025	RGK Chamber Bricks,S.F.No.143 A/2B & 145A/3A,Veerapa ndi.	17.05.21	Rc.No.531/ Mines/ 2021 Dt: 13.06.21	1
99	10942 /2021	Thiru.D.Kanagaraj, S/o.Dasappagowder, D.No.2/100, MariammanKovil Street, Chinnathadagm, Coimbatore-641108 Cell:93441 23522	SUKI Chamber Bricks, S.F.No.214/1 Veerapandi	17.05.21	Rc.No.559/ Mines/ 2021 Dated: 13.06.2021	1
100	10948 /2021	Tmt.P.Kalamani W/o. Prabhakaran RVS Chamber Bricks 24, VeerapandiPudur Veerapandi Post, Coimbatore - 641108	RVS Chamber Bricks, S.F.No.217/2C, Veerapandi.	17.05.21	Rc.No.740/ Mines/ 2021 Dated: 13.06.2021	1


ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.


DISTRICT COLLECTOR
COIMBATORE

101	10981 /2021	Thiru.R.Thangaraj, S/o.Rangasamy TKS Chamber Bricks, D.No.2/468-8, Thiruvalluvar Nagar, Somayanur Coimbatore-641108 Cell:99438 36210.	TKS Chamber Bricks, Survey No.627/2B, Veerapandi.		Rc.No.614/ Mines/ 2021 Dated: 15.06.2021	1
102	11018 /2021	Thiru.N.Krishnamoorthy, S/o.Nataraj, D.No.3/310, Dhaliyur, NAM Nagar, Pannimadai Coimbatore-641 017, Cell: 9843755288.	KAVI BRICKS WORKS (Sree Kavi) Chamber Bricks, S.F.No. 633, 634, veerapandi	17.05.21	Rc.No.615/ Mines/ 2021 Dated: 13.06.2021	1
103	11152 /2021	Thiru.Madhankumar, S/o.Marannan, Tvl.CMM Chamber Bricks, 2/39, MariyammanKovil Street, Chinnathadagam, CBE- 641108	CMM Chamber Bricks S.F.No.236/2 24.Veerapandi	12.05.21	Rc.No.537/ Mines/ 2021 Dated: 13.06.2021	1
104	11266 /2021	S.Soundaravadivu, W/o. S.Ananthan, 4/17, North Street, Chinnathadagam, Cbe- 641108	RAJ Chamber Bricks, S.F.No.5B, 7B, Veerapandi	17.05.21	Rc.No.623/ Mines/ 2021 Dated: 13.06.2021	1
105	11311 /2021	Thiru.R.Ponnusamy, S/o.C.Rangasamy, D.No.8/25, Siva Nagar, TVS Nagar, Edayarpalayam, Coimbatore-641108 Cell:9363106033.	VCR Chamber Bricks (PBC), Survey No.376/2A, 2B, Veerapandi.	21.05.21	Rc.No.563/ Mines/ 2021 Dated: 13.06.2021	1
106	11332 /2021	Thiru.D.Shanmuga Kumaresan, S/o.R.Duraisamy, 4/127-1, Ramanathapuram, Nanjundapuram, Coimbatore -641108.	ASK Chamber Bricks, Survey No. 631/2 & 632/2B1, Veerpandi.		Rc.No.591/ Mines/ 2021 Dated: 13.06.2021	1
107	11355 /2021	Thiru.R.Poovendrakumar, S/o.Rangasamy, MRP Chamber Bricks, D.No.4/189, North Street, Chinnathadagam, Coimbatore-641108 Cell:9787588998.	MRP Chamber Bricks, S.F.No.220, 221/3, Veerapandi	17.05.21	Rc.No.738/ Mines/ 2021 Dated: 13.06.2021	1
108	11365 /2021	Tmt.J.Santhi, W/o.G.P.Chandrasekar, Tvl.Anjaneya Chamber Bricks, Anaikatti Road, 11.Veerapandi	Anjaneya Chamber Bricks, S.F.No. 8A3 & 8B3, Veerapandi.		Rc.No.757/ Mines/ 2021 Dated: 13.06.2021	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

Page No :26
No of Corns :

DISTRICT COLLECTOR
COIMBATORE

109	11368 / 2021	Thiru.T.S.Venkatraj, S/o.Sree Ranga Chettiar, 3/280 Y7, Sowdambign Nagar, Thanneer Pandul, Chinnathadagam, CBE- 641108 Cell : 9363244466.	TNS Chamber Bricks, S.F.No.608/1, 608/2, 610/1A, & 610/1B, 24 veerapandi.	17.05.21	Rc.No.565/ Mines/ 2021 Dated: 13.06.2021	1
110	11383 / 2021	Thiru.R.Karthick, S/o. Rajappan, 3/84, Tvl.LNT Chamber, Veerapandi Chinnathadagam, cbe - 641 108	LNT Chamber Bricks, S.F.No.35 24 Veerapandi	17.05.21	Rc.No.756/ Mines/ 2021 Dt: 13.06.21	1
111	11391 / 2021	Thiru.K.Rajan, Yamuna Chamber Bricks, D.No.1/11, Nanjappan Street, Maruthapuram, BU Post, Coimbatore-641046.	Yamuna Chamber Bricks, Survey No. 532/2B & 533/1, Veerapandi.	-	Rc.No.748/ Mines/ 2021 Dated: 13.06.2021	2
112	11405 / 2021	Thiru.Sivasakthivel, S/o.Jayabal, JBW Chamber Bricks, Veerapandipudur, 11.Veerapandi	JBW Chamber Bricks, S.F.No.215/1B, Veerapandi.	24.05.21	Rc.No.730/ Mines/ 2021 Dated: 13.06.2021	1
113	11407 / 2021	Thiru.R.Saravanakumar/ Lessee SKT Chamber Bricks D.No.6/62, North street, 22, Nanjundapuram, Thadgam, Coimbatore-641108 Cell.8098508384 Thiru.P.krishnasamy/ Land Owner S/o. Perumal Goundar, D.No.3/10, East street Veerapandipudur, Chinnathadagam, Coimbatore - 641108	SKT Chamber Bricks,S.F.No.247 /1 & 250/1, Veerapandi	17.05.21	Rc.No.547/ Mines/ 2021 Dt: 13.06.21	1
114	11408 / 2021	Thiru.N.Natarajan, S/o.T.Nanjundagoudar, D.No.3/133, 24 Veerapandi, Chinnathadagam Coimbatore - 641 108	NMS Chamber Bricks, S.F.No.166/1C, Veerapandi	17.05.21	Rc.No.732/ Mines/ 2021 Dated: 13.06.2021	1
115	11411 / 2021	Thiru.R.Raghunadhasamy, S/o.Ramasamy BMT Chamber Bricks (S.F.No.85/3A2)D.No.2/110- 11A, Sree Sai Nagar, Pannimadai, Coimbatore. Cell:94882 04733	BMT Chamber Bricks, Survey No.85/3A2, Veerapandi.	17.05.21	Rc.No.634/ Mines/ 2021-1 Dt: 13.06.21	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

DISTRICT COLLECTOR
COIMBATORE

116	11412 / 2021	Thiru.D.Saravanankumar, S/o. Duraisamy, 6/129 Dhaliyur, Pannimadai, Cbe - 641017	Kavi Chamber Bricks, S.F. No.234/1, 233/1, 24,Veerapandi.		Rc.No.788/ Mines/ 2021 Dated: 13.06.2021	
117	11424 / 2021	Thiru.Sathyamoorthi, S/o. K.K.Maruthachalam, Tvl.SGK Chamber Bricks, 1, Bharathi nagar, Velandipalayam, Ediyarpalayam, CBE - 641025	SGK Chamber Bricks, S.F.No.168, 164 & 275/1, 24.Veerapandi.	24.05.21	Rc.No.721/ Mines/ 2021 Dated: 13.06.2021	1
118	11472 / 2021	Thiru.P.Krishnasamy, S/o.A.Ponnusamy, Power Bricks, D.No.3/8, 24, VeerpandiPudur, Chinnathadagam, Coimbatore - 641108.	Power Chamber Bricks, S.F.No.249/1B and 249/1C, Veerapandi.	17.05.21	Rc.No.575/ Mines/ 2021 Dated: 13.06.2021	1
119	11557 / 2021	Thiru.M.Natarajan S/o.Moonguragowder, D.No.3/112, VeerapandiPudur Coimbatore -641108.	NTR Chamber Bricks, Survey No. 214/2A & 215/1A,	19.05.21	Rc.No.554/ Mines/ 2021 Dated: 13.06.2021	1
120	11939 / 2021	Thiru.B.Jagadesh, S/o.Balasubramaniam, D.No.14/5A, Thiruvalluvar Street, SMPalayam, GN Mills, Coimbatore.	Nithya Chamber Bricks S.F.No.936 Veerapandi Village	24.05.21	Rc.No.553/ Mines/ 2021 Dated: 13.06.2021	1
121	-	Thiru.Sampathkumar, TVS Chamber Bricks, Mangarai Road, 11, Veerapandi, Coimbatore. Ph: 90470 11490	TVS Chamber Bricks, S.F.No.189, 190 & 193/2, Veerapandi	-	Rc.No.498/ Mines/ 2021 Dt: 13.06.21	1
122	-	Thiru.Saravanakumar, Sriram Chamber Bricks, VeerapandiPirivu, Veerapandi Village, Coimbatore - 641108	Sri Ram Chamber Bricks , S.F.No.36/4, Veerapandi.	-	Rc.No.749/ Mines/ 2021 Dt: 13.06.21	1
123	-	Tmt.Poongodi, W/o.Ponnusamy, SMT Chamber Bricks, 11.Veerapandi, Coimbatore.	SMT Chamber Bricks S.F.No.157/1A Veerapandi	-	Rc.No.723/ Mines/ 2021 Dt: 13.06.21	1
124	-	Thiru.Rajkumar, S/o.Selvaraj, Tvl. KRG Chamber Bricks, Veerapandipudur, Veerapandi, Coimbatore - 641108	KRG Chamber Bricks S.F.No.173/1,169 Veerapandi Village.	-	Rc.No.737/ Mines/ 2021 Dt: 13.06.21	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

Page No :28

No of Corns :

DISTRICT COLLECTOR
COIMBATORE

125	-	Thiru.P.Puviyarasu, S/o.Palanisamy Puvi Bricks, Kandivazhi, Anaikatti Road.	Puvi Bricks, S.F.No.744/1 Veerapandi	-	Rc.No.753/ Mines/ 2021 Dt: 13.06.21	1
126	-	Thiru.G.Rajamani, S/o.K.Gopal. ABT Chamber Bricks, Veerapandipudur, 11, Veerapandi, Coimbatore	ABT Chamber Bricks S.F.No.231/2 Veerapandi	-	Rc.No.726/ Mines/ 2021 Dated: 13.06.2021	1
127	-	Thiru.D.Gunasekaran, S/o.Dhamotharan, 28, Siva nagar, TVS Nagar West, Ediyarpalayam, CBE - 641025	ACC Chamber Bricks S.F.no.1020/4, 2A & 2B 24.Veerapandi	24.05.21	Rc.No.551/ Mines/ 2021 Dated: 13.06.2021	1
128	-	Thiru.S.Srinivasan, S/o.shanmugam,A1 Chamber Bricks, Anaikatti Road, Veerapandi,Coimbatore	A1 Chamber Bricks,S.F.No.70/ 1A1Veerapandi	-	Rc.No.750/ Mines/ 2021 Dated: 13.06.2021	1
129	-	Thiru.K.Rajendran, S/o.A.Krishanasamy, 5A,K.K.Pudur, Velandipalayam, CBE - 641025	Kumar Bricks S.F.No.946/1A1 24.Veerapandi	28.04.21	Rc.No.758/ Mines/ 2021 Dated: 13.06.2021	1
130	-	Thiru.M.Hariprakash, S/o.N.Mohan, D.No.136, Ganga garden, Samylyer new street, Coimbatore -641001. Cell:9842285866.	Veerapandi Village -Survey No. 800-A - Ganga Brick Works	-	Rc.No.739/ Mines/ 2021 Dated: 13.06.2021	1
131	-	Thiru.K.Ganesan, S/o.kaniappan, KKG Chamber Bricks Perumal Nagar,P&T Colony, Goundanpalayam Coimbatore-641030 Cell:93453 45315.	KKG Chamber Bricks, Survey No.632/1A,632/1 B & 616/2, Veerapandi.	-	Rc.No.785/ Mines/ 2021 Dated: 14.06.2021	1
132	-	Thiru.S.Surendiran, S/o.R.Subbaiyan, NCC Chamber Bricks, Aarnattukadu, Anaikatti Road, Coimbatore. Cell:75399 19390	NCC Chamber Bricks, Survey No.1026,Veerapan di.	-	Rc.No.752/ Mines/ 2021 Dated: 13.06.2021	1
133	-	Thiru.R.Krishnasamy, S/o.RamanUdayar, RAK Chamber Bricks, Veerapandipudur, 11, Veerapandi.	RAK Chamber Bricks, S.F.No.162/2, Veerapandi.	-	Rc.No.720/ Mines/ 2021 Dated: 13.06.2021	1


 ASSISTANT DIRECTOR
 DEPARTMENT OF GEOLOGY & MINING
 COIMBATORE DISTRICT.


 DISTRICT COLLECTOR
 COIMBATORE.

134		Thiru.Nanjan, S/o.Mannan, MS Bricks, Mangarai, 11- Veerapandi, 9751935948.	MS Bricks, Survey No.381, Veerapandi.		Rc.No.759/ Mines/ 2021 Dated: 13.06.2021	
135	9847/ 2021	Tmt.E.Krishnaveni, D/o.Irraitaimuthu, No.34C, Veerapandipirivu, Chinnathadagam, Coimbatore-641108 Cell: 9626649033	SKK Chamber Bricks, S.F.No. 210, Veerapandi.		Rc.No.734/ Mines/ 2021 Dated: 13.06.2021	1
136		Thiru.S.Ranganathan, S/o.Siddanaidu, D.No.27/2, NavaIndia, Peelamedu, Coimbatore. Cell: 9842223229.	RCC Chamber Bricks, Survey No. 876/1 & 876/2, Veerapandi.		Rc.No.545/ Mines/ 2021 Dated: 13.06.2021	1
Name of the Village: Nanjundapuram						
137	9726/ 2021	Thiru.G.Vinodkumar, S/o.J.V.Gopal, 5/325, Sri murugan nagar, K.Vadamadurai post, Coimbatore.	SNT Chamber Bricks S.F.no.47/1, 47/2 Nanjundapuram.	17.05.21	Rc.No.511 / Mines/ 2021 Dt: 13.06.21	1
138	9738/ 2021	Thiru.K.C.Jaganathan, S/O.Chinnasamy Gounder, 1/40, Somayanur Post, Chinnathadagam via, Coimbatore-641108 Cell:93642 42442	JB Chamber Bricks S.F.No.824/1 Nanjundapuram	25.05.21	Rc.No.486 / Mines/ 2021 Dated: 13.06.202 1	1
139	9741/ 2021	Thiru.A.Narayanasamy, S/o.C.Abbu Naidu, old no.1137, New No.490, Thadagam road, R.S.Puram, Coimbatore-641002, Cell: 9344691900	LBI Chamber, Survey No. 286/1, 286/2 & 382/5, Nanjundapuram	17.05.21	Rc.No.485/ Mines/ 2021 Dt: 13.06.21	1
140	9748/ 2021	Thiru.N.K.Chandramohan, S/o.N.C.Kandasamy, 6/242, 22 Nanjundapuram, ChinnaThadagam, Coimbatore.	NCK Bricks S.F.No.57/1A3A 09.Nanjundapura m	17.05.21	Rc.No.463/ Mines/ 2021 Dated: 13.06.2021	1
141	9748/ 2021	Thiru.C.Arunkumar, D.No.43, Mousuvanna Street, Erode - 638001. Ph.No.9994011117	INCA Bricks S.F.No.59 09.Nanjundapura m	15.05.21	Rc.No.765/ Mines/ 2021 Dated: 13.06.2021	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT

Page No :30
No of Corns :

DISTRICT COLLECTOR
COIMBATORE

142	9768/ 2021	Thiru.S.Pachaimuthu, S/o.P.Solaimuthu, 555/1, Ganesh Nagar Extension,Gandhi Nagar, G.N.Mills (Post), Coimbatore - 641029.	SPM Bricks S.F.No.68/1 09.Nanjundapura m	17.05.21	Rc.No.473/ Mines/ 2021 Dated: 13.06.2021	1
143	9781/ 2021	Thiru.P.Subramaniam, S/o.R.N.Palanisamy, Ramanathapuram, Chinnathadagam Post, Coimbatore-641108 Cell:93631 22666	INDU Chamber Bricks - Unit I, Survey No.206/2B2, Nanjundapuram.	17.05.21	Rc.No.469/ Mines/ 2021 Dt: 13.06.21	1
144	9800/ 2021	Thiru.M.Ravi, S/o.MaruthappaGounder, NEW VMT Chamber Bricks, Nanjundapuram, Chinnathadagam, Coimbatore-641108 Cell:93448 55403	NEW VMT Chamber Bricks, Survey No.65/4 & 69/4, Nanjundapuram.	17.05.21	Rc.No.767/ Mines/ 2021 Dt: 13.06.21	1
145	9800/ 2021	Thiru.M.Ravi, S/o.MaruthappaGounder, VMT Chamber Bricks, S.F.No.117 & 118/1A Nanjundapuram, Chinnathadagam, Coimbatore. Cell:93448 55403	VMT Chamber Bricks, Survey No.117 & 118/1A, Nanjundapuram.	17.05.21	Rc.No.461/ Mines/ 2021 Dt: 13.06.21	1
146	9805/ 2021	Thiru.P.Mohanraajan, S/O.R.N.Palanisamy, RNP Chamber Bricks, 4/50, Ramanathapuram, Chinnathadagam Post, Coimbatore-641108 Cell:93605 92459	RNP Chamber Bricks S.F.No.205 Nanjundapuram	17.05.21	Rc.No.693/ Mines/ 2021 Dated: 13.06.2021	1
147	9841/ 2021	Thiru.V.Sampathkumar, S/o.C.Velumani, D.No.6, Ambal Nagar, Manikarampalayam, Ganapathy Post, Coimbatore -641006. Mobile No.9842215838	CVS Bricks, Survey No.254, Nanjundapuram.	17.05.21	Rc.No.482/ Mines/ 2021 Dt: 13.06.21	1
148	9851/ 2021	Thiru.G.Mohankumar, S/o.J.V.Gopal, MVN Chamber Bricks, 5/325, Sri murugannagar, K.Vadamadurai Post, Cbe - 641017	MVN Chamber Bricks, S.F.No.47/4A, Nanjundapuram.	17.05.21	Rc.No.481/ Mines/ 2021 Dt: 13.06.21	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

DISTRICT COLLECTOR
COIMBATORE

149	10571 / 2021	Thiru.P.Rangasamy S/o.Ponnusamy Gowder, MSK Chamber Bricks 128/1, Nanjundapuram Coimbatore -641108. Cell:99445 56899	MSK Chamber Bricks, Survey No.128/1, Nanjundapuram.		Rc.No.762/ Mines/ 2021 Dt: 13.06.21	
150	11232 / 2021	Thiru.N.K.Mahesh , S/o.Karuppakonar, 18/340-A, Annaiamirthananthakonar, TVS Nagar, Coimbatore.	MKM Chamber Bricks S.F.No. 793/1 Nanjundapuram	19.05.21	Rc.No.576/ Mines/ 2021 Dated: 13.06.2021	1
151	11432 / 2021	Tmt.K.Rukmani, W/o.N.C.Kandasamy, Tvl.Chandru Chamber Bricks, 6/242, 22 Nanjundapuram, Coimbatore.	Chandru Chamber Bricks S.F.No.58/1A Nanjundapuram Coimbatore North Taluk	17.05.21	Rc.No.548/ Mines/ 2021 Dt: 13.06.21	1
152	-	Tmt.N.Premalatha, W/o.Nandagopal, CNA Chamber Bricks, S.F.No.288/1 & 288/2, Nanjundapuram Coimbatore, Cell-99449 36703.	CNA Chamber Bricks S.F.No.288/1 & 288/2 Nanjundapuram	-	Rc.No.709/ Mines/ 2021 Dated: 13.06.2021	1
153	-	Thiru. S.Manojkumar, S/o.Subramaniam, SAKTHI Chamber Bricks, Varappalayam Road, Nanjundapuram Coimbatore, Cell-86082 88888	SAKTHI Chamber Bricks S.F.No.582/1B Nanjundapuram	-	Rc.No.764/ Mines/ 2021 Dated: 13.06.2021	1
154	-	Thiru.R.Palanisamy,KNK Chamber Bricks, S.F.No.287,Nanjundapuram, Coimbatore North. Cell. 98422 49476.	KNK Chamber Bricks, Survey No.287, Nanjundapuram.	-	Rc.No.763/ Mines/ 2021 Dated: 16.06.2021	1
155	-	Thiru.V.Gunasekaran, S/o.C.M.Vellingiri TVT (old APS) Chamber Bricks (S.F.No.46/1), D.No.5/6, North Street, Chinnathadgam, Cbe-108 Cell:94439 34034.	TVT (Old APS) Chamber Bricks, Survey No.46/1, Nanjundapuram.	17.05.21	Rc.No.597/ Mines/ 2021 Dated: 13.06.2021	1
Name of the Village: Somayampalayam						
156	9745/ 2021	Thiru.A.Yuvaraj, S/o.K.RArumugam, ABW Chamber Bricks , S.F.No.451/1 & 452/1B, kavundampalayam, Coimbatore - 641030, Cell: 9842238122.	ABW Chamber Bricks, Survey No. 451/1 & 452/1B , Somayampalayam.	-	Rc.No.460/ Mines/ 2021 Dt: 13.06.21	1

157	9960/ 2021	Thiru.K.J.Mohammed Ali , S/o.Jeyeni, No.3/656, Yamuna nagar, Somayampalayam, Coimbatore -641108, Cell: 9442603162.	CCW Chamber Bricks, Survey No. 485/3C ,Somayampalayam	21.05.21	Rc.No.704/ Mines/ 2021 Dated: 13.06.2021	1
158	9963/ 2021	Tmt.R.Subbulakshmi, W/o.Ramalingam, SKS Chamber Bricks, 4/24, Kalappanaickenpalayam, Somayampalayam, Coimbatore - 641108	SKS Chamber Bricks, Survey No. 422/2A, 422/2B, Somayampalayam	21.05.21	Rc.No.497/ Mines/ 2021 Dt: 13.06.21	1
159	9965/ 2021	Thiru.K.Chinnasamy, S/o.KalikuttyGounder, TVS Chamber Bricks, 5/1, Kalappanaicken palayam, Somayam palayam, Cbe -108.	TVS Chamber Bricks S.F.No.422/1A2 Somayampalayam		Rc.No.498/ Mines/ 2021-1 Dt: 13.06.21	1
160	9975/ 2021	Thiru.R.Subramaiam, S/o.RamukuttiGounder, KRS Chamber Bricks, 4/1-A, Kalappanaickenpalayam, Kanuvai, Somayampalayam, Coimbatore - 641108.	KRS Chamber Bricks, Survey No.467/1, 2A, Somayampalayam.	21.05.21	Rc.No.501/ Mines/ 2021 Dated: 13.06.2021	1
161	9976/ 2021	Thiru.P.Subramaniam, S/o.Pazhanigownder, No.259, Kanuvai, Somayampalayam, Coimbatore -641108	RANI Bricks S.F.No.311/1 & 312/1 Somayampalayam	21.05.21	Rc.No.502/ Mines/ 2021 Dated: 13.06.2021	1
162	9978/ 2021	Thiru.N.Ponnusamy, S/O.Nanjukutty Gownder, 4/117, Vadavalli Road Yamuna Nagar, Somayampalayam Coimbatore-641108 Cell:93448 30321.	Vani Bricks S.F.No. 490/3B Somayampalayam	21.05.21	Rc.No.503/ Mines/ 2021 Dated: 13.06.2021	1
163	-	Thiru.K.R.Rangasamy, KRR Chamber Bricks, Near Together Mill, Kallapanaickenpalayam, Somayampalayam	KRR Chamber Bricks, S.F.No.474/1A Somayampalayam		Rc.No.688/ Mines/ 2021 Dt: 13.06.21	1
164		Thiru.S.Rajappan, S/o.Subramaniam, No.4/119/A, Kalappanaickenpalayam, Somayampalayam, Coimbatore -641108.	New Rani Chamber Bricks, Survey No. 450/1A, Somayampalayam.	21.05.21	Rc.No.500/ Mines/ 2021 Dated: 13.06.2021	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

Page No :33

No of Corns :

DISTRICT COLLECTOR
COIMBATORE

165	-	Thiru.S.Sathish Kumar, S/o.Sampath, D.No.1/4, Kallappanaicken palayam, Somayampalayam, Coimbatore -641108, Cell:9952104422.	TVS Traders, Survey No. 427/1C, Somayampalayam.	-	Rc.No.504/ Mines/ 2021 Dated: 13.06.2021	
156	9745/ 2021	Thiru.A.Yuvaraj, S/o.K.RArumugam, ABW Chamber Bricks , S.F.No.451/1 & 452/1B, kavundampalayam, Coimbatore - 641030, Cell: 9842238122.	ABW Chamber Bricks, Survey No. 451/1 & 452/1B , Somayampalayam.	-	Rc.No.460/ Mines/ 2021 Dt: 13.06.21	1
157	9960/ 2021	Thiru.K.J.Mohammed Ali , S/o.Jeyeni, No.3/656, Yamuna nagar, Somayampalayam, Coimbatore -641108, Cell: 9442603162.	CCW Chamber Bricks, Survey No. 485/3C ,Somayampalayam	21.05.21	Rc.No.704/ Mines/ 2021 Dated: 13.06.2021	1
158	9963/ 2021	Tmt.R.Subbulakshmi, W/o.Ramalingam, SKS Chamber Bricks, 4/24, Kalappanaicken palayam, Somayampalayam, Coimbatore - 641108	SKS Chamber Bricks, Survey No. 422/2A, 422/2B, Somayampalayam	21.05.21	Rc.No.497/ Mines/ 2021 Dt: 13.06.21	1
159	9965/ 2021	Thiru.K.Chinnasamy, S/o.KalikuttyGounder, TVS Chamber Bricks, 5/1, Kalappanaicken palayam, Somayampalayam, Coimbatore - 641108.	TVS Chamber Bricks S.F.No.422/1A2 Somayampalayam	-	Rc.No.498/ Mines/ 2021-1 Dt: 13.06.21	1
160	9975/ 2021	Thiru.R.Subramaiam, S/o.RamukuttiGounder, KRS Chamber Bricks, 4/1-A, Kalappanaicken Palayam, Kanuvai, Somayampalayam, Coimbatore - 641108.	KRS Chamber Bricks, Survey No.467/1, 2A, Somayampalayam.	21.05.21	Rc.No.501/ Mines/ 2021 Dated: 13.06.2021	1
161	9976/ 2021	Thiru.P.Subramaniam, S/o.Pazhanigownder, No.259, Kanuvai, Somayampalayam, Coimbatore -641108	RANI Bricks S.F.No.311/1 & 312/1 Somayampalayam Coimbatore North Taluk	21.05.21	Rc.No.502/ Mines/ 2021 Dated: 13.06.2021	1

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

DISTRICT COLLECTOR
COIMBATORE

162	9978/ 2021	Thiru.N.Ponnusamy, S/O.Nanjukutty Gownder, 4/117, Vadavalli Road Yamuna Nagar, Somayampalayam Coimbatore-641108 Cell:93448 30321.	Vani Bricks S.F.No. 490/3B Somayampalayam	21.05.21	Rc.No.503/ Mines/ 2021 Dated: 13.06.2021	1
163	-	Thiru.K.R.Rangasamy, Near Together Mill, Kallappanaickenpalayam, Somayampalayam	KRR Chamber Bricks, S.F.No.474/1A Somayampalayam	-	Rc.No.688/ Mines/ 2021 Dt: 13.06.21	1
164	-	Thiru.S.Rajappan,S/o.Subr amaniam,No.4/119/A, Kalappanaickenpalayam,So mayampalayam, Coimbatore -641108.	New Rani Chamber Bricks, Survey No. 450/1A, Somayampalayam.	21.05.21	Rc.No.500/ Mines/ 2021 Dated: 13.06.2021	1
165	-	Thiru.S.Sathish Kumar, S/o.Sampath, D.No.1/4, Kallappanaickenpalayam, Somayampalayam, Coimbatore -641108, Cell:9952104422.	TVS Traders, Survey No. 427/1C, Somayampalayam.	-	Rc.No.504/ Mines/ 2021 Dated: 13.06.2021	1
Name of the Village:Pannimadai						
166	9786/ 2021	Thiru.K.Ramachandran, S/o.Krishnasamy, No.3/161,Pakkumarathotta m, Pannimadai, Cell: 9842285845	Devi Bricks, Survey No.209/1A, 210/1 & 212/1 ,Pannimadai.	13.05.21	Rc.No.470/ Mines/ 2021 Dt: 13.06.21	1
167	11381 / 2021	Thiru.D.Saravanankumar, S/o. Duraisamy, 6/129 Dhaliyur, Pannimadai, Cbe - 641017, Cell: 9787668888.	Kavi Chamber Bricks S.F. No.385 Pannimadai	-	Rc.No.593/ Mines/ 2021 Dated: 13.06.2021	1
168	11509 / 2021	Thiru.R.Mageswaran, S/o.Ramasamy, No.6/280, Thaliyur, Pannimadai, Coimbatore -641017, Cell: 9751060020.	MPS Bricks, Survey No.381/1B & 383/1D, Pannimadai.	17.05.21	Rc.No.628/ Mines/ 2021 Dated: 13.06.2021	1
169	-	Thiru.K.Devaraj, S/o.Karuppanakonar, Pannimadai, Coimbatore North.	PSK Bricks, S.F.No.272/1, Pannimadai.	-	Rc.No.707/ Mines/ 2021 Dated: 13.06,2021	1

40 170	-	Thiru.S.Kannan, S/o.Sundaram, Pannimadai, Coimbatore -641017, Cell: 9994602444.	MSV Chamber Bricks, Survey No.273, Pannimadai.	-	Rc.No.706/ Mines/ 2021 Dated: 13.06.2021	1
171	-	Thiru.C.Murugesan, SMP Chamber Bricks, Pannimadai, Coimbatore North,Cell: 9443359101.	SMP Chamber Bricks, Survey No.513/1, 514/1 & 514/2, Pannimadai.	-	Rc.No.716/ Mines/ 2021 Dated: 13.06.2021	1
172	-	Thiru.Maruthachalam, S/o.Kuttyagounder, Pannimadai, Cell: 9360722022.	PSM Chamber Bricks, Survey No.482/1A & 482/2	-	Rc.No.717/ Mines/ 2021 Dated: 13.06.2021	1

14) It is submitted that, in the order passed by the District Collector, Coimbatore dated 13.06.2021, the provision for appeal has also been provided to the petitioners/ brick kiln owners to appeal before the Director of Geology and Mining, Guindy, Chennai-32 within 30 days from the date of communication of the order as per sub-rule(2) of rule 36- C of Tamil Nadu Minor Mineral Concession Rules, 1959.

15) It is further submitted that the process of assessment of the quantum of brick earth unlawfully stored in brick kiln units is not possible with available manpower, since the assessment area is wide range (approximately 50 square kilometer) and all the brick kilns were scatteredly situated. Hence it was already requested by the District Collector to the Director of Geology and Mining, Chennai vide Rc.650/Mines/2020 dated 08.04.2021 that an Expert Committee along with latest equipment may be deputed for assessing the quantum of brick earth unlawfully stored in the above brick kiln units.

16) It is submitted that in this regard the Hon'ble National Green Tribunal, Southern Zone, Chennai has ordered that to ascertain the real nature of the things going on in Thadagam valley and area and how this activities are being regulated, the Tribunal has ordered to appoint a joint committee comprising of (1) The District Collector, Coimbatore District (2) a senior Officer from the Tamil Nadu state Environment Impact Assessment Authority (TNSEIAA), designated by its Chairman (3) a Senior Officer from Tamil Nadu Pollution Control Board (TNPCB) Designated by its Chairman (4) a Senior officer from Department of geology and Mining deputed by its Commissioner to inspect the area in question and submit a factual as well as action taken report, if there is any violation found.

ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

DISTRICT COLLECTOR
COIMBATORE

17) It is further submitted that the above committee was directed to submit the report to this Tribunal on or before 16.07.2021 by e-filing in the form of Searchable PDF/OCR supportable PDF and not in the form Image PDF along with necessary hard copies to be produced as per Rules.

18) It is further submitted that, since the Department of Geology and Mining is nodal agency for coordination and for proving necessary logistics for this purpose, the Tamil Nadu State Environmental Impact Assessment Authority (TNSEIAA) and the Chairman, Tamil Nadu Pollution Control Board (TNPCB) were requested by the Director of Geology and mining vide Rc.No.681/MM1/2021 dated 05.07.2021 to nominate an officer from their departments as a member in the joint committee for conducting field inspection.

In the view of above reasons, it is humbly prayed that the Hon'ble Tribunal may be pleased to accept the status report and allow filing the joint committee report before the National Green Tribunal, Chennai (SZ) based on final orders in Writ petition Nos.27356 of 2019 and 28475 of 2019 pending before the Hon'ble First Bench of Madras High Court, Chennai.

BEFORE ME


DISTRICT COLLECTOR
COIMBATORE


ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

50

VERIFICATION

Tmt.P.S.Leela Alex B.E, Wife of Alan Jagadeep Raja,
Religion Christian, aged 25 years, residing at -----
----- Coimbatore,
working as District Revenue Officer, Coimbatore District do hereby
verify that the contents of above report are true to the best of my
Knowledge through records.

Verified at Coimbatore on this 15 day of July 2021


D^oDISTRICT COLLECTOR
COIMBATORE


ASSISTANT DIRECTOR
DEPARTMENT OF GEOLOGY & MINING
COIMBATORE DISTRICT.

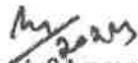
பி.வெ.எண்-43
Bnm - 21.2.2013

அறிவிப்பு

கோவை மாவட்டம், தேவராயபுரம், கலிக்கநாயக்கன்பாளையம், இக்கரை போளூவாம்பட்டி, தென்கரை, மாதம்பட்டி, தீத்திப்பாளையம், தொண்டாமுத்தூர், பேரூர் செட்டிப்பாளையம், கண்டக்காமுத்தூர், எட்டிமடை, ஆலந்துறை, மத்துவராயபுரம், வெள்ளிமலைபட்டினம், நரசீபுரம், பூலுப்பட்டி, மாவுத்தம்பதி, வெள்ளியங்காடு, தேக்கம்பட்டி, ஒடிந்துறை, தோலாம்பாளையம், நாயக்கன்பாளையம், கூடலூர், நரசிம்மநாயக்கன்பாளையம், நஞ்சுண்டாபுரம், சின்னதடாகம், வீரபாண்டி, சோமையம்பாளையம், நெல்லித்துறை, சிக்கதாசம்பாளையம், சிறுமுகை, பெரியபோது, வேட்டைக்காரன்புதூர், காளியாபுரம், கோட்டூர், அங்குகுறிச்சி, துறையூர், ஐல்லிப்பட்டி, அர்த்தநாரிபாளையம், ஆனைமலைகுன்றுகள் ஆகிய கிராமங்களில் யானைகள் வலசைபாதை (Elephant Corridor) மறிக்கப்பட்டு அனுமதியற்ற அபிவிருத்திகள் காப்புக்காடுகளை ஒட்டி பெருகிவருகின்றன.

இதனால், யானைகள் வழி தவறி ஊருக்குள் புகுந்து பெருத்த பொருள்சேதம், உயிர்சேதம் ஆகியவற்றை ஏற்படுத்தும் விதமாக மனித-விலங்கு மோதல் சூழல் அடிக்கடி ஏற்படுகிறது.

இதனை தவிர்க்க மேற்க்கண்ட கிராமங்களில் விதிகளுக்குட்பட்டு மலையிட பாதுகாப்பு குழுமம் (HACA) மற்றும் மாவட்ட ஆட்சித்தலைவர் ஒப்புதலின்றி அபிவிருத்தி பணிகள் எதையும் மேற்கொள்ளக் கூடாது எனவும், அவ்வாறு அபிவிருத்தி மேற்கொள்ளப்படுவதன் தண்ணீர் இணைப்பு, மின் இணைப்பு, துண்டிக்கப்பட்டு, வரிவிதிப்பு இரத்து செய்யப்படுவதுடன் நகர் ஊரமைப்புச் சட்டம் 1971 பிரிவு 56, 57-ன் கீழ் முடி முத்திரையிடல் மற்றும் இடித்தல் போன்ற நடவடிக்கைகள் மேற்கொள்ளப்படும் எனவும் எச்சரிக்கப்படுகிறது.


மாவட்ட ஆட்சித்தலைவர்
கோயமுத்தூர் மாவட்டம்

21/2/13

தமிழ்நாடு வனத்துறை

அனுப்புநர்
திரு . மு.செந்தில்குமார், இ.வ.ப
மாவட்ட வன அலுவலர்,
கோவைக் கோட்டம்
கோவை -641 043

பெறுநர்
மாவட்ட ஆட்சித் தலைவர்
கோவை.

ந.க.எண்: வ1 / 12987/2014 நாள்: 26.10.2015

அய்யா,

பொருள் : வன விலங்குகள் நடமாட்டம் பாதிப்பது, விளைநிலங்களை சேதப்படுத்துவது, மலைதல பாதுகாப்பு கிராமங்களில் வனத்தை ஒட்டி அனுமதியில்லாமல் நடைபெரும் கட்டுமானங்கள், கனிமங்கள் எடுக்க அனுமதிப்பது தொடர்பான விசயங்களில் நடவடிக்கை எடுப்பது சம்பந்தமாக.



கோவை சார்ந்த தமிழ்நாடு- கேரளா எல்லையான வானையாரிலிருந்து மேட்டுப்பாளையம் வட்டம் சிறுமுகை கிராமம் வரையிலான மேற்கு தொடர்ச்சி மலை வன எல்லையை ஒட்டிய கிராமங்களில் கடந்த 10 ஆண்டுகளுக்கு மேலாக மனித-வனவிலங்கு மோதல் தொடர்ந்து வருகிறது. வனவிலங்கு மனித மோதலை தடுப்பதற்க்காக பல்வேறு முயற்சிகள் மேற்கொள்ளப்பட்டு வருகிறது. அகழி, தீவன தோட்டம், குடிநீர் தொட்டி என பல்வேறு முயற்சிகள் மேற்கொள்ளப்பட்டு வருவதும் தாங்கள் அறிந்ததே. கடந்த காலங்களில் வனத்தை ஒட்டியுள்ள கிராமங்களில் தொடங்கிய மனித- வனவிலங்கு மோதல் தற்போது வனத்திலிருந்து தொலைவில் உள்ள கிராமங்களுக்கும் பரவி வருகிறது. 5 முதல் 15 கிலோ மீட்டர் தொலைவிற்கு வன விலங்குகள் (குறிப்பாக யானைகள்) ஊருக்குள் வருவது தொடர்ந்து வருகிறது. இதற்கு முக்கிய காரணமாக வனவிலங்குகள் நடமாடும் பகுதிகளில் அனுமதியற்ற வகையில் கட்டுமானங்கள் அமைந்தது, மண் அள்ளுவது போன்ற காரணங்கள் மிக முக்கியமானவை.

கண்காணிப்பாளர்
மாவட்ட வன அலுவலகம்
கோவைபுத்தூர் வனக்கோட்டம்,
கோயம்புத்தூர்-43.

மேலும் கோவை வனக்கோட்டத்தை பொருத்தவரையில் அடிவாரம் வரையிலும் சில இடங்களில் மலையின் சரிவான பகுதிகளிலும் பட்டா நிலங்கள் அமைந்துள்ளன. கடந்த காலங்களில் மேற்படி நிலங்களில் வன விலங்கள் நடமாட்டத்திற்கு தடை ஏற்படுத்தும் வகையில் நிரந்தர கட்டுமானங்கள் ஏதும் இல்லை, விவசாயமும், கம்பிவேலிகள் அமைத்து நடைபெறவில்லை. ஆனால் கடந்த பத்து ஆண்டுகளுக்கு மேலாக வனத்திற்கு அருகில் ஏராளமான கட்டுமானங்கள் கட்டப்பட்டுள்ளன. இதில் பெரும்பாலான கட்டிடங்கள் முறையான அனுமதியில்லாமல் கட்டப்பட்டவை. எந்த ஒரு முன் அனுமதியும் பெறாமல் அல்லது கட்டிடங்களை கட்டி முடித்துவிட்டு அனுமதி கோரி விண்ணப்பிக்கின்றனர். மேற்படி நிறுவனங்கள் அனுமதியற்ற கட்டுமான பணிகளை தொடரும் போது வனத்துறை சார்பாக கொடுக்கப்படும் எந்த அறிவிப்பாணைகளையும் கண்டு கொள்வதில்லை. தடாகம் பகுதியில் வனத்தை ஒட்டியே மண் அள்ள அனுமதி அளிக்கப்படுவது முற்றிலும் தடுக்கப்பட வேண்டும். தற்போது செங்கல் சூளைகள் ஆணைகட்டி பகுதிகளிலும் அனுமதிக்கப்படுவது, மேலும் பிரச்சனைகளை உருவாக்குகிறது.

போளுவாம்பட்டி வனச்சரகத்தில் மத்வராயபுரம் கிராமத்தில் அமைந்துள்ள மினரல் வாட்டர் நிறுவனங்களுக்கும் அறிவிப்பாணைகள் வழங்கப்பட்டுள்ளது. ஆலாந்துரை, மத்வராயபுரம், இக்கரை போளுவாம்பட்டி, நரசீபுரம், வெள்ளிமலைபட்டினம், விராலீயூர், தொண்டாமுத்தூர் போன்ற கிராமங்களை ஒட்டிய வனப்பகுதிகள் அடர்வனப்பகுதிகளாக விளங்குகின்றன. நொய்யல் ஆறு இங்குதான் உருவகிறது. எனவே இப்பகுதிகளில் மிகப்பெரிய எந்த கட்டுமானங்களையும் அனுமதிக்காமல் இருப்பது வனவிலங்குகளுக்கும் நீராதரங்களுக்கும் நல்லது. இங்கு மலை ஒட்டிய பகுதிகளில் மண் அள்ளுவது தடை செய்ய வேண்டும்.

பெரியநாயக்கன்பாளையம் வனச்சரகத்திற்க்குட்பட்ட பகுதிகளில் ஏராளமான செங்கல் சூளைகள் வனத்தை ஒட்டி மண் அள்ள அனுமதிக்கப்படுகின்றன. மேலும் CRPF மத்திய ரிசர்வ் படையின் சுற்றுச்சுவர் வன விலங்குகளின் நடமாட்டத்திற்க்கு மிகப்பெரிய தடையாக



கண்ணனிப்பாளர்
மேலாட்சி அலுவலகம்
செங்கல் சூளைக்கோட்டம்,
செங்கல்புத்தூர்-43.

உள்ளது. இதனால் யானைகள் மேட்டுப்பாளையம் சாலையை கடந்து 5 கி.மீ சுற்றளவிற்கு யானைகள் ஊருக்குள் புகுந்து பயிர் சேதத்தை விளைவிக்கின்றன. பிற முன் அனுமதியும் பெறாமல் கட்டப்பட்ட கட்டுமானங்கள் குறித்து கடிதங்கள் அனுப்பப்பட்டுள்ளன.

மேட்டுப்பாளையம் வனச்சரகத்தை பொருத்தவரையில் கல்லாறு யானை வழித்தடம் மிக முக்கிய வழித்தடமாக உள்ளது.

சிறுமுகை வனச்சரகத்தில் பவானிசாகர் அணையின் நீர்பிடிப்பு பகுதியில் உள்ள வன நிலங்களை நீர் இல்லாத காலங்களில் விவசாயம் செய்ய பொதுப்பணித்துறை அனுமதிப்பதால் அங்கு மனிதவிலங்கு மோதல் அதிகரித்து வருகிறது. விவசாயம் செய்ய எந்த அடிப்படையில் அனுமதிக்கப்படுகிறது என்ற அடிப்படை விவரங்களை தர பொதுப்பணித்துறை மறுக்கிறது. போலாம்பட்டி வனப்பகுதிக்கு அடுத்தபடியாக செழிப்பான வனப்பகுதியாக உள்ளது சிறுமுகை வனப்பகுதிதான் ஆனால் பொதுப்பணித்துறை இங்கு மனித விலங்கு மோதல் ஏற்பட காரணமாக உள்ளது.

மேற்கண்ட பல்வேறு காரணங்கள் வனவிலங்கு மனிதமோதல் ஏற்பட காரணமாகின்றன. வனத்துறையால் மட்டும் வனவிலங்கு மனித மோதலை தடுத்திட முடியாது. உள்ளாட்சித்துறை மற்றும் கிராம நிர்வாக அலுவலர்கள், பொதுப்பணித்துறை அதிகாரிகள், விவசாய பொறியியல் துறை, கனிம வளத்துறை, மின்வாரியம் போன்ற அனைத்து துறைகளும் ஒன்றிணைந்து செயல்பட்டால் மட்டுமே இதற்கு தீர்வு காண முடியும். மேலும் விதிமுறை மீறிய கட்டுமானங்களின் மீது நடவடிக்கை எடுக்க தாமதப்படுத்துவது புதிய விதிமீறிய கட்டுமானங்கள், வீட்டுமனைகள் உருவாவதை ஊக்குவிப்பதாக உள்ளது. வன எல்லையை ஒட்டிய பகுதிகளில் உள்ள சில பகுதிகளில் நிலங்கள் எடுக்கப்பட வேண்டும். மிக முக்கிய கிராமங்களில் வன எல்லையை ஒட்டி 2.00 கி.மீ தூரத்திற்கு புதிய கட்டுமானங்கள் அமைவதை தடுக்கும் வகையில் சட்ட ரீதியான நடவடிக்கைகள் எடுக்கப்பட வேண்டும். யானைகள் தொடர்ந்து வனத்தை விட்டு வெளியில் வந்து விவசாய நிலங்களில் உள்ள பயிர்களை தின்று வருகின்றது. இதுவே ஒரு பழக்கமாக மாறிவிட்டால் அது மிக சிக்கலான


கண்காணிப்பாளர்
வன அலுவலகம்
கே. சா. வனக்கோட்டம்,
கோயம்புத்தூர்-43.

56

நிலையை உருவாக்கிவிடும். எனவே மனித விலங்கு மோதலை இயற்கை பேரிடராக கருதி உரிய நடவடிக்கை எடுக்குமாறு அன்புடன் கேட்டுக் கொள்கிறேன்.

தங்கள் அன்புள்ள
ஓம்/- மு.செந்தில்குமார்
மாவட்ட வன அலுவலர்

இணைப்பு : கடந்த பத்தாண்டுகளில் ஏற்பட்ட பயிர்சேதம், உயிர்சேதம் இழப்பீடு குறித்த தகவல்கள்.

/உண்மை.நகல் /

கண்காணிப்பாளர்



தமிழ்நாடு வனத்துறை

அனுப்புநர்
திரு.து.வெங்கடேஷ், இ.வ.ப.,
மாவட்ட வன அலுவலர்,
கோவைக் கோட்டம்
கோவை -641 043.

பெறுநர்
மாவட்ட ஆட்சித்தலைவர்,
கோவை மாவட்டம்.
கோவை.

ந.க.எண்: 12987/ 2014 வ1 நாள்:21.01.2019

அய்யா,

பொருள் : வனம் – வன விலங்குகள் நடமாட்டம் பாதிப்பது, விளைநிலங்களை சேதப்படுத்துவது தடாகம் காப்புக்காடு – தடாகம் பகுதிகளில் அனுமதியில்லாமல் செயல்படும் செங்கல் சூளைகள் – வனத்தை ஒட்டி அமைந்துள்ளது - தொடர்பாக.

பார்வை: 1. இவ்வலுவலக ந.க.எண் வ1/12987/2014 நாள் 26.10.2015.
2. உதவி வனப்பாதுகாவலர், வனப்பாதுகாப்புபடை, கோவை ந.க.எண் 186/2018 நாள் 24.12.2018.

☞

பார்வை (1)-ல் கண்ட கடிதம் தொடர்ச்சியாக, கோவை மாவட்டம், கோவை வடக்கு வட்டம், தடாகம் பள்ளத்தாக்கு பகுதியில் அதிய அளவிலான செங்கல் சூளைகள் செயல்பட்டு வருகின்றன. இச்செங்கல் சூளைகள் போலாம்பட்டி பிளாக் -II மற்றும் தடாகம் காப்புக்காடுகளின் எல்லையினை ஒட்டி உள்ள பட்டா நிலங்களில் அமைந்துள்ளது. இச்செங்கல் சூளைகளில் 20-க்கும் மேற்பட்ட சூளைகள் அரசு அனுமதியின்றி செயல்பட்டு வருகிறது. இச்சூளைகள் வனத்தினை ஒட்டி சுமார் 3.00 மீ முதல் 8.00 மீட்டர் ஆழத்திற்கு குழிகள் தோண்டி செம்மண் எடுக்கப்பட்டு வருகிறது.

மேலும் இந்த தடாக பள்ளத்தாக்கினை சுற்றி அமைந்துள்ள காப்புக்காடானது அதிக சரிவுப்பகுதிகளாகவும், சரிவு பகுதி முடிந்தவுடன் பட்டா நிலங்களும், வருவாய் நிலங்களும் அமைந்துள்ளது. இப்பட்டா நிலங்களில் சூளைகள் அமைத்து ஆழமான குழி தோண்டி செம்மண் எடுக்கப்பட்டு வருவதால் வனப்பகுதியில் ஓர் இடத்தை விட்டு இன்னொரு இடத்திற்கு



கண்காணிப்பாளர்
மாவட்ட வன அலுவலகம்
கோவை மாவட்டம்,
கோவை -641 043.

செல்லும் யானைகள் சரிவுப்பகுதியில் செல்ல முடியாத காரணத்தால் பட்டா நிலங்கள் மற்றும் வருவாய் நிலங்கள் வழியாகத்தான் செல்கின்றன. இவ்வாறு செல்லும் யானைகள் செங்கல் சூளைகளுக்கு மண் எடுக்க அமைக்கப்பட்டுள்ள குழிகளுக்குள் விழுந்து காயம் மற்றும் உயிரிழப்பு ஏற்பட வாய்ப்பு உள்ளது. மேலும் ஆழம் அதிகமான இக்குழிகளில் மண் எடுக்கப்பட்டு வருவதால் இந்த வழியாக இடம் பெயரும் யானைகள் செங்கல் சூளைகளுக்கு அருகில் உள்ள கிராமங்களில் புகுந்து யானை - மனித மோதல்கள் ஏற்பட்டு பொதுமக்களின் உயிருக்கும், உடமைக்கும் சேதம் ஏற்படுத்தி வருகிறது.

எனவே, கோவை மாவட்டம், கோவை வடக்கு வட்டம், தடாகம் பள்ளத்தாக்கு பகுதிகளில் அரசு அனுமதியின்றி செயல்பட்டு வரும் செங்கல் சூளைகள் மற்றும் அரசால் அனுமதிக்கப்பட்ட ஆழத்தினை விட அதிகமான ஆழத்திற்கு செம்மண் எடுக்கும் செங்கல் சூளைகள் மீது உரிய நடவடிக்கை மேற்கொள்ளுமாறு அன்புடன் கேட்டுக்கொள்ளப்படுகிறது.

தங்கள் அன்புள்ள
ஓம்/- து.வெங்கடேஷ்
மாவட்ட வன அலுவலர்
கோவை வனக்கோட்டம்.

நகல்-

1. தலைமை வனப்பாதுகாவலர், கோவை வனமண்டலம், கோவை அவர்களுக்கு பணிந்தனுப்பப்படுகிறது.
2. உதவி வனப்பாதுகாவலர், வனப்பாதுகாப்புபடை, கோவை.

/உ.ந./

கண்காணிப்பாளர்




கண்காணிப்பாளர்
மாவட்ட வன அலுவலகம்
கோவை வனக்கோட்டம்
கோவை-43

தமிழ்நாடு வனத்துறை

அனுப்புநர்
திரு.து.வெங்கடேஷ், இ.வ.ப.,
மாவட்ட வன அலுவலர்,
கோவைக் கோட்டம்
கோவை -641 043.

பெறுநர்
மாவட்ட ஆட்சித்தலைவர்,
கோவை மாவட்டம்.
கோவை.

ந.க.எண்: 12987/ 2014 வ1 நாள்:09.08.2020

அய்யா,

பொருள் : வனம் – வன விலங்குகள் நடமாட்டம் - தடாகம்
செங்கல்சூளை பகுதிகளில் யானைகள் நடமாட்டம்
- மனிதர்களை தாக்குவது - செங்கல்சூளை
பகுதிகளில் தெரு விளக்குகள் மற்றும் கழிப்பறை
வசதிகள் ஏற்படுத்துதல் - தொடர்பாக.

பார்வை: இவ்வலுவலக ந.க.எண் வ1/12987/2014 நாள்
26.10.2015 மற்றும் 21.01.2019.

❦

பார்வையில் கண்ட கடிதங்களின் தொடர்ச்சியாக, கோவை மாவட்டம், கோவை வடக்கு வட்டம், தடாகம் பள்ளத்தாக்கு பகுதியில் அதிக அளவிலான செங்கல் சூளைகள் செயல்பட்டு வருகின்றன. இச்செங்கல் சூளைகள் போலாம்பட்டி பிளாக் -III மற்றும் தடாகம் காப்புக்காடுகளின் எல்லையினை ஓட்டி உள்ள பட்டா நிலங்களில் அமைந்துள்ளது. இந்த தடாக பள்ளத்தாக்கினை சுற்றி அமைந்துள்ள காப்புக்காடானது அதிக சரிவுப்பகுதிகளாகவும், சரிவு பகுதி முடிந்தவுடன் பட்டா நிலங்களும், வருவாய் நிலங்களும் அமைந்துள்ளது. எனவே வனப்பகுதியில் ஓர் இடத்தை விட்டு இன்னொரு இடத்திற்கு செல்லும் யானைகள் சரிவுப்பகுதியில் செல்ல முடியாத காரணத்தால் பட்டா நிலங்கள் மற்றும் வருவாய் நிலங்கள் வழியாகத்தான் செல்கின்றன. இவ்வாறு செல்லும் யானைகள் செங்கல் சூளைகள் இருக்கும் வழியாகவும் கடந்து செல்கிறது. அவ்வாறு செல்லும் போது யானை – மனித மோதல்கள் ஏற்பட்டு பொதுமக்களின் உயிருக்கும், உடமைக்கும் சேதம் ஏற்படுத்துகிறது.

மேலும் செங்கல் சூளைகளில் வெளி மாநிலம் மற்றும் வெளி மாவட்ட மக்கள் வேலைக்காக வந்து பணிபுரிந்து வருகின்றார்கள். இவர்கள் செங்கல் சூளைகளில்தான் இரவு தங்கியிருக்கிறார்கள். இவர்களுக்கு தங்கும்

இடங்கள் முறையாக சூளை உரிமையாளர்களால் கட்டிதரப்படவில்லை. மேலும் செங்கல் சூளைகளில் போதுமான கழிப்பறை வசதிகளும் இல்லை.

08.08.2020 அன்று பெரியதடாகம் பகுதியில் அமைந்துள்ள ஒரு செங்கல் சூளையில் பணிபுரியும் அசாம் மாநில கூலி தொழிலாளி ஒருவர் காலை கடன் கழிப்பதற்காக சூளை அருகில் இருக்கும் புதர் பகுதியில் சென்ற போது யானை தாக்கி இறந்துவிட்டார். பின் அந்த இடங்களை களத்தணிக்கை செய்த போது செங்கல் சூளைகளில் முறையான கழிப்பிடங்கள் கட்டிதரப்படவில்லை என அறியப்பட்டது. மேலும் சூளைகளுக்கு செல்லும் பாதைகளில் முறையாக தெரு விளக்குகளும் இல்லை. எனவே யானை நடமாட்டங்கள், கூலி வேளையாட்களுக்கு தெரிய வாய்ப்பில்லை.

எனவே செங்கல் சூளைகள் அமைந்துள்ள வழிகளில் தெருவிளக்குகள் அமைக்க நடவடிக்கை எடுக்கப்படவேண்டும் என அன்புடன் கேட்டுக்கொள்ளப்படுகிறது.

மேலும் செங்கல் சூளைகள் வைத்திருக்கும் உரிமையாளர்கள் ஒவ்வொருவரும் தங்களது செங்கல் சூளைகளில் முறையான கழிப்பறை வசதிகள் செய்து கொடுக்கும்படி உரிய உத்தரவுகளை செங்கல் சூளை உரிமையாளர்களுக்கு வழங்குமாறும் அன்புடன் கேட்டுக்கொள்ளப்படுகிறது.

தங்கள் அன்புள்ள
ஓம்/- து.வெங்கடேஷ்
மாவட்ட வன அலுவலர்
கோவை வனக்கோட்டம்.

நகல்-

1. கூடுதல் முதன்மை தலைமை வனப்பாதுகாவலர், கோவை வனமண்டலம், கோவை அவர்களுக்கு பணிந்தனுப்பப்படுகிறது.
2. செயற்பொறியாளர், தமிழ்நாடு மாசு கட்டுப்பாட்டு வாரியம், கோவை.
3. உதவி இயக்குனர், புவியியல் மற்றும் சுரங்க துறை, கோவை.

/உ.ந./

கண்காணிப்பாளர்

தமிழ்நாடு வனத்துறை

அனுப்புநர்
திரு.து.வெங்கடேஷ், இ.வ.ப.,
மாவட்ட வன அலுவலர்,
கோவைக் கோட்டம்
கோவை -641 043.

பெறுநர்
மாவட்ட ஆட்சித்தலைவர்,
கோவை மாவட்டம்.
கோவை.

ந.க.எண்: 12987/ 2014 வ1 நாள்: 12.10.2020

அய்யா,

பொருள் : வனம் -- வன விலங்குகள் நடமாட்டம் - தடாகம்
செங்கல்சூளை பகுதிகளில் யானைகள் நடமாட்டம்
- மனிதர்களை தாக்குவது - செங்கல்சூளை
பகுதிகளில் தெரு விளக்குகள் மற்றும் கழிப்பறை
வசதிகள் ஏற்படுத்துதல் - தொடர்பாக.

பார்வை: இவ்வலுவலக ந.க.எண் வ1/12987/2014 நாள்
09.08.2020.

☺

பார்வையில் கண்ட கடிதத்தின் தொடர்ச்சியாக, கோவை மாவட்டம், கோவை வடக்கு வட்டம், தடாகம் பள்ளத்தாக்கு பகுதியில் அதிக அளவிலான செங்கல் சூளைகள் செயல்பட்டு வருகின்றன. இச்செங்கல் சூளைகள் போலாம்பட்டி பிளாக் -III மற்றும் தடாகம் காப்புக்காடுகளின் எல்லையினை ஒட்டி உள்ள பட்டா நிலங்களில் அமைந்துள்ளது. இந்த தடாக பள்ளத்தாக்கினை சுற்றி அமைந்துள்ள காப்புக்காடானது அதிக சரிவுப்பகுதிகளாகவும், சரிவு பகுதி முடிந்தவுடன் பட்டா நிலங்களும், வருவாய் நிலங்களும் அமைந்துள்ளது. எனவே வனப்பகுதியில் ஓர் இடத்தை விட்டு இன்னொரு இடத்திற்கு செல்லும் யானைகள் சரிவுப்பகுதியில் செல்ல முடியாத காரணத்தால் பட்டா நிலங்கள் மற்றும் வருவாய் நிலங்கள் வழியாகத்தான் கடந்த காலங்களில் சென்று வந்தன. தற்போது செங்கல் சூளைகள் மற்றும் அதற்கு மண் அள்ளுவதால் பள்ளங்கள் ஏற்பட்டுள்ளது. இவ்வாறு செல்லும் யானைகள் செங்கல் சூளைகள் இருக்கும் வழியாகவும் கடந்து செல்கிறது. அவ்வாறு செல்லும் போது யானை - மனித மோதல்கள் ஏற்பட்டு பொதுமக்களின் உயிருக்கும், உடமைக்கும் சேதம் ஏற்படுத்துகிறது.

மேலும் செங்கல் சூளைகளில் வெளி மாநிலம் மற்றும் வெளி மாவட்ட மக்கள் வேலைக்காக வந்து பணிபுரிந்து வருகின்றார்கள். இவர்கள் செங்கல் சூளைகளில்தான் இரவு தங்கியிருக்கிறார்கள். இவர்களுக்கு தங்கும்

இடங்கள் முறையாக சூளை உரிமையாளர்களால் கட்டிதரப்படவில்லை. மேலும் செங்கல் சூளைகளில் போதுமான கழிப்பறை வசதிகளும் இல்லை.

08.08.2020 அன்று பெரியதடாகம் பகுதியில் அமைந்துள்ள ஒரு செங்கல் சூளையில் பணிபுரியும் அசாம் மாநில கூலி தொழிலாளி ஒருவர் காலை கடன் கழிப்பதற்காக சூளை அருகில் இருக்கும் புதர் பகுதியில் சென்ற போது யானை தாக்கி இறந்துவிட்டார். பின் அந்த இடங்களை களத்தணிக்கை செய்த போது செங்கல் சூளைகளில் முறையான கழிப்பிடங்கள் கட்டிதரப்படவில்லை என அறியப்பட்டது. மேலும் சூளைகளுக்கு செல்லும் பாதைகளில் முறையாக தெரு விளக்குகளும் இல்லை. எனவே யானை நடமாட்டங்கள் பற்றி கூலி வேளையாட்களுக்கு தெரிய வாய்ப்பில்லை.

11.10.2020 அன்றும் தடாகம் பகுதியில் இயங்கி வரும் ஒரு சூளையில் வேலை செய்து வரும் ஒரு அஸ்ஸாம் மாநில கூலி தொழிலாளி சரிதூல் இஸ்லாம் என்பவர் மலம் கழிக்க அருகில் உள்ள புதர் பகுதிக்குச் சென்ற போது யானை தாக்கி உயிர் இழந்துவிட்டார்.

எனவே செங்கல் சூளைகள் அமைந்துள்ள வழிகளில் தெருவிளக்குகள் அமைக்க நடவடிக்கை எடுக்கப்படவேண்டும் என அன்புடன் கேட்டுக்கொள்ளப்படுகிறது.

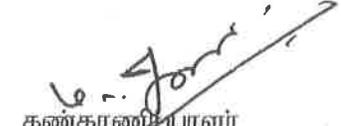
மேலும் செங்கல் சூளைகள் வைத்திருக்கும் உரிமையாளர்கள் ஒவ்வொருவரும் அவர்களது செங்கல் சூளைகளில் முறையான கழிப்பறை வசதிகள் செய்து கொடுக்கும்படி உரிய உத்தரவுகளை செங்கல் சூளை உரிமையாளர்களுக்கு வழங்குமாறும் அன்புடன் கேட்டுக்கொள்ளப்படுகிறது.

தங்கள் அன்புள்ள
ஓம்/- து.வெங்கடேஷ்
மாவட்ட வன அலுவலர்
கோவை வனக்கோட்டம்.

நகல்-

1. கூடுதல் முதன்மை தலைமை வனப்பாதுகாவலர், கோவை வனமண்டலம், கோவை அவர்களுக்கு பணிந்தனுப்பப்படுகிறது.
2. செயற்பொறியாளர், தமிழ்நாடு மாசு கட்டுப்பாட்டு வாரியம், கோவை.
3. உதவி இயக்குனர், புவியியல் மற்றும் சுரங்க துறை, கோவை.

/உ.ந/


கண்காணிப்பாளர்

TAMIL NADU FOREST DEPARTMENT

From
Thiru.D.Venkatesh, I.F.S.,
District Forest Officer,
Coimbatore Division,
Coimbatore – 43.

To
The District Collector,
Coimbatore District,
Coimbatore.

C. No. 8360/ 2019 / D1, dated.11.03.2021

Sir,

Sub: Mines – W.P.No.27356/2019 and W.P.No.28475/2019 –
Illegal operation of Brick Kilns – Encroachment into forest
land or Elephant corridors – Regarding.

Ref: 1. Hon'ble High Court of Madras W.P.No.27356/2019
and W.P.No.28475 of 2019 order dated: 10.02.2021.
2. The District Collector, Coimbatore Roc. No.
5329/2021/2019/L dated: 04.03.2021.

I am in receipt of the letter issued by the District Collector, Coimbatore vide Reference 2nd cited above. I invite kind attention to the direction issued by the Hon'ble High Court, Madras in W.P.No.27356/2019 directing the official respondents must take immediate remedial measures to ensure that brick kilns function within the parameters set down and upon obtaining license remain confined to the areas demarcated.

I also invite your kind attention to the following letters sent from this office regarding the issue of operation of bricklins in Thadagam valley.

Sl. No	Reference No	Dated	Subject
1.	இவ்வலுவலக கடித எண் 12987/2014/வ1	26.10.2015	வனவிலங்குகள் நடமாட்டம் பாதிப்பது, விளை நிலங்களை சேதப்படுத்துவது, மலைதலபாதுகாப்பு கிராமங்களில் வனத்தை ஒட்டி அனுமதியில்லாமல் நடைபெறும் கட்டுமானங்கள், கனிமங்கள் எடுக்க அனுமதிப்பது தொடர்பாக.
2.	இவ்வலுவலக கடித எண் 12987/2014/வ1	21.01.2019	வனவிலங்குகள் நடமாட்டம் பாதிப்பது, விளை நிலங்களை சேதப்படுத்துவது, தடாகம் காப்புக்காடு – தடாகம் பகுதியில் அனுமதியில்லாமல் செயல்படும் செங்கல் குளைகள் – வனத்தை ஒட்டி அமைந்துள்ளது - தொடர்பாக.
3.	இவ்வலுவலக கடித எண் 12987/2014/வ1	04.03.2019	
4.	இவ்வலுவலக கடித எண் 12987/2014/வ1	09.08.2020	
5.	இவ்வலுவலக கடித எண் 8360/202019/வ1	15.02.2021	

6.	இவ்வலுவலக கடித எண் 8360/202019/வ1	05.03.2021	வனப்பகுதிக்கு அருகிலுள்ள பட்டா நிலங்களிலிருந்து செம்மண் வெட்டி எடுத்து, செங்கல் சூளைக்கு கடத்துவது - திரு.எஸ்.முரளிதரன் என்பவர் சென்னை உயர்நீதிமன்றத்தில் தொடர்ந்த ரிட் மனு எண். 27356/2019-ன் மீது வழங்கப்பட்ட இடைக்கால ஆணையின்படி நடவடிக்கை எடுக்க வலியுறுத்தியது - கோவை வடக்கு வட்டம், 24 வீரபாண்டி கிராம புல எண். 709/1 என்ற வனப்பகுதிக்கு அருகிலுள்ள பட்டா நிலத்தில், புதிதாக மண் வெட்டி எடுத்து, டிப்பர் லாரிகள் மூலம் கடத்துவதாக புதிய புகார்கள் வரப்பெற்றது - வனவிலங்குள் நடமாட்டம் மற்றும் சுற்று சூழல் பாதிப்புகள் ஏற்படுவது - வருவாய்த்துறை மூலம் நடவடிக்கை எடுக்க கோருதல் - தொடர்பாக.
7.	இவ்வலுவலக கடித எண் 8360/202019/வ1	05.03.2021	வனப்பகுதிக்கு அருகிலுள்ள பட்டா நிலங்களிலிருந்து செம்மண் வெட்டி எடுத்து, செங்கல் சூளைக்கு கடத்துவது - திரு.எஸ்.முரளிதரன் என்பவர் சென்னை உயர்நீதிமன்றத்தில் தொடர்ந்த ரிட் மனு எண். 27356/2019-ன் மீது வழங்கப்பட்ட இடைக்கால ஆணையின்படி நடவடிக்கை எடுக்க வலியுறுத்தியது - முறைகேடாக இயங்கும் செங்கல் சூளைகளின் மின் இணைப்பினை துண்டிக்க கோருதல் - தொடர்பாக

I wish to bring it to your notice that the Reserved forest boundaries in Thadagam valley is intact and there is no encroachments of any sort. Neither the brick kilns are situated inside the Reserved forest nor any illegal mining is going on inside the forests.

I wish to state that the forest department has no legal jurisdiction over the functioning of the brick kilns, which is governed by departments like Revenue, Mines, Industry and Tamil Nadu Pollution Control Board. As far as the Forest Department is concerned there is no landscape connectivity issue or corridor issue in safe passage of the elephants as forest is continuous. However I wish to state that the seasonal streams originating from forest and running through the valley have been traditionally used by elephants to return to reserve forest in seasonal occasion of crop raiding and the same may be identified in the ground and kept free of any kind of encroachments or wrong usage such as paths for plying vehicles.

I further state that as per the information available with the Forest Department staff, large number of the brick kilns are functioning without any licence. It is also not clear as to which agency / Department has to issue licence for operations of the brick kilns. It is also not clear as to the different statutory provisions that governs the activity of operations of brick

kilns. I wish to state that there is also issue of rampant sand mining in private lands in the valley for supply to the brick kilns.

I wish to state that, Gudalur, Nanjundapuram, Chinnathadagam, 24-Veerapandi, Somaiyampalayam villages are notified under Hill Area Conservation Authority (HACA) in Thadagam valley.

I also wish to state that 24 Veerapandi Panchayat is identified as Eco Sensitive area in the draft notification of Government of India No.598, dated: 27.02.2017 in which also the operation of Brick kilns falls.

Hence I request that the concerned Departments namely Mines, Revenue, Industry and Pollution Control Board and any other Department concerned with the operation of brick kilns/ sand mining from private lands may be directed to take necessary action to implement the order dated 10.02.2021 issued by the Hon'ble High Court of Madras.

Yours sincerely,
Sd/-D.Venkatesh
District Forest Officer,
Coimbatore Division,
Coimbatore.

Copy submitted to the Principal Chief Conservator of Forests and Chief Wild life Warden through proper channel.

Copy submitted to the Additional Principal Chief Conservator of Forests, Coimbatore Circle, Coimbatore.

Copy to the District Revenue Officer, Coimbatore.

Copy to the Assistant Director, Mining Department,

Copy to the Assistant Engineer, Pollution Control Board Coimbatore.

/t.c.b.o/

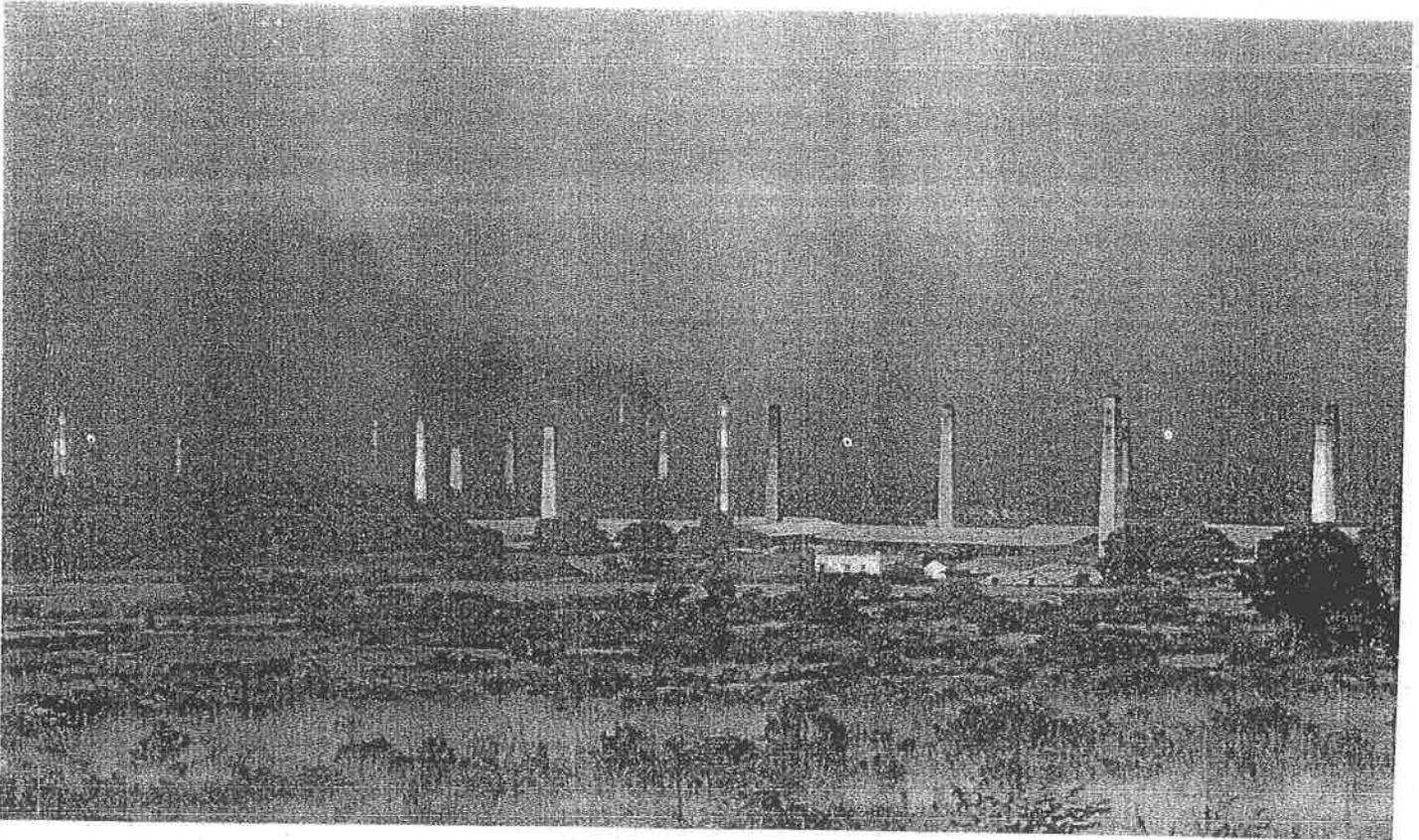
Superintendent

bb





Tamil Nadu Pollution Control Board



Thadagam Valley Brick Kilns, Coimbatore

Inspection Committee Report

b8

INDEX

	SUBJECT	PAGE NO
1	Objective of the study	1
2	Coimbatore city - an overview	2
3	Air pollution in Coimbatore	4
4	The Process of brick making	5
5	Technologies of brick making	6
6	Technology of adopted in Tamil Nadu	7
7	Sources of emission from brick kilns	9
8	Environmental concern and effect of pollution	10
9	Impact of Brick Kiln Emission on Soil Quality	12
10	Impact of Brick Kiln Emission on Vegetation	14
11	Impact of Brick Kiln Emission on Health	16
12	History of Brick Kiln in Thadagam Valley and Court Cases	16
13	Complaints against Brick Kilns	21
14	List of Brick Kilns	28
15	Central Pollution Control Board's intervention	40
16	Action Taken by the DEE, TNPCB, Coimbatore(North)	48
17	Observations of Committee	61
18	Terms Of References	71
	1. To Prepare satellite map of the area showing the locations of Brick Kilns and Mining Area etc	71
	2. To obtain and furnish proof of existence of these brick kilns and mining activity in the area	74
	3. Fulfilment/Clearances/licences obtained on statutory obligations like HACA, EC, Mining Licences, leases etc., from Competent Authority	87
	4. Past Production and present production so as to ascertain how many times these brick kilns gone for expansion over the period	89
	5. Permission given by the Competent Authority to cut the mining to a depth in meter/feet and present depth for which mining has been done	90
	6. Any other relevant information to address the Total Pollution Management Plan	92
19	Recommendation	97





TAMIL NADU POLLUTION CONTROL BOARD

INSPECTION COMMITTEE REPORT ON "TOTAL POLLUTION MANAGEMENT PLAN FOR BRICK KILNS

OBJECTIVE OF THE STUDY:

A committee was constituted with the following members with an objective to study the operation of Brick Kiln units in the Villages of Pannimadai, Somaiyampalayam, Nanjundapuram, Chinna Thadagam, Veerapandi villages located at Thadagam Valley in Periyarayakkanpalayam Block in Coimbatore District .The committee consists of the following members to come with a report on Total Pollution Management Plan -

- (1) Er. R. Vijayabaskaran, JCEE(M), Madurai
- (2) Er. G. Ravichandran, AEE, Hosur
- (3) Er. R. Dhilip Kumar, AEE, Nagapattinam
- (4) Er. D.M. Krishna Babu, AE, Ramanathapuram

The terms of reference granted to the committee for the preparation of the total pollution management plan is as below:

- To prepare a satellite map of the area showing the location of Brick Kilns and Mining area etc.
- To obtain and furnish proof of existence of these brick kilns and mining activity in the area
- Fulfillment/Clearances/Licenses obtained on statutory obligations like HACA, EC, Mining Licenses, Leases etc, from competent authority
- Past production and present production so as to ascertain how many times these brick kilns gone for expansion over the period
- Permission given by the Competent Authority to cut the mining to a depth in meter/feet and present depth for which the mining has been done.

- Any other relevant information to address the Total Pollution Management Plan.

THE COIMBATORE CITY – AN OVERVIEW

Coimbatore district is in the western part of Tamil Nadu, bordering the state of Kerala. It is surrounded by the Western Ghats mountain range on the west and north, with reserve forests and the (Nilgiri Biosphere Reserve) on the northern side. The Noyyal River runs through Coimbatore and forms the southern boundary of the old city limits. The city sits amidst Noyyal's basin area and has an extensive tank system fed by the river and rainwater. The eight major tanks/wetland areas of Coimbatore are Singanallur, Kallimadai, Valankulam, UkkadamPeriyakulam, Selvampathy, Narasampathi, Krishnampathi, Selvachinthamani, and Kumaraswami tanks. Sanganurpallam, Kovilmedupallam, Vilankurichi-SinganallurPallam, KarperayanKoiipallam, Railway feeder roadside drain, Tiruchy-Singanallur Check drain and Ganapathy pallam are some of the streams that drain the city.

The eastern side of the Coimbatore district, including the city, is predominantly a dry area. The entire western and northern part of the district borders the Western Ghats with the Nilgiri biosphere as well as the Anaimalai and Munnar ranges. A western pass to Kerala, popularly referred to as the Palghat Gap provides its boundary.

Due to its proximity to the Western Ghats, the district is rich in fauna. The Coimbatore urban wetlands harbour around 116 species of birds. Of these, 66 are resident, 17 are migratory and 33 are local migrants. Spot-billed pelican, painted stork, open billed stork, ibis, spot-billed duck, teal, black winged stilt are some of the migratory birds that visit Coimbatore wetlands regularly. Apart from the species common to the plains, wild elephants, wild boars leopards, tigers, bison, species of deer, Nilgiritahr, sloth bear and black-headed oriole can be found. The Anamalai Wildlife Sanctuary 88 km (55 mi) in the Western Ghats at an altitude of 1,400 meters covers an area of 958 km². More than 20% of the district is classified as forest, lying in the west and north.

13

The forests here are abundant in commercially significant trees such as teak, sandalwood, rosewood and bamboo. The Nilgiris slope of the Mettupalayam range is rich in sandalwood trees and bamboo. They vary from rich tropical evergreen forests of Punachi range to jungles of shrubs in southern ranges. Apart from the high altitude regions of Western Ghats, most of the forest area has come under Lantana invasion. The locals refer to it as Siriki Chedi.

The district borders Palakkad district of Kerala in the west, Nilgiris district in the north, Erode district in the northeast and east, Idukki district of Kerala in the south and Tiruppur district in the southeast. The district has an area of 7,649 square kilometers. The southwestern and northern parts are hilly, part of the Western Ghats, and enjoys pleasant climate all throughout the year. To the west is the Palghat Gap, the only major pass in the long stretch of the ghats abutting Tamil Nadu and Kerala. The Palghat Gap, connecting Coimbatore city and Palakkad city, serves as an important transit link for both the states. The rest of the district lies in the rain shadow region of the Western Ghats and experiences salubrious climate most parts of the year. The mean maximum and minimum temperatures for Coimbatore city during summer and winter vary between 35 °C to 18 °C. The average annual rainfall in the plains is around 700 mm with the northeast and the southwest monsoons contributing to 47% and 28% respectively to the total rainfall.

The major rivers flowing through the district are Bhavani, Noyyal, Amaravathi, Kousika River and Aliyar. The Siruvani dam is the main source of drinking water for Coimbatore city and is known for its tasty water. Waterfalls in Coimbatore District include Chinnakallar Falls, Monkey Falls, Sengupathi Falls, Siruvani Waterfalls, Thirumoorthy Falls and Vaideki Falls. (Source Wikipedia).

Coimbatore is an important industrial hub of Tamilnadu. This District contains mainly Engineering Industries, Automobile accessories, Spinning Mills, Foundries, Textile Processing units, Hospitals, Hotels etc.

In addition, it is also surrounded by Industrial towns like Tiruppur, Erode, Nammakal, Salem etc. Coimbatore is also in the foot hills of the famous tourist place Ooty (Udagamandalam) in view of its connectivity with Airways and roadways a lot of floating population will be there. Receipt of raw materials, transport of finished goods, movement of public and aliens lead to heavy, vehicular population. Hence, the traffic density is also a main source of fugitive emission in the City, Industrial concentration

leads to a lot of point sources of emission. Because of the Chill climate condition prevailing in Coimbatore Air Pollution can also increase due to poor dispersion of air pollutants.

AIR POLLUTION IN COIMBATORE:

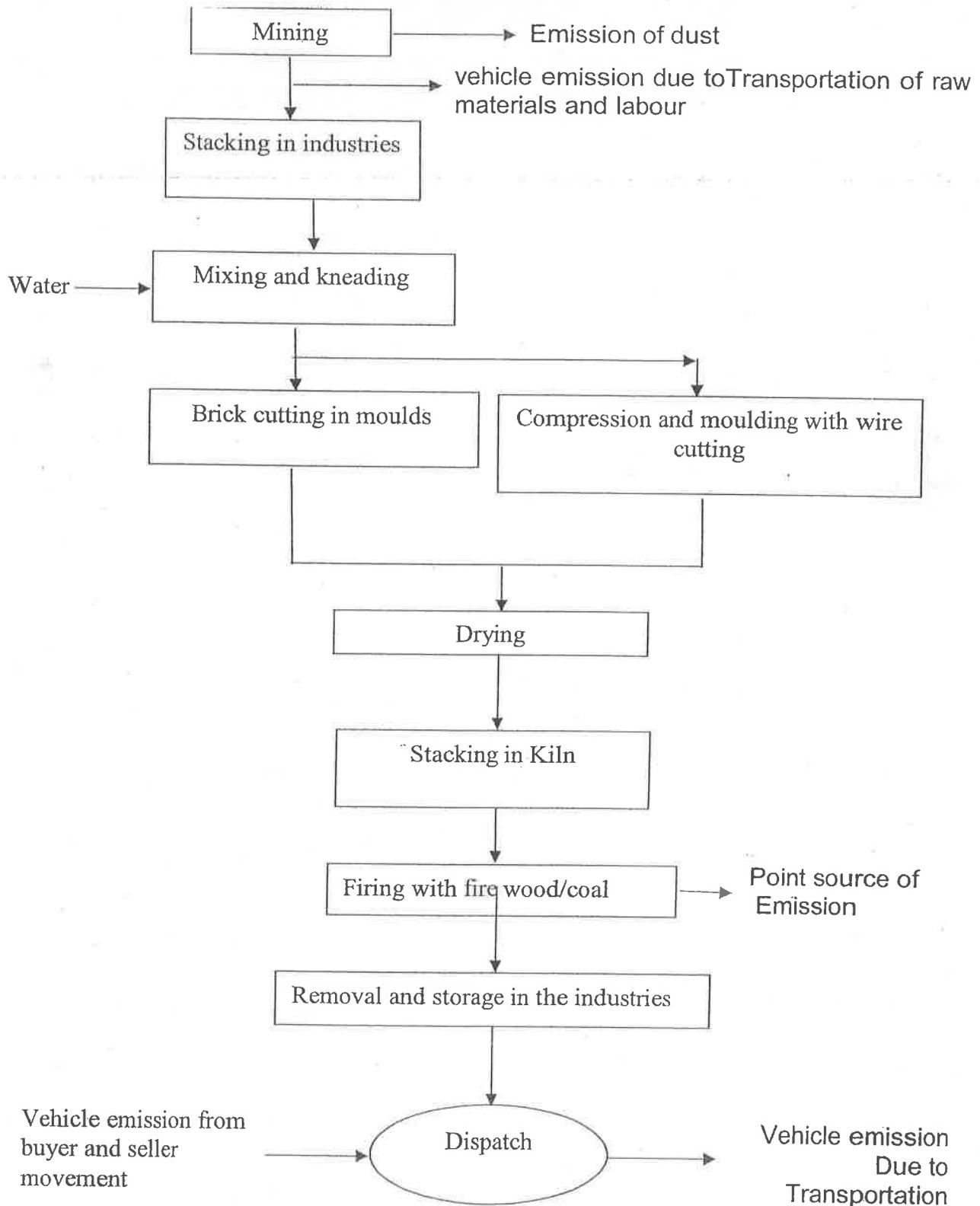
Pollution level	Station Name - Kurichi Industrial Estate					
	06.01.2020 ($\mu\text{g}/\text{m}^3$)		07.01.2020 ($\mu\text{g}/\text{m}^3$)		08.01.2020 ($\mu\text{g}/\text{m}^3$)	
	<i>PM</i>₁₀	<i>PM</i>_{2.5}	<i>PM</i>₁₀	<i>PM</i>_{2.5}	<i>PM</i>₁₀	<i>PM</i>_{2.5}
Minimum	25.3	24.1	20.0	16.6	20.9	14.3
Maximum	68.4	46.8	54.4	36.4	155.7	67.0
Average	43.0	31.9	38.1	26.7	61.3	36.9

From the data received from Continuous Ambient Air Quality Monitoring Station (CAAQMS) installed in the Kurichi Industrial Estate, Coimbatore for the three days on 06.01.2020, 07.01.2020 and 08.01.2020, it was observed that the PM_{10} value is ranges from 20.0 – 155.7 $\mu\text{g}/\text{m}^3$ and $\text{PM}_{2.5}$ value is ranges from 14.3 – 67 $\mu\text{g}/\text{m}^3$, which shows that the concentration of both PM_{10} and $\text{PM}_{2.5}$ were exceeds the Ambient Air Quality Standards on 08.01.2020.

THE PROCESS OF BRICK MAKING:

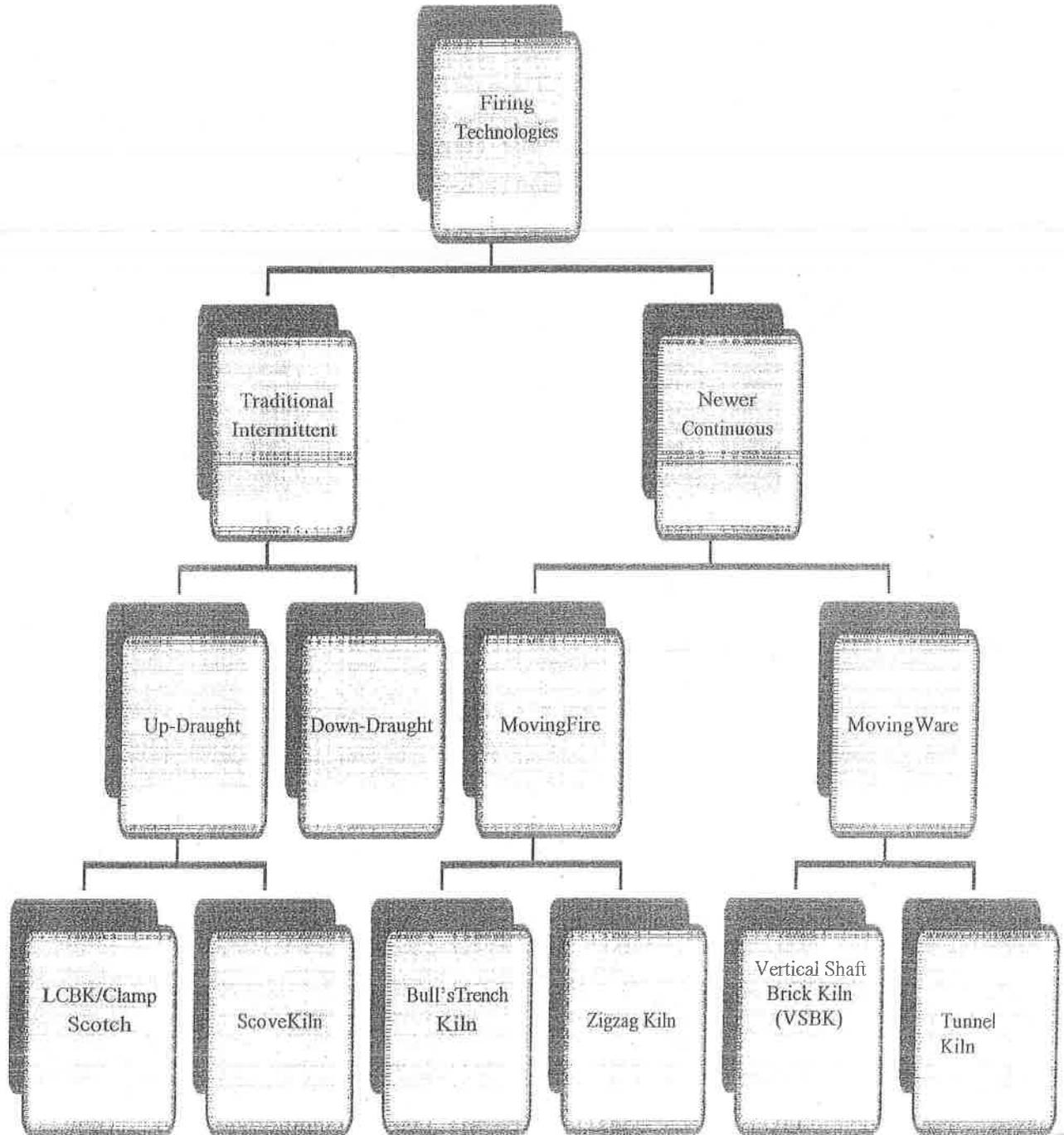
The process of manufacture of bricks is illustrated I the flow chart given below

FLOW CHART OF BRICK MAKING WITH SOURCES OF EMISSION



TECHNOLOGIES OF BRICK MAKING

Various technologies are available to manufacture brick. Type of kilns is illustrated below. Basically the process is either intermittent or continuous.



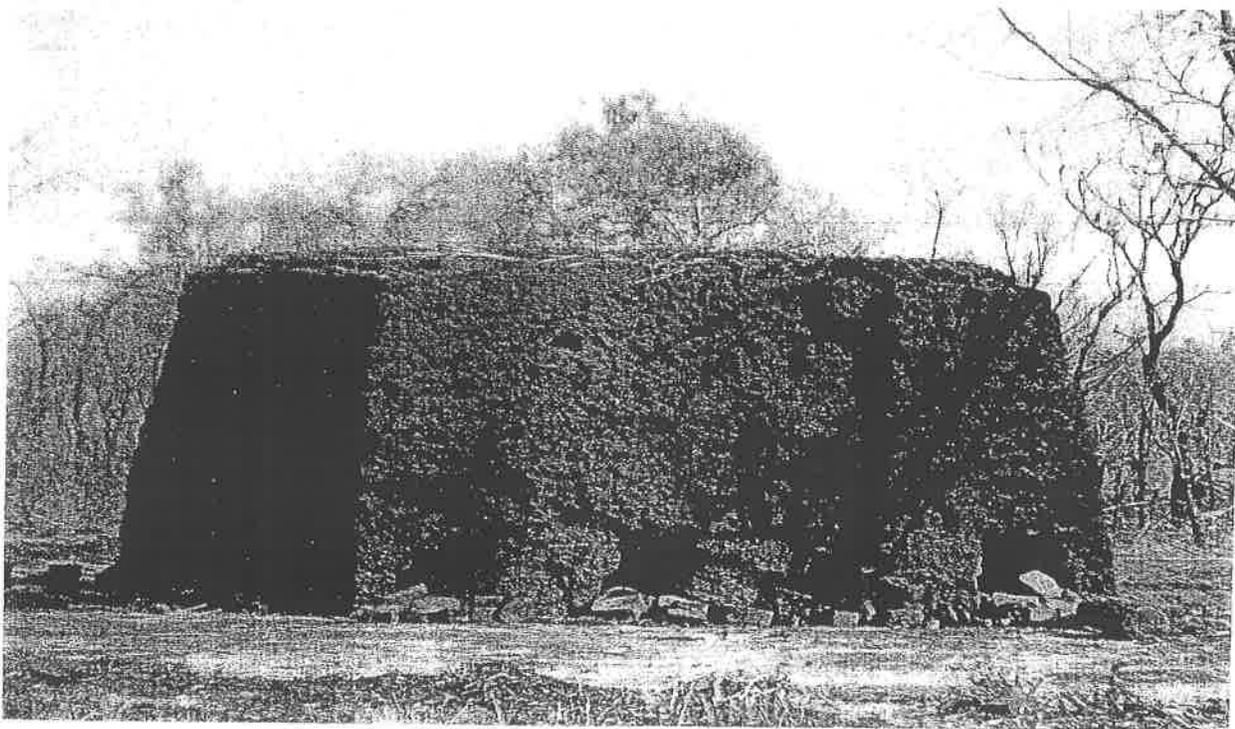
TECHNOLOGY ADOPTED IN TAMIL NADU :

Among the various technologies mainly the following three are only in practice in Tamil Nadu

- (i) country kilns
- (ii) Bull trench kilns
- (iii) Modified bull trench kilns

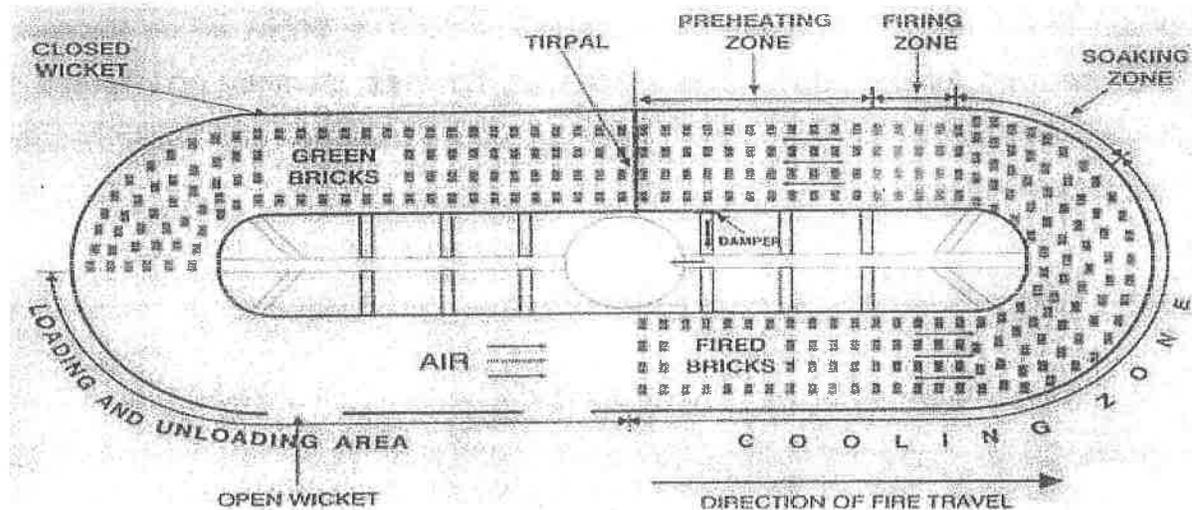
Country Kilns:

Clay, red sand or sand are mixed in required proportion, kneaded and cut as bricks in moulds. The green bricks are sun dried and stacked and fired. These bricks will be either over burnt or under burnt as there is not a uniform heating of the brick occurs in the kilns. This type of kiln is a batch process i.e. bricks will be stacked, fired and removed for despatch. These kilns will have no chimney and spread lot of fugitive emission in the surrounding area and cause nuisance and health hazard due to combustible gases



Bull Trench Kilns:

The basic brick making process are kneeding of sand and clay brick cutting, drying and firing; This process is a continuous one. The kiln will have many cells, usually some cells will be used for stacking green bricks, some cells will be used to fire the green bricks, some cells will be used for cooling and some cells will be used for removal of bricks and despatch. The operation of stacking, firing, cooling and removing to despatch is a cyclic. Hence, these kilns run continuously. A chimney will be moved over the cell which is fired. This movable chimney may be of 3 to 4 metre in height. It moves over a rail. Hence, the emission, through a point source, will engulf the working area due to inadequate height of chimney. These chimney will quite often and needs replacement due to corrosion by emission. The Government have given guidelines to go in for fixed Chimney of 30 meter height for proper disbursement of emission. CPCB has suggested flue gas recirculation for pre heating also.

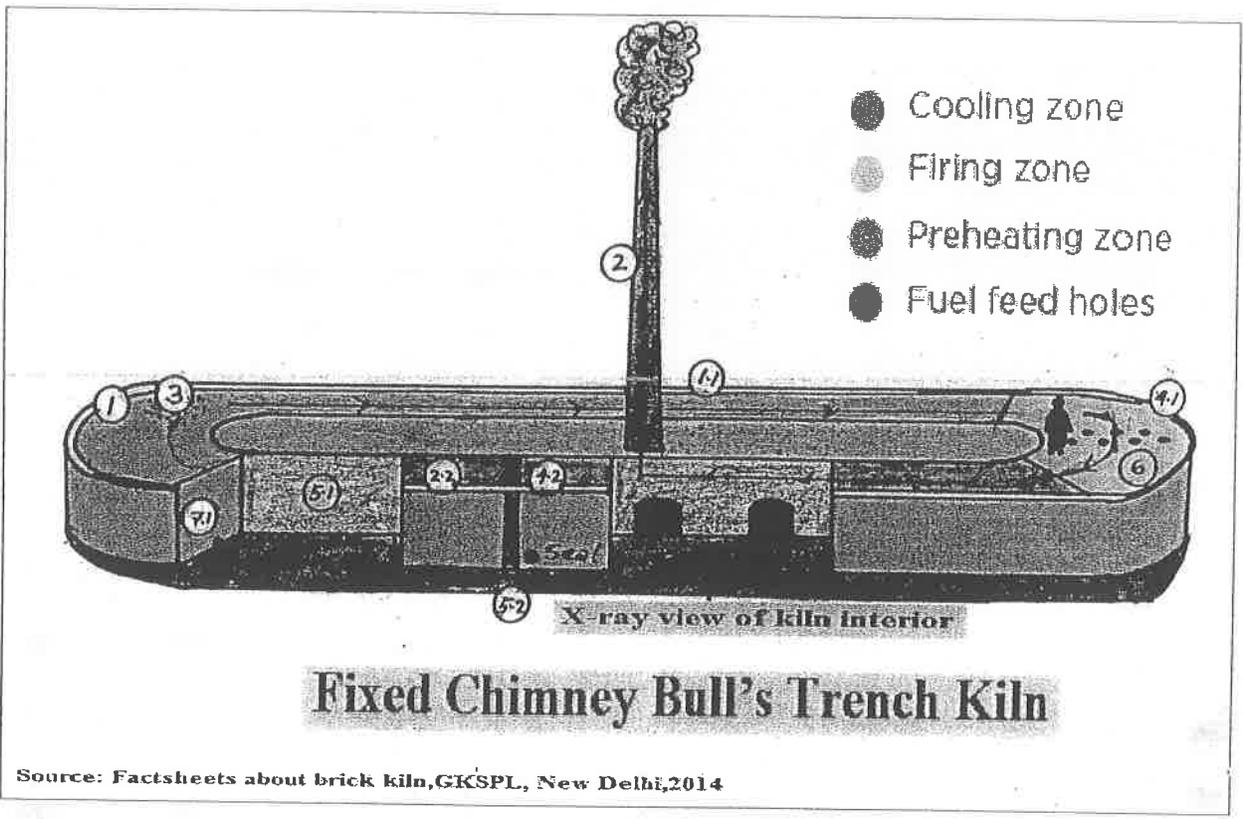


Thematic Diagram showing Different Zones in Bull Trench Kilns

Modified Bull Trench Kilns:

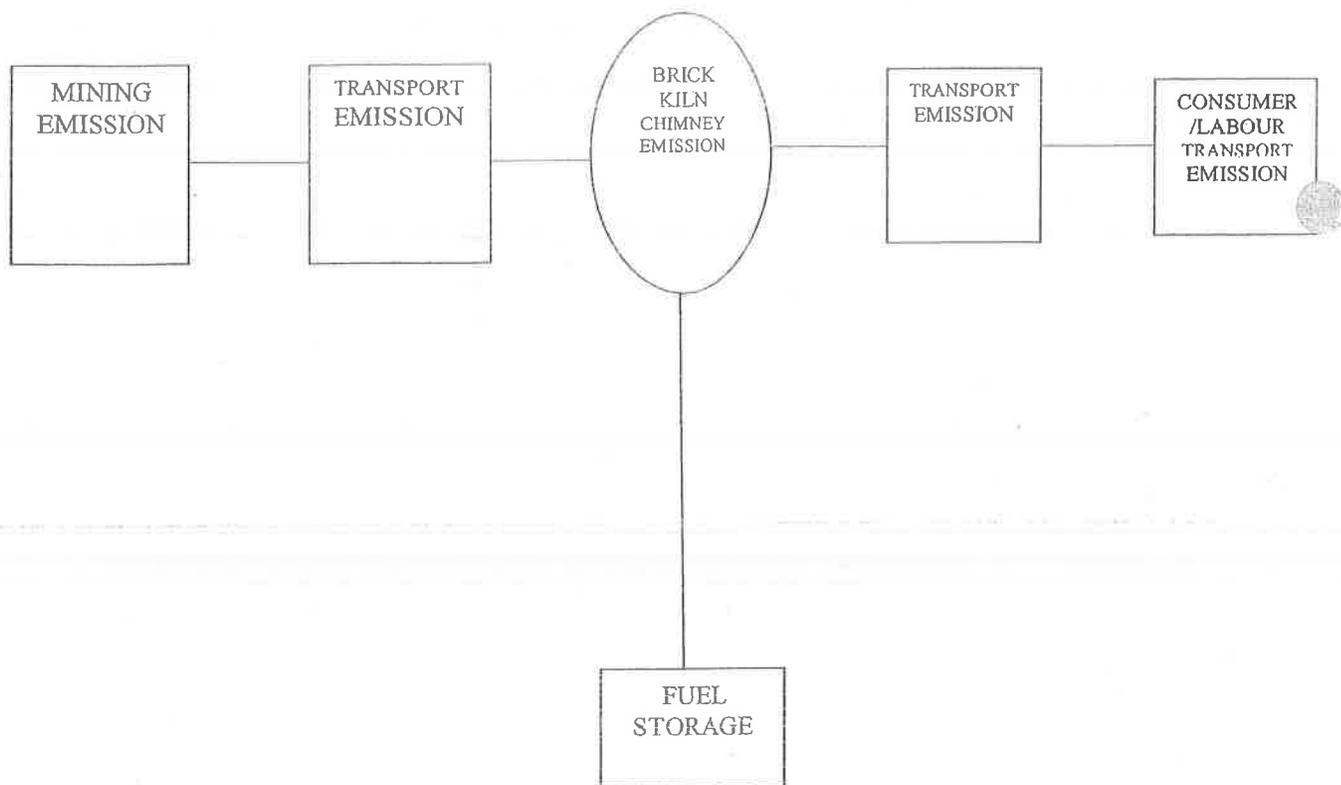
Due to the Governments initiatives to go in for fixed chimney, the Bull trench kilns have installed a fixed masonry or steel chimney instead of the mobile chimney installed in the kiln earlier. The flue gas chamber will also have dampers to reduce the velocity of flow of flue gas so that the dust will drop in the flue gas path way and less dust ladden air will flow as flue from the chimney.

To add strength of brick, the brick moulding process is also improved. The clay is mechanically compressed to make brick a with wire cutting machine. Bricks made by this process will have high density and sharp edged.



SOURCES OF EMISSION FROM BRICK KILNS:

- (1) Dust emission while mining
- (2) Loading activities
- (3) Vehicular emission due to transportation
- (4) Unloading mined materials in the industry
- (5) Firing of moulded green bricks
- (6) Removal and dispatch leads vehicular emission by dispatch
- (7) Indirect emission from employees, owners and buyers movement through automobiles.



ENVIRONMENTAL CONCERN AND EFFECT OF POLLUTION

The country's brick kilns are churning out the basic ingredients for construction in a way that is doing more harm than good. The government ordered the brick kiln owners to raise their chimneys to a height of 120 feet in a move to limit their emission of harmful particulate matters into the air, which are responsible for the alarming rise of respiratory ailments. The dwellers or inhabitants of the surrounding areas of brick kiln breathe more sulphur kilns owners also use coal to keep their furnaces burning; it is alleged, with some using worn tyres and plastic materials also as a cheap form of fuel. Use of tyres are very rare and done at times for startup of the kilns. The burning of fuel for firing bricks results in emissions of gaseous pollutants and ash into the environment. Brick firing being an energy intensive process, brick industry is one of the largest consumers of coal in the country and hence is also an important air polluter. Air pollution and use of good quality agriculture soil, disturbances to flora fauna and the impact on greenhouse gases effect the major environmental concerns related with brick industry.

Huge quantity of emission of toxic elements arises from brick kilns that cause health hazards. The brick kilns emit toxic fumes containing suspended particulate matters rich in carbon particles and high concentration of carbon monoxides and

oxides of sulphur (SO_x) that are harmful to eye, lungs and throat also these air pollutants stunt the mental and physical growth of children. According to some data, the primary source of SO_x - is traffic vehicles (55.8%), followed by brick manufacturing industry (28.8%). And the primary source of NO_x (nitrogen oxides) pollutants is also traffic vehicle (54.5%) and brick manufacturing industry (8.8%). Also, nearly 25 to 26 per cent of the country's wood productions are used for burning bricks every year, causing deforestation which reduces carbon sink.

The use of fire-woods in kilns of bricks fields is prohibited as per brick burning control ordinance of 1992 and the owners would be punished for violating the law. The brick field owners have been burning bricks with fire woods. As a result a large number of trees are being felled indiscriminately. The brick kiln owners collect the fire woods from different places with the help of their agents.

The pollutants commonly emitted from brick kilns are:

a) SPM in the flue gases which is generated mainly due to incomplete combustion of fuel (black smoke) or comes from fine coal dust, ash present in coal and burnt clay particles. **Our lab study reports an increase of PM₁₀ in some area of brick kilns where the AAQ survey is conducted.**

b) Hydrocarbons and carbon monoxide due to incomplete combustion of fuel.

c) Sulphur oxides, concentration of which mainly depends on the amount of sulphur present in the coal and is significant where high sulphur content coal is used

d) Dust pollution generated during removal and laying down of ash layer on the top of the kiln and also due to blowing of ash stacked on the top and sides of the kiln

The impact of pollution caused by small isolated brick kilns located in rural areas is not, likely to be, significant, but it is the large brick kiln clusters, located in the vicinity of large brick demand centers (towns and cities) are important cause of concern on health of plants and animals including human beings.

Among the various categories of workers working on brick kilns, the firemen, unloaders and workers, who handle ash, have the maximum exposure to the pollutants. Inhaling of these pollutants causes irritation of skin and eyes and can cause pulmonary diseases such as pneumoconiosis and silicosis, which are caused by inhaling siliceous dust. Pollution also has an effect on agricultural crops and fruit plantations. The damage caused fruit plantations and other plants due to pollutants are serious.

IMPACT OF BRICK KILNEMISSION ON SOIL QUALITY

Good agriculture soil is preferred as the raw material for making bricks. It is estimated that the brick industry consumes huge quantity of soil every year. A study conducted to find out the soil quality at various distances from brick kilns shows that there is a variation of quality of soil occurs with respect to distance. Conclusion of the study is given below

"After the analysis of soil samples taken from different distances from the brick kiln area, a general conclusion that could be reached is that the soil quality is degrading with increase in heavy metal content and decrease in nutrients like sulfate and nitrate. As we move away from brick kiln, the soil quality is increasing steadily but slowly. The pH of soil was acidic near the kiln and neutral farther away, so does water absorptivity of soil, which increases farther away from kiln's chimney. The organic carbon content and organic matter content also increased with increasing distance. The available sulfate and nitrate level in soil samples examined had similar impact with increasing distance away from kiln's chimney. The level of heavy metals was within nontoxic limit. However, the concentrations of metals were higher in soil near kiln than in that farther from kiln causing soil contamination and degrading quality of soil health Although the range of physical and chemical parameters of soil is within the permissible limit, their concentration is not uniform and rather varies with distance. This indicates deterioration of soil quality, so it is not found to be environmentally safe for agriculture Also, the cumulative effect of

the brick kilns might further increase the levels of heavy metal content in the soil. Therefore, it is highly recommended that periodic survey must be done to monitor this effect and to ensure that appropriate actions can be taken before this happens. Also, since the quality of soil (nutrient content and heavy metal content taken as objective parameters for the soils quality) was better as we moved further from the brick kilns here in question, it would be safe to say that the "quality of the soil is directly proportional to its distance from the brick kiln." (Source: Applied and Environmental Soil Science Volume 2015, Article ID 409401)

Another report in an International Journal Of Scientific & Technology Research Volume 2, Issue 5, May 2013 www.ijstr.org on Environment And Health Impact For Brick Kilns concludes as below.

*"It is clearly visible that brick kilns operating in Kathmandu valley are in leading position for air pollution. Bhaktapur area is also facing air pollution due to brick kilns. **The study has revealed that the health status of local people is in danger with brick kilns in the vicinity. The level of different air pollutants in the ambient air is higher during the operation of brick kilns. So community people are facing diseases like respiratory, nasal cognition and reduce visibility for the brick kilns pollution. Smoke and dust from brick kilns emission have adverse effect on visibility. Wide ranges of interventions are available to reduce ambient air pollution due to brick kiln in Kathmandu. Measures like shutting down illegal kilns, substitution of traditional kilns with newer technologies are reducing air pollution. Along with suggestion for standard emission from brick kilns will significantly reduce the air pollution as well as reduced the impact on environment and human health. Similarly, provisions need to create that brick kilns should construct away from the residential areas"***

Impact of Brick Kiln emission on Vegetation

Plants are indispensable part of ecosystems and their sensitivity to air pollution is more considerable than standards of air pollution. Air pollution has become a serious environmental stress to crop plants due to increasing industrialization and urbanization. Diverse changes induced by different air pollutants in plants with respect to morphological, anatomical and physiological characteristics have been investigated in a study. The most dispersed and injurious pollutants from brick kilns are sulfur dioxide (SO_2), nitrogen oxides (NO_x), carbon monoxide (CO), tropospheric ozone (O_3), and heavy metals, as well as suspended particulate matter. Estimates indicate that annual emissions from a brick industry were 80 tons of particulate, 30 tons of carbon, 7 tons of NO_x , and 5 tons of SO_x . A range of air pollutants is recognized as phytotoxic agents and phytotoxicity of sulfur dioxide has been documented for about a century. Sound effects of ozone for more than 30 years, acidic precipitation for more or less 20 years, and effects of prominent levels of nitrogen compounds, nitrogen oxides, and ammonia in the last decade. The significance of other pollutants such as peroxy acetyl nitrate, fluorides, or heavy metals have also been documented. Plants in the immediate vicinity of emissions sources are more vulnerable. It has been revealed that the most sensitive species of plants start on to show visible signs of damage to sulfur oxides at concentrations of about $1850 \mu\text{g}/\text{m}^3$ for 1 hour, $500 \mu\text{g}/\text{m}^3$ for 8 hour, and $40 \mu\text{g}/\text{m}^3$ for the maturing seas on. Sulfur dioxide shows negative effects in terms of foliar injury, physiological and biochemical alterations on vegetation, and short-term treatment of SO_2 damaged the fluidity of thylakoid membrane, and affected the process of electron transport. The particulates and gaseous pollutants, alone and in combination can cause grave setbacks to the overall physiology of plants. Of all plant parts, the leaf is the most sensitive part to the air pollutants.

Accumulation of particulates on the surface of the plants can, in due course, alter plant vulnerability to pathogens and pests and the exposure to dust provoked a significant reduction in photosynthesis in most plants. Thus, may alter plant growth and production, without physical damage to the plant. It is now generally accepted that cellular membranes are among the primary sites of pollutant attack and, since lipids are important membrane components and play essential roles in maintaining membrane structure and function, many workers have examined the effects of

8 →

pollutants on lipids to clarify the mechanisms of their phytotoxicity. The fact that plants provide a vast leaf area for impingement, assimilation and accumulation of air pollutants diminish the pollutant level in the air environment, it is reported that depending on their sensitivity level, plants show visible changes which would include alteration in the biochemical processes or accumulation of certain metabolites, thus can be used as bio indicator of air pollution.

Brick kilns are known to be a leading cause of ambient air pollution due to high levels of SO_x , NO_x , and SPM during the operational phase of brick kilns and especially play a significant role in elevating the SO_2 concentration in the ambient air, as they are fed with sulfur rich, inferior quality of coal (2.5 to 3.0 tons/seas on/kiln) besides the use of inefficient and out-dated technology such as Bull's Trench kilns. High air pollution levels in the atmosphere have shown the significant negative importance, as they do not only pose serious occupational health hazards but also adversely affect the surrounding environment.

Considering the facts that air pollutants have damaging effects and shocking consequences on the exposed plants, the present work was designed to estimate the biochemical parameters of the commonly used vegetables. The study evaluated the effects of brick kilns on the biochemical parameter and the consequences there upon. Our study highlighted the concern of brick kiln emissions on the quality of local vegetables which is highly a pressing issue among the people living in the study area and other similar populations throughout the globe. The study concluded as below:

*"Results have shown the negative impact of brick kiln emissions on biochemical parameters of the three vegetables Brassica oleracea, Phaseolus vulgaris L., and Solanum melongena L. Thus, the results of the current study provide evidence that brick kiln emissions are a significant risk to the vegetable plants in the Panzari area of district Budgam. As a result, it depicts that **brick kilns are the prime reasons for the deterioration of important consumable vegetables, which could lead to both food as well as health concern among the local population. Also, this will be a serious threat to millions of people depending on the vegetables grown near such kiln emission areas. The***

8b

imbalance in the biochemical constituents in vegetables will lead to serious consequences on the overall living standard of exposed people in the near future if mushrooming of brick kilns is not controlled or replaced with new technology".

(Source: Food Science and Nutrition. 2015 Nov; 3(6): 604-611. Published online 2015 Jun 25.)

IMPACT OF BRICK KILN EMISSION ON HEALTH:

The air quality survey conducted in Thadagam valley by TNPCB mobile lab shows higher values of PM₁₀ and PM_{2.5} it also shows permissible values of SO₂, CO, NO₂, NH₃, O₃ and benzene. High concentration of PM₁₀ can lead to asthma, pneumonia, COPD and other lung disorders.

HISTORY OF BRICK KILN IN THADAGAM VALLEY AND COURT CASES:

A brief history has been made by the District Environmental Engineer, TNPCB for the court cases filed in Hon'ble High Court of Madras the details are furnished below

Thadagam valley is located in Periyayakkanpalayam Block in Coimbatore District of Tamil Nadu State, India. It is located 17 KM towards west from District headquarters Coimbatore and 7 KM from Periyayakkanpalayam. There are five Villages located in Thadagam valley namely 1. Pannimadai 2. Somaiyampalayam 3. Nanjundapuram 4. Chinna Thadagam 5. No.24 Veerapandi. Except Pannimadai Village above, all the said villages are located in the Hill Area Conservation Authority notified area.

During the year 2011, around 122 Nos. of brick kiln units were identified by the officials of TNPCB, Coimbatore and show cause notices were issued to all the brick kiln units for operating without obtaining the consent of the Board. Also during the year 2016, based on the press news published in the news paper six brick kiln units were identified and show cause notices were issued to all six brick kiln units for operating without the consent of the Board.

All the brick kilns are running in Thadagam valley and they rely on the red earth from the valley, which they excavate using earth movers and transport in more than 300 trucks utilized for the production of Table mould (manual) brick and Wire cut brick manufacturing activity. The Thadagam valley gradually became the core area for brick production and demand center for bricks in Coimbatore and surrounding areas. All the chamber brick kilns with fixed chimneys are located in Thadagam Valley. These kilns accounted for 300-400 loads per day and thus turning out 3000 bricks per load every day. Presently, the demand and supply are more because of the fully mechanized wire cut brick manufacturing activity as ascertained.

The Hon'ble High Court of Judicature at Madras in its order dated:23.10.2009 in W.P No.1064 of 2009 and M.P.No. 1 of 2009 filed by Thiru.V.K.Mani, Vs 1. The Chairman, TNPC Board, Chennai, 2. The District Environmental Engineer, TNPC Board, Erode & 3. The Velmurugan Brick Chamber, has ordered that

“Brick Kiln should be established preferable at least two kilometers away from the residential areas and fruit gardens.

Installation of brick kiln should not be allowed in sensitive areas as notified by State Pollution Control Boards under National Air Quality Standards.

To avoid clustering of brick kilns in a locality the distance between two kilns should be more than one kilometre.

The Pollution Control Board will ensure that these guidelines are adhered to not only by the third respondent, taut all the brick kilns”

Whereas, all the brick kiln units located in 1.Pannimadai 2.Somaiyampalayam 3.Nanjundapuram 4. Chinna Thadagam 5. 24.Veerapandi Villages have neither applied in full shape nor obtained the consent of the TamilNadu Pollution Control Board so far. Because most of the brick kiln units were located in HACA villages, not having approved layout plan and not meeting the siting criteria cited in the High Court of Judicature at Madras order dated:23.10.2009.

88

Meanwhile, the Hon'ble Minister for Environment, Forest & Climate Change, GOI had visited Coimbatore on 24.08.2019. During the visit the Hon'ble Minister had noticed the emissions from the brick kiln units located in Thadagam valley and informed to Central Pollution Control Board (CPCB) to take necessary action.

Based on the instructions of the Hon'ble Minister for Environment, Forest & Climate Change, GOI to CPCB, the CPCB has deputed Thiru. Rajkumar. R, SEE to carry out the joint inspection of brick kiln units in Coimbatore with officials of TNPCB vide letter dated:27.08.2019. Accordingly the brick kilns area in Thadagam valley was inspected along with Thiru. Rajkumar.R, SEE/CPCB and officials of TNPCB, Coimbatore North on 29.08.2019 regarding the status of operation of Brick kiln units and for preparation of Action plan. Further a meeting was conducted with the owners of Brick kiln at their Association building located at Thadagam and briefed about the Guidelines of CPCB and SPCB for the operation of Brick kilns. Also, the following two brick kilns were inspected 1. M/s. RSK Chamber Wire cut Bricks, SF No.491 Chinna Thadagam, Coimbatore& 2. M/s. NPK Chamber Bricks, SF No.527 Chinna Thadagam, Coimbatore and few other conventional brick making units.

Mining areas are also inspected in the surroundings. Brick manufacturer's association members have reported that the red soil is being excavated from the patta land. Almost all the brick kiln chambers are operating with fixed chimneys. No movable chimneys are being noticed. All the brick kilns are operating with Natural draft brick kiln and insisted them to convert as Induced Draft Brick Kiln (zig-zag brick setting with rectangular shape of kiln). All the brick kilns were instructed to obtain necessary approvals from the competent authority and to apply for Consent to Operate of the TNPC Board under the Water Act and Air Act.

In this regard, Thiru Rajkumar.R, SEE/CPCB had submitted the inspection report with recommendations to the CPCB as detailed below;

- a) The TNPCBtoformacommitteeinvolving various departments such as Department of Geology & Mining, HACA, Forest department, SEIAA etc. to implement the following and submit an action plan in abatement of pollution due to brick kiln units within twomonths.
- b) Inventoryofbrickkilnchambersandbrickblockmakersanddirectingthemto

- 847
- obtain consents and necessary legal permission from departments like HACA, mining and if required, EC from SEI
- c) Preparation & Implementation of guidelines for brick kiln units, which include
- Siting criteria for establishment of brick kilns such as location of land, plant machinery and brick earth mining. No brick kilns and mining activities in the path of elephants.
 - Adopting zig-zag technology
 - Standards to be achieved by Brick Kiln units
 - Pollution control measures required for abatement of pollution such as, approach road within the premises of brick kiln area should be paved, using of crushed coal for better burning efficiency, staging of bricks for better baking, proper designed gravity chamber etc.
 - Green belt development in the units
 - Procedure to apply to obtain consents to establish and operate
- d) Since the manufacturing activities are in clusters, carrying capacity studied of the area is to be carried out and accordingly the activities to be allowed.
- e) Department of Geology & Mining, Govt. of Tamilnadu shall take up a survey of brick earth mining in this valley to assess the quantum of mining and its carrying capacity, to identify and confirm whether mining activities is being carried out in approved patta lands as well as to stop mining activities behind 2 mts. Action plan shall be submitted in this regard to regularise mining activity and restoration of the mined area.

In this connection, the District Environmental Engineer, TNPCB, Coimbatore North has been instructed vide Member Secretary's memo dated: 04.10.2019 to carry out inspection and identify all the brick kilns and issue show cause notices for operating without getting consent of the Board and also instructed to carry out AAQ

90

survey in all five Villages in the Thadagam Valley through Board's mobile van continuous AAQ monitoring station.

Accordingly, Ambient Air Quality survey was conducted from 09.10.2019 to 15.10.2019 through TNPC Board's mobile van continuous AAQ monitoring station for the following locations as requested by the Complainant Thiru.Ganesh S/o. R.Subbaiyan:

- Brindavan Garden S-Bend, No 24 - Veerapandi Village, Veerapandipur, Coimbatore.
- Thaneerpandal junction, Anaikatty road, Coimbatore.
- Anuvavi subramaniam thirukoil pirivu, near Periyathadagam, Anaikatti road, Coimbatore.
- Panchayat office, 22 Nanjundapuram, Coimbatore.
- Government Middle School, No-24, Veerapandi Village.

Report of Analysis of AAQ reveals that the parameters are within the limits prescribed by the Board, except PM_{10} (average) in the following two locations.

- Thaneerpandal junction, Anaikatty road, Coimbatore.
- Anuvavi subramaniam thirukoil Pirivu, near periya thadagam, Anaikatti Road coimbatore.

Further, all the five Villages in the Thadagam Valley were inspected on 11.10.2019, 16.10.2019, 17.10.2019, 19.10.2019 & 22.10.2019 by Assistant Engineers of O/o DEE, TNPCB, Coimbatore (North) and identified totally 183 numbers of brick kiln units were in operation. Hence show cause notices were issued to all the 183 units under the Water (P&CP) Acts, 1974 as amended 1988 and the Air (P&CP) Act 1981, as amended in 1987, since the units were established and commissioned without the consent of TNPC Board.

A Writ Petition No.27356 of 2019 was filed before the Hon'ble High Court of Madras against

1. Principal Chief Conservator of Forests and Chief Wildlife Warden, Department of Forests, Govt. of Tamil Nadu
2. The Chief Secretary, State of Tamil Nadu

- 91
3. District Collector, Coimbatore District
 4. Principal Secretary/The Chairman, The Tamil Nadu Pollution Control Board
 5. The Commissioner, Department of Geology and Mining, Chennai and
 6. The Government of India, ministry of Environment, Forest and Climate Change, New Delhi

with a prayer to Honorable High Court of Madras to direct the 1st respondent to identify and secure the elephant corridor and to direct the 4th & 5th respondents to close all the illegal brick kilns operating in Thadagam valley

Another Writ Petition No.28475 of 2019 filed before the Hon'ble High Court of Madras by Mr. T.M.S.Rajendran, Son of late Subbiah Gowder, No.4/15, North Street, Chinnathadagam Post, Coimbatore Vs The Chairman/Principal Secretary, Tamil Nadu Pollution Control Board, Chennai,

The District Environmental Engineer, Tamil Nadu Pollution Control Board, Coimbatore and other 11 officials with a prayer to Honorable High Court of Madras to close down the illegal brick kilns are being operated in all 5 villages, to direct the 6th & 13th respondents to disconnect power supply to the illegal brick kilns in all 5 villages and constitute a committee to assess the damage done to the ecology and general public by the illegal brick kilns in all 5 villages. These cases are yet to be disposed.

COMPLIANTS AGAINST BRICK KILNS

The Hon'ble State Human Rights Commission, Tamilnadu has forwarded a petition filed by Mr.N.P.Rajappan dated 16.11.2018 vide SHRC NO. 5566 of 2018/C3 regarding the dust pollution emanated from the tipper trucks carrying the raw material "soil" for the production of bricks which is being passed through the petitioner's home and other residences located near the western side of Chinnathadagam Mariamman Kovil Street, Chinnathadagam Post, Coimbatore.

In this regard, the DEE issued necessary instructions to take appropriate mitigation measures to control the dust pollution emanated during the transportation of

tipper trucks through the said residential area. The Chamber Bricks Manufacturers Association, informed that, they have stopped the transportation of tipper lorries carrying the raw material "soil" for the production of bricks through the said street and also they have purchased an lorry with water holding capacity of approx. 20,000 ltrs and its being sprayed throughout the surrounding area to mitigate dust emission.

An article appeared in junior vikatan is enclosed and the extract of news published as a special News Article appeared in Nakeeran also furnished below.



News published in the Junior Vikadan on 26.09.2019 – Page 1 & 2

விநாயகர், சின்னத்தம்பி யானைகளும் அகிர வைக்கும் உண்மைகளும்..!

விநாயகர், சின்னத்தம்பி இந்த பெயரை கேட்டதும் இரண்டு ஆண்களின் பெயர்கள் தானே என்று நாம் சாதாரணமாக நினைக்க கூட வாய்ப்புண்டு. ஆனால், இது மனிதர்களின் பெயர்கள் அன்று. ஒரு சில மாதங்களுக்கு முன்பு நடைபெற்ற விநாயகர், சின்னத்தம்பி என்ற இந்த இரண்டு யானைகளின் உரிமைப் போராட்டம் ஒட்டுமொத்த தமிழ் சமூகத்தின் மனசாட்சியை உலுக்கியது. அதற்கு என்ன காரணம் என்பதை நாம் அடுத்தடுத்த பகுதிகளில் காண்போம். அதற்கு முன்பு அந்த சம்பவம் நடைபெற்ற பகுதியின் தற்போதைய அவல நிலை குறித்து காண்போம். தெற்காசியாவின் பட்டுப்பூச்சிகள் அதிகமாக வாழ்ந்த ஆனைகட்டி மற்றும் தடாகம் பள்ளத்தாக்கில் நடைபெற்று வரும் சட்ட விரோத மண்

விநாயகர், சின்னத்தம்பி என்ற பெயரை கேட்டதும் இரண்டு ஆண்களின் பெயர்கள் தானே என்று நாம் சாதாரணமாக நினைக்க கூட வாய்ப்புண்டு. ஆனால், இது மனிதர்களின் பெயர்கள் அன்று. ஒரு சில மாதங்களுக்கு முன்பு நடைபெற்ற விநாயகர், சின்னத்தம்பி என்ற இந்த இரண்டு யானைகளின் உரிமைப் போராட்டம் ஒட்டுமொத்த தமிழ் சமூகத்தின் மனசாட்சியை உலுக்கியது. அதற்கு என்ன காரணம் என்பதை நாம் அடுத்தடுத்த பகுதிகளில் காண்போம். அதற்கு முன்பு அந்த சம்பவம் நடைபெற்ற பகுதியின் தற்போதைய அவல நிலை குறித்து காண்போம். தெற்காசியாவின் பட்டுப்பூச்சிகள் அதிகமாக வாழ்ந்த ஆனைகட்டி மற்றும் தடாகம் பள்ளத்தாக்கில் நடைபெற்று வரும் சட்ட விரோத மண்

விநாயகர், சின்னத்தம்பி என்ற பெயரை கேட்டதும் இரண்டு ஆண்களின் பெயர்கள் தானே என்று நாம் சாதாரணமாக நினைக்க கூட வாய்ப்புண்டு. ஆனால், இது மனிதர்களின் பெயர்கள் அன்று. ஒரு சில மாதங்களுக்கு முன்பு நடைபெற்ற விநாயகர், சின்னத்தம்பி என்ற இந்த இரண்டு யானைகளின் உரிமைப் போராட்டம் ஒட்டுமொத்த தமிழ் சமூகத்தின் மனசாட்சியை உலுக்கியது. அதற்கு என்ன காரணம் என்பதை நாம் அடுத்தடுத்த பகுதிகளில் காண்போம். அதற்கு முன்பு அந்த சம்பவம் நடைபெற்ற பகுதியின் தற்போதைய அவல நிலை குறித்து காண்போம். தெற்காசியாவின் பட்டுப்பூச்சிகள் அதிகமாக வாழ்ந்த ஆனைகட்டி மற்றும் தடாகம் பள்ளத்தாக்கில் நடைபெற்று வரும் சட்ட விரோத மண்

Special News Article appeared in Nakeeran

"விநாயகர், சின்னத்தம்பி யானைகளும் அகிர வைக்கும் உண்மைகளும்..!"

விநாயகர், சின்னத்தம்பி இந்த பெயரை கேட்டதும் இரண்டு ஆண்களின் பெயர்கள் தானே என்று நாம் சாதாரணமாக நினைக்க கூட வாய்ப்புண்டு. ஆனால், இது மனிதர்களின் பெயர்கள் அன்று. ஒரு சில மாதங்களுக்கு முன்பு நடைபெற்ற விநாயகர், சின்னத்தம்பி என்ற இந்த இரண்டு யானைகளின் உரிமைப் போராட்டம் ஒட்டுமொத்த தமிழ் சமூகத்தின் மனசாட்சியை உலுக்கியது. அதற்கு என்ன காரணம் என்பதை நாம் அடுத்தடுத்த பகுதிகளில் காண்போம். அதற்கு முன்பு அந்த சம்பவம் நடைபெற்ற பகுதியின் தற்போதைய அவல நிலை குறித்து காண்போம். தெற்காசியாவின் பட்டுப்பூச்சிகள் அதிகமாக வாழ்ந்த ஆனைகட்டி மற்றும் தடாகம் பள்ளத்தாக்கில் நடைபெற்று வரும் சட்ட விரோத மண்

கொள்ளையால் தற்போது மாபெரும் சுற்றுச்சூழல் நாசம் ஏற்பட்டுள்ளது.

கடந்த இருபது ஆண்டுகளில் முதன்முறையாக இந்த கனிமவள கொள்ளைகளை குறித்து ஆதாரங்களோடு இந்த செய்திகளை வெளியிடுகிறோம்.

தடாகம் பள்ளத்தாக்கு:

கோவை மாவட்டம் மேற்கு தொடர்ச்சி மலை பள்ளத்தாக்குகளான போலாம்பட்டி பள்ளத்தாக்கு, தடாகம் பள்ளத்தாக்கு ஆகிய பகுதிகள் தான் நொய்யலாற்றின் ஆதாரப் பகுதியாகும். இதில் போலாம்பட்டி பள்ளத்தாக்கு ஆன்மீகம், கல்வியின் பெயரில் செயல்படும் நிறுவனங்கள் மற்றும் மினரல் வாட்டர் நிறுவனங்களால் ஆக்கிரமிக்கப்பட்டுள்ளது. இது தொடர்பான வழக்குகள் சென்னை உயர்நீதிமன்றத்தில் நடந்து வருகிறது. இன்றைய கோவை மாநகரில் வசிக்கும் இளம் தலைமுறைக்கு இது தெரிந்திருக்க வாய்ப்பில்லை. கோவை மாநகரத்தின் மத்திய பகுதிகளான லட்சுமி மில்ஸ், புலியகுளம், மீனா எஸ்டேட், ராமநாதபுரம் என பல பகுதிகள் வெள்ளத்தால் பாதிக்கப்பட்டது என்றால், அந்தாண்டில் சங்கனூர் பள்ளத்தாக்கில் நீர் வந்திருக்கிறது என்று அர்த்தம். நொய்யல் ஆர்ப்பரித்து செல்வதற்கு இந்த சங்கனூர் பள்ளத்தாக்கின் நீரோட்டம் அதற்கு காரணமாக இருந்தது.

செங்கல் சூளைகள்:

உலக அளவில் கட்டுமானத்திற்கு மிக தேவையான பொருளாக விளங்கிவரும் செங்கல் உற்பத்தி குடிசை தொழில் பட்டியலில் இருந்தது. குறிப்பாக கோவை, நீலகிரி, திருப்பூர் ஆகிய மாவட்டங்கள் குறிப்பிடத்தக்க வளர்ச்சியை கடந்த 25 ஆண்டுகளில் அடைந்துள்ளன. இந்த வளர்ச்சியில் கட்டுமான துறையின் பங்கும் முக்கியமானது. மேற்படி கட்டுமானங்களுக்கு தேவையான செங்கல் உற்பத்தி பரவலாக கிராமப்புறங்களில் உற்பத்தி செய்யப்பட்டு வந்தன. அதில் ஒரு பகுதியாக தடாகம் பள்ளத்தாக்கில், பன்னிமடை, சோமையம்பாளையம், நஞ்சுண்டாபுரம், 24 வீரபாண்டி, சின்னத்தடாகம் ஆகிய கிராமங்களில் குடும்பமாக ஆயிரக்கணக்கானவர்கள் டேபில் மற்றும் தரைக்கல் முறையில் செங்கல் உற்பத்தி செய்து வந்தனர். ஏழு பேர் சேர்ந்து ஒரு நாளைக்கு 2500 முதல் 3000 வரையிலான

செங்கல் உற்பத்தி செய்தனர். உற்பத்தி செய்யப்பட்ட செங்கல்கள் 5 முதல் 7 நாட்கள் வரை காய்ந்த பின் வேக வைக்க முடியும். இப்படி உற்பத்தி செய்த வரையில் மாவட்டங்களுக்கு தேவையான கற்களை கொடுக்கவும், அதே நேரத்தில் உள்ளூர் மக்களுக்கு வேலைவாய்ப்பும் சூழலும் பாதுகாக்கப்பட்டு வந்தது. இவ்வாறு செயல்படும் நாட்டுச் சூளைகளுக்கு அரசின் அனுமதிகள் தேவைப்படுவதில்லை. மாசு கட்டுப்பாட்டு வாரியம் மட்டும் அவ்வப்போது கண்காணித்துவரும்.

செங்கல் உற்பத்தி ஆலைகள்:

தடகாம் பள்ளத்தாக்கில் பல ஆயிரக்கணக்கான மக்கள் செய்து வந்த இந்த தொழில் 2000ம் ஆண்டுவாக்கில் அரசியல்வாதிகளின் பார்வையில் பட்டது. ஏறத்தாழ தடாகம் பள்ளத்தாக்கில் உள்ள சோமையம்பாளையம், நஞ்சுண்டாபுரம், சின்னத்தடாகம், 24.வீரபாண்டி, பன்னிமடை ஆகிய கிராமங்களின் பஞ்சாயத்து தலைவர்கள், ஆளும் கட்சியினர் முக்கிய அரசியல் பிரமுகர்கள், அதிகாரிகள் கண்களில் பட்டது. குடிசை தொழிலாக இருந்த செங்கல் உற்பத்தி நவீன ஆளைகளாக வடிவம் மாறியது. முதன் முதலாக வயர் கட்டர் இயந்திரம் மூலம் செங்கல் உற்பத்தி தொடங்கப்பட்டது. வருடம் முழுவதும் உற்பத்தி செய்யும் வகையில் செங்கல் சேம்பர் அடுப்புகள் அமைக்கப்பட்டன. 7 பேர் சேர்ந்து மூவாயிரம் செங்கல் உற்பத்தி செய்தது போய் ஒரு நாளைக்கு முப்பதாயிரம் செங்கல்கள் முதல் 1.5 இலட்சம் செங்கல்கள் உற்பத்தி செய்யும் இயந்திரங்கள் அதற்கு தேவையான கனரக மண் தோண்டும் இயந்திரங்கள் கொண்டுவரப்பட்டன. ஒரு நாளைக்கு இரண்டு சிப்ட் விதம் இந்த இயந்திரங்கள் செயல்படத்துவங்கியது. கோவை, திருப்பூர், நீலகிரி மாவட்டங்களை தாண்டி கேரளாவிற்கு செங்கல்கள் ஏற்றுமதி செய்யப்பட்டன. நாளடைவில் கேரளா செங்கல்களுக்கான பிராதான மார்க்கெட்டாக மாறியது. ராட்சத இயந்திரங்கள் தேவைக்காக எந்த ஒரு விதிமுறைகளையும் கடைபிடிக்காமல் வனப்பகுதியின் எல்லையை ஒட்டியுள்ள பகுதிகள் நீரோடைகள், அரசு புறம்போக்கு நிலங்கள் என எவற்றையும் விட்டுவைக்கவில்லை. குறைந்தபட்சம் 25 அடி முதல் 60 அடி வரையில் கண்ணில்பட்ட இடங்களில் எல்லாம் செம்மண் வெட்டி எடுக்கப்பட்டது விவசாயம் செய்ய முடியாத சூழலில் இருந்த பலரும், இவர்களுக்கு தங்களின் நிலத்தின் மண்ணை விற்று வாழவேண்டிய சூழலுக்கு தள்ளப்பட்டனர். குறிப்பாக நல்லமண்

உள்ள விவசாய நிலங்கள் குறிவைக்கப்பட்டு பாதாளக்குழிகளை போல தோண்டப்பட்டது. இதனால் வனவிலங்குகள் வனத்தின் எல்லைக்கு வந்து திரும்பிபோவது தெரியாமல் குழம்பி ஊருக்குள் வரத்தொடங்கின. இதனால் மிச்சம் மீதம் இருந்த விவசாயமும் அழியத் தொடங்கியது. தடாகம் தட்டுயுகளில் (மஞ்ச்சோழம்) என்று பேர் போன பயிர்முறைகள் முற்றிலும் அழிந்து போய்விட்டன. பல இடங்களில் மின்கம்பங்களை மட்டும் விட்டுவிட்டு அதனை சுற்றியும் மண் தோண்டி எடுக்கப்பட்டது. இதில் மிக அதிகபட்சமாக நஞ்சுண்டாபுரம் ஊராட்சி முன்னால் தலைவர் VKV.சுந்தர்ராஜ் முதல் TTK, INDU,CSB, MINI, MYIL, YBC, VMT, TVS, ABW, KKG, CMK, Mani, SNT என 14 குடும்பங்களிடம் மட்டுமே 50க்கும் மேற்பட்ட சேம்பர்கள் இருக்கின்றன. (ஒரு சேம்பர் என்று குறிப்பிடுவது ஒரு புகைபோக்கி இருக்கும் செங்கல் வேகவைக்கும் அடுமனை).

அதிரவைக்கும் ஆவணங்கள்:

தடாகம் பள்ளத்தாகில் இவ்வளவு பெரிய அளவில் அதுவும் 45 சதுர கிலோ மீட்டரில் 200 செங்கல் சேம்பர்கள் இருப்பது மிகமிக அபாயகரமானது, தடாகம் பள்ளத்தாக்கில் அமைந்துள்ள 24. வீரபாண்டி கிராமம், ஆனைக்கட்டி தெற்கு மற்றும் வடக்கு ஆகிய பகுதிகள் மாதவ்காட்கில் ஆணையத்தால் சூழலியில் முக்கியத்துவம் வாய்ந்த பகுதியாக அறிவிக்கப்பட்டுள்ளது. மற்ற அனைத்து கிராமங்களும் மலைதள பாதுகாப்பு குழுவின் கட்டுப்பாட்டில் வருகின்றன. ஒரு சிறுகட்டிடம் கட்ட வேண்டும் என்றால் கூட வனத்துறை, வருவாய்துறை, கனிமவளத்துறை, தீயணைப்புதுறை ஆகிய துறைகளிடம் இருந்து அனுமதி பெற வேண்டும். இதுதவிர 2012 உச்சநீதிமன்ற வழிகாட்டுதல்படி எந்த ஒரு நிலத்திலும் பட்டா நிலம் அல்லது அரசு நிலங்களில் கனிமவளங்களை தோண்டி எடுப்பதற்கு மாவட்ட மற்றும் மாநில சூற்றுசூழல் கமிட்டியின் அனுமதி பெற்ற பின்னரே கனிமவளம் தோண்டி எடுக்கப்பட வேண்டும். ஆனால் கனிமவளத்துறையினர் வழங்கிய தகவல் அறியும் உரிமைச் சட்ட ஆவணங்களின்படி எந்த ஒரு மண்குவாரிக்கும் அனுமதி வழங்கவில்லை.

கோவையில் மொத்தம் 125 செங்கல் சேம்பர்களிடம் வருடாந்திர கட்டணம் என்ற கட்டணத்தை மட்டும் வசூலித்துவிட்டு செயல்பட அனுமதித்துள்ளனர். மாசுக் கட்டுப்பாட்டு வாரியத்தில்

பெறப்பட்ட ஆவணங்களின்படி எந்த ஒரு செங்கல் சேம்பர்களும் மாசு கட்டுப்பாட்டு வாரியத்திடம் அனுமதி பெறவில்லை. கோவை மாவட்ட வன அலுவலர் சட்ட விரோத மண் குவாரிகள் மற்றும் செங்கல் சேம்பர்கள் மீது நடவடிக்கை எடுக்க மாவட்ட ஆட்சியருக்கு பரிந்துரை செய்துள்ளார். ஏற்கனவே கடந்த 2015 முதல் பல்வேறு மாவட்ட ஆர்வலர்கள் இந்த சட்ட விரோத செங்கல் சேம்பர்கள் மீது நடவடிக்கை எடுக்காமல் காலம் தாழ்த்தி வருவது பெரும் சுற்றுச்சூழல் பாதிப்பை ஏற்படுத்தி வருகிறது.

சட்டவிரோத செங்கல் சேம்பர்களின் பின்னணி:

தடாகம் சட்ட விரோத செங்கல் சேம்பர்களுக்கு பின்னணியில் இருப்பது கோவை மாவட்ட செங்கல் உற்பத்தியாளர் சங்கம். சின்னத்தடாகம் கிராமத்தில் உள்ளது. அதன் தற்போதைய தலைவராக இருப்பவர் தர்மராஜ். முன்னாள் அ.தி.மு.க. ஊராட்சி கழகசெயலாளர், ரம்யா என்ற பெயரில் இரு சேம்பர்கள் வைத்துள்ளார். அதேபோல் பன்னிமடை ஊராட்சியின் முன்னாள் ஊராட்சிமன்ற தலைவர் சரவணன் அ.தி.மு.க., கவி என்ற பெயரில் இரு சேம்பர்கள் நடத்தி வருகிறார். இவர்கள் இருவரும் அ.தி.மு.க.வை சேர்ந்தவர்கள். இந்த சங்கத்தை பொருத்த வரையில் யார் ஆளும் கட்சியோ அவர்களில் இருந்து ஒருவரை தலைவராக போட்டுவிடுகின்றனர். இதனால், எந்த ஆட்சி வந்தாலும் பிரச்சனை வருவதை தள்ளிப்போட வசதியாக இருந்தது. இதுதவிர கடந்த இருபது ஆண்டுகளாக இந்த சட்டவிரோத மண்கொள்ளை மற்றும் சேம்பர்களுக்கு பாதுகாப்பாக இருப்பது இரு மூத்த உள்ளூர் அரசியல்வாதிகள்.

இருவரும் முன்னாள் சட்டமன்ற உறுப்பினர்களாக இருந்தவர்கள். ஒருவர், முன்னாள் அ.இ.அ.தி.மு.க., சட்டமன்ற உறுப்பினர் ம. சின்னராசு, தற்போது பா.ஜ.க.-வில் இருக்கிறார். இவர் எம்.ஜி.ஆர் என்ற பெயரில் சேம்பர் நடத்தி வந்தார். தற்போது அதை விட்டுவிட்டு மண் சப்ளை செய்து வருவதை கவனித்து வருகிறார். அதுமட்டுமில்லாமல் அகில இந்திய செங்கல் உற்பத்தியாளர் சங்கத்திலும் இருந்து அதன் மூலம் டெல்லியிலும் லாபி செய்து வருபவர்களில் மிக முக்கியமானவர். மற்றொருவர் சி.ஆர்.ராமச்சந்திரன் முன்னாள் தி.மு.க., சட்டமன்ற உறுப்பினராக இருந்தவர். தற்போது கோவை வடக்கு மாவட்ட தலைவராக இருந்து

வருகிறார். இவரும் சி.ஆர் என்ற பெயரில் அவருக்கு சேம்பர் சொந்தமாக உள்ளது. அதை லீசுக்கு கொடுத்து விட்டு மேட்டுப்பாளையத்திற்கு சென்றுவிட்டார். இவர்கள் இருவரும் தொடர்ந்து இந்த சங்கத்தின் கவர்வ தலைவர்களாக இருந்து வருகின்றனர். அரசு உயர் அதிகாரிகள், அரசியல் மட்டத்தில் லாபி செய்து தொடர்ச்சியாக செங்கல் சேம்பர்களை காப்பாற்றி வருவதும் இவர்களே. இருவரிடமும் பேசியதில் ஒரே மாதிரியான பதிலை கூறினார்கள். அதில் இந்த தொழிலை நம்பி ஒரு லட்சம் பேர் இருக்கிறார்கள். அவர்களின் வாழ்வாதாரம் இந்த தொழிலை நிறுத்தினால் பாதிக்கப்படும் என்றும் முடிந்த வரை கனிம வளத்துரைக்கு உரிய கட்டணம் செலுத்துகிறோம், பட்டா இடங்களில் மட்டும் மண் எடுக்கிறோம், இதர துறைகளிடம் உரிய அனுமதிகளை வாங்குவதற்கான முயற்சியை எடுத்துக் கொண்டிருக்கிறோம் என்றனர். உண்மையில் இந்த இரு முத்த அரசியல்வாதிகளும் நினைத்திருந்தால் குறைந்தபட்ச சட்ட விதிமுறைக்கு உட்பட்டு இந்த செங்கல் சேம்பர்கள் செயல்பட்டிருக்கும். மேலும் அரசு அதிகாரிகளை பொருத்த வரையில் அனுமதி வாங்காமல் இந்த சேம்பர்கள் செயல்படும் வரை அரசுக்கு சேரவேண்டிய வருவாய் அதிகாரிகளுக்கு கிடைக்கும் என்பதால் சட்டவிரோத செயல்களை கண்டுகொள்ளாமல் இருக்கின்றனர். இதில் குறிப்பிடத்தக்க விஷயம் என்னவென்றால் மாசு கட்டுப்பாட்டு வாரியத்தின் அருகில் தான் லஞ்ச ஒழிப்பு துறை அலுவலகமும் இருக்கிறது. முறையாக செயல்பட்டிருந்தால் 2013 ல் 78 ஆக இருந்த சேம்பர்கள் 200க்கும் மேல் வளர்ந்திருக்காது. இப்பகுதியும் இவ்வளவு மோசமாக சிதைக்கப்பட்டிருக்காது.

List of Brick Kilns:

There are about 6 units located in Pannimadai Village, 10 units in Somayampalayam Village, 19 units in Nanjundapuram Village, 57 units in Veerapandi Village and 91 units in Thadagam Village totalling 183 units are functioning in Thadagam Valley. List of units are as follows

S.No	Name of the Unit	Address
1	PSM Chamber Bricks	7/44,Kuttigounder thottam, Pannimadai Village, Kanuvai Post, Coimbatore District
2	MPS Bricks	S.F.No.381/1B,383/1B,Pannimadai Village,Thaliyur Post, Coimbatore District
3	Kavi Chamber Bricks	Pannimadai Village, Thaliyur Post, Pannimadai Village Coimbatore District -
4	Devi Bricks	S.F.No.209 & 210, Pannimadai village, 3/161, Pakkumarathottam,Coimbatore - 17
5	PSK Brick Works	Pannimadai Village, 299/2, Coimbatore District
6	TMS Chamber Bricks	Pannimadai Village, Thaliyur, Coimbatore District
7	SKS Chamber	S.F.NO.422/1-A & 1C,4/24, Kalappanaickenpalayam,Coimbatore - 641108.
8	TVS Bricks - Unit - I	5/1, Maruthamalai Road,Kalapanaickenpalayam, Coimbatore - 641108.
9	KRS Bricks	S.F.No.467/2,4/1, Maruthamalai Road, Kalapanaickenpalayam,Coimbatore - 641108.
10	CCW Bricks	Maruthamalai Road,Kalapanaickenpalayam, Coimbatore - 641108.
11	RVV Bricks	Maruthamalai Road, Kalappanaickenpalayam, Somayampalayam Village, Coimbatore North Taluk, Coimbatore District.
12	New Rani Bricks - Unit - I	S.F.No.450/1, Kalappanaickenpalayam, Somayampalayam Village, Coimbatore North Taluk, Coimbatore District.
13	New Rani Bricks - Unit - II	S.F.No.370/1,Kalappanaickenpalayam, Somayampalayam Village, Coimbatore North Taluk, Coimbatore District.
14	TVS Bricks Unit - II	Maruthamalai Road, Near Nagalamman Koil, Kalappanaickenpalayam, Somyampalayam Village, Coimbatore North Taluk, Coimbatore District.
15	Rani Bricks	S.F.No.311/1A, 5/22, Kalappanaickenpalayam, Somayampalayam Village, Coimbatore North Taluk,

		Coimbatore District.
16	ABW Chamber Bricks	S.F.No.451/1 & 452/1B, Somayampalayam Village, Coimbatore North, Coimbatore District.
17	Indu Chamber Bricks	Nanjundapuram Village, Ramanathapuram, Chinnathadagam Post, Coimbatore District
18	RNP Bricks	S.F.No.254,Nanjundapuram Village, Ramanathapuram, Chinnathadagam, Coimbatore District
19	APS Bricks	Nanjundapuram Village,Madathur,Coimbatore District
20	MVN Bricks	Nanjundapuram Village,Madathur,Coimbatore District
21	SNT Chamber Bricks	Nanjundapuram Village, Chinnathadagam, Coimbatore District
22	NCK Chamber Bricks	S.F.No.57/1A & 2A, Nanjundapuram Village, Chinnathadagam, Coimbatore District
23	Chandru Chamber Bricks	S.F.No.55/2B, Nanjundapuram Village, Chinnathadagam, Coimbatore District
24	Inca Bricks	S.F.No.59, Nanjundapuram Village, Chinnathadagam, Gokul Thottam, Coimbatore District.
25	VMT Chamber Bricks	S.F.No.117,118/1A, Nanjundapuram Village, (Near Mariyamman Koil), Coimbatore District
26	New VMT Chamber Bricks	6/241-4-1A,Nanjundapuram Village, (Near Police station), Coimbatore District
27	CVS Bricks	S.F.No.254, Nanjundapuram Village, Near Muniyappan Koil, Coimbatore District
28	LBI Bricks	Nanjundapuram Village, Pappanaickenpalayam Coimbatore District
29	AB Chamber	1/134, Nanjundapuram Village, Pappanaickenpalayam ,Coimbatore District
30	KNK Chamber Bricks	Nanjundapuram Village, Pappanaickenpalayam ,Coimbatore District
31	CNA Bricks	Nanjundapuram Village, Pappanaickenpalayam ,Coimbatore District

32	MKM Bricks	Nanjundapuram Village, Thaliyur Post, Coimbatore District - 641108
33	Sakthi Chamber Bricks	Nanjundapuram Village, 1/316, Ponnuthu Road, Pannimadai, Coimbatore District -
34	JB Chamber Bricks	Nanjundapuram Village, Kundruperumal Koil Opposite, Somaynur Post, Coimbatore District - 641108
35	SPM Brick Works	S.F.No.68/1, Nanjundapuram Village, Coimbatore North Taluk, Coimbatore District.
36	YBC Chamber Bricks- Unit - I	S.F.No.533/1, Anaikatti Main Road, Veerapandi Village, Kalayanoor, Thadagam, Coimbatore District
37	YBC chamber Bricks- Unit - II	S.F.No.533/1, Anaikatti Main Road, Veerapandi Village, Kalayanoor, Thadagam, Coimbatore District - 641108
38	VKV Chamber Bricks- Unit-I	S.F.No.530/1A & 1B, Veerapandi Village, Coimbatore District - 641108
39	VKV Chamber Bricks- Unit-II	S.F.No.530/1A & 1B, Veerapandi Village, Coimbatore District - 641108
40	VVK Chamber Bricks- Unit-I	530/1A & 1B, Veerapandi Village, Coimbatore District - 641108
41	VVK Chamber Bricks- Unit-I	540/2B, Veerapandi Village, Coimbatore District
42	SNS Bricks	SNS Bricks, S.F.No.540, Veerapandi Village, Thadagam, Coimbatore District - 641108
43	CSB Chamber Bricks- Unit-III	Veerapandi Village, Coimbatore North Taluk, Coimbatore District - 641108
44	CSB Chamber Bricks- Unit-II	Veerapandi Village, Coimbatore North Taluk, Coimbatore District - 641108
45	Vel Chamber Bricks	Veerapandi Village, Coimbatore North Taluk, Coimbatore District - 641108
46	MNK Chamber Bricks	Veerapandi Village, Coimbatore North Taluk, Coimbatore District - 641108

47	Suki Chamber Bricks	No.24, Veerapandi Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District.
48	MRP Chamber Bricks	No.24, Veerapandi Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108
49	AAT Chamber Bricks	No.24, Veerapandi Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108
50	MRT Chamber Bricks	3/166, No.24, Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108
51	RVS Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District - 641108
52	Power Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
53	SKT Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
54	TVS Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
55	Vasu Chamebr Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
56	NMS Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
57	APC Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
58	ABT Chamber bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
59	Kavi chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
60	KRD Chamber Bricks	157/2C, No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
61	SMT Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
62	CMM Chamebr Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District

63	TSM Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
64	VCR Chamber bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
65	SGK Chamber bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
66	RAK Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
67	KRG Chamber Bricks	No.24.Veerapandi Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District
68	Ganga Brick Works	S.F.No.801A & 800A, Moongilpallam, No.24 Veerapandi Village, Anaikatty, Coimbatore District
69	RCC Chamber Bricks	S.F.No.876, No.24 Veerapandi Village, Anaikatty, Coimbatore District - 641108
70	Nithya Chamber Bricks	S.F.No.936, No.24 Veerapandi Village, Anaikatti, Coimbatore District - 641108
71	NCC Chamber Bricks	S.F.No.1027/2, No.24 Veerapandi Village, Arnotkadu, Anaikatty, Coimbatore District - 641108
72	ACC Chamber Bricks	S.F.No.1020/2B, No.24 Veerapandi Village, Arnotkadu, Anaikatty, Coimbatore District - 641108
73	Kumar Chamber Bricks	S.F.No.946, No.24 Veerapandi Village, Anaikatty, Coimbatore District - 641108
74	VCR Chamber Bricks	Mangarai, No.24 Veerapandi Village, , Coimbatore District - 641108
75	RGK Chamber Bricks	S.F.No.143/A2B, Anaikatti Main Road, No.24 Veerapandi Village, Mangarai, Coimbatore District
76	RSV Chamber	Anakatti Main Road, No.24 Veerapandi Village, Mangarai, Coimbatore District - 641108
77	BMT Chamber Bricks	No.24 Veerapandi Village, Anaikatti Main Road, Mangarai, Coimbatore District - 641108
78	Sri Sakthi Chamber	S.F.No.42C/2C, No.24 Veerapandi Village, Veerapandi Pirivu, Coimbatore District - 641108
79	Sri Ram Bricks	No.24 Veerapandi Village, Veerapandi Pirivu,

		Anaikatti Main Road, Coimbatore District - 641108
80	Sree (Kavi Chamber Bricks)	No.24 Veerapandi Village, Periyathadagam, Coimbatore District - 641108
81	KMT Chamber Bricks	No.24 Veerapandi Village, Mangarai, Coimbatore District - 641108
82	ABI Bricks	No.24 Veerapandi Village, Salangai Bus Stop, Anaikatti Main Road, Mangarai, Coimbatore District
83	VNS Chambers	S.F.No.82/2B, No.24 Veerapandi Village, Mangarai, Coimbatore District - 641108
84	A1 Chambers	No.24 Veerapandi Village, 70/3A, Anaikatti Road, Mangarai, Coimbatore District - 641108
85	LNT Chambers	No.24 Veerapandi Village, Anaikatti Road, Veerapandi Pirivu, Veerapandi, Coimbatore District
86	India WireCut Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Veerapandi Pirivu, Coimbatore - 641018
87	SKK Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Veerapandi Pirivu, Coimbatore - 641018
88	KPM Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Veerapandi Pirivu, Coimbatore - 641018
89	KMT Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Chinnathadagam, Coimbatore - 641108
90	New SKG Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Chinnathadagam, Coimbatore - 641018
91	Raj Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Thadagam, Coimbatore - 641108
92	Anjaneya Chamber Bricks	No.24, Veerapandi Village, Anaikatti Main Road, Coimbatore - 641108
93	MKT Chamber Bricks	S.F.No.356, Thadagam Village, Vadakku Veedhi, Chinnathadagam, Coimbatore District
94	JP Chamber Bricks - Unit-I	S.F.No.342/2A2 & 2A3, Thadagam Village, CRR ThottamChinnathadagam, Coimbatore District

95	JP Chamber Bricks - Unit-2	S.F.No.342/1, Thadagam Village ,CRR Thottam Chinnathadagam,Coimbatore District
96	CRR Chamber	Thadagam Village ,CRR Thottam Chinnathadagam,Coimbatore District
97	SNT Chamber Bricks - 2	Thadagam Village Chinnathadagam,Coimbatore District
98	Indu Chamber - II	Thadagam Village,Coimbatore District
99	SNB Chamber	Thadagam Village,Coimbatore District
100	CVR Chamber Bricks	Thadagam Village,Coimbatore District
101	SAT Chamber Bricks	Thadagam Village, Coimbatore North Taluk, Coimbatore District - 641108
102	CSB Chamber Bricks- Unit-I	Anaikatti Main Road, Thadagam Village, Coimbatore North Taluk, Coimbatore District - 641108
103	Star Bricks	S.F.No.444/A & 1A, Thadagam Village,Chinnathadagam, Coimbatore District - 641108
104	Ashok chamber Bricks	Thadagam Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108
105	CSR Chamber Bricks	S.F.No.304 & 306, Thadagam Village, Puliymarathottam, Coimbatore District - 641108
106	CMR Chamber Bricks	Thadagam Village, Veerapandi Road, Coimbatore - 641108
107	AKS Chamber Bricks	Thadagam Village, Veerapandi Road, Coimbatore North Taluk, Coimbatore District - 641108.
108	RNR Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District
109	CNM Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District
110	TTK Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District
111	MKS Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District

112	CMR Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District
113	SAT Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District
114	JJB Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District
115	RKK Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District
116	CMK Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District
117	TTK chamber Bricks-Unit-I	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District
118	Top Chamber Bricks	Thadagam Village, Thanneerpandal, Thadagam Post, Coimbatore North Taluk, Coimbatore District
119	Ramya Bricks	Ramya Chamber Bricks, 2/223, No.24, Veerapandi Puthur Main Road, Chinnathadagam, Coimbatore
120	CSD Chamber Bricks	Thadagam Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108
121	TTK Chamber Bricks-Unit-II	Thadagam Village, No.24, Veerapandi Road, Chinnathadagam, Coimbatore District - 641108
122	Gems Chamber Bricks	S.F.No.18/1B & 20/1A, Thadagam Village, Chinnathadagam, Coimbatore District - 641108
123	Gem Chamber Bricks	S.F.No.18/1C & 19/2, Thadagam Village, Chinnathadagam, Coimbatore District - 641108
124	Lakshmi Chamber Bricks-NIO	Thadagam Village, Chinnathadagam, Coimbatore North Taluk, Coimbatore District - 641108
125	TRN Chamber Bricks	Thadagam Village, Near S-Bend, Brindavan Garden, Coimbatore North Taluk, Coimbatore District - 641108
126	NKS Chamber Bricks	Thadagam Village, Near S-Bend, Coimbatore North Taluk, Coimbatore District - 641108
127	RR Bricks	Thadagam Village, No.24, Veerapandi, Coimbatore
128	MSK Chamber Bricks	No.24, Veerapandi Pudur Village, S-Bend Near, Coimbatore North Taluk, Coimbatore District - 641108

129	Sumathi Chamber Bricks	Thadagam Village, No.24, Veerapandi, Chinnathadagam, Coimbatore District – 641108
130	MVN Bricks	88/3, Thadagam Village, Veerapandi Road, Coimbatore – 641108
131	JBW Bricks	No.24, Veerapandi, Chinnathadagam Village, Coimbatore North Taluk, Coimbatore District - 641108
132	NTR Chamber Bricks	No.24, Veerapandi, Chinnathadagam Village, Veerapandi Pudur, Coimbatore District – 641108
133	TMS Chamber Bricks-Unit-I	Thadagam Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District – 641108
134	TMS Chamber Bricks-Unit-II	Thadagam Village, Veerapandi Pudur, Coimbatore North Taluk, Coimbatore District – 641108
135	TMB Chamber Bricks	Thadagam Village, Power House Backside, Chinnathadagam, Coimbatore District – 641108
136	NVK Chamber Bricks	Thadagam Village, Power House Backside, Chinnathadagam, Coimbatore District – 641108
137	Karthikeya Chamber Bricks	Thadagam Village, Power House Backside, Chinnathadagam, Coimbatore District – 641108
138	K.S.Bricks	Anuvavi Koil Street, Anakatti Main Road, Thadagam, Coimbatore District - 641108
139	Ramya Chamber Bricks	2/223, No.24, Veerapandi Puthur Main Road, Chinnathadagam, Coimbatore District - 641108
140	S.K.Chamber Bricks	589, Anakatti Main Road, Coimbatore District
141	MCP Chamber Bricks	589, Anakatti Main Road, Coimbatore District
142	Mini Chamber	Anuvavi Koil Road, Chinnathadagam
143	Mini Chamber - 2	Anuvavi Koil Road, Chinnathadagam, Coimbatore District – 641109
144	JRB Bricks	S.F.No.542/2, Chinnathadagam Village, Anuvavi Koil Pirivu, Periyathadagam, Coimbatore District - 641108
145	Mini Chamber Bricks	S.F.No.555, Chinnathadagam Village, Coimbatore
146	Mani Chamber Bricks	S.F.No.559/1, Chinnathadagam Village, Anuvavi Koil Pirivu, Periyathadagam, Coimbatore District - 641108

147	Mani Chamber Bricks – 2	S.F.No.559/1, Chinnathadagam Village, Anuvavi Koil Pirivu, Periyathadagam, Coimbatore District - 641108
148	105 SV Chamber Bricks	S.F.No.599/2, Chinnathadagam Village, Periyathadagam, Coimbatore District - 641108
149	ARS Chamber Bricks	Chinnathadagam Village, Periyathadagam, Coimbatore District - 641108
150	MNK Chamber Bricks	Chinnathadagam Village, Periyathadagam, Coimbatore District - 641108
151	ASR Chamber Bricks	Chinnathadagam Village, Coimbatore District
152	Anjaneya Chamber Bricks	Chinnathadagam Village, Anaikatti, Coimbatore
153	Raagam Bricks	No.572, Anaikatti Road, Chinnathadagam, Coimbatore – 641108
154	KMB Chamber Bricks	Anaikatty Road, DSP Bus Stop, Coimbatore - 641108
155	KGS Chamber Bricks	Anaikatty Road, Kovil Pirivu, Chinnathadagam, Coimbatore – 641108
156	Subham Wirecut Bricks	Anaikatti Main Road, Chinnathadagam Post
157	Amman Kumar Chambers	Anaikatti Main Road, Chinnathadagam, Coimbatore –
158	TMT Chamber Bricks	Anaikatti Main Road, Chinnathadagam, Coimbatore
159	TPT Chamber Bricks	Anaikatti Main Road, Chinnathadagam, Coimbatore
160	NKN Chamber Bricks	Chinnathadagam Village, Anaikatti Main Road, Coimbatore – 641108
161	KGS Chamber Bricks	Anaikatti Main Road, Chinnathadagam, Coimbatore
162	TKS Chamber Bricks	Periya Thadagam Main Road, Periya Thadagam, Coimbatore – 641108
163	TNS Chamber Bricks	Anuvavi Kovil Road, Chinnathadagam, Coimbatore
164	Vishnu Chamber Bricks	Periya Thadagam Road, Chinnathadagam, Coimbatore – 641108
165	Vishnu Chamber Bricks- Unit-II	SF No.535/1 Chinna Thadagam Village, Periya Thadagam Road, Chinnathadagam, Coimbatore
166	KKG Chamber Bricks	533/2, Periya Thadagam Road, Chinnathadagam Village, Coimbatore – 641108

167	KKG Chamber Bricks- Unit-II	533/2, Periya Thadagam Road, Chinnathadagam Village, Coimbatore – 641108
168	KMT Chamber Bricks	Periya Thadagam Road, Chinnathadagam Village
169	KRB Chamber Bricks	Anuvavi Kovil Road, Periya Thadagam Road, Coimbatore – 641108
170	TKT Chamber Bricks	529/1, Anuvavi Kovil Road, Periya Thadagam, Chinnathadagam Post, Coimbatore – 641108
171	GJ Chamber Bricks	1/280, Bank Street, Chinnathadagam, Coimbatore
172	KTC Chamber Bricks	Anuvavi Kovil Pirivu, Chinnathadagam, Coimbatore
173	SB Chamber Bricks	529/2, Anuvavi Kovil Road, Chinnathadagam Village,
174	NPK Chamber Bricks	527/1, Anuvavi Kovil Pirivu, Anaikatti Main Road, Chinnathadagam Village, Coimbatore - 641108
175	SUN Chamber Bricks	Anaikatti Main Road, Chinnathadagam Village,
176	NPK (JKS) Chamber Bricks	Anaikatti Main Road, Chinnathadagam Village, Coimbatore – 641108
177	KBS Chamber Bricks	Anaikatti Main Road, Thadagam, Coimbatore
178	Myl Chamber Bricks - 1	3/214, Chinnathadagam, Annaikatti Road, Anuvavi Kovil Pirivu, Coimbatore – 641108
179	Myl Chamber Bricks - 2	3/214, Chinnathadagam, Annaikatti Road, Anuvavi Kovil Pirivu, Coimbatore – 641108
180	TKT Chamber Bricks	S.R.No.516, Anaikatti Main Road, Anuvavi Kovil Road, Chinnathadagam Village, Coimbatore - 641108
181	SD Kousik Chamber Bricks	Anaikatti Main Road, Chinnathadagam Village,
182	RSK Chamber Bricks	491/B2, Anaikatti Main Road, Thaneer Pandal, Chinnathadagam Village, Coimbatore – 641108
183	RSK Chamber Bricks- Unit-II	SF No.491/B2, Anaikatti Main Road, Workshop Stop, Chinnathadagam Village, Coimbatore – 641108

CENTRAL POLLUTION CONTROL BOARD'S INTERVENTION:

The Central Pollution Control Board also visited the Thadagam Valley and furnished status report on Brick Kiln units located at Coimbatore. The report is reproduced below:

"CENTRAL POLLUTION CONTROL BOARD Regional Directorate (South) Bengaluru Status report on Brick Kiln Units located at Coimbatore

1.0 Background:

The honourable Minister for Environment, Forests & Climate Change, GOI during his recent visit to Coimbatore has noticed the emissions from the brick kiln units were abnormally high and communicated the same to CPCB to take necessary action. In turn Chairman, CPCB instructed RD Bengaluru to submit an action plan in tune with Delhi model in respect to control of pollution causing due to operations of brick kiln units at Coimbatore.

Accordingly joint inspection was carried out on August 29, 2019 along with the officials of TNPCB, District Office, Coimbatore North. The following officials were present during the inspection.

- 1. Sh. Rajkumar. R, SEE, CPCB, RD – Bengaluru*
- 2. Sh. K. Manivannan, DEE, TNPCB, Coimbatore North*
- 3. Sh. Ramesh AE, TNPCB, Coimbatore North*

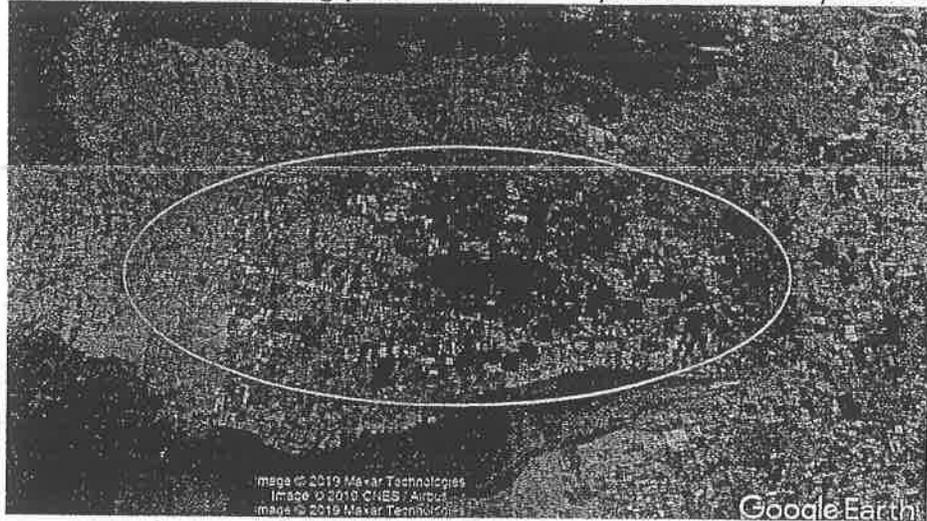
2.0 About Brick Kiln units:

Brick kiln association informed that there are more than 120 brick kiln chambers and 300 brick block making units (wet blocks) are located in clusters at five villages namely Pannimadai, Somaiyampalayam, Nanjundapuram, Chinna Thadagam and Veerapandi in Coimbatore district. Except Pannimadai village other villages comes under Hill Area Conservation Authority (HACA - Government of Tamil Nadu constituted this Ad-hoc Authority for conservation Hill Areas). These villages are located in Thadagam valley. The brick earth mining activity is being carried in their own patta land around 100 acres and this area also notified

by HACA. This area is located 10 Km away from the Coimbatore city.

In one complete cycle of Brick kiln chamber production is more than two lakhs fifty thousand bricks in 10 days and approximately each day 2500 - 3000 bricks are produced.

Kiln chamber is connected to fixed chimney height more than 30 mts with monitoring port hole but the platform is not provided.



These brick kilns are operating without obtaining environmental clearance, consents from TNPCB, and has not obtained NOC from HACA. But brick earth mining permission has been obtained from the Department of Geology and Mining, Govt. of Tamilnadu.

3.0 Meeting with Association: A meeting was conducted with the owners of Brick kilns at their Association building located at

Thadgam. About 40 brick kiln owners were present during the meeting. Association informed that all brick kiln located in these area has converted to Fixed Chimney Bull's Trench Kilns (FCBTK).

Association informed that all the brick kiln chambers installed in this region are same type and size. But molding was of mixed type i.e manual and mechanical. It is informed that wood and crushed coal only used as fuel. They stopped using groundnut shell as fuel due to pollution issues.

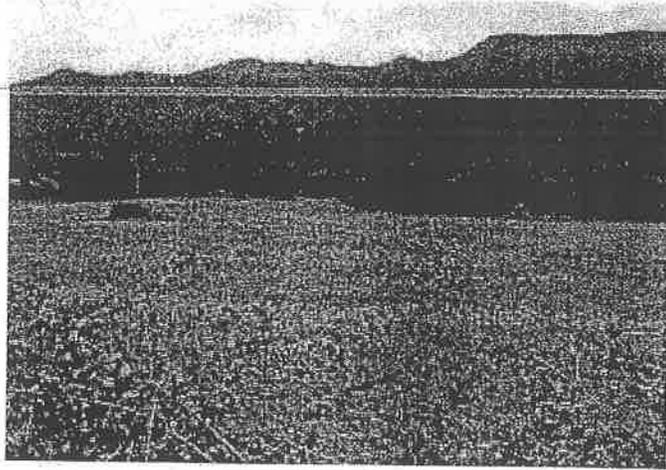
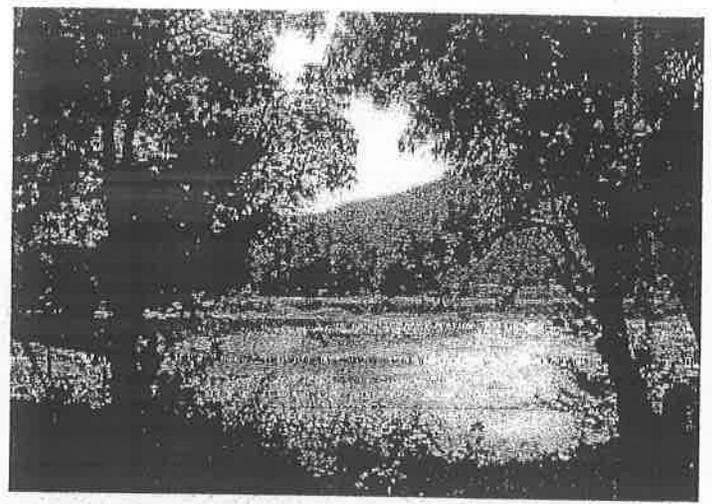
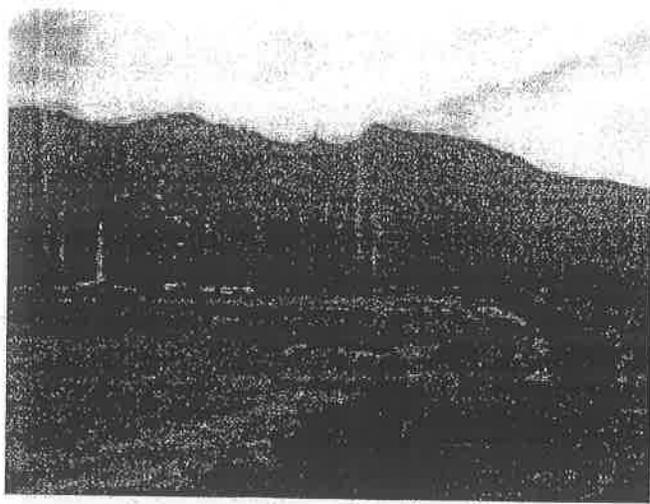
It was informed to the association members that present technology adopting will not reduce the pollution load and suggested them to convert to zig-zag technology. The advantages of the zig-zag technology was explained in detail to the association and they agreed to change over of technology, but requested for time period.

Moreover, it is instructed to obtain necessary approvals from HACA, TNPCB and if required, EC from SEIAA. Association informed that they will obtain all necessary legal clearances.

4.0 Operation Process & Present Status of Brick Kilns:

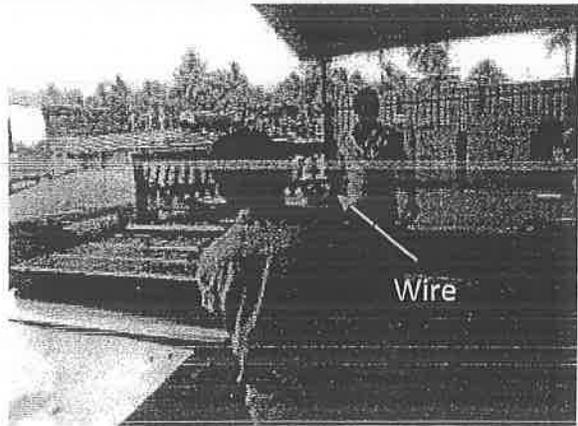
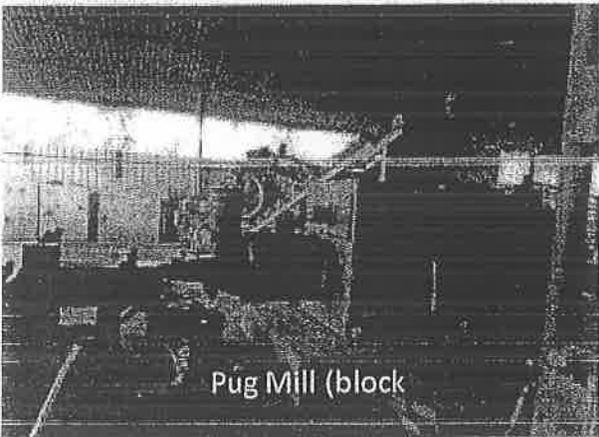
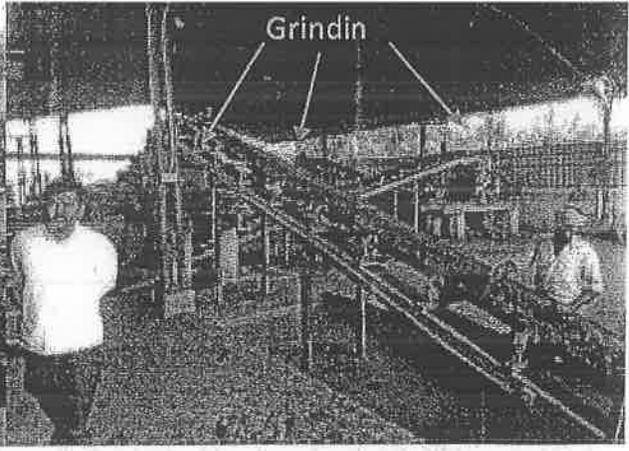
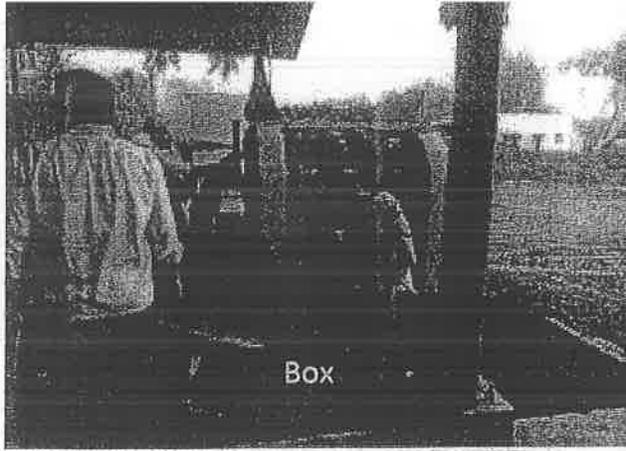
The major steps involved in brick production includes clay excavation, preparation & molding, drying and firing in kiln chamber. During inspection two units namely M/s RSK Chamber Wire cut Bricks & M/s NPK Chamber Bricks in Chinna Thadagam and earth mining areas were visited to observe their present activities followed in production of bricks.

Clay/soil excavation: Excavation of brick earth is allowed to carry out for 2 mts. Earth movers are used for excavation. Excavation is done in their own leased land obtaining permission from department of geology and mining. Whereas at present the mining is being carried out for more than 2 mts and in few areas after mining agriculture activities is observed.



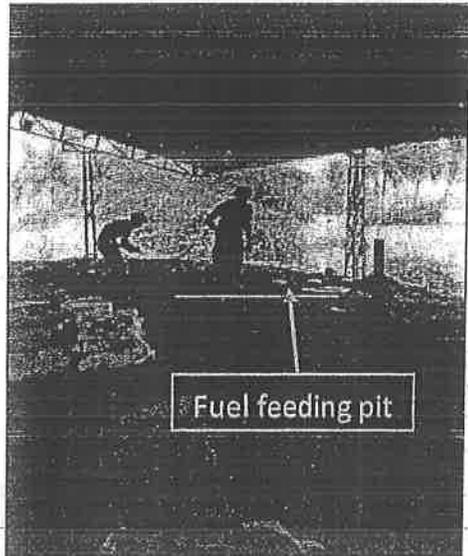
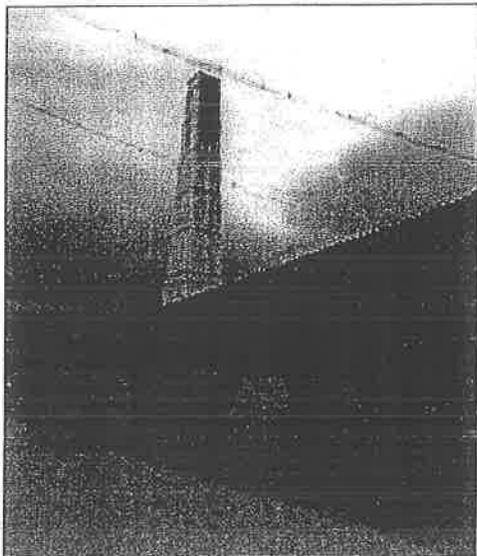
Preparation & Molding: In this cluster, the soil preparation and molding is done manually and also mechanically. Manually the soil is mixed and molded using wooden or plastic mold in table top. Large and small size of mechanical molding is also being carried out by few units. Large units have box feeder, double roller (3 nos.) for various size grinding and finally fed to pug mill to make block. This block is cutted by using wire, known as wire cutting brick. Small units has only one double roller grinder.

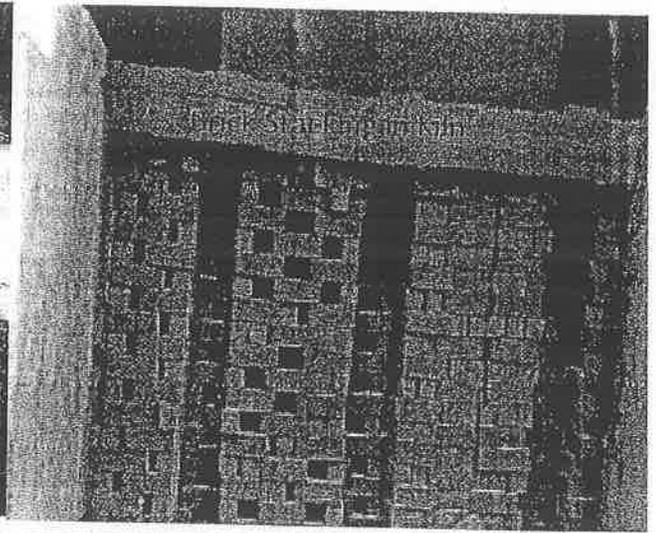
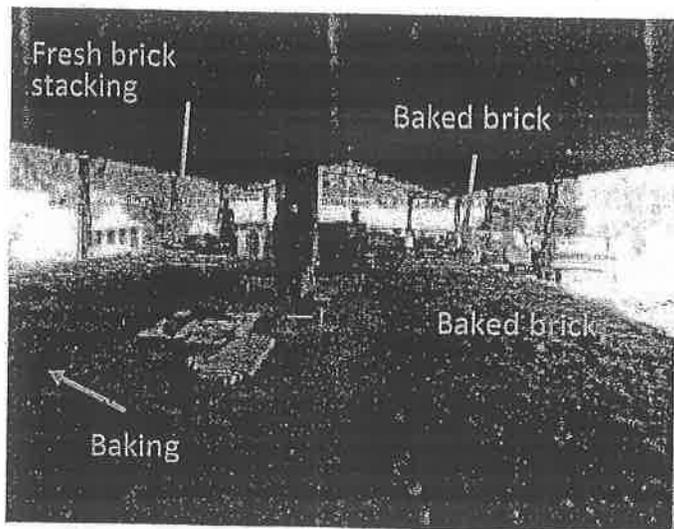
It was informed that due to mechanized preparation of mixing, grinding and moulding process, gives proper homogenization of clay, proper size and shape and production of better quality bricks with more strength.



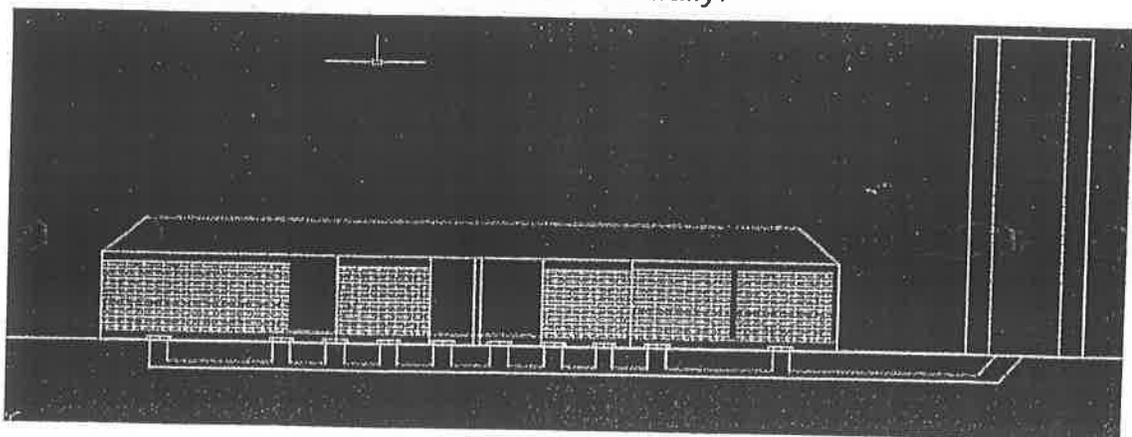
Brick drying: The molded bricks are first sun dried to remove the moisture present in bricks. Bricks are stacked under top closed hut and also in open field.

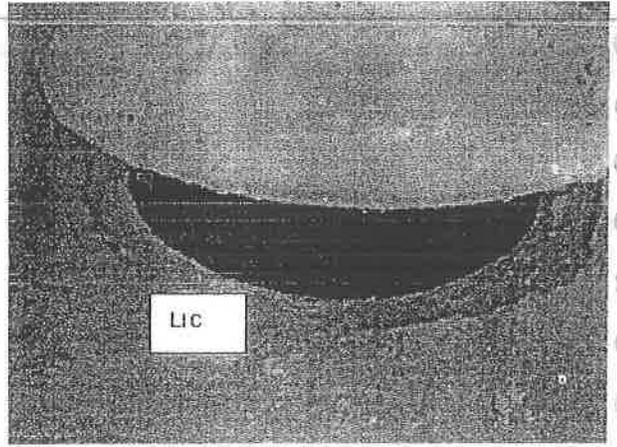
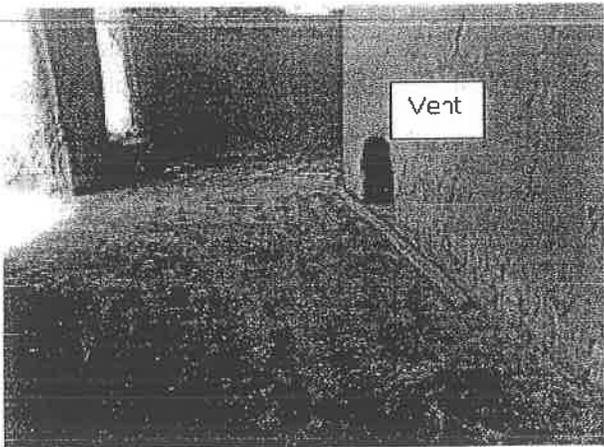
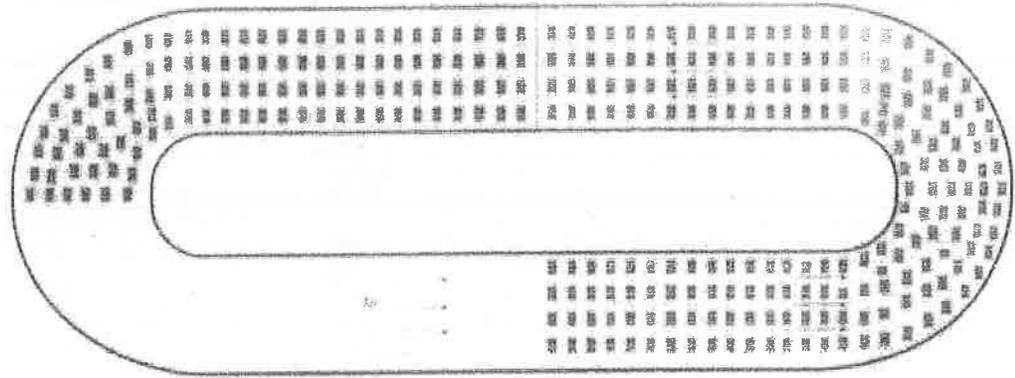
Brick firing: Sun dried bricks are stacked in zig-zag manually inside the kiln. The cluster uses natural draft Fixed Chimney Bull's Trench Kilns (BTK) and brick chamber is of same design. The fired bricks, after cooling are taken out, burning is confirmed through visual inspection and stacked for dispatch. The fuel used is either wood or coal.





The below picture shows the operation of kiln chamber, the first zone (brown color) shows the fired (baked) bricks followed by cooling zone. Second zone in red colour represents the firing zone. Third zone in orange colour is preheating zone and fourth zone in green colour is fresh unburnt bricks. The emission from the kiln passes Fuel feeding pit Baked brick removing Baked brick cooling Baking (firing) Fresh brick stacking for baking Kiln Chamber Brick Stacking in Kiln Chamber 7 through vent hole provided at chamber bottom. This vent hole is provided with the lid system. When firing happens, the lid will be opened at the end of the preheating zone. Then the emission from the chamber is routed through the underground duct (depth 3-4 ft) and connected to the bottom of stack. It was informed that 6 ft depth is provided in bottom of stack. During non-operational time the ash settled in the duct and stack bottom is removed manually.





Fugitive emission: More fugitive emission is observed due to unpaved roads and fine dust accumulated around chamber.



5.0 Other Observations:

- The Brick earth mining activities are not as per the EIA notification dated 24th June 2013.
- It was informed that elephant movement is more in this valley and often people getting killed by elephant. Due to the brick earth mining movement of elephant is also disturbed and entering into the villages.
- As on date TNPCB does not have any data on pollution load emitted from operation of brick kiln units in the state.
- Emissions generated from the brick kilns either from source or in ambient air are yet to be monitored and quantified to understand the impact.
- Brick kilns are being operated based on the demand.

6.0 Recommendations:

In view of the above it is recommended that TNPCB shall form a committee involving various departments such as Department of Geology & Mining, HACA, Forest department, SEIAA etc. to implement the following and submit an action plan in abatement of pollution due to brick kiln units within two months:

1. Inventory of brick kiln chambers and brick block makers and directing them to obtain consents and necessary legal permission from concerned departments like HACA, mining and if required, EC from SEIAA.

2. Preparation & Implementation of guidelines for brick kiln units, which shall includes

- Siting criteria for establishment of brick kilns such as location of land, plant machinery and brick earth mining. No brick kilns and mining activities in the path of elephants.
- Adopting zig-zag technology
- Standards to be achieved by Brick Kiln units
- Pollution control measures required for abatement of pollution such as, approach road within the premises of brick kiln area should be paved, using of crushed

coal for better burning efficiency, staging of bricks for better baking, proper designed gravity chamber etc.

- *Green belt development in the units*
- *Procedure to apply to obtain consents to establish & operate*

3. Since the manufacturing activities are in clusters, carrying capacity studied of the area is to be carried out and accordingly the activities to be allowed.

4. Department of Geology & Mining, Govt. of Tamilnadu shall take up a survey of brick earth mining in this valley to assess the quantum of mining and its carrying capacity, to identify & confirm whether mining activities is being carried out in approved patta land as well as to stop mining activities behind 2 mts. Action plan shall be submitted in this regard to regularise mining activity and restoration of the mined area.

(R. Rajkumar) Scientist D"

ACTION TAKEN BY THE DEE, TNPCB, COIMBATORE (NORTH):

The District Environmental Engineer has inspected the units and served show cause notices to all the 183 units among them 7 units have applied for consent and the DEE has asked for clarification and legal opinion from the Board to process the application as well as guidance on the following:

1. None of the brick kiln units had obtained Environmental Clearance (EC) for the mining of brick earths. The units were operating with brick earths mined without obtaining Environmental Clearance.

Whether the brick kiln units may be instructed to obtain EC for their mining of brick earths before considering the issue of consent to brick kiln units.

2. All the brick kiln units are located in HACA villages (Except Pannimadai village) and are situated adjacent to the Anaikatti reserve forest.

Whether the brick kiln units may be requested to obtain HACA clearance or building approval from DTCP.

3. Most of the brick kiln units are functioning from 1950s

Whether the brick kiln units may be addressed to remit the consent fee from the date of commissioning.

4. All the brick kiln units are operating their facility without obtaining consent of TNPC Board.

Whether the Environmental Compensation may be imposed to the brick kiln units before considering the issue of consent to the brick kiln units.

5. None of the brick kiln units have provided air pollution control measures (induced draft brick kiln) as per the CPCB guidelines.

Whether the brick kiln units may be instructed to comply the CPCB directions dated:27.06.2017 before considering the issue of consent to the brick kiln units.

6. Brick kiln units are situated close to each other and located within 2 km from residential area and not meeting the distance criteria stipulated in the Hon'ble High Court of Judicature at Madras in it order dated:23.10.2009 in W.P No.1064 of 2009.

Whether the Hon'ble High Court of Judicature at Madras in it order dated:23.10.2009 in W.P No.1064 of 2009 may be considered before considering the issue of consent to these units.

The DEE has also addressed to the Assistant Director, Geology and Mining to furnish the list of brick earths mining units in Thadagam valley with details of mining area, depth of mining and EC validity etc. to be furnished so as to consider the issue of consent of the TNPC Board and also requested that the quantity of brick earths excavated in the patta land and poramboke land by

20

the brick kiln units every year wise and date of commissioning of the brick earth mining so as to assess the damage caused to the Environment.

The DEE has also requested the Board to engage a reputed agency to conduct a study in Thadagam Valley to calculate quantum of excavation and other environmental violations so as to calculate environmental compensation.

The DEE has also conducted AAQ survey through the help of the Assistant Director, Advanced Environment Laboratory, TNPCB, Coimbatore in Thadagam Valley.

The District Environmental Engineer, Tamil Nadu Pollution Control Board, Coimbatore (North) has also recommended for issue of Closure Directions to 183 brick kilns units vide letter dated 10.01.2020.

The Report of Analysis is furnished over leaf:

Tamil Nadu Pollution Control Board

Daily report on criteria pollutants Mobile van CAAQMS

Location: Brindavan Garden, 24. Veerapandi pudur village, Coimbatore,
09-10-2019 16:00 to 10-10-2019 11:00

Time (Hrs.)	PM10 $\mu\text{g}/\text{m}^3$	PM2.5 $\mu\text{g}/\text{m}^3$	SO2 $\mu\text{g}/\text{m}^3$	NO2 $\mu\text{g}/\text{m}^3$	CO mg/m^3	NH3 $\mu\text{g}/\text{m}^3$	Ozone $\mu\text{g}/\text{m}^3$	Benzene $\mu\text{g}/\text{m}^3$
16:00	70	29	0.3	27.1	0.68	63.7	52.0	1.3
17:00	46	27	1.3	15.0	0.81	56.5	50.8	1.1
18:00	53	32	3.7	23.9	1.01	52.9	41.8	1.0
19:00	108	48	6.3	39.9	1.60	57.2	45.3	1.4
20:00	26	26	3.4	20.1	0.98	56.7	44.5	1.9
21:00	44	21	1.8	20.3	1.00	62.3	31.6	1.5
22:00	27	15	1.8	19.9	0.96	70.8	33.2	1.6
23:00	20	19	2.9	15.0	1.00	66.9	25.3	1.4
00:00	34	16	2.1	13.0	1.08	56.2	29.2	1.3
01:00	42	20	2.6	14.7	0.96	49.9	23.9	1.3
02:00	40	9	2.4	13.9	0.93	47.5	25.3	1.3
03:00	61	15	1.6	16.0	0.90	47.8	22.2	1.2
04:00	119	29	4.7	22.4	1.13	55.0	16.9	1.5
05:00	45	38	5.2	21.6	1.44	74.8	19.0	1.6
06:00	160	61	2.4	44.6	1.47	70.2	14.3	1.8
07:00	140	83	0.8	49.1	1.85	66.2	18.6	2.2
08:00	189	92	2.1	51.9	2.15	64.2	37.1	3.0
09:00	195	55	2.9	29.3	1.05	88.9	61.2	4.0
10:00	105	21	2.1	28.0	0.65	71.0	62.8	4.1
Average	80	35	2.6	25.6	1.14	62.0	34.5	1.8
Minimum	20	9	0.3	13.0	0.65	47.5	14.3	1.0
Maximum	195	92	6.3	51.9	2.15	88.9	62.8	4.1
Capture	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0

From the Air Quality Survey report of 16:00 hours of 09.10.2019 to 10:00 hours of 10.10.2019, it is seen that the PM₁₀ value ranges from 20 to 195 as against the 24 hours average of 100 as well as against the annual average of 60. Hence, the Air Quality of Brindavan Garden, 24. Veerapandi pudur village, Coimbatore is very much higher than the standards in respect of PM₁₀

122

Tamil Nadu Pollution Control Board

Daily report on criteria pollutants Mobile van CAAQMS

Location: Thaneerpandal junction, Anaikatty road, Coimbatore

10-10-201915:00 to 11-10-201915:00

Time (Hrs.)	PM10 $\mu\text{g}/\text{m}^3$	PM2.5 $\mu\text{g}/\text{m}^3$	SO2 $\mu\text{g}/\text{m}^3$	NO2 $\mu\text{g}/\text{m}^3$	CO mg/m^3	NH3 $\mu\text{g}/\text{m}^3$	Ozone $\mu\text{g}/\text{m}^3$	Benzene $\mu\text{g}/\text{m}^3$
15:00	196	38	2.9	30.1	1.05	99.1	54.7	1.5
16:00	236	44	4.2	39.3	0.95	100.0	51.8	1.4
17:00	494	75	5.2	50.4	1.37	91.3	47.1	1.5
18:00	170	49	1.8	37.8	1.37	81.5	45.3	1.9
19:00	132	44	0.8	32.0	1.45	77.4	44.7	2.3
20:00	30	33	1.8	28.0	1.21	64.9	46.9	2.2
21:00	29	29	1.3	24.3	1.17	60.6	45.7	2.4
22:00	30	24	3.4	22.8	1.13	56.9	40.8	2.0
23:00	35	29	2.4	23.3	1.21	67.0	35.9	2.1
00:00	27	20	1.3	21.1	1.17	64.0	38.3	2.0
01:00	51	35	0.8	20.7	1.24	62.4	35.3	1.7
02:00	79	33	0.5	29.3	1.31	68.0	27.1	2.0
03:00	222	55	1.6	37.8	1.66	63.4	19.0	2.2
04:00	112	51	1.0	37.0	1.40	51.9	16.9	2.8
05:00	249	62	1.3	48.9	1.58	67.5	8.6	2.8
06:00	175	70	3.7	42.9	1.39	57.1	11.2	3.4
07:00	196	98	4.2	52.3	2.05	69.2	12.9	3.4
08:00	85	52	2.6	35.4	1.35	66.4	31.6	3.7
09:00	61	31	1.3	23.9	0.87	62.0	39.0	3.4
10:00	94	24	2.9	23.3	0.72	67.8	45.1	2.5
11:00	142	29	3.1	23.5	0.78	67.2	48.5	1.8
12:00	139	29	0.5	19.9	0.74	55.8	49.8	1.3
13:00	196	35	1.3	23.1	0.92	44.3	50.6	1.0
14:00	125	24	1.0	26.1	0.93	55.2	52.2	1.0
Average	138	42	2.1	31.4	1.21	67.5	37.5	2.2
Minimum	27	20	0.5	19.9	0.72	44.3	8.6	1.0
Maximum	494	98	5.2	52.3	2.05	100.0	54.7	3.7
Capture	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0

From the Air Quality Survey report of 15:00 hours of 10.10.2019 to 14:00 hours of 11.10.2019, it is seen that the PM₁₀ value ranges from 27 to 494 as against the 24 hours average of 100 as well as against the annual average of 60. Hence, the Air Quality of Thaneerpandal junction, Anaikatty road, is very much higher than the standards in respect of PM 10

Tamil Nadu Pollution Control Board

Daily report on criteria pollutants Mobile van CAAQMS

Location: Anuvavisubramaniarthirukoil, nearperiyathadagam,
Coimbatore

11-10-2019 18:00 to 12-10-2019 18:00

Time (Hrs.)	PM10 $\mu\text{g}/\text{m}^3$	PM2.5 $\mu\text{g}/\text{m}^3$	SO2 $\mu\text{g}/\text{m}^3$	NO2 $\mu\text{g}/\text{m}^3$	CO mg/m^3	NH3 $\mu\text{g}/\text{m}^3$	Ozone $\mu\text{g}/\text{m}^3$	Benzene $\mu\text{g}/\text{m}^3$
18:00	188	70	2.1	52.5	1.48	57.2	57.1	2.0
19:00	33	27	1.3	18.6	0.88	54.9	49.6	2.2
20:00	33	35	2.4	14.1	0.96	50.9	39.6	2.1
21:00	35	28	1.8	14.5	1.01	50.5	39.8	1.8
22:00	27	24	2.9	13.9	0.95	53.6	42.8	1.7
23:00	19	21	3.4	13.2	1.04	54.4	43.6	1.5
00:00	34	35	1.6	24.1	1.47	57.7	36.5	2.0
01:00	73	36	1.8	41.2	1.66	54.0	23.5	1.8
02:00	68	49	1.0	40.2	1.57	46.9	21.8	2.1
03:00	29	26	0.3	19.4	1.18	41.6	22.4	1.9
04:00	26	24	3.1	17.1	1.02	54.2	25.9	2.0
05:00	76	35	4.7	22.2	1.32	46.2	26.5	2.4
06:00	167	94	4.5	48.7	2.42	46.4	14.1	3.1
07:00	90	64	4.5	37.2	1.80	61.1	19.8	3.1
08:00	209	58	2.6	38.9	1.13	44.5	34.5	2.6
09:00	182	49	1.3	29.0	1.02	40.6	51.0	2.3
10:00	162	33	2.9	26.7	0.87	41.7	53.2	2.2
11:00	200	51	3.4	32.7	1.06	46.5	51.8	1.9
12:00	149	34	2.6	25.8	0.95	42.9	58.5	2.1
13:00	118	32	1.6	23.7	0.69	52.3	59.4	2.1
14:00	199	39	2.4	27.3	0.96	45.0	56.7	1.6
15:00	210	49	2.6	31.2	1.27	41.7	60.0	1.4
16:00	165	42	1.0	38.6	1.08	41.5	60.6	1.8
17:00	145	36	0.5	32.7	0.92	35.4	66.1	1.7
Average	110	41	2.3	28.5	1.20	48.4	42.3	2.1
Minimum	19	21	0.3	13.2	0.69	35.4	14.1	1.4
Maximum	210	94	4.7	52.5	2.42	61.1	66.1	3.1
Capture	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0

From the Air Quality Survey report of 1800:00 hours of 11.10.2019 to 17:00 hours of 12.10.2019, it is seen that the PM₁₀ value ranges from 19 to 210 as against the 24 hours average of 100 as well as against the annual average of 60. Hence, the Air Quality of Anuvavisubramaniarthirukoil, nearperiyathadagam, Coimbatore is very much higher than the standards in respect of PM₁₀

Tamil Nadu Pollution Control Board

Daily report on criteria pollutants Mobile van CAAQMS

Location: Panchayat office, 22 nanjundapuram, coimbatore

12-10-201920:00 to 13-10-201920:00

Time (Hrs.)	PM10 $\mu\text{g}/\text{m}^3$	PM2.5 $\mu\text{g}/\text{m}^3$	SO2 $\mu\text{g}/\text{m}^3$	NO2 $\mu\text{g}/\text{m}^3$	CO mg/m^3	NH3 $\mu\text{g}/\text{m}^3$	Ozone $\mu\text{g}/\text{m}^3$	Benzene $\mu\text{g}/\text{m}^3$
20:00	91	49	2.9	32.7	1.27	31.3	28.6	1.6
21:00	76	37	2.1	28.0	1.23	37.9	29.8	2.1
22:00	21	32	4.2	22.2	0.90	62.2	36.1	2.1
23:00	19	26	5.8	23.3	0.54	99.7	30.8	2.3
00:00	5	7	3.1	16.4	0.77	41.4	31.2	1.8
01:00	13	14	2.9	17.3	0.94	38.5	28.8	1.4
02:00	19	16	5.5	19.6	0.98	37.7	29.4	1.5
03:00	15	13	6.0	20.3	1.14	40.0	26.1	1.3
04:00	19	19	2.9	19.9	1.14	35.6	18.4	1.4
05:00	28	27	2.4	17.9	1.35	36.0	13.5	1.5
06:00	33	29	5.5	26.9	1.36	35.2	12.0	2.0
07:00	73	50	7.1	38.0	1.71	44.9	12.9	2.4
08:00	52	32	3.7	30.3	1.57	45.3	24.9	3.0
09:00	40	8	1.8	16.4	1.12	44.6	28.4	2.2
10:00	62	21	3.9	18.1	0.84	57.3	28.1	2.3
11:00	83	12	4.2	22.6	0.84	53.5	28.4	1.9
12:00	69	10	3.4	16.7	0.82	37.1	31.6	1.4
13:00	51	10	2.9	15.2	0.65	41.8	37.5	1.1
14:00	27	11	2.9	14.3	0.77	54.3	36.9	1.1
15:00	39	13	3.1	23.1	0.95	37.9	39.2	0.9
16:00	75	15	3.7	14.3	0.66	36.9	38.8	0.8
17:00	94	19	3.7	13.0	0.84	51.6	37.7	0.9
18:00	111	22	2.1	22.6	1.16	45.7	29.2	1.1
19:00	62	22	0.0	17.9	1.00	41.1	30.8	1.2
Average	49	21	3.6	21.1	1.02	45.3	28.7	1.6
Minimum	5	7	0.0	13.0	0.54	31.3	12.0	0.8
Maximum	111	50	7.1	38.0	1.71	99.7	39.2	3.0
Capture	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0

From the Air Quality Survey report of 20:00 hours of 12.10.2019 to 19:00 hours of 13.10.2019, it is seen that the PM 10 value ranges from 5 to 111 as against the 24 hours average of 100 as well as against the annual average of 60. Hence, the Air Quality of Panchayat office, nanjundapuram is very much above the standards in respect of PM₁₀

Tamil Nadu Pollution Control Board

Daily report on criteria pollutants Mobile van CAAQMS

Location:

Opposite to Panchayat middle school, 24. Veerapandipur village, Coimbatore,

14-10-2019 10:00 to 15-10-2019 09:00

Time (Hrs.)	PM10 $\mu\text{g}/\text{m}^3$	PM2.5 $\mu\text{g}/\text{m}^3$	SO2 $\mu\text{g}/\text{m}^3$	NO2 $\mu\text{g}/\text{m}^3$	CO mg/m^3	NH3 $\mu\text{g}/\text{m}^3$	Ozone $\mu\text{g}/\text{m}^3$	Benzene $\mu\text{g}/\text{m}^3$
10:00	55	19	3.1	21.6	1.02	77.4	37.3	2.8
11:00	73	25	3.7	16.4	0.96	62.8	39.0	2.7
12:00	97	26	2.1	16.9	0.49	70.7	42.0	2.8
13:00	95	27	3.7	14.1	0.58	47.1	51.6	2.1
14:00	102	24	3.7	13.9	0.92	45.4	50.4	1.6
15:00	108	23	3.4	17.1	1.01	42.6	49.0	1.5
16:00	112	29	5.2	22.2	0.90	59.6	57.1	1.4
17:00	144	36	5.8	30.5	1.24	62.9	57.3	1.4
18:00	238	57	4.5	33.3	1.35	51.6	39.0	1.6
19:00	266	56	3.9	34.0	1.59	43.9	27.1	1.8
20:00	305	60	3.1	22.6	0.69	94.7	29.4	3.3
21:00	96	29	2.4	17.5	0.39	102.6	21.8	3.6
22:00	61	32	4.5	16.7	0.96	42.0	32.6	1.4
23:00	40	34	5.8	19.4	0.98	45.5	48.5	1.9
00:00	27	25	3.7	14.5	0.73	39.6	44.3	1.7
01:00	27	31	3.1	21.1	1.11	39.4	37.9	1.7
02:00	27	25	0.5	23.5	1.23	42.5	30.4	1.9
03:00	26	27	3.4	22.6	1.24	41.1	26.1	1.9
04:00	14	22	2.4	22.4	1.00	37.5	22.2	1.9
05:00	44	38	3.4	31.2	1.56	37.1	11.6	1.6
06:00	44	51	5.2	37.4	1.64	34.4	8.2	2.2
07:00	38	37	4.7	31.2	1.64	37.0	9.6	2.4
08:00	71	40	2.9	32.2	1.23	38.4	16.9	1.8
Average	92	34	3.7	23.1	1.06	52.0	34.3	2.0
Minimum	14	19	0.5	13.9	0.39	34.4	8.2	1.4
Maximum	305	60	5.8	37.4	1.64	102.6	57.3	3.6
Capture	100.0	100.0	100.0	100.0	100.0	100.0	100.0	100.0

From the Air Quality Survey report of 10:00 hours of 14.10.2019 to 09:00 hours of 15.10.2019, it is seen that the PM₁₀ value ranges from 14 to 305 as against the 24 hours average of 100 as well as against the annual average of 60. Hence, the Air Quality of Opposite to Panchayat middle school, 24. Panchayat Middle School is very much above the standards in respect of PM 10

In continuation to the Show Cause Notice issued to the 183 numbers of brick kilns, 135 units have submitted reply to the O/o DEE, TNPCB, Coimbatore (North). And from the replies it is observed that all units have informed or furnished their date of commissioning only after year 2000 only and also informed that they have started their operations in earlier days as a conventional manual mould brick kilns and subsequently changed to wire cut bricks. The Date of commissioning of the brick kilns as per their reply submitted along with their latitude and longitude are furnished below

S.No	Name & Address of the Unit	Lat & Long	Year of Commissioning
1	SKS Chamber	11.31824 , 76.541397	2012
2	TVS Bricks - Unit - I	11.31683 , 76.54764	No Reply as on 10/01/2010
3	KRS Bricks	11.3963 , 76.535366	No Reply as on 10/01/2010
4	CCW Bricks	11.31495 , 76.534565	25 years
5	RVV Bricks	11.32285 , 76.535069	No Reply as on 10/01/2010
6	New Rani Bricks - Unit - I	11.33507 , 76.54425	2003
7	New Rani Bricks - Unit - II	11.33251 , 76.54914	2003
8	TVS Bricks Unit - II	11.32110 , 76.54601	No Reply as on 10/01/2010
9	Rani Bricks	11.33663 , 76.542107	No Reply as on 10/01/2010
10	PSM Chamber Bricks	11.4049 , 76.542359	No Reply as on 10/01/2010
11	Indu Chamber Bricks	11.44243 , 76.531552	2006
12	RNP Bricks	11.44221 , 76.531319	2007
13	APS Bricks	11.44726 , 76.523833	2005
14	MVN Bricks	11.44464 , 76.523792	2017
15	SNT Chamber Bricks	11.44412 , 76.523253	2018
16	NCK Chamber Bricks	11.45576 , 76.521914	2005
17	Chandru Chamber Bricks	11.5132 , 76.521359	2016
18	Inca Bricks	11.5312 , 76.521610	2016
19	VMT Chamber Bricks	11.51266 , 76.522490	2001
20	New VMT Chamber Bricks	11.45894 , 76.522934	2016
21	MKT Chamber Bricks	11.52665 , 76.521406	2017
22	CVS Bricks	11.44702 , 76.534716	2017
23	LBI Bricks	11.45465 , 76.535014	2017
24	AB Chamber	11.43907 , 76.535461	2017
25	JP Chamber Bricks- Unit-I	11.5568 , 76.52978	2017
26	JP Chamber Bricks-Unit-2	11.5974 , 76.52813	2019
27	CRR Chamber	11.5177 , 76.521049	No Reply as on 10/01/2010
28	SNT Chamber Bricks - 2	11.45872 , 76.521152	2017
29	KNK Chamber Bricks	11.45227 , 76.535320	2004
30	CNA Bricks	11.45566 , 76.535286	No Reply as on 10/01/2010
31	MPS Bricks	11.44853 , 76.535264	2017
32	MKM Bricks	11.43432 , 76.535709	2009
33	Kavi Chamber Bricks	11.44485 , 76.54094	2008
34	Devi Bricks	11.5033 , 76.543682	2010
35	PSK Brick Works	11.51327 , 76.543504	2017
36	Sakthi Chamber Bricks	11.51199 , 76.542468	2006
37	TMS Chamber Bricks	11.45459 , 76.54260	No Reply as on 10/01/2010

38	Indu Chamber – II	11.5769 , 76.52634	2006
39	SNB Chamber	11.5337 , 76.52325	No Reply as on 10/01/2010
40	CVR Chamber Bricks	11.5289 , 76.52116	No Reply as on 10/01/2010
41	JB Chamber Bricks	11° 4'0.44"N, 76°53'34.01"E	2012
42	YBC Chamber Bricks-Unit – I	11° 4'4.70"N , 76°52'38.69"E	No Reply as on 10/01/2010
43	YBC chamber Bricks-Unit – II	11° 4'3.63"N , 76°52'34.26"E	No Reply as on 10/01/2010
44	VKV Chamber Bricks-Unit-I	11° 4'0.15"N , 76°52'26.76"E	No Reply as on 10/01/2010
45	VKV Chamber Bricks-Unit-II	11° 4'5.29"N , 76°52'22.97"E	No Reply as on 10/01/2010
46	VVK Chamber Bricks-Unit-I	11° 3'56.84"N , 76°52'30.17"E	No Reply as on 10/01/2010
47	VVK Chamber Bricks-Unit-II	11° 3'57.41"N , 76°52'28.23"E	No Reply as on 10/01/2010
48	SAT Chamber Bricks	11° 4'17.05"N , 76°52'14.06"E	2006
49	SNS Bricks	11° 4'3.25"N , 76°52'19.06"E	2017
50	CSB Chamber Bricks-Unit-III	11° 4'7.01"N , 76°52'13.54"E	2017
51	CSB Chamber Bricks-Unit-II	11° 4'3.64"N , 76°52'15.12"E	2017
52	CSB Chamber Bricks-Unit-I	11° 4'25.44"N , 76°52'3.15"E	2017
53	Vel Chamber Bricks	11° 4'8.96"N , 76°52'4.25"E	No Reply as on 10/01/2010
54	MNK Chamber Bricks	11° 4'1.67"N , 76°52'1.70"E	2013
55	Star Bricks	11° 4'30.55"N , 76°52'6.12"E	2007
56	Ashok chamber Bricks	11° 4'30.72"N , 76°52'14.32"E	2016
57	CSR Chamber Bricks	11° 4'37.42"N , 76°52'14.42"E	2007
58	CMR Chamber Bricks	11.082886 , 76.858108	2019
59	AKS Chamber Bricks	11° 4'44.95"N , 76°52'17.83"E	No Reply as on 10/01/2010
60	RNR Chamber Bricks	11° 4'28.16"N , 76°52'6.67"E	No Reply as on 10/01/2010
61	CNM Chamber Bricks	11° 5'5.50"N , 76°51'42.44"E	2007
62	TTK Chamber Bricks	11° 5'1.46"N , 76°51'40.21"E	No Reply as on 10/01/2010
63	MKS Chamber Bricks	11° 5'12.72"N , 76°51'37.69"E	2018
64	CMR Chamber Bricks	11° 5'17.29"N , 76°51'28.97"E	2017

65	SAT Chamber Bricks	11° 5'14.06"N , 76°51'46.59"E	2019
66	JJB Bricks	11° 5'17.29"N , 76°51'28.97"E	2014
67	RKK Chamber Bricks	11° 4'56.51"N , 76°51'32.69"E	No Reply as on 10/01/2010
68	CMK Chamber Bricks	11° 4'55.96"N , 76°51'30.17"E	2007
69	TTK chamber Bricks-Unit-I	11° 4'52.96"N , 76°51'27.35"E	2017
70	Top Chamber Bricks	11° 4'54.92"N , 76°51'26.29"E	2005
71	Ramya Bricks	11° 4'56.05"N , 76°51'23.36"E	26.07.2008
72	CSD Chamber Bricks	11° 4'49.41"N , 76°51'22.63"E	2017
73	TTK Chamber Bricks-Unit-II	11.078428 , 76.85723	2017
74	Gems Chamber Bricks	11° 4'55.73"N , 76°51'21.06"E	No Reply as on 10/01/2010
75	Gem Chamber Bricks	11° 4'50.84"N , 76°51'20.11"E	08.08.2017
76	Lakshmi Chamber Bricks- NIO	11° 5'0.00"N , 76°51'16.54"E	2017
77	TRN Chamber Bricks	11° 5'2.03"N , 76°51'14.21"E	2013
78	NKS Chamber Bricks	11° 4'57.20"N , 76°51'10.35"E	2017
79	RR Bricks	11° 4'52.19"N , 76°51'10.07"E	2017
80	MSK Chamber Bricks	11° 4'51.52"N , 76°51'11.78"E	2015
81	Sumathi Chamber Bricks	11° 4'57.52" , 76°51'8.18"E	No Reply as on 10/01/2010
82	MVN Bricks	11° 5'13.41"N , 76°51'4.60"E	2019
83	JBW Bricks	11° 5'8.22"N , 76°50'47.64"E	2019
84	NTR Chamber Bricks	11° 5'8.18"N , 76°50'45.41"E	No Reply as on 10/01/2010
85	Suki Chamber Bricks	11° 5'8.53"N , 76°50'41.94"E	2017
86	MRP Chamber Bricks	11° 5'3.41"N , 76°50'41.92"E	2019
87	AAT Chamber Bricks	11° 5'1.80"N , 76°50'41.14"E	No Reply as on 10/01/2010
88	TMS Chamber Bricks-Unit-I	11° 4'57.32"N , 76°50'57.79"E	2012
89	TMS Chamber Bricks-Unit- II	11° 4'58.52"N , 76°51'5.02"E	2015
90	MRT Chamber Bricks	11° 4'58.71"N , 76°50'48.53"E	2015
91	RVS Chamber Bricks	11° 4'56.35"N , 76°50'44.44"E	2013

92	Power Chamber Bricks	11° 4'56.75"N , 76°50'31.79"E	2003
93	SKT Chamber Bricks	11° 5'0.40"N , 76°50'31.47"E	2019
94	TVS Chamber Bricks	11° 4'54.53"N , 76°50'46.99"E	2000
95	Vasu Chamebr Bricks	11° 4'47.33"N , 76°50'35.79"E	2011
96	NMS Chamber Bricks	11° 4'50.06"N , 76°50'30.14"E	2019
97	APC Chamber Bricks	11° 4'46.51"N , 76°50'28.49"E	2013
98	ABT Chamber bricks	11° 4'49.31"N , 76°50'21.12"E	2019
99	Kavi chamber Bricks	11° 4'48.47"N , 76°50'16.86"E	2016
100	KRD Chamber Bricks	11° 4'42.92"N , 76°50'16.90"E	2017
101	SMT Chamber Bricks	11° 4'46.33"N , 76°50'16.38"E	No Reply as on 10/01/2010
102	CMM Chamebr Bricks	11° 4'48.13"N , 76°50'13.24"E	2015
103	TSM Chamber Bricks	11° 4'48.07"N , 76°50'10.07"E	2019
104	VCR Chamber bricks	11° 4'43.04"N , 76°49'36.46"E	2007
105	SGK Chamber bricks	11° 4'42.65"N , 76°50'26.16"E	No Reply as on 10/01/2010
106	RAK Chamber Bricks	11° 4'42.70"N , 76°50'23.37"E	2017
107	KRG Chamber Bricks	11° 4'46.24"N , 76°50'38.47"E	No Reply as on 10/01/2010
108	TMB Chamber Bricks	11° 4'34.93"N , 76°51'54.30"E	No Reply as on 10/01/2010
109	NVK Chamber Bricks	11° 4'35.43"N , 76°51'58.98"E	2017
110	Karthikeya Chamber Bricks	11° 4'34.21" , 76°52'1.47"E	01.07.2017
111	SPM Brick Works	-	No Reply as on 10/01/2010
112	ABW Chamber Bricks	-	No Reply as on 10/01/2010
113	K.S.Bricks	11.077445,76.864720	2006
114	Ramya Chamber Bricks	11.076249,76.858682	2019
115	S.K.Chamber Bricks	11.075319,76.857898	2008
116	MCP Chamber Bricks	-	2006
117	Mini Chamber	11.076430,76.857410	No Reply as on 10/01/2010
118	Mini Chamber - 2	-	No Reply as on 10/01/2010
119	Ganga Brick Works	11.096774,76.791056	2016
120	GSTC Chamber Bricks	11.111590,76.754786	No Reply as on 10/01/2010
121	Nithya Chamber Bricks	11.114695,76.754786	No Reply as on 10/01/2010
122	NCC Chamber Bricks	11.110129,76.748833	No Reply as on 10/01/2010
123	ACC Chamber Bricks	11.108674,76.747053	No Reply as on 10/01/2010
124	Kumar Chamber Bricks	11.115303,76.749820	No Reply as on 10/01/2010
125	VCR Chamber Bricks	11.079567,76.826931	No Reply as on 10/01/2010

126	RGK Chamber Bricks	11.076623,76.831237	2016
127	RSV Chamber	11.076128,76.831424	2018
128	BMT Chamber Bricks	11.075942,76.832354	2017
129	Sri Sakthi Chamber	11.077078,76.843680	2005
130	Sri Sakthi Chamber	11.076578,76.846635	No Reply as on 10/01/2010
131	JRB Bricks	11.073308,76.860764	No Reply as on 10/01/2010
132	Mini Chamber Bricks	11.071186,76.857791	No Reply as on 10/01/2010
133	Mani Chamber Bricks	11.070173,76.857018	31.07.2006
134	Mani Chamber Bricks - 2	11.070173,76.857018	2008
135	105 SV Chamber Bricks	11.070028,76.856998	2019
136	ARS Chamber Bricks	11.071204,76.858850	2009
137	MNK Chamber Bricks	11.068477,76.858325	No Reply as on 10/01/2010
138	Sree (Kavi Chamber Bricks)	11.068326,76.857931	2007
139	KMT Chamber Bricks	11.066935,76.857839	No Reply as on 10/01/2010
140	ASR Chamber Bricks	11.066666,76.859205	No Reply as on 10/01/2010
141	ABI Bricks	11.075505,76.838241	No Reply as on 10/01/2010
142	VNS Chambers	11.074961,76.836772	2013
143	A1 Chambers	11.074319,76.838703	No Reply as on 10/01/2010
144	LNT Chambers	11.077603,76.846083	2017
145	India WireCut Chamber Bricks	11.077280,76.848003	No Reply as on 10/01/2010
146	SKK Chamber Bricks	11.077434,76.848050	No Reply as on 10/01/2010
147	KPM Chamber Bricks	11.076504,76.848256	2008
148	KMT Chamber Bricks	11.074038,76.849203	No Reply as on 10/01/2010
149	New SKG Chamber Bricks	11.074720,76.849548	2019
150	Anjaneya Chamber Bricks	11.076785,76.850765	No Reply as on 10/01/2010
151	Raj Chamber Bricks	11.076777,76.852350	2008
152	Raagam Bricks	11.077313,76.853573	2004
153	KMB Chamber Bricks	11.072771,76.853621	No Reply as on 10/01/2010
154	KGS Chamber Bricks	11.071782,76.854828	2008
155	Subham Wirecut Bricks	11.071837,76.854862	2016
156	Amman Kumar Chambers	11.076343,76.854037	2016
157	TMT Chamber Bricks	11.076089,76.854126	2007
158	TPT Chamber Bricks	-	2012
159	NKN Chamber Bricks	11.076651,76.855578	No Reply as on 10/01/2010
160	KGS Chamber Bricks	11.075890,76.856258	No Reply as on 10/01/2010
161	TKS Chamber Bricks	11.064000,76.856674	2019
162	TNS Chamber Bricks	11.065810,76.861368	2014
163	Vishnu Chamber Bricks	11.068896,76.860015	2019
164	Vishnu Chamber Bricks-Unit-II	11.069392,76.860325	2019
165	KKG Chamber Bricks	11.069641,76.860283	2004
166	KKG Chamber Bricks-Unit-II	11.069641,76.860283	2015
167	KMT Chamber Bricks	-	2019
168	KRB Chamber Bricks	11.071414,76.860081	No Reply as on 10/01/2010
169	TKT Chamber Bricks	11.071895,76.860088	2016
170	GJ Chamber Bricks	11.072565,76.861297	2019
171	KTC Chamber Bricks	11.072506,76.861476	2016
172	SB Chamber Bricks	11.0726472,78.86066	2019
173	NPK Chamber Bricks	11.073673,76.861441	No Reply as on 10/01/2010

174	SUN Chamber Bricks	11.073126,76.862246	2018
175	NPK (JKS) Chamber Bricks	11.073866,76.862717	No Reply as on 10/01/2010
176	Anjaneya Chamber Bricks	11.072525,76.864881	No Reply as on 10/01/2010
177	KBS Chamber Bricks	11.074055,76.863833	2018
178	Myl Chamber Bricks - 1	11.075561,76.862116	2005
179	Myl Chamber Bricks - 2	11.075561,76.862116	2012
180	TKT Chamber Bricks	11.077135,76.861899	No Reply as on 10/01/2010
181	SD Kousik Chamber Bricks	-	2019
182	RSK Chamber Bricks	11.073937,76.866322	2017
183	RSK Chamber Bricks-Unit-II	11.073937,76.866322	2017

From the above, it is clear that all the brick kilns were in operation only after 2000 and there is no proof of existence was produced to establish their activities in early days

OBSERVATIONS OF COMMITTEE

The Committee members have inspected brick kilns located in Thadagam valley at random on 08/01/2020. The list of brick chambers inspected are as follows –

1. M/s CSB Chamber Bricks – Unit I, Anakatti Road, Thadagam Village
2. M/s SAT Chamber Bricks, Thadagam Village
3. M/s GEMS Chamber Bricks, Chinna Thadagam Village
4. M/s Ramya Chamber Bricks, Chinna Thadagam Village
5. M/s MRT Chamber bricks, Chinna Thadagam Village
6. M/s KRG Chamber Bricks, 24.Veerapandi Village
7. M/s RAK Chamber Bricks, 24.Veerapandi Village
8. M/s VMT Chamber Bricks, Nanjundampalayam Village
9. M/s JP Chamber Bricks, Nanjundampalayam Village
10. M/s RVV Bricks, Somayampalayam Village
11. M/s Rani Bricks, Somayampalayam Village
12. M/s Devi Bricks, Pannimadai Village

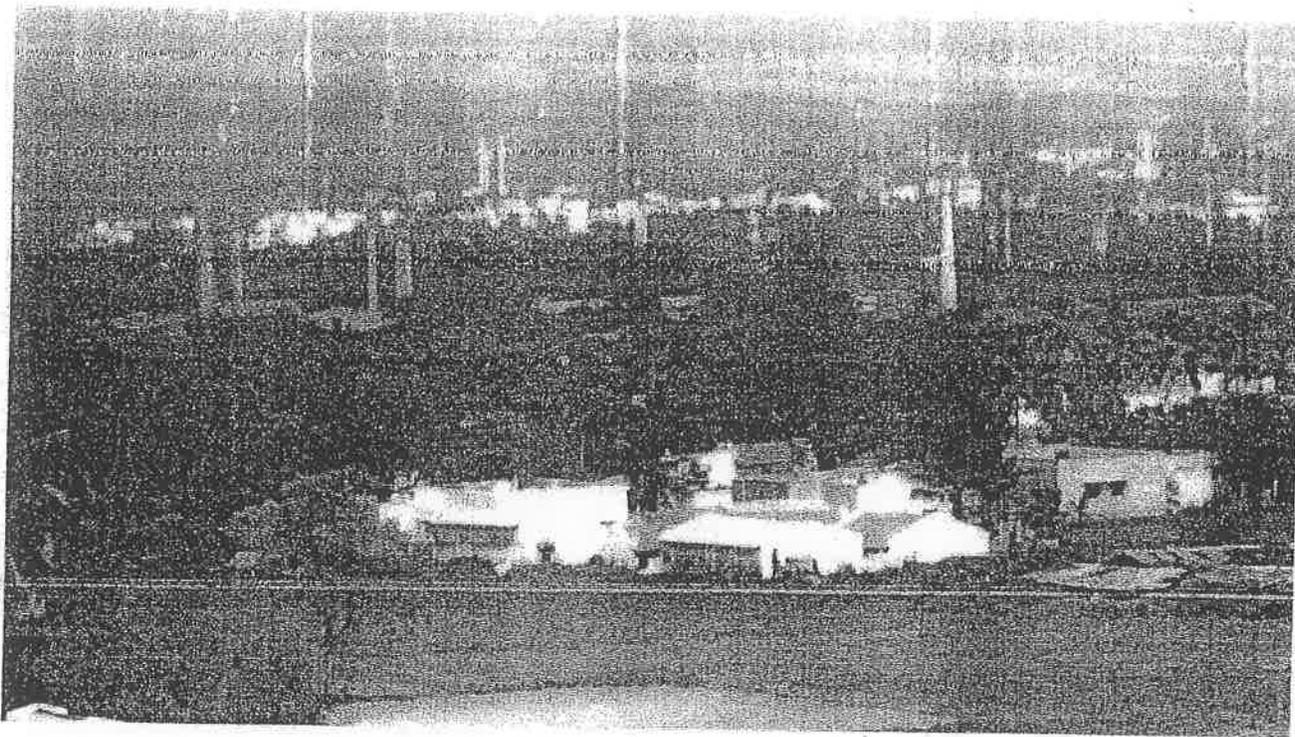
Based on inspection, it was noted that all the brick kilns are modern one with fixed chimneys and has a capacity to produce 15000 – 25000 numbers of bricks on an average daily.

The followings were observed during inspection –

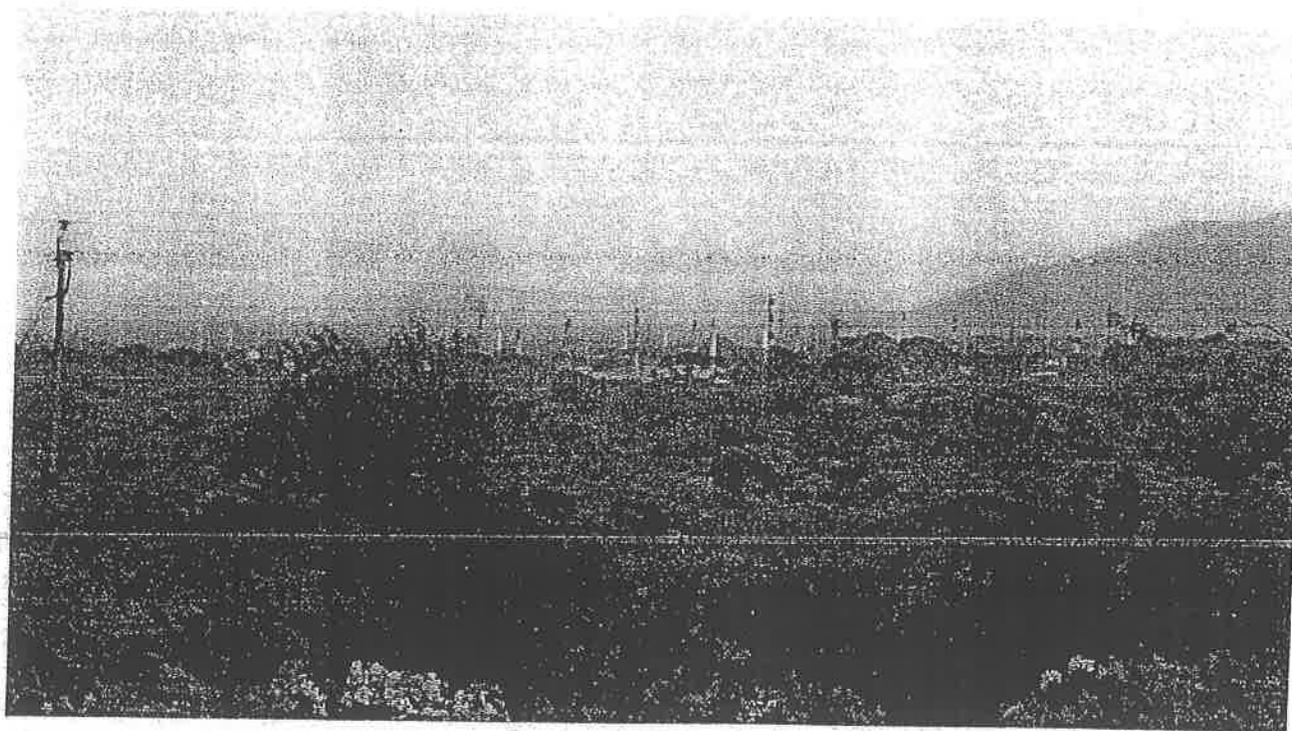
- i. The brick kilns were located very near to each other and located near to habitations also.
- ii. All the brick kilns were provided with fixed chimneys.
- iii. No movable chimneys were noticed.

- iv. It is found that the raw material, i.e. brick earth, for the brick kilns were brought from their own mines located in the two villages namely, Chinna Thadagam and 24. Veerapandi.
- v. It is informed by the mining department that the Mining Department has stopped giving Mining Lease from year, 2012. However, the mines, which are under operation, are still remitting the royalty to Mining Department.
- vi. Most of the chambers were found to be upgraded to wire cut brick making.
- vii. The raw material, i.e. brick earth, was mixed with required amount of water and fed through a mixing machine and cut into maricks through wire cut machine. It is said that the raw bricks will be open dried for a period of 10 – 15 days before stacked in to kiln for baking. After the baking process is over, the bricks were allowed to cool for another, 7 to 10 days and then removed and dispatched to the customers.
- viii. Both coal and fire wood were utilised as fuel.
- ix. Most of the inspected units were having their own bore wells for extracting ground water for thier operation.
- x. During inspection, dust emissions were found in the following places –
 - a. Fugitive sand dust depositions were found in entire premises due to vehicle movement and movement of raw material and products.
 - b. Unloading of raw material.
 - c. Stacking and covering of raw bricks with sand.

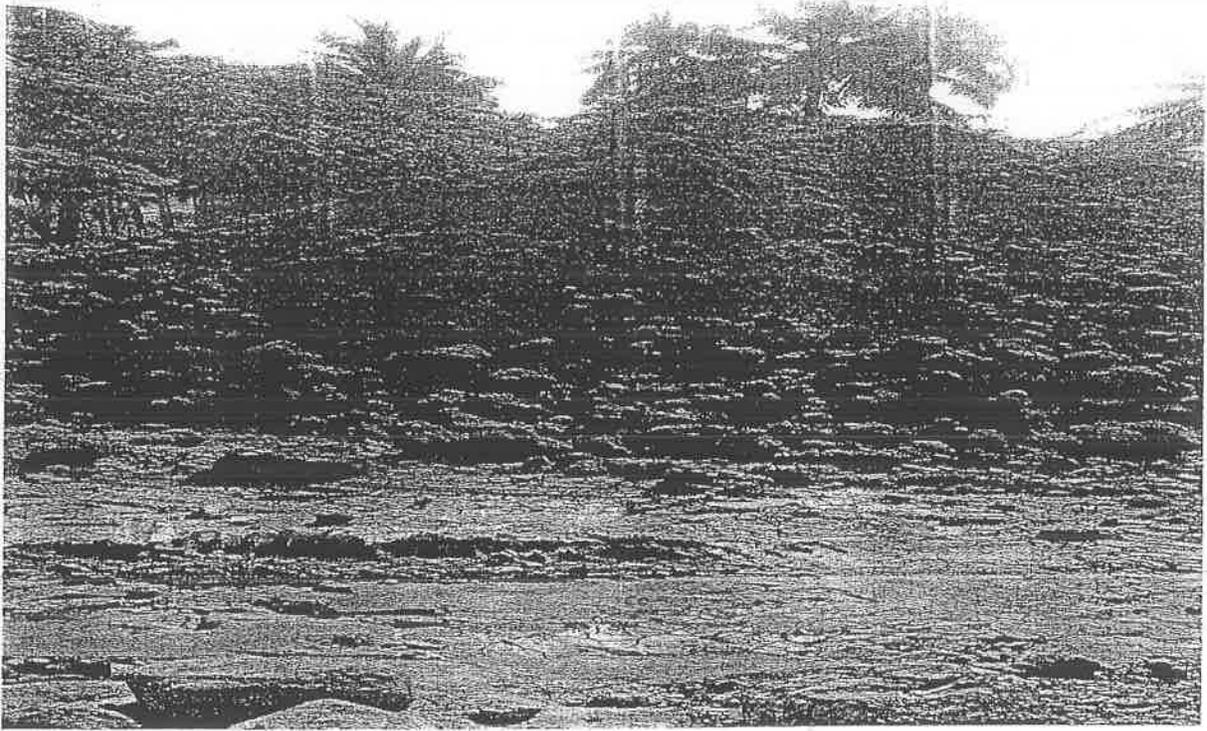
The photographs showing cluster of kilns and their process and dust emissions from the brick kilns are attached overleaf.



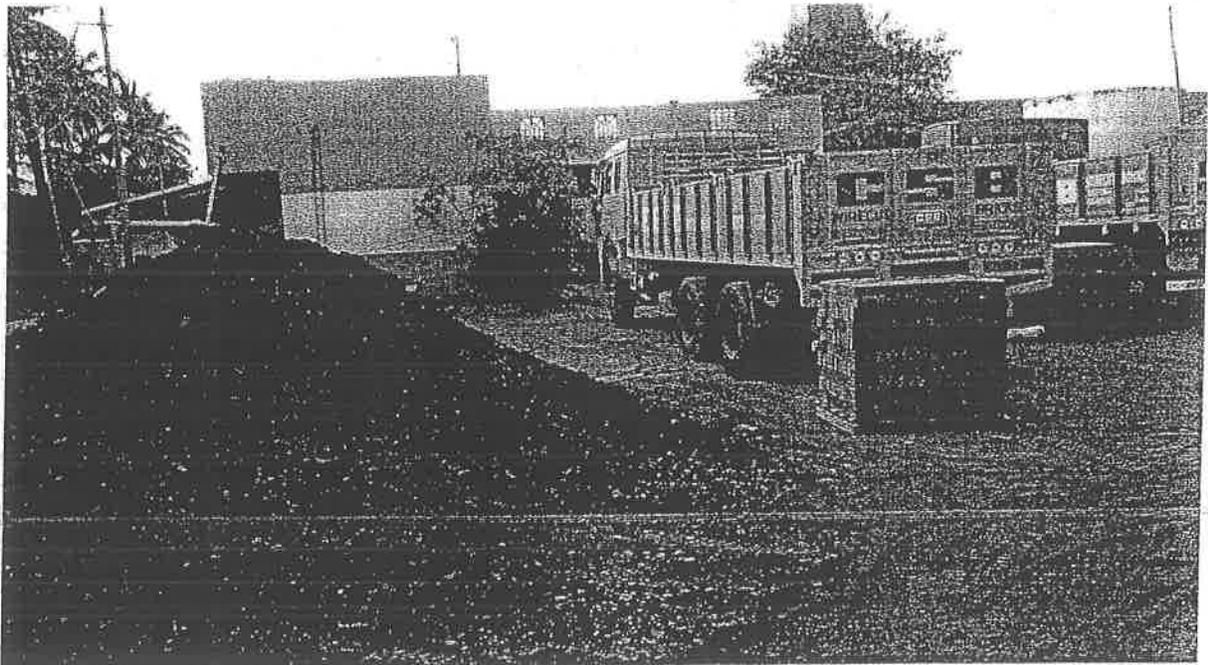
A view of cluster of Brick kilns at Thadagam Valley – 1



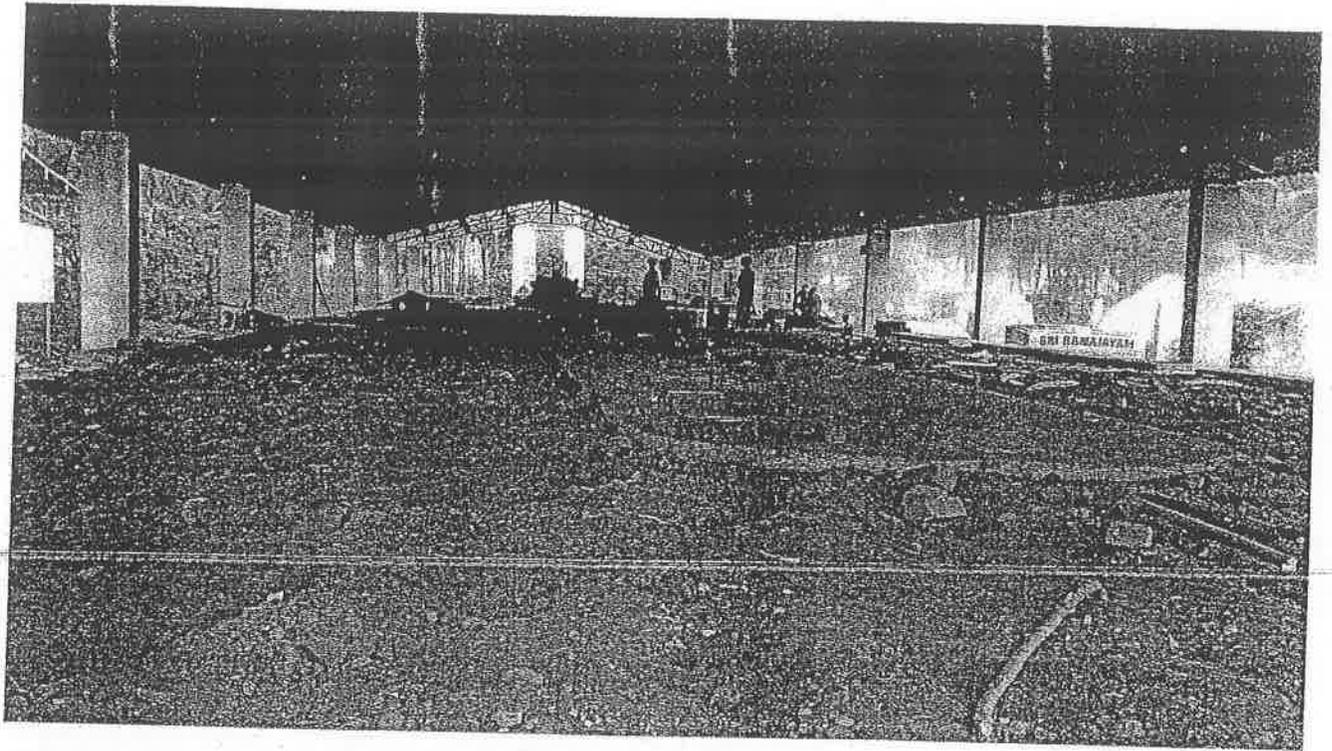
A view of cluster of Brick kilns at Thadagam Valley - 2



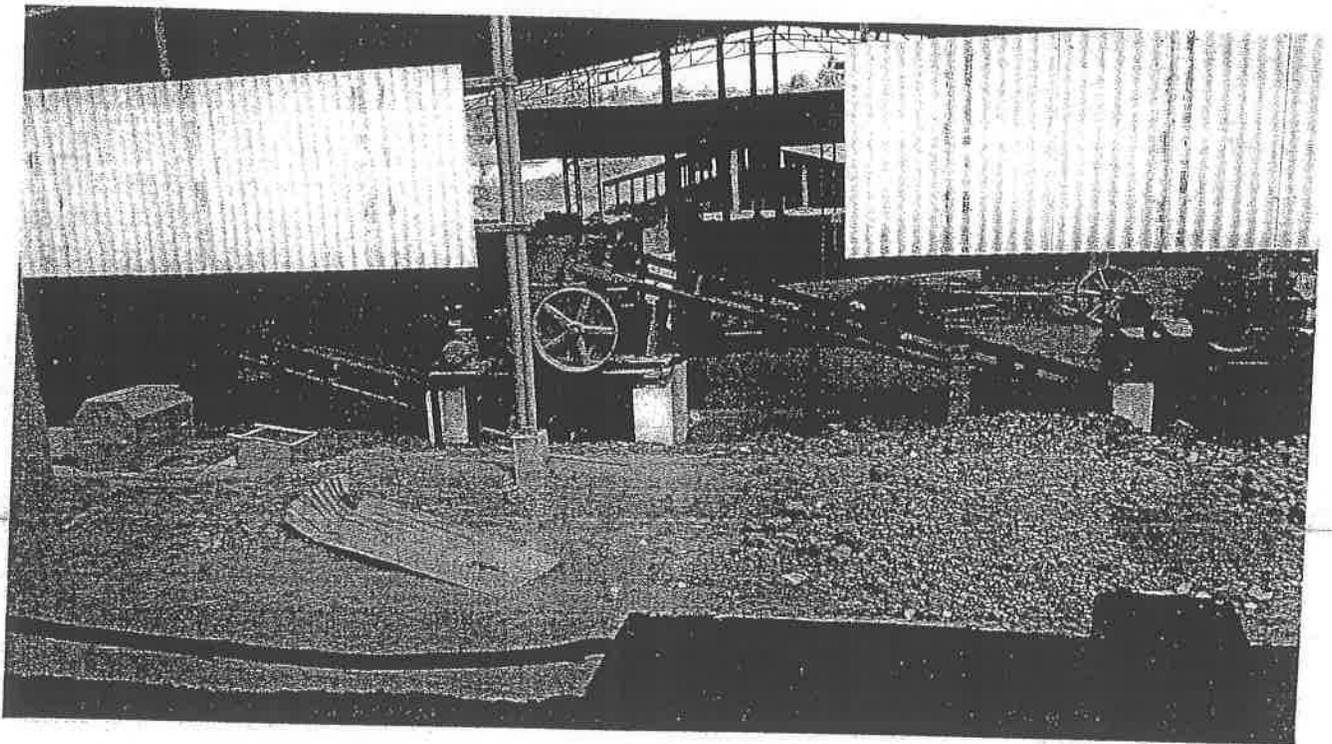
Open Storage of Raw material, i.e. Brick earth



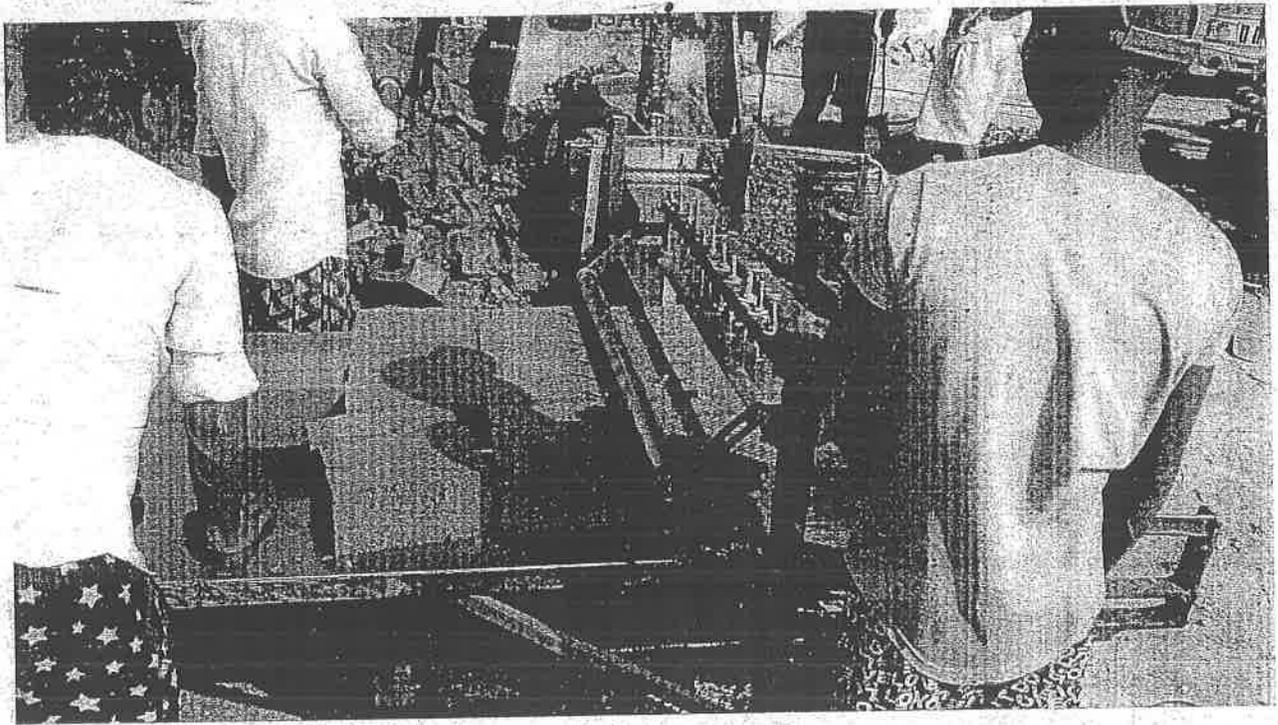
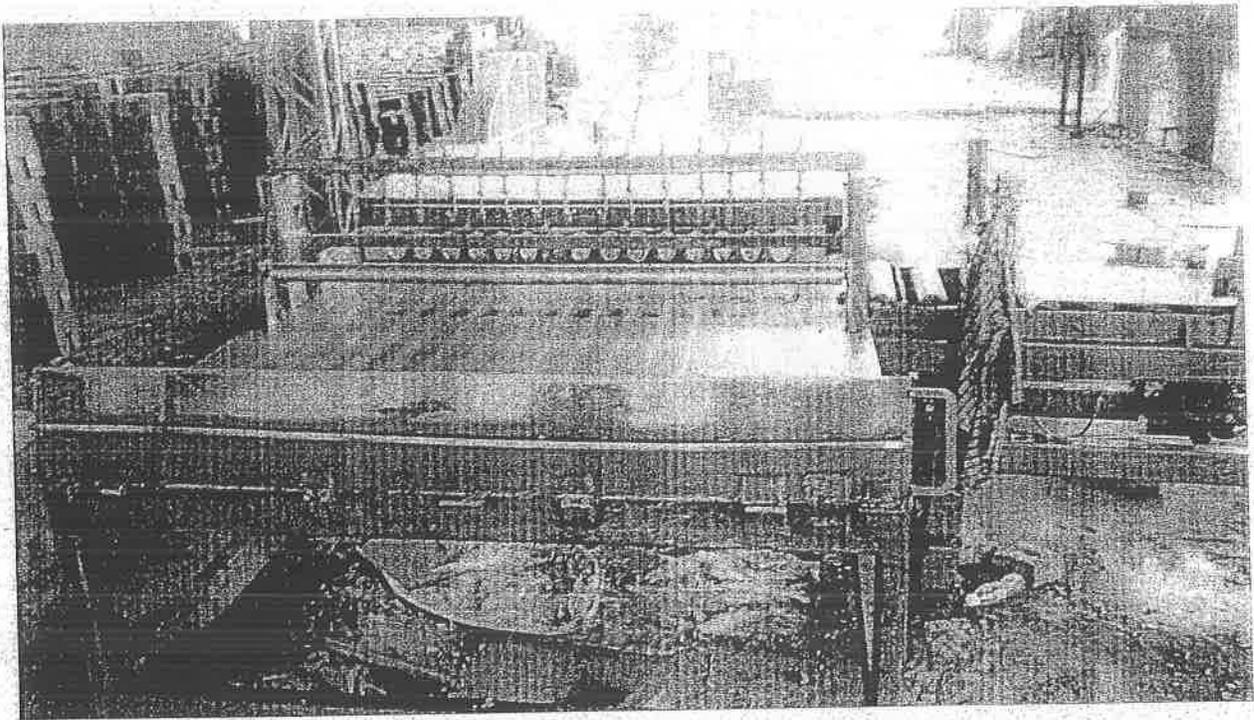
Open Storage of Coal, used as fuel



Brick kiln Chamber



Wire cut brick manufacturing machine



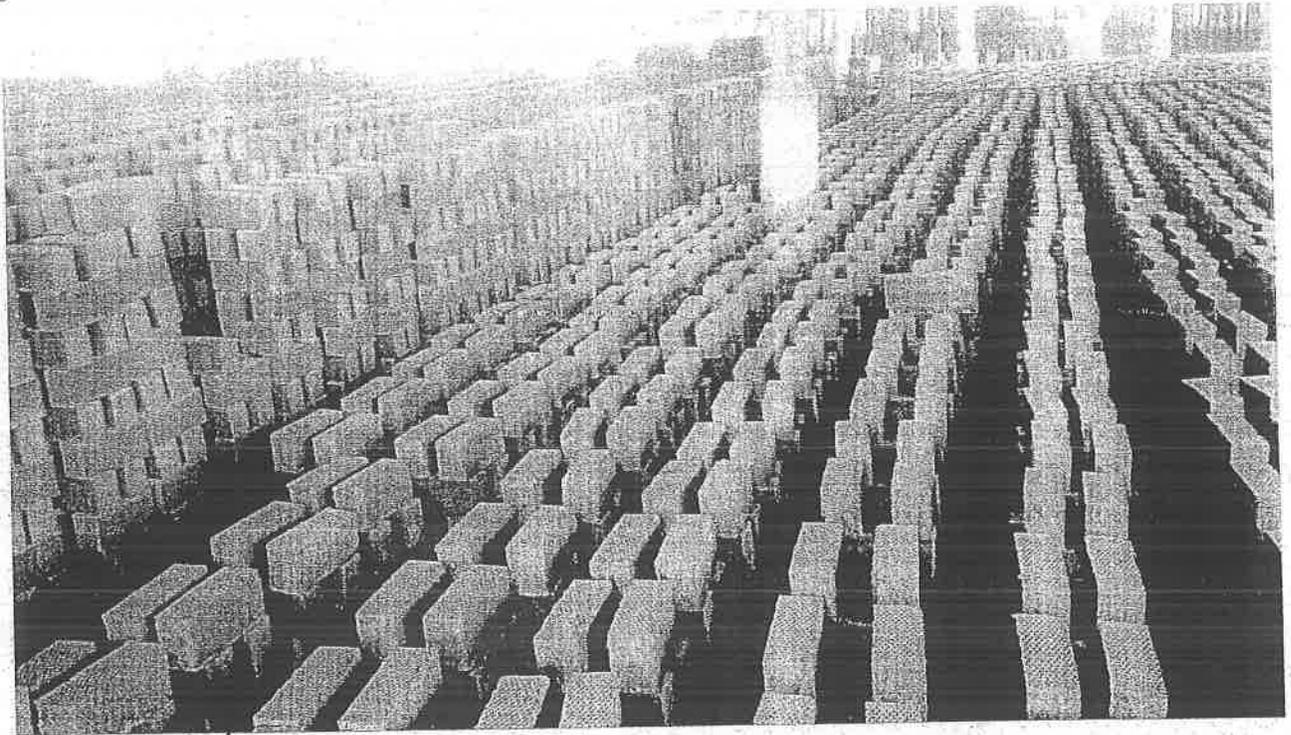
Wire cut brick making



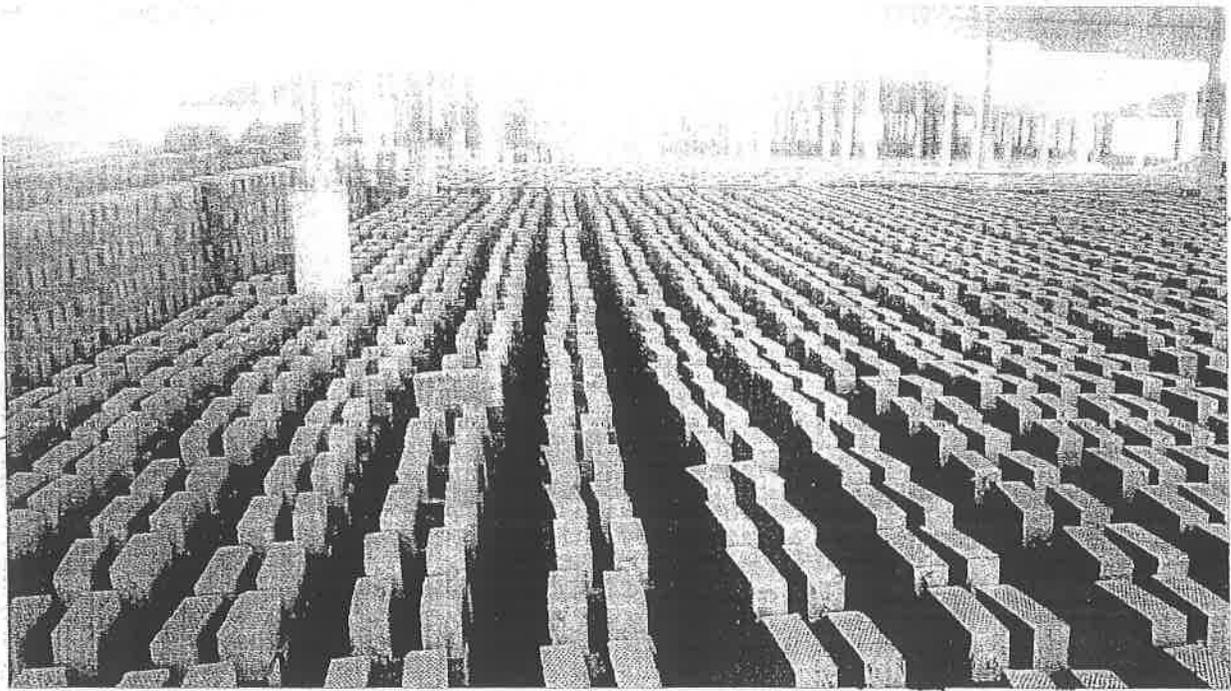
Conventional type Table moulded Brick manufacturing



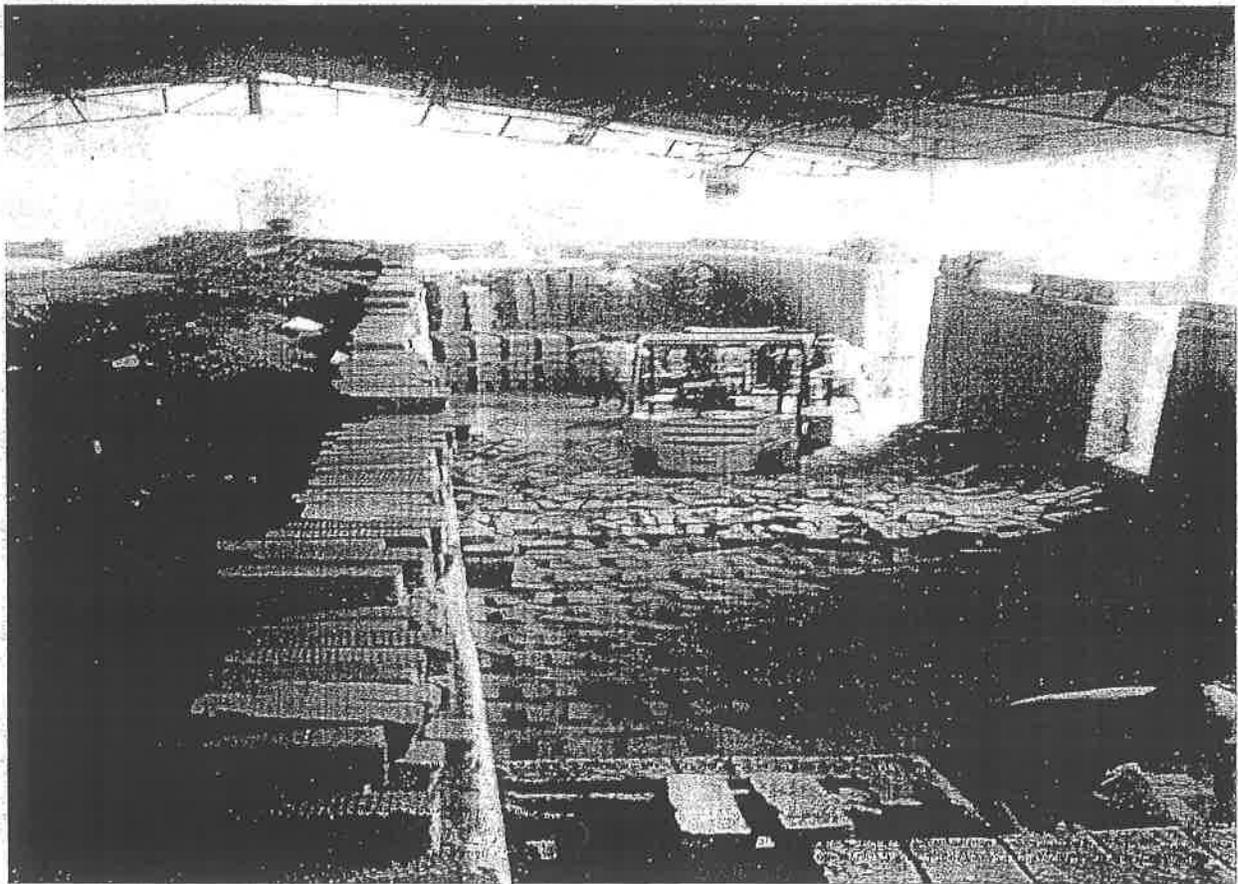
Bricks drying yard



Wire cut bricks drying yard

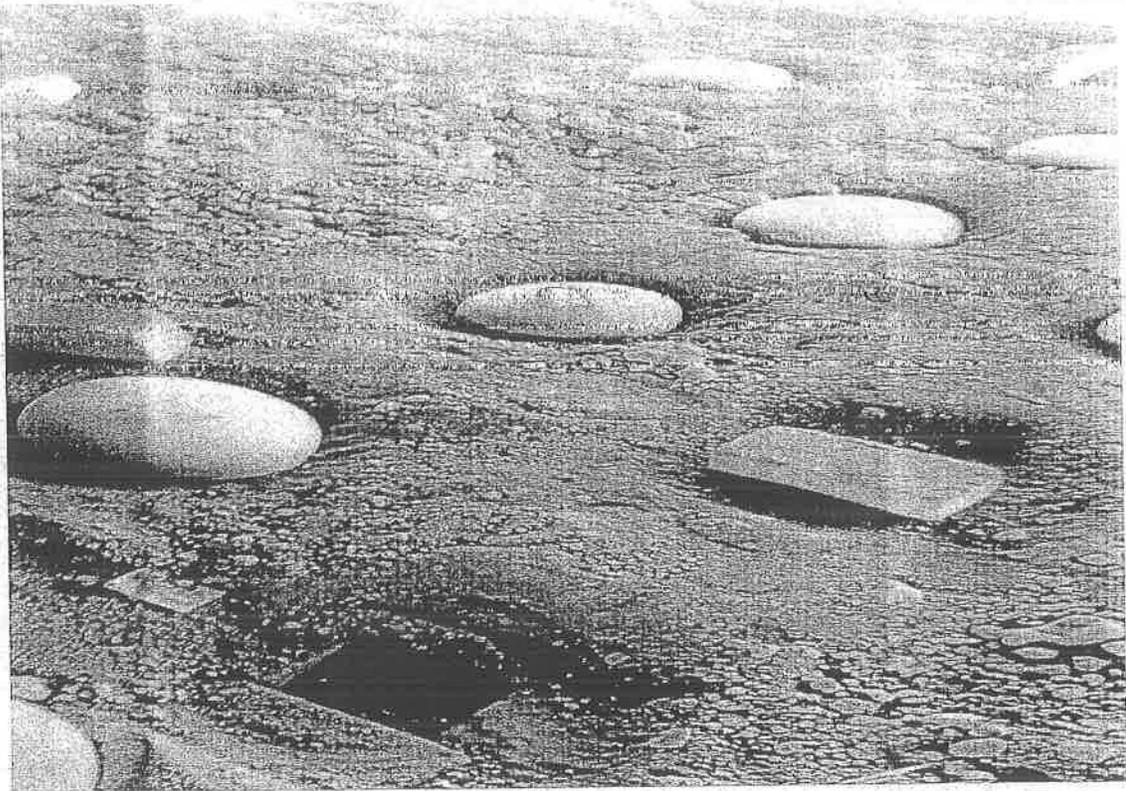


Wire cut bricks drying yard



Loading and Unloading in the Brick Kiln

140



Brick Chamber – Fuel feeding points

TERMS OF REFERENCE

TOR – 1 – To Prepare satellite map of the area showing the locations of Brick Kilns and Mining Area etc

Satellite image of the Brick Kilns located in the Somainpalayam, Nanjundapuram, Pannimadai, Chinna Thadagam and 24.Veerapandi villages are furnished below



Image of Brick Kilns located in 24. Veerapandi Village

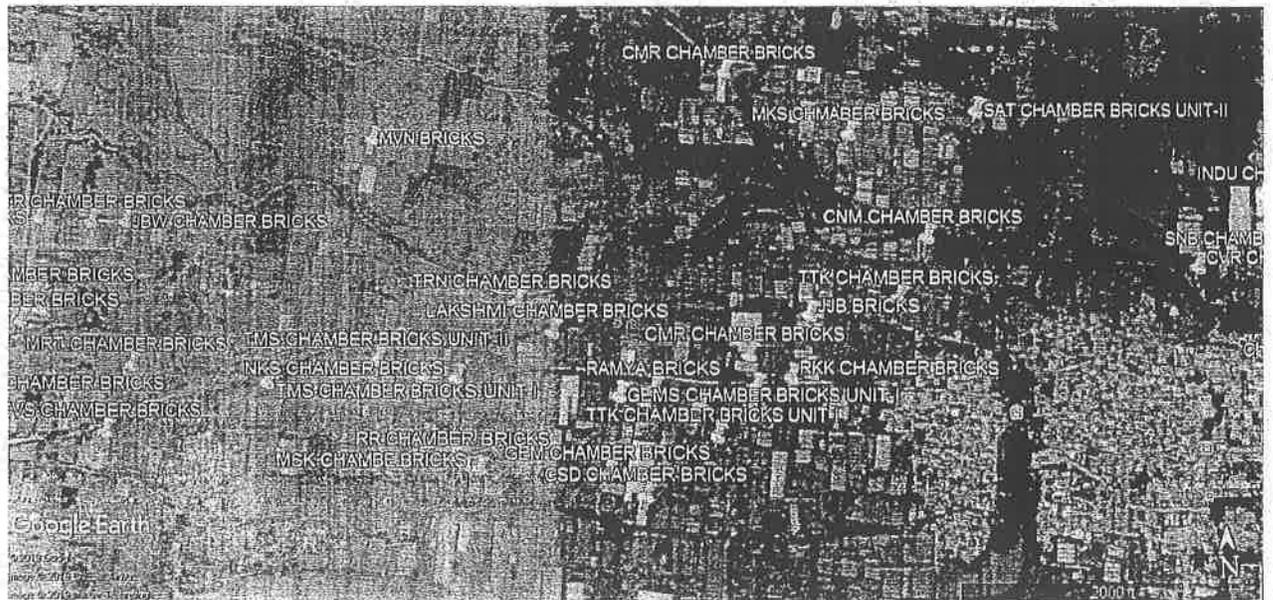


Image of Brick Kilns located in Chinna Thadagam Village – 1

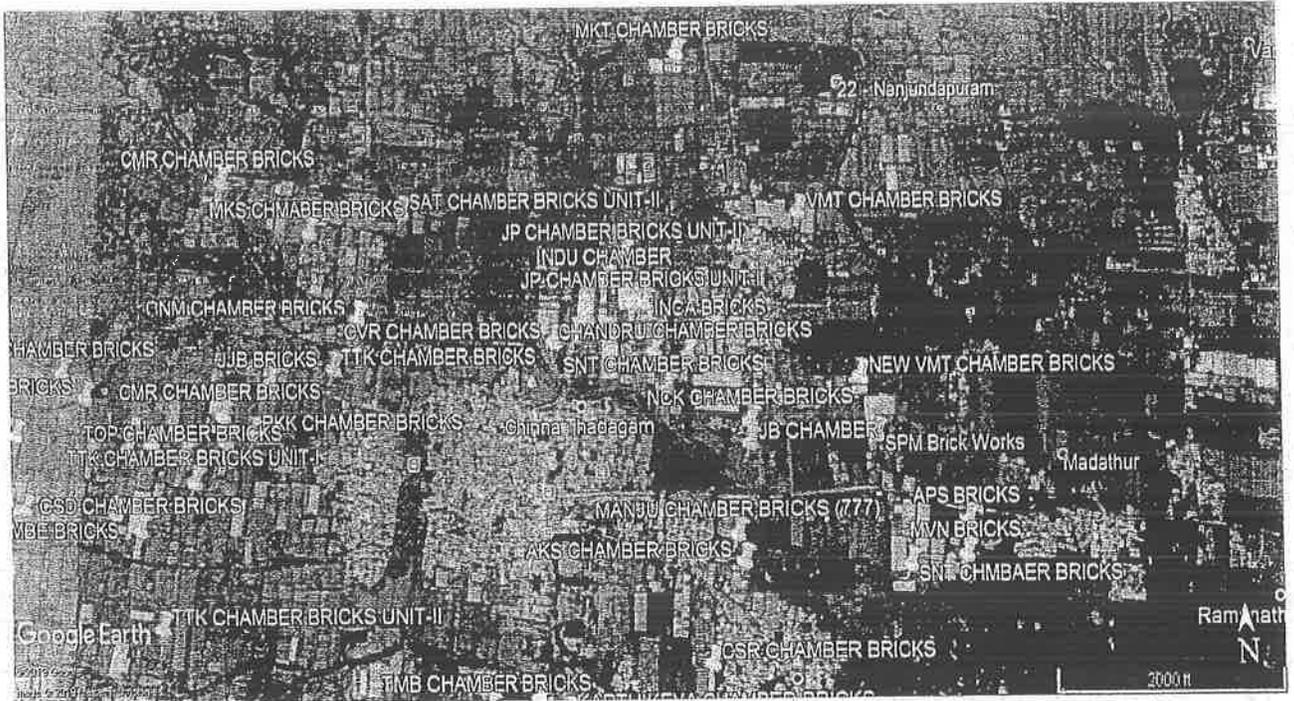


Image of Brick Kilns located in Chinna Thadaqam Village – 2

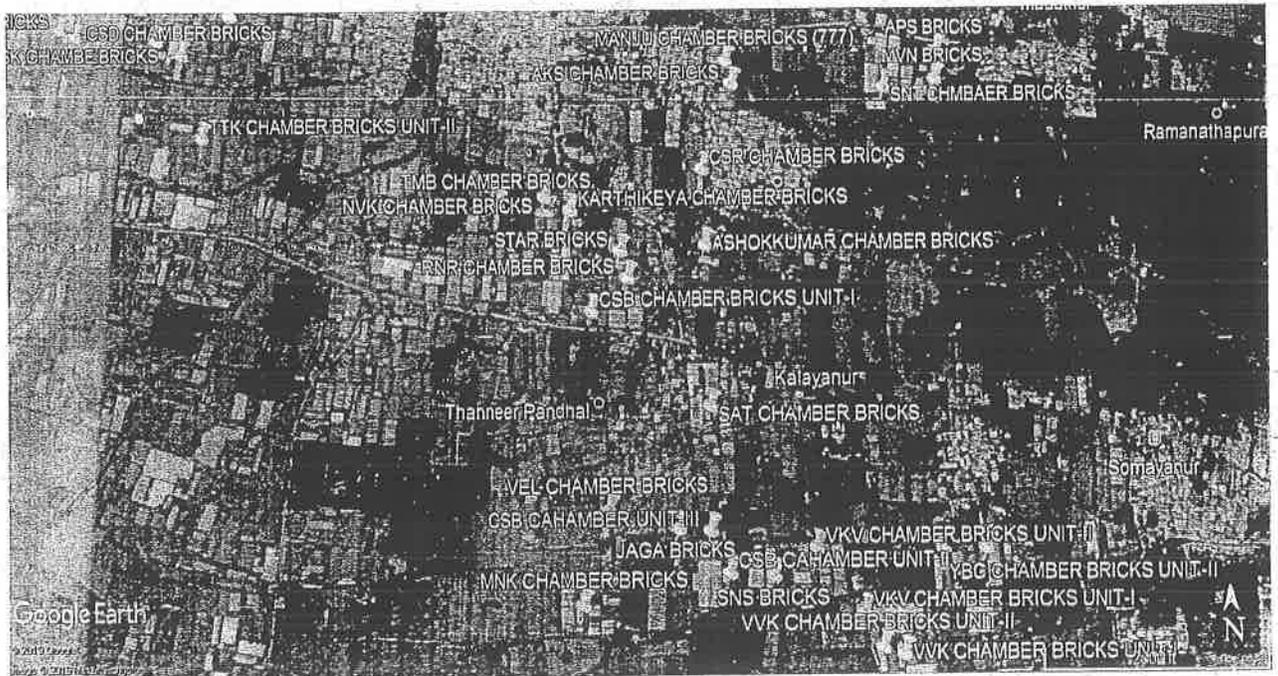


Image of Brick Kilns located in Somayampalayam Village - 1

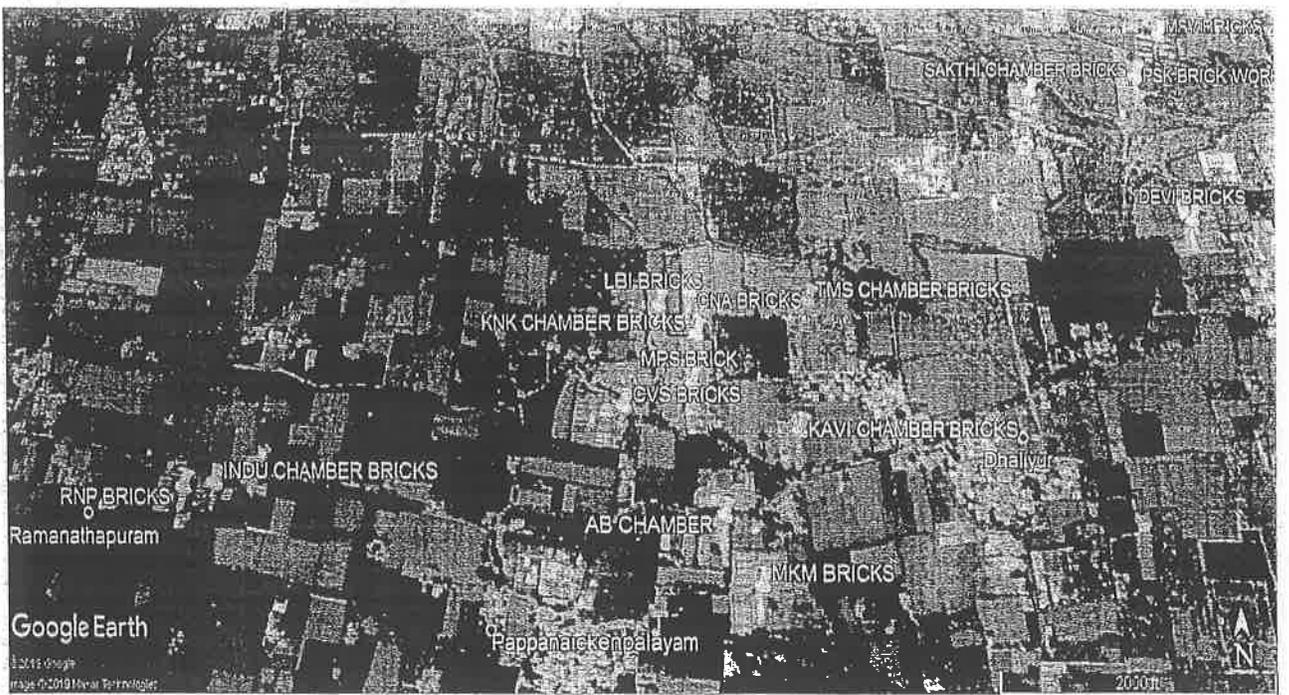


Image of Brick Kilns located in Nanjundapuram Village



Image of Brick Kilns located in Somayampalayam Village - 2

144

TOR – 2 – To obtain and furnish proof of existence of these brick kilns and mining activity in the area

The 183 inspection reports available in the O/o DEE, TNPCB, Coimbatore (North) were verified and found that the exact date of commissioning of the units could not be ascertained by the DEE. In this regard, the brick kilns association was called for a meeting on 10/01/2020 by 11.30 A.M in the O/o DEE, TNPCB, Coimbatore (North) and the following members have attended the meeting --

Sl. No.	Name of the Unit	Representative (Tvl)
1.	M/s. Star Bricks	G. Bennet Abraham
2.	M/s. ABW Chamber Bricks	K. Venkatesan
3.	M/s. M.K.T. Chamber Bricks	N.K. Rajkumar
4.	M/s. Civil Chamber Bricks	S. Jagannathan
5.	M/s. SAT Chamber Bricks	P. Selvakumar
6.	M/s. RGK Chamber Bricks	G. Krishnamoorthi
7.	M/s. KMB Chamber	Selvaraj
8.	M/s. C.S.B. Chamber	Pratheepkannan
9.	M/s. VKN Chamber Bricks	S. Suresh
10.	M/s. N.C.K. Chamber Bricks	Chandramohan
11.	M/s. SNT Chamber Bricks	G. Vinodkumar
12.	M/s. Power Chamber Bricks	P. Krishnasamy
13.	M/s. V.M.T. Bricks	M. Ravi
14.	M/s. SPM Bricks	S. Pachamuthu
15.	M/s. RSK Chamber Bricks	Kittusamy
16.	M/s. M.K.M. Chamber Bricks	Kumar
17.	M/s. Devi Bricks	Babu

In the meeting, the participants wanted to establish that they were in operation for more than 40 – 50 years. Some of them provided

- i. Mining royalty payment receipt
- ii. Sales Tax Reciept
- iii. Mining lease obtained in the years 2003, 2005 and 2006
- iv. Income Tax retruns filed for the past one or two years.
- v. Building plan approved during 1995 from the Commissioner of the local body by one unit.

None of them were able to produce any documents in support of operation for 40 – 50 years. Most of the documents are after the year 2000 only. **Enquiry with the local aged persons also revealed that**

the mushrooming of brick kilns came up only after 2000 and the land remained almost barren prior to that.

Thiru B. Ramesh, Revenue Inspector of O/o Assistant Director (Geology & Mining), Coimbatore when contacted informed that no mining permission is granted after the year 2012. The historic data on mining lease/permission granted to the brick kiln/mines was called for during the discussion (and the DEE also has sent a letter to AD (Mines) to furnish the proof of operation of mines).

He further informed that the details of mining licences/leases are not readily available and the same was being prepared based on the letter received from DEE, TNPCB, Coimbatore (North) and will be sent as early as possible.

The Block Development Officer of Periyanaickenpalayam, under whose jurisdiction all the five villages are covered, was contacted in person. Tmt. Jeyasri, Block Development Officer, Periyanaickenpalayam has informed that no plan approvals were given to any of the brick kilns located in the thadagam valley and also informed that the details of approvals issued by the five village Panchayats namely, Somaiyanpalayam, Pannimadai, Nanjundapuram, Chinna Thadagam and 24.Veerapandi, were already requested and same can be given to Pollution Control Board once received. It is also added that she has to reply for an RTI on the same lines seeking for the proof of existence of Brick kilns. As no details are available, the RTI is yet to be replied.

Thiru Rajendran, Supervisor/Information and Consulting Officer of the Local Planning Authority Office, Coimbatore was met in person. He informed that no applications were received from brick kilns of Thadagam valley And for mining activity, no approvals from LPA will be required as the Department is granting permission for buildings where as no building is constructed in the mines.

Despite the discussion with the brick kiln owners and other relevant licencing Authorities, the exact of commissioning with proof could not be established for age long operation and it can be

148



TAMIL NADU GENERAL SALES TAX ACT
FORM D-1
CERTIFICATE OF REGISTRATION

CODE NO. 3 1 7

[See Rule 24]

TNGST No. 6202809

Dated: 12-12-2003

This is to certify that Thiruvaiyargal : "POWER CHAMBER BRICKS"
whose principal place of business situated at : S.F.NO.249/1C, 24, VEERAPANDI PODUR
CHINNATHADAGAM COIMBATORE -108.

has been registered as a dealer under Section 20 of the Tamil Nadu General Sales Tax
Act, 1959, in the Office of

THE COMMERCIAL TAX OFFICER,
VELANDIPALAYAM CIRCLE,
COIMBATORE.

2. The Dealer has no additional place of business

The Dealer has additional place(s) of business as detailed below :

- a. Places where Accounts are kept
- b. Places where goods are Stored or Manufactured
- c. Places where Purchased and / or Sales are made

3. This Certificate shall not be transferable.

4. This Certificate is valid from 5-12-2003 to 31-3-2004 and is renewable
from year to year on payment of the fee prescribed.

5. This Certificate shall be exhibited at a conspicuous place, at the principal place of business of the dealer.
A copy of this certificate shall be exhibited at a conspicuous place at each of the additional places of
business of the dealer.

6. The dealer shall comply with the provisions of the Act and the Rules made thereunder.

7. This Certificate is liable for cancellation, modifications or amendment for good and sufficient reasons.

Place : COIMBATORE
Date : 12-12-2003.



COMMERCIAL TAX OFFICER,
VELANDIPALAYAM CIRCLE,
COIMBATORE.

T.N.G.S.T. 22-4, 12.6.6 Cps. - G.B.P., Slr. - 12-6-2002.

M/s Power Chamber Bricks - Sales Tax Certificate - 12/12/2003

BRICK KILN REGISTRATION CERTIFICATE

REF.No.1505/2006/MM1

DISTRICT : COIMBATORE.

DATE : 8.12.2006

This is to certify that the Chamber Brick owned by Thiru.J.V.Gopal, M/s.SNT Chamber, S.F.No.47/1, 47/2 Nanjudapuram, Chinnathadagam, Coimbatore-18, has been registered for the purpose of obtaining permission for quarrying Brick earth from Para lands only.

2. The details of Chamber Brick is as detailed below

a) Location of Chamber Brick

- | | | |
|------------------------|---|------------------|
| (i) Taluk | : | Coimbatore North |
| ii) Village | : | 22-Nanjundapuram |
| iii) SF No. | : | 47/1 & 47/2 |
| b). Number of Chambers | : | 16 (Sixteen) |

3. The registration made now is valid for a period of one year from the date of issue.

Sd. XXXX
District Collector,
Coimbatore.

Place : Coimbatore

Dated : 8.12.2006.

/TRUE COPY/ BY ORDER/


For DISTRICT COLLECTOR
COIMBATORE

M/s SNT Chambers – Brick Kiln Certificate – 08/12/2006

150



GOVERNMENT OF TAMIL NADU
COMMERCIAL TAXES DEPARTMENT
TAMIL NADU VALUE ADDED TAX ACT, 2006
FORM D
CERTIFICATE OF REGISTRATION



This is to certify that *Tvl. S.A.T. CHAMBER BRICKS*
whose principal place of business is situated at:

Street Name : 4/244, MANIKUTTY TROTTAM NORTH, COIMBATORE
Location : THADAGAM
Town/City : COIMBATORE
District : COIMBATORE
Pincode : 641108

Additional place of business is situated at :-

-- Nil---

is registered as a dealer under the Tamil Nadu Value Added Tax Act, 2006
Tax Payer's Identification Number (TIN): 33056202725
with effect from 1 day of January 2007

Given Under my hand on the 11 day of January 2007

Place *Coimbatore* (Signature of Registering Authority)

Date : 11/1/2007 Name *M. Easwara*

Designation

(Office Seal)

M/s SAT Chamber Bricks – Commercial Tax Certificate – 11/01/2007



GOVERNMENT OF TAMIL NADU
 COMMERCIAL TAXES DEPARTMENT
 TAMIL NADU VALUE ADDED TAX ACT, 2006
 FORM D
 CERTIFICATE OF REGISTRATION

(See rule 3(1)(a))

This is to certify that M/s CIVIL CHAMBER BRICKS

whose Principal place of business is situated at:

veerabandu Main Road,
Chinnathodagam,
Coimbatore - 641028

Additional place of business is situated at:

1	
2	
3	

is registered as a dealer under the Tamil Nadu Value Added Tax Act, 2006 with

Taxpayer Identification Number (TIN) 33756902752

with effect from _____ Day of 01-01-2007

Given under my hand and seal at _____ on the _____ day
 of 18-01-07

Place Coimbatore
 Date 18-01-07



(Signature of Registering Authority)
 Name: M. E. ASWARI
 Designation: COMMERCIAL TAX OFFICER, VIJAYAPALAYAM CIRCLE, COIMBATORE

M/s Civil Chamber Bricks – Commercial Tax Certificate – 18/01/2007

**கோயம்புத்தூர் மாவட்ட ஆட்சியர் அவர்களின் செயல்முறைகள்
முன்னிலை திரு. வெ.பழனிக்குமார், இ.ஆ.ப.**

ந.ச.1270/2008/எம்எம் 1

நாள் 24.09.2008

பொருள் கனிமங்களும் - குவாரிகளும் - கோயம்புத்தூர் மாவட்டம் - கோவை வட்டக்கு வட்டம் - 23-சின்னதடாகம் கிராமம் - க.ச.எண்கள்.439ஏ/1ஏ, 439ஏ/2ஏ மற்றும் 439ஏ/2பி காலையில் உள்ள சேம்பர் செங்கல் சூளைக்குத் தேவையான செங்கல் மண்ணை பட்டா நிலத்திலிருந்து வெட்டி எடுக்க அனுமதி வழங்கி உத்தரவில் தொடர்பாக.

- பார்வை 1) 23-சின்னதடாகம் கிராமம், திரு.எம்.பொன்னுசாமி, எஸ்.ஏ.டி.சேம்பர் என்பவரது மனு நாள் 8.8.2008
2) இவ்வலுவலக பதிவுச் சான்றிதழ் ந.ச.எண்.1270/எம்எம்1/2008 நாள் 12.9.2008.

உக்கிரவ-

கோயம்புத்தூர் மாவட்டம், கோவை வட்டக்கு வட்டம், 23-சின்னதடாகம் கிராமம், க.ச.எண்கள். 439ஏ/1ஏ, 439ஏ/2ஏ மற்றும் 439ஏ/2பி நெகாலசுகளில் உள்ள சேம்பர் செங்கல் சூளைக்குத் தேவையான செங்கல் மண்ணை, பட்டா பூமியிலிருந்து வெட்டி எடுத்துச் செல்வதற்கு பார்வை (1)-ல் காணும் விண்ணப்பத்தில் மனுதரர் திரு.எம்.பொன்னுசாமி, என்பவர் அனுமதி கோரியுள்ளார். மேற்படி மனுவுடன் கீழ்க்காணும் ஆவணங்களை சமர்ப்பித்துள்ளார்.

அ) செங்கல் சூளை அமைந்துள்ள காலக்கான கிராம ஆவணங்கள்

ஆ) கோயம்புத்தூர் பாரத மாநில வங்கியில் செலுத்தப்பட்ட, திருப்பி அளிக்கப்படாத விண்ணப்பக் கட்டணம் ரூ.1500/-க்கான அசல் சலான் எண்.158 நாள் 7.8.2008.

இ) 16 அறைகள் கொண்ட சேம்பர் செங்கல் சூளைக்குத் தேவையான மண் எடுக்க வந்தாந்திர செங்கல் மண் கட்டணம் ரூ.28000/-ஐ கோயம்புத்தூர் பாரத ஸ்டேட் வங்கியில் செலுத்தியதற்கான சலான் எண்.161 நாள் 7.8.2008.

ஈ) அரசினரது கணக்கில் செலுத்தவேண்டிய கனிம வரிக்கள் ஏதும் நிலுவை இல்லை என்பதற்கான உறுதி மொழி ஆவணம்.

உ) குழந்தைத் தொழில் தடுப்பு மற்றும் ஒழுங்குமுறைச் சட்டத்தின்படி, பதினான்கு வயதிற்குட்பட்ட குழந்தைகளை செங்கல் சூளையில் பணிக்கு அமர்த்தவில்லை என்பதற்கான உறுதியொழி ஆவணம்.

2) மனுதாரருக்கு, கோயம்புத்தூர் மாவட்டம், கோவை வட்டக்கு வட்டம், 23-
 சின்னத்தாசும் கிராமம், க.ச.எண்கள். 439ஏ/1ஏ, 439ஏ/2ஏ மற்றும் 439எ/2பி
 நெ.காலவைகளில் உள்ள செங்கல் சூளைக்கு ஏற்கனவே இவ்வலுவலக
 ந.க.எண்.1270 / எம்எம்/ 2008 நாள் 12.9.2008-ன்படி 6.8.2009 முடிய அரசாணை 108
 தொழிற்துறை நாள் 24.12.2002-ன்படி உள்ள படிவத்தில் பதிவுச் சான்றிதழ்
 வழங்கப்பட்டுள்ளது.

3) மனுதாரர், மேற்படி செங்கல் மண் குத்தகைக்கு காப்புத்தொகையாக
 ரூ.5000/-ஐ பாரத மாதில வங்கி, கோயம்புத்தூர் சலான் எண்.552 நாள்.18.9.2008-ன்படி
 அசல் சலானையும், ரூ.500/- மதிப்பிலான முத்தியோதனில் ஒப்பந்த பத்திரத்தையும்
 தயார் செய்து ஒப்படைத்துள்ளார்.

4) தமிழ்நாடு சிறு கனிம சலுகை விதி 19(2)(6)-ன்படி மனுதாரர்
 திரு.எம்.பென்னுசாமி, என்பவருக்கு, பட்டா பூமியில் 1 மீட்டர் ஆழத்திற்கு மட்டுமே
 செங்கல் சூளைக்கு தேவையான மண் வெட்டி எடுக்கப்பட வேண்டும் என்றும் மண்
 வெட்டி எடுக்கப்பட்ட பரப்பு முழுவதும் விவசாயம் செய்யத்தக்க வகையில் சமன்
 செய்யப்பட வேண்டும் என்ற நிபந்தனையுடன், கீழ்க்கண்ட நிபந்தனைகளையும்
 பின்பற்றவேண்டும் என்றும் ஆண்டு குத்தகை செலுத்தியதிலிருந்து ஒரு வருட
 காலமான 6.8.2009 வரை, அனுமதி வழங்கி உத்தரவிடப்படுகிறது.

நிபந்தனைகள்

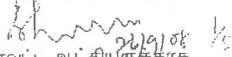
1. அனுமதிதாரர் தனது செங்கல் சூளைக்கு தேவையான மண்ணை எடுக்க
 உத்தேசித்துள்ள பட்டா இடங்களின் விபரங்களை மாவட்ட ஆட்சியரிடம் மண்
 எடுக்க குவாரிப்பணி ஆரம்பிக்கும் 15 நாட்களுக்கு முன்பாகவே அளிக்க
 வேண்டும். செங்கல் செய்ய தேவையான மண்ணை எடுக்கும் இடங்கள்
 மாற்றும் பொழுது இடத்தின் புல எண் மற்றும் அதன் பரப்பு போன்ற விபரங்களை
 மேற்கூறியவாறு தெரிவிக்க வேண்டும். அனுமதிதாரர் குறிப்பிட்ட இடத்தை
 தவிர மற்ற இடங்களில் மண் எடுக்கக்கூடாது.
2. மண் எடுக்க உத்தேசித்துள்ள புலங்களின் அருகில் உள்ள நிலங்களுக்கு
 பாதிப்பு ஏற்படாமலும், கிராம சாலை, வண்டிப்பாதை, ஓடை ஆகியவற்றில் 10
 மீட்டர் தூரமும், பாலங்கள் நெடுஞ்சாலை, மின்கம்பி / மின்கம்பங்களுக்கு
 ரயில்வே இருப்புப்பாதைக்கு 50 மீட்டர் தூரமும் பாதுகாப்பு தூரம் அளித்து
 குவாரிப்பணி செய்ய வேண்டும்.
3. தமிழ்நாடு சிறுகனிம விதி இணைப்பு IV-A ல் படிவம் II ல் உள்ளவாறு
 நடைச்சீட்டினை அச்சிட்டு சரிவர பூர்த்தி செய்து அனுமதிதாரரே, செங்கல்
 சூளைக்கு வெட்டி எடுக்கப்பட்ட மண்ணை தனது செங்கல் சூளைக்கு
 கொண்டு செல்லும் வாகனங்களுக்கு அளிக்க வேண்டும். உரிய நடைச்சீட்டு
 இன்றி செங்கல் சூளைக்கு மண் ஏற்றி செல்லும் வாகனங்கள் கண்டு
 பிடிக்கப்பட்டால், அனுமதியின்றி மண் எடுத்ததாக கருதி வாகனங்கள்

கைப்பற்றப்பட்டு தமிழ்நாடு சிறுகனிம விதிகளின்படி யேல் நடவடிக்கை எடுக்கப்படும்.

4. அனுமதிதாரர் வெட்டி எடுத்து வெளியே (சூளைக்கு) கொண்டு சென்ற மற்றும் இருப்பில் உள்ள செங்கல் சூளை மண் அளவுகள் குறித்து சரியான கணக்குகளை பராமரிக்க வேண்டும்.
5. மாவட்ட ஆட்சியரால் வழங்கப்பட்ட ஆணையின் விபரங்களை உரிய சேம்பர் சூளையில் பெயர்ப் பல்கை வைத்து தெரியப்படுத்த வேண்டும்.
6. அனுமதிக்கப்பட்ட புலத்தில் மண் எடுக்க களரக வாகனம் பயன்படுத்தக்கூடாது. மேலும், 1 மீட்டர் ஆழம் வரை மட்டுமே மண் எடுக்கப்பட வேண்டும். எடுக்கப்பட்ட பரப்பு விவசாயம் செய்யத்தக்க வகையில் சமன் செய்யப்பட வேண்டும்.
7. அனுமதிதாரர் திருத்தணை 1-ல் தெரிவித்துள்ளபடி பட்டா நிலத்தில் மண் எடுத்து பதிவு சான்றிதழில் அனுமதிக்கப்பட்ட சேம்பர் சூளைக்கு மட்டுமே பயன்படுத்தப்பட வேண்டும். இதைத் தவிர மற்ற உபயோகங்களுக்கோ அல்லது வேறு செங்கல் சூளைகளுக்கோ எடுத்துச் செல்லக்கூடாது.
8. மண் எடுக்கும் இடத்திலிருந்து செங்கல் செய்யும் இடமான சூளைக்கு செல்லும் வழித்தடத்திலேயே மண் ஏற்றி செல்லும் வாகனம் செல்ல வேண்டும்.
9. 1959-ம் ஆண்டு தமிழ்நாடு சிறு கனிம விதிகள், மேற்கண்ட நிபந்தனைகள் மற்றும் குத்தகை பத்திரத்தில் கண்டுள்ள நிபந்தனைகள் இவற்றில் ஏதேனும் மீறப்பட்டாலும் சிறுகனிம விதிகளில் குறிப்பிடவாயு நடவடிக்கை மேற்கொள்ளப்படும்.

ஒப்பம் / xxx
மாவட்ட ஆட்சியர்
கோயம்புத்தூர்.

/ உண்மை நகல் / உத்தரவுப்படி /


மாவட்ட ஆட்சியருக்காக
கோயம்புத்தூர்

பெறுநர்

திரு.எம்.பொன்னுசாமி, எஸ்.ஏ.டி. சேம்பர் பிரிக்ஸ்
23-சின்னதடாகம் கிராமம், கோவை வடக்கு வட்டம்
கோயம்புத்தூர் மாவட்டம்.

நகல்- 1.வருவாய் கோட்டாட்சியர் -கோயம்புத்தூர்

2.வட்டாட்சியர் - கோவை வடக்கு

3.கிராம நிர்வாக அலுவலர், 23-சின்னதடாகம் (வட்டாட்சியர் மூலமாக) சேம்பர் செங்கல் சூளை இயங்கும் சர்வே எண் மற்றும் மண் எடுக்கும் இடங்களை கிராமக் கணக்குகளில் பதிவு செய்து எல்லைகளை உறுதி செய்தும், கற்களை நட்டு 15 தினைங்களுக்குள் வட்டாட்சியர் மூலம் அறிக்கை அனுப்ப கோரப்படுகிறது.

BRICK KILN REGISTRATION CERTIFICATE

R.C.No.1270/MM1/2008

DISTRICT : COIMBATORE
DATE : 12.9.2008

This is to certify that the brick Chamber owned by Thiru.M.Ponnusamy, SAT Chamber Bricks, Chinnathadagam Village, Coimbatore North Taluk, Coimbatore District has been registered for the purpose of obtaining permission for quarrying Brick earth from Patta lands only.

2. The details of Brick Chamber is as detailed below

a) Location of Brick Chamber

- (i) Taluk : Coimbatore North
- (ii) Village : 23-Chinnathadagam
- (iii) SF No. : 439A/1A, 439A/2A, 439A/2B
- b) Number of Chambers : 16 (Sixteen)

3. The registration made now is valid for a period upto 6.8.2009.



Sd. xxxxx
District Collector,
Coimbatore.

(True Copy/ By Order/

[Signature]
For Collector
Coimbatore

[Handwritten initials]
15/9/08

M/s SAT Chambers – Brick Kiln Certificate – 12/09/2008

156

BRICK KILN REGISTRATION CERTIFICATE

DISTRICT : Coimbatore

REF NO 635/2011/X-1

DATE : 14.09.2011

This is to certify that the Chamber owned by Thiru.M Ponnusamy, S/o.Marappa Gounder, Chinnathadagam, Coimbatore North Taluk has been registered for the purpose of obtaining permission for quarrying Brick earth from.Patta lands only

2. The details of Chamber is as detailed below

a) Location of Chamber

- (i) Taluk : Coimbatore North
- (ii) Village : 24 - Veerapandi
- (iii) SF No. : 439A/3A
- b) Number of Firing vents : 16 (Sixteen)

3. The registration made now is valid up to 08.08.2012

Sd 14.09.11
District Collector
Coimbatore.

True copy / By Order /


For Collector
Coimbatore.



M/s Ponnusamy Chamber Bricks – Brick Kiln Certificate – 14/09/2011



GOVERNMENT OF TAMIL NADU
COMMERCIAL TAXES DEPARTMENT
TAMIL NADU VALUE ADDED TAX ACT, 2006

FORM B
(Sec rule 5(1)(a))
CERTIFICATE OF REGISTRATION



This is to certify that **SMB CHAMBER BRICKS**

whose principal place of business is situated at:

Street Name : SF NO 589/1 NO.23, CHINNATHADAGAM
Town/City : CHINNA THADAGAM POST COIMBATORE
Location : VELANDIPALAYAM (C)
State : TAMIL NADU
Pincode : 641108

Additional place of business is situated at:

It is registered as a dealer under the Tamil Nadu Value Added Tax Act, 2006 with

Tax Payer's Identification Number (TIN) : 33386205700

with effect from 16th day of March 2011

Given under my hand and seal at on the 16th day of March 2011

Place : VELANDIPALAYAM
Date : 16-03-2011

(Signature of Registering Authority)

Name : P. MURUGAKUMAR B.Com. M.Phil.
Designation : Assistant Commissioner (OTD)
Velandipalayam Circle
Coimbatore-641002.



Transaction ID : 2607136
Report generated on : 26.03.2011 10:56:40

The tax system generated report

Powered by Redfire LinuxServer, Netbase 6.0.1, Database: Oracle 10g, User: Linux, Ver: 5.1.5, User: Server: Apache Tomcat, Jasper

M/s SMB Chamber Bricks – Commercial Tax Certificate – 16/03/2011

All their documents could not prove their existence for earlier days of operation.

158

TOR – 3 – Fulfilment/Clearances/licences obtained on statutory obligations like HACA, EC, Mining Licences, leases etc., from Competent Authority

As part of obtaining details regarding statutory clearances to be obtained by the Brick Kilns, the following offices were contacted in person by Committee members and information obtained were furnished below –

a. O/o Assistant Director (Geology & Mining), Coimbatore :

The O/o Assistant Director (geology & mining), Coimbatore was contacted and the one Thiru B. Ramesh, Revenue Inspector available informed that no mining licences/leases were issued after the year, 2012

He further informed that the details of mining licences/leases which are granted earlier are not readily available and the same was being prepared based on the letter received from DEE, TNPCB, Coimbatore (North) and will be sent as early as possible.

It is also informed **Notices were issued to more than 200 numbers of mines and brick chambers for operating without mining licence** and informed that further actions will be taken for operating without mining licence.

However, brick kiln association members attended the meeting on 10/01/2020 by 11.30 A.M at the O/o DEE, TNPCB, Coimbatore (North) informed that they are remitting the royalty for mining.

b. O/o District Forest Office, Coimbatore :

The O/o District Forest Officer, Coimbatore was attended in person the committee members and Tmt. Julyyat, Supervisor was met. However, no details were able to obtain from her. However, she asked to contact Thiru Palanirajan, Ranger, Coimbatore Circle. The ranger when contacted informed that, as the Brick kilns and mines are located 300 m away from reserve forest boundary, no actions could be taken by their Department. However, Notices were issued to mines not to cut/use any palm trees in the area as it will affect the Elephant Corridor and the possibility of Elephants to enter to habituated area will increase.

Hence, from their statement the need for any clearance from forest department is needed.

c. O/o Local Planning Authority, Coimbatore :

Thiru Rajendran, Supervisor and Information and Consulting Officer of O/o Local Planning Authority, Coimbatore was met in person by committee members. He informed that no applications were received from brick kilns of Thadagam valley for building plan approval. And for mining activity, no approvals from Local Planning Authority was said to be required as the Department is granting permission for buildings only.

The actual Hill villages were notified vide G.O.Ms.No.49 (Housing and Urban Development(UD2.2) Department) Dated 24.03.2003. and Information and Consulting Officer of LPA, Coimbatore informed that Chinna Thadagam, 24. Veerapandi, Nanjundapuram, Somayanpalayam are Hill foot villages and covered under "Hill Area Conservation Authority" and no permissions were obtained from the "Hill Area Conservation Authority" by any of brick kiln and mine so far.

He also added that any covered shed for industrial activity has to come for clearance from Local Planning Authority, so for no clearance were issued to any brick kiln in Thadagam valley.

d. O/o Block Development Officer, Periyanaickanpalayam :

Tmt. Jeyasri, Block Development Officer (Block Panchayat), Periyanaickenpalayam informed that no plan approvals were given to any of the brick kilns located in the thadagam valley and also informed that the details of approvals issued by the five village Panchayats namely, Somaiyanpalayam, Pannimadai, Nanjundapuram, Chinna Thadagam and 24.Veerapandi, were already requested from them and same can be given to Pollution Control Board once received.

160

e. Environmental Clearance for Mines :

As per the procedure, any mining activity has to

- i. Prepare Mining Plan
- ii. Get approval from Assistant Director (Geology & Mining) for the mining plan prepared.
- iii. Apply for Environmental Clearance from State Environmental Impact Assessment Authority (SEIAA)/District Environmental Impact Assessment Authority (DEIAA) along with Approved Mining Plan.
- iv. By submitting Approved Mining Plan and Environmental Clearance, the unit can apply and obtain mining lease/agreement from Competent Authority.

It is also submitted that District Environmental Impact Assessment Authority (DEIAA) has become defunct in accordance with Hon'ble National Green Tribunal (Principal Bench) Directions, on the lines that "District Environmental Impact Assessment Authority (DEIAA) does not have scientific and expertise committee member as available in SEIAA".

So far, no mines in the Thadagam valley had obtained any Environmental Clearance from Competent Authority.

TOR - 4 - Past Production and present production so as to ascertain how many times these brick kilns gone for expansion over the period

Thiru Jeyapal, Deputy President, Coimbatore District Brick Manufactures Association, Chinna Thadagam informed that the brick kilns were initially operated manually. Subsequently they changed to table moulding and wire cut machine moulded bricks. But no definite time of change was informed and no production records were furnished. No production details or production capacity of units were able to obtained from connected departments like Department of Geology & Mining, Local body, Local Planning Authority, etc.,

The production details can be obtained from Tamil Nadu Pollution Control Board and Mines Department only. The mines department

havenot furnished any historic data pertaining to manual brick making times. In addition the Mines department have stopped issue of licences after the year 2012. Hence, they do not have any data on quantity of earth mined after 2012.

Similarly as no applications were made in the past or now to TNPCB by brick kilns. The past and present production details could not be assessed.

The association members when contacted, informed that they were producing to the tune of around 3000 number of bricks per day per kiln. And now the entire process is being mechanised leading to increase of efficiency of production to 5 to 8 folds, i.e. 15000 – 25000 number of bricks per day per kiln.

As no applications are available with TNPCB and mines department has not granted licence after 2012, the exact increase of production could not be assessed.

TOR – 5 – Permission given by the Competent Authority to cut the mining to a depth in meter/feet and present depth for which mining has been done.

The Competent Authority to give permission for the mining of the raw material for the brick kiln, i.e. red earth, is Department of Geology and Mining.

Prior to 2012, no Environmental Clearance was required for the mining of minor mineral with mining area extant less than 5 Hacters. As red earth being minor mineral, the mining licence was given by Department of Geology and Mining in consultation with Revenue Department prior to 2012.

After 2012, the Environmental Clearance was made mandatory for minor minerals with mining area even less than 5 Hacters. However, Thiru B. Ramesh, Revenue Inspector when contacted, informed that no mining licences/leases were issued after the year, 2012 as none of them obtained Environmental Clearance. Hence, there are no records available from Competent Authority with respect to allowed depth of mining.

162

However, as per Section 19 (2)(c)(ii), *“quarrying shall be done only for an optimum depth to be specified by the District Collector so that the land shall be restored to a state fit for cultivation”*.

As per the Section 23 of “District Survey Report for Gravel and Brick Earth – Coimbatore District – May, 2019”, *“Gravel and Brick earth quarry operation restricted upto a depth of 1 to 2 meters only after removing the Brick Earth there is no proposal for back filling or reclamation the land will be levelled and use for agriculture purpose”*.

From above, it can be inferred that the depth for brick earth mining is to be specified by the District Collector only based on the site condition and there is no hard and fast criteria on depth of mining. However, Joint Director (Mines), Coimbatore when contacted, informed that generally Brick earth mining was allowed for a depth of 1 to 2 meters so that the land can be utilised for cultivation again, which also confirms the rules said above.

However, during inspection it was noticed that the **mining was done more than 2 meters depth in all mining area to a varying depths more than 15 – 20 meters**. The press clips of “The Hindu” and “The Indian Express” is also shows extensive mining carried out in this area.

Since, the Mines Department has not issued any licences/permit after 2012 as well all the land being patta lands, no regulations is done after 2012. And Thiru Ramesh, Revenue Inspector O/o Mining Department when contacted, informed that **Notices were issued to more than 200 numbers of mines and brick chambers for operating without mining licence**.

TOR – 6 – Any other relevant information to address the Total Pollution Management Plan

The following procedures of reducing air pollution can be insisted if the units are allowed to operate in future.

1) Measures to reduce air pollution from brick kilns

The measures to control air pollution can be classified into two categories:

i) Measures to reduce generation of pollutants at source.

ii) Measures to control or reduce the impacts of the emissions.

a) Measures to reduce generation of pollutants by Improving combustion

One of the important source of air pollution is incomplete combustion of fuel. A part of the fuel supplied to a kiln remains unburnt or partly burnt. Considerable scope exists for improving combustion in the kilns. The main causes of incomplete combustion in the kiln is insufficient air supply and improper feeding of coal. By improving the kiln operation, particularly **by increasing the draught, improving air control and improving fuel feeding practices, the unburnts can be reduced to a large extent and all the energy can also be harvested leading to reduction of fuel quantity and reduction in emission.**

b) Energy efficiency measures

Any measure that saves fuel also helps in emission reduction as the total amount of fuel burned is reduced. Apart from the improvement in combustion process, it is possible to reduce energy consumption by 10-15% in a kiln by making small improvements in kiln design, construction and operation. **Better kiln insulation and increase in fire travel rate is the key to energy conservation areas** in fixed chimney brick kilns. The recycle of flue gas for **preheat green bricks** will reduce energy consumption and reduce pollution.

164

One of the causes of SPM generation is the high ash content in coal. Some of the ash is carried by flue gases. It is possible to mix a part of the fuel in the powdered form with the clay during clay preparation. This fuel is referred as internal fuel as it is present inside the brick. As the brick is heated in the kiln, **combustion of internal fuel** also takes place. Coal that Burns **inside the brick offers heat** as well as, the ash associated with them remains inside the brick. This **helps in reducing ash generation and** in turn reduce PM in the flue.

c) Additional control/measures to reduce impact of pollutants

Reduction in pollution generation at source by better utilization of fuel is the best way to control pollution. However, it is not always possible to reduce the emissions to a level below the acceptable limit just by improvement in combustion and energy conservation measures. In these circumstances techniques to arrest pollutants before they are released in the atmosphere are employed. **The use of filters, scrubbers, gravity settling chambers etc.** can be installed. But all the techniques for arresting pollutants will result in pressure loss and hence require additional energy. Low flue gas velocities and draught in fixed chimney kilns make it virtually impossible to use any other add-on device other than gravity settling chamber hence **an induced draft shall be in place against natural draft.**

d) Tall chimneys ensure pollutants to disperse in the atmosphere leading to less ground level concentrations. Hence no movable chimney shall be allowed in any kiln, and **only fixed chimney shall be practiced.**

e) Increase combustion efficiency:

When coal is heated to a temperature of 350 °C, volatiles (such as methane, hydrogen, carbon monoxide etc.) are released from the coal. The process of volatisation extends till a temperature goes up to 600 °C. The volatiles mix with hot air and escape through chimney and

sometimes flames can be seen in the chimney. The char (solid part) that remains after the release of **volatiles can burn only at temperatures of about 600 °C. Also smaller coal particles burn faster compared to bigger particles.** Therefore, the following can be practiced.

a) Feed coal only when the temperature in the firing zone is above 600 °C for better utilization of volatiles and charred coal particles.

b) Sufficient long firing zone coal can be maintained to offer adequate time of firing to overcome ignition delay.

c) Coal shall be crushed to a particle size smaller than 3/4 inch for efficient and complete combustion. The combustion efficiency can be noted by observing the colour of the flue gas as well as by assessing the amount of char accumulated at the bottom ash when collected. If more char is found in the bottom ash, it can be ensured that the combustion is not adequate.

d) Optimum utilisation of the kiln production capacity, by increasing the fire travel rate the specific energy consumption of the kiln can be decreased, that is the heat can be completely harvested, hence specific energy consumption will come down and in turn reduction in emission.

e) Going in for Deep mining of clay can reduce the agricultural area affected due to excavation of soil for brick making. But in this case deep mining will affect animal moment hence limited depth only can be permitted

f) Use of waste materials such as fly ash, boiler ash, stone dust etc. can be mixed with clay to conserve virgin agriculture soil usage, so the quantum of mining can be reduced.

g) A reduction of up to 40% in the raw material use is possible by going for manufacture of perforated or hollow block bricks instead of solid bricks. (similar to manufacture of fly ash bricks).

h) use of "GFRG" (Glass Fibre Reinforced Gypsum) is a new entry of construction material in the market. This GFRG

1/bb
panels can be promoted for interior partition walls as well as exterior walls too. This will reduce the requirement of clay bricks and on the other hand solve the problem of disposal of gypsum.

i) Awareness to use cost effective alternate materials like glass blocks, blinds, screens can be encouraged for room dividers in place of brick wall to reduce cost of construction and on the other hand reduce pollution.

j) Brick kilns located in the elephant corridor and known animal movement path ways, shall be relocated.

k) Mines with greater depth located in the elephant corridors shall be levelled to have a general slope or they shall be refilled with suitable construction and demolition wastes and compacted to bring back to the original texture.

l) Any illegal structures in addition to brick kilns or mines constructed in the elephant corridors shall be removed.

m) Artificial ponds for storage of water for drinking of animals can be constructed at suitable places to reduce movement of wild animals for want of water.

n) Suitable sapling can be planted in the mined area and raised wall to restore the ecology of the area.

o) The brick kiln association shall engage a reputed agency and design a suitable additional air pollution control measures for retrofitting to minimise the emission to well within the standards.

p) A very stringent pollution standard can be arrived with the help of CPCB for brick kiln, located near sensitive areas and separate emission standards can be evolved for non sensitive areas.

q) siting criteria for brick kilns shall be evolved with the help of CPCB considering distance to be maintained between brick kilns, habitation, agriculture, horticulture and forest area.

r) All the heavy vehicle moving in the area shall have proper fitness certificate from the authority.

s) Vehicular emission testing certificate shall be made mandatory to obtain once in 3 months (with load) and affixed in the vehicles, since overloading of vehicle can increase the load on the engine and transmission and lead to increased emission. Separate vehicular emission monitoring station may be permitted to be set up in the vicinity of the Thadagam Valley.

t) All brick kilns, if allowed to operate shall install online monitoring system and connect it to CPCB and TNPCB care air centre.

u) Environmental compensation can be collected from the brick kilns if they are allowed to operate.

v) The District Administration can be asked to form a team consisting of the following departments To visit the Thadagam Valley and find out the violations caused, remedial measures required

- i. Department of Geology and Mining
- ii. Tamil Nadu Pollution Control Board
- iii. Concerned local body
- iv. Health Service Department
- v. Forest Department
- vi. Wild Life Warden
- vii. Department of Agriculture
- viii. Department of Horticulture
- ix. Department of Town and country planning
- x. Survey Department
- xi. Revenue Department
- xii. Reputed NGO or CBO in the area really interested in public welfare
- xiii. Reputed Engineering Institution with Members from Geology, remote sensing, economics and Environment.

168

RECOMMENDATION:

- (1) First and foremost all the 183 illegally operating brick kilns shall be closed in view of the following:
- (a) Operating without consent of the Board.
 - (b) No permission is obtained for brick kilns/mines operating in HACA Village from Competent Authority.
 - (c) Hon'ble High Court direction in W.P.No. 1064 of 2009 is not complied.
 - (d) The direction of CPCB is not complied.
 - (e) No Environmental Clearance is obtained for mining.
 - (f) Ambient Air Quality Survey reveals PM₁₀ is above the Standards.
 - (g) Operation of these industries invited compliants and court cases seeking remedy for affected persons.
- (2) On closure, if these industries apply for Consent of Board along with valid Environmental Clearance, HACA clearance, Local body Clearance, Mining Department clearance and all other statutory authorities along with a Comprehensive Environmental Impact Assessment study followed by on Environmental Management Plan wetted by a reputed Institution, revocation of closure direction can be considered.
- (3) Court cases was filed by Thiru S. Muralidaran, Chennai, before the Hon'ble High Court of Madras vide W.P.No. 27356 of 2019 with a prayer "***to direct the 1st respondent to identify and secure the elephant corridor and to direct the 4th & 5th respondents to close all the illegal brick kilns operating in Thadagam valley***", and the Respondents of the case are as follows –
- (i) The Principle Chief Conservator of Forests and Wild Life Warden, Department of Forest, Government of Tamilnadu.
 - (ii) The Chief Secretary, State of Tamilnadu

- (iii) The District Collector, Coimbatore District
- (iv) The Principle Secretary/Chairman, Tamilnadu Pollution control Board
- (v) The Commissioner, Department of Geology and Mining
- (vi) Government of India, Ministry of Environment and Forest and climate change, New Delhi.

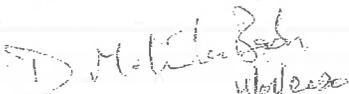
And another case was filed by Thiru T.M.S.Rajendran, Chennai vide W.P.No. 28475 of 2019 with the prayer "***to close down the illegal brick kilns functioning in the 5 villages and to direct the 6th & 13th respondents to disconnect power supply to the illegal brick kilns in the 5 villages and to constitute a committee to assess the damage done to the ecology and general public by the illegal brick kilns in all 5 villages***", and the Respondents of the case are as follows –

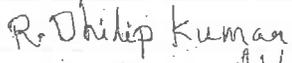
- (i) The Secretary to Government, Department of Geology and Mining, Chennai.
- (ii) The Principle Secretary to Government, Department of Housing and Urban Development, Chennai
- (iii) The Director of Geology and Mining, Chennai
- (iv) The Director, Directorate of Town and Country Planning, Chennai
- (v) The Chairman/Principle Secretary, Tamilnadu Pollution Control Board
- (vi) The Chairman and Managing Director, TANGEDCO, Chennai
- (vii) The Deputy Director of Town and Country Planning, Coimbatore
- (viii) The Joint Director of Geology and Mining, Coimbatore
- (ix) The District Environmental Engineer, Tamilnadu Pollution Control Board, Coimbatore
- (x) The District Collector, Coimbatore
- (xi) The Deputy Commissioner of Labour, Coimbatore
- (xii) The Deputy Director, Health Services, Coimbatore
- (xiii) The Superintending Engineer, TANGEDCO, Coimbatore

170

In the above two cases, all related departments were included. As TNPCB is also a Respondent, it is humbly submitted again to arrange to issue closure Directions to all the Brick Kilns operating illegally by way of disconnection of power supply/seal the Brick kiln through the Revenue Department and to issue necessary Directions to Department of mines to take appropriate actions to stop the illegal mining activities.

END OF REPORT :


D.M. Krishna Babu,
Assistant Engineer,
Tamil Nadu Pollution Control Board,
Ramanathapuram


R. Dhilip Kumar,
Assistant Environmental Engineer,
Tamil Nadu Pollution Control Board,
Nagapattinam.


G. Ravichandran,
Assistant Environmental Engineer,
Tamil Nadu Pollution Control Board,
Hosur


R. Vijayabaskaran,
Joint Chief Environmental Engineer (M),
Tamil Nadu Pollution Control Board,
Madurai.

ந.க.10/கனிமம்/2019

நாள்: 29.10.2019

அறிவிப்பு

பொருள் கனிமங்களும் சுரங்கங்களும் - கோயம்புத்தூர் மாவட்டம் தடாகம் பள்ளத்தாக்கு கிராமங்களான சின்னத்தடாகம், வீரபாண்டி நஞ்சண்டாபுரம், சோமையம்பாளையம், பன்னிமடை ஆகிய பகுதிகளில் அனுமதியின்றி செயல்படும் செங்கல் சூளைகளுக்கு அனுமதியின்றி செம்மண், கடத்தகப்படுவதாக புகார் வரப்பெற்றது- புகார் குறித்து விளக்கம் கோருவது - தொடர்பாக.

கனிமங்கள் மற்றும் சுரங்கங்கள் (முறைப்படுத்துதல் மற்றும் மேம்படுத்துதல்) சட்டம் 1957 பிரிவு 4(1)-ன்படி உரிய அனுமதியின்றி கனிமங்கள் வெட்டியெடுப்பதும் பிரிவு 4(1-A) -ன்படி உரிய அனுமதியின்றி கனிமங்கள் எடுத்துச்செல்வதும் இருப்புவைப்பதும் சூற்றமாகும் மேலும் தமிழ்நாடு சிறுகனிம சலுகை விதிகள் 1959-ன் விதி 19-2-ன் படி செங்கல் தயாரிக்கும் ஆலைகளுக்கு (சேம்பர்/செங்கல் சூளை) மண் எடுப்பதற்கு மாவட்ட ஆட்சியரிடம் அனுமதி பெற படிவம் 1 இணைப்பு IV-A -ன் படி பதிவுச்சான்றினை இணைத்து உரிய விண்ணப்பக்கட்டணம் மற்றும் ஆண்டு செங்கல் கனிமக்கட்டணம் ஆகியவற்றை சலான் மூலம் செலுத்தி விண்ணப்பம் செய்து அங்கீகரிக்கப்பட்ட சுரங்கத்திட்டம் மாநில சுற்றசூழல் தாக்க மதிப்பீட்டு அமைப்பின் இசைவு மலைப்பாதுகாப்பு சட்டத்தின் தடையின்மை சான்று மற்றும் தமிழ்நாடு மாசுக்கட்டுப்பாட்டு வாரியத்தின் இசைவு ஆகியவற்றை பெற்று சமர்ப்பித்து பதிவுச்சான்றும், மண் எடுக்க குவாரி அனுமதியும் பெற்றுப்பின்புதான் செங்கல் சூளை உற்பத்தியினை தொடங்கவேண்டும்.

கோயம்புத்தூர் மாவட்டம் தடாகம் பள்ளத்தாக்கு கிராமங்களான சின்னத்தடாகம், வீரபாண்டி நஞ்சண்டாபுரம், சோமையம்பாளையம், பன்னிமடை ஆகிய பகுதிகளில் சுமார் 141 செங்கல் தயாரிக்கும் ஆலைகள் (சேம்பர்/செங்கல் சூளை) இயங்கி வருகின்றன என்பது புகார்களின் அடிப்படையில் தெரியவருகிறது. மேற்கண்ட சேம்பர்/செங்கல் சூளைகள் இயங்குவதற்கும் அவற்றிற்கு தேவையான சூளை மண் வெட்டி எடுத்துச் செல்வதற்கும், இருப்பு வைப்பதற்கும் முறையான அனுமதி ஏதும் வழங்கப்படவில்லை.

கோயம்புத்தூர் மாவட்டம், கோயம்புத்தூர் வடக்கு வட்டம், சோமையம்பாளையம் கிராமத்தில் தி/வா. SRT சேம்பர் பிரிக்கல் என்ற பெயரில் இயங்கிவரும் தங்களது சேம்பர்/செங்கல் சூளை இயங்குவதற்கும் அதற்கு தேவையான சூளை மண் வெட்டி எடுத்துச் செல்வதற்கும், இருப்பு வைப்பதற்கும் முறையான அனுமதி ஏதும் வழங்கப்படவில்லை என்பது தெரியவருவதால் உடனடியாக செங்கல் சூளை உற்பத்தியினை நிறுத்திட வேண்டும் எனவும், இதுவரை அனுமதியின்றி செயல்பட்டுவந்ததற்காக தங்கள் மீது நடைமுறையிலுள்ள சட்டம் மற்றும் விதிகளின்படி ஏன் நடவடிக்கை எடுக்கக் கூடாது என்பதற்கான தங்களது எழுத்தப்பூர்வமான

172
விளக்கத்தினை இவ்வறிவிப்பு கிடைக்கப்பெற்ற 15 நாட்களுக்குள் அளிக்குமாறு தெரிவிக்கப்படுகிறது. மேலும், இனிவருங்காலங்களில் அனுமதியின்றி செங்கல் சூளை உற்பத்திப்பணியினை தொடர்ந்தால் உரிய குற்றவியல் நடவடிக்கை தொடரப்படும் எனவும் இதன்மூலம் தெரிவிக்கப்படுகிறது.

ஓம்/- கு.இராசாமணி
மாவட்ட ஆட்சித்தலைவர்
கோயம்புத்தூர்

பெற்றுநர்:

திரு.இராசப்பன்,
SRT சேம்பர் பிரிக்ஸ்,
காளப்பநாயக்கன்பாளையம்,
சோமையம்பாளையம்.

நகல்:

1.வருவாய் கோட்டாட்சியர்
கோயம்புத்தூர் வடக்கு.

2.வட்டாட்சியர், கோயம்புத்தூர் வடக்கு. தொடர்படைய கிராம நிர்வாக அலுவலர்கள்மூலம் இவ்வறிவிப்பினை செங்கல் சூளை உரிமையாளர்களுக்கு சார்வு செய்து சார்வு நகல் இவ்வலுவலகத்திற்கு மீள சமர்ப்பிப்பதற்காக.

3.கிராம நிர்வாக அலுவலர்-
(i)சின்னத்தடாகம்,
(ii)வீரபாண்டி,
(iii)நஞ்சண்டாபுரம்,
(IV)சோமையம்பாளையம்,
(V)பன்னிமடை.

//உண்மை நகல்/உத்தரவுப்படி//

உ தவி 29.10.2024

உதவி இயக்குநர்(பொ)/

இணை இயக்குநர்

புவியியல் மற்றும் சுரங்கத்துறை

கோயம்புத்தூர்.

கிழக்கு தலைவர்துறை அலுவலர் மூலம் 2005-06 க்கு
வசூலிக்கப்படுகிறது.

உ தவி 16.10.2023
வாசுத்தலைவர் அலுவலர்.

18/10/2023

இணை இயக்குநர்/உதவி இயக்குநர் (பொ)
புவியியல் மற்றும் சுரங்கத்துறை,
கோயம்புத்தூர்.

கோயம்புத்தூர் மாவட்ட ஆட்சித்தலைவர் அவர்களின் செயல்முறை ஆணைகள்
முன்னிலை: திரு.கு.இராசாமணி, இ.ஆ.ப.,

ந.க.எண்: 11/கனிமம்/2020

நாள்: 21.10.2020

பொருள் : கனிமங்களும் சுரங்கங்களும் - கோயம்புத்தூர் மாவட்டம் தடாகம் பள்ளத்தாக்கு கிராமங்களான சின்னத்தடாகம், வீரபாண்டி, நஞ்சுண்டாபுரம், சோமையம்பாளையம் ஆகிய பகுதிகளில் அனுமதியின்றி செயல்படும் செங்கல் குளைகளுக்கு செம்மண் கடத்தப்படுவதாக வரப்பெற்ற புகார் மனு குறித்து விளக்கம் கோரி அறிவிப்பு சார்வு செய்யப்பட்டது - செங்கல் குளை உற்பத்திக்கான செயல்பாடுகளை தொடர்ந்து மேற்கொள்ள அனுமதியளிக்க உத்தரவிடக்கோரி திரு.யுவராஜ் என்பவரால் நீதிப்பேராணை வழக்கு (W.P.No.35167/2019) தொடரப்பட்டது - சட்டத்திற்குட்பட்டு பரிசீலனை செய்து நேரடி விசாரணைக்கு ஆஜராகிட வாய்ப்பளித்து 3 வாரங்களுக்குள் உத்தரவு வழங்கிட உத்தரவிடப்பட்டது - விசாரணை செய்து உத்தரவு வழங்கப்படுகிறது.

- பார்வை :
1. மாவட்ட ஆட்சித்தலைவரின் அறிவிப்பு ந.க.10/கனிமம்/2019 நாள்: 29.10.2019.
 2. திரு.யுவராஜ் என்பவரது விளக்கம் நாள்: 25.11.2019
 3. திரு.யுவராஜ் என்பவரால் தொடரப்பட்ட நீதிப்பேராணை வழக்கு (W.P.No.35167/2019)-ன் மீது மாண்புமிகு சென்னை உச்சநீதிமன்றத்தால் பகரப்பட்ட தீர்ப்புரை நாள்:09.03.2020.
 4. அரசாணை எண்:49-Housing and Urban Development Department நாள்:24.03.2003.
 5. அரசாணை எண்:39-Industries (MMC-2) Department நாள்:04.04.2017.
 6. இவ்வலுவலக கடிதம் ந.க.11/கனிமம்/2020 நாள்: 24.09.2020.
 7. திரு.யுவராஜ் என்பவரது வாக்குமூலம் நாள்:05.10.2020.

உத்தரவுகள்:

கோயம்புத்தூர் மாவட்டம், தடாகம் பள்ளத்தாக்கு கிராமங்களான சின்னத்தடாகம், வீரபாண்டி, நஞ்சுண்டாபுரம், சோமையம்பாளையம் ஆகிய பகுதிகளில் அனுமதியின்றி செயல்படும் செங்கல் குளைகளுக்கு செம்மண் கடத்தப்படுவதாக

வரப்பெற்ற புகார் மனுவினை தொடர்ந்து, கோயம்புத்தூர் வடக்கு வட்டம், சோமையம்பாளையம் கிராமத்தில் தி/வா. ABW சேம்பர் பிரிக்ஸ் என்ற பெயரில் சேம்பர் / செங்கல் சூளை அனுமதியின்றி இயங்குவதாக தெரியவருவதால் உடனடியாக செங்கல் சூளை உற்பத்தியினை நிறுத்துவதுடன், இதுவரை அனுமதியின்றி செயல்பட்டு வந்ததற்காக சட்டம் மற்றும் விதிகளின்படி ஏன் நடவடிக்கை எடுக்கக் கூடாது என்பதற்கான எழுத்துப்பூர்வமான விளக்கத்தினை 15 தினங்களுக்குள் அளிக்குமாறு பார்வை 1-ல் காணும் அறிவிப்பில் தெரிவிக்கப்பட்டது.

மேற்படி அறிவிப்பினை தொடர்ந்து திரு.யுவராஜ் என்பவரால் அளிக்கப்பட்ட விளக்கத்தில் தடாகம் பகுதியில் சுமார் 40 ஆண்டுகளாக செங்கல் தொழில் நடைபெற்று வருகிறது எனவும் ஆரம்ப காலத்தில் தரைக்கல் (BOX செங்கல் OR BOX BRICKS) வரும் காலத்தில் டேபிள் மோல்ட் ஆக மாறி சமீப காலத்தில் MACHINE செங்கல் WIRE CUT BRICKS ஆக மாறி தொழில் நடைபெற்று வருகிறது எனவும், 25 ஆண்டுகளாக செங்கல் தொழில் செய்து வருகிறேன் எனவும், இதுவரையிலும் பட்டா பூமியில் தான் செம்மண் எடுக்கிறேன் அதற்கு முறையாக கனிம வளத்துறையிடம் உரிமம் (PERMIT) பெற்றுள்ளேன் எனவும் தெரிவிக்கப்பட்டுள்ளது. மேலும் 2008-ம் ஆண்டு வரை எங்களுக்கு கனிம வளத்துறையில் செங்கல் எடுக்க உரிமம் (PERMIT) வழங்கப்பட்டன, அதன் பின்னர் செம்மண் எடுக்க உரிமம் வழங்கப்படவில்லை எனவும், இன்று வரை பட்டா பூமியில் செம்மண் எடுப்பதற்கு ஆண்டு கட்டணம், பதிவு கட்டணம், சேம்பர் கட்டணம் என மொத்தம் ரூ.62500 (ரூபாய் அறுபத்து இரண்டாயிரத்து ஐநூறு மட்டும்) ஒவ்வொரு ஆண்டும் சலான் மூலம் கனிம வளத்துறைக்கு செலுத்தி செம்மண் எடுத்து தொழில் செய்து வருகிறேன் எனவும், இதுவரை பஞ்சாயத்திற்கு தொழில் வரி, தொழிற்சாலை உரிமம், வணிக வரி, தற்சமயம் GST AND INCOME TAX ஆண்டுதோறும் முறையாக செலுத்தி வருகிறேன் எனவும், இந்த செங்கல் தொழிலை நம்பி நேரடியாகவும், மறைமுகமாகவும் சுமார் ஒரு லட்சம் தொழிலாளர்கள் இருக்கிறார்கள் எனவே கனிம வளத்துறை, மாநில சுற்றுச்சூழல் தாக்க மதிப்பீட்டு அமைப்பின் இசைவு, மலைப்பாதுகாப்பு குழுமத்தின் தடையின்மை சான்று மற்றும் மாசுகட்டுப்பாட்டு வாரியம் ஆகிய அனைத்து துறைகளிலும் அனுமதி பெற்று உரிமம் பெற எங்களுக்கு கால அவகாசம் தேவைப்படுவதால் போதிய கால அவகாசம் தந்து தொழில் செய்ய அனுமதி தருமாறு கேட்டுக்கொள்வதாக தெரிவிக்கப்பட்டுள்ளது.

மேலும் மேற்படி அறிவிப்பினை எதிர்த்து திரு.யுவராஜ் என்பவரால் மாண்புமிகு சென்னை உயர் நீதிமன்றத்தில் தாக்கல் செய்யப்பட்டுள்ள நீதிப்பேராணை வழக்கில் (W.P.No.35167/2019) தெரிவிக்கப்பட்ட வாதுரையில் கோயம்புத்தூர் மாவட்டம், கோயம்புத்தூர் வடக்கு வட்டம், 24 வீராண்டி கிராமம் புல எண்கள். 76/1A, 1B, 7/2, 78/2B, 93, 404, 405, 45/1, 25/2B1, 558/1,2 559/1,2 சின்னத்தடாகம் கிராமம் புல

எண்.111/2 மற்றும் தொண்டாமுத்தூர் கிராமம் புல எண்கள் 29/1A, 35/2B மற்றும் வீரபாண்டி கிராமத்தில் பல புல எண்களில் தனக்கு பாத்தியப்பட்ட பூமிகள் உள்ளதாகவும் மேற்படி பூமிகளில் உள்ள மண் செங்கல் தயாரிக்க ஏற்றதாக உள்ளது எனவும், கோயம்புத்தூர் வடக்கு வட்டம் சோமையம்பாளையம் கிராமம் புல எண்கள் 451/1 & 452/1B-ல் ABW சேம்பர் பிரிக்ஸ் என்ற பெயரில் 1981-ல் செங்கல் சூளை தொட்கி கடந்த 40 ஆண்டுகளுக்கு மேலாக எவ்வித இடையூறுமின்றி செங்கல் உற்பத்தி செய்து வந்ததாகவும், மேலும் செங்கல் தயாரிக்க சூளை மண் எடுப்பதற்காக செலுத்தப்பட்ட கட்டணத்தின் அடிப்படையில் இவ்வழக்கின் எதிர்மனுதாரர்களால் மேற்படி புலங்களில் சூளை மண் எடுக்க அனுமதிக்கப்பட்டதாகவும், மேற்படி செங்கல் சூளைக்கு 2006 ஆம் ஆண்டு 1-வது எதிர்மனுதாரரான மாவட்ட ஆட்சித்தலைவரிடமிருந்து பதிவுச்சான்று பெறப்பட்டுள்ளதுடன், தனக்குபாத்தியப்பட்ட பட்டா புலத்திலிருந்து செங்கல் உற்பத்திக்கான சூளை மண் எடுக்கும் குவாரிப் பணி மேற்கொள்வதற்கு பதிவுச்சான்றும் அனுமதியும் 09.05.2005-ல் 1-வது எதிர்மனுதாரரான மாவட்ட ஆட்சித்தலைவரால் வழங்கப்பட்டுள்ளதாகவும், அதனைத் தொடர்ந்து 2010-ஆம் ஆண்டுவரையிலும் அனுமதி வழங்கப்பட்டதாகவும் தெரிவிக்கப்பட்டுள்ளது. மேலும் செங்கல் சூளைக்கு சூளை மண் வெட்டியெடுப்பதற்கு தமிழ்நாடு சிறு கனிம விதிகளின்படி விண்ணப்பிக்கப் பதிவு செய்வதற்காக கடந்த 01.08.2017 அன்று கட்டணம் செலுத்தப்பட்டதை தொடர்ந்து மாவட்ட ஆட்சித்தலைவரால் 18.09.2017 அன்று பிறப்பிக்கப்பட்ட செயல்முறைகளில் மேற்படி விண்ணப்பம் தொடர்பாக புவியியல் மற்றும் சுரங்கத்துறை இணை இயக்குநர் அறிக்கை சமர்ப்பிக்குமாறு கேட்டுக்கொள்ளப்பட்டதாகவும் தெரிவிக்கப்பட்டுள்ளது.

மேலும் மேற்படி புலங்களில் தன்னால் தொடர்ந்து சூளை மண் எடுக்கவும் குவாரிப் பணிகள் மற்றும் செங்கல் சூளையில் செங்கல் தயாரிக்கும் பணிகளும் மேற்கொள்ளப்பட்டு வருவதாகவும், 2019-2020 ஆம் ஆண்டிற்கு செலுத்த வேண்டிய கட்டணத்தினை 05.04.2019 அன்று செலுத்தியுள்ளதாகவும் இந்நிலையில் 1வது எதிர் மனுதாரரால் கடந்த 29.10.2019 அன்று சார்வு செய்யப்பட்ட மாவட்ட ஆட்சித்தலைவரின் அறிவிப்பில் சின்னத்தடாகம், வீரபாண்டி, நஞ்சுண்டாபுரம், சோமையம்பாளையம், பன்னிமடை ஆகிய பகுதிகளில் அனுமதி பெறாமல் செயல்படும் 141 செங்கல் சூளைகளின் செயல்பாடுகளை உடனடியாக நிறுத்துவதுடன், அனுமதியின்றி செயல்பட்டதற்கு ஏன் நடவடிக்கை எடுக்கக்கூடாது என்பதற்கான விளக்கத்தினை 15 தினங்களுக்குள் சமர்ப்பிக்குமாறும் தெரிவிக்கப்பட்டதை தொடர்ந்து அங்கீகாரம் மற்றும் பதிவுச்சான்றுடன் செங்கல் சூளை உற்பத்தியை தொடங்குவதற்கு வேறு அனுமதி பெற வேண்டியிருப்பின் அதனைப் பெறுவதற்கு தயாராக உள்ளதாக விரிவான விளக்கம் அளிக்கப்பட்ட போதிலும் 1-வது எதிர்மனுதாரரால் நாளதுவரை எவ்வித உத்தரவும் பிறப்பிக்கப்படாததால் 1-வது எதிர்மனுதாரரால் 29.10.2019 அன்று

பிறப்பிக்கப்பட்ட உத்தரவு ந.க.எண்.10/Minerals/2019-ஐ இல்லா நிலையானதாக்கி செங்கல் உற்பத்திக்கான சூளை மண் எடுக்கவும் அனுமதி அளிக்க உத்தரவு வழங்கிட கோரி மாண்புமிகு சென்னை உயர்நீதிமன்றத்தில் நீதிப்பேராணை வழக்கு (W.P.No.35167 /2019) கோரப்பட்டது.

மேற்படி நீதிப்பேராணை வழக்கு (W.P.No.35167/2019) மற்றும் திரு.க.சுந்தர்ராஜ் என்பவரால் தொடரப்பட்ட நீதிப்பேராணை வழக்கு (W.P.No.35166) ஆகியவற்றின் மீது மாண்புமிகு சென்னை உயர்நீதிமன்றத்தில் பகரப்பட்ட பார்வை 2-ல் காணும் பொது உத்தரவில் மேற்படி வழக்கின் 1-வது பிரதிவாதியான மாவட்ட ஆட்சித்தலைவர் மனுதாரருக்கு நேரடி விசாரணைக்கு ஆஜராகிட வாய்ப்பளித்து மாவட்ட ஆட்சித்தலைவரின் அறிவிப்பு (10/கனிமம்/2019 நாள் 29.10.2019) தொடர்பாக மனுதாரரால் அளிக்கப்பட்ட விளக்கத்தினை சட்டம் மற்றும் விதிகளுக்குட்பட்டு பரிசீலனை செய்து தகுதியின் அடிப்படையில் 3 வாரங்களுக்குள் உத்தரவு பிறப்பிக்குமாறு உத்தரவிடப்பட்டுள்ளது.

மாண்புமிகு சென்னை உயர்நீதிமன்ற உத்தரவின் அடிப்படையில் தி/வா.ABW சேம்பர் பிரிக்ஸ் உரிமையாளர் திரு.யுவராஜ் என்பவரை மாவட்ட ஆட்சித்தலைவர் அவர்களின் நேரடி விசாரணைக்கு ஆஜராகுமாறு பார்வை 5-ல் காணும் அழைப்பாணையின் மூலம் தெரிவிக்கப்பட்டது. அதனைத் தொடர்ந்து மாவட்ட ஆட்சித்தலைவரின் நேரடி விசாரணைக்கு உடல்நிலை சரியில்லாததன் காரணமாக கலந்து கொள்ள இயலவில்லை என்பதால் தனக்கு பதிலாக தன்னால் அங்கீகரிக்கப்பட்ட நபராக தனது சகோதரர் திரு.க.வெங்கடேசன் கலந்து கொள்வார் என தெரிவித்து கடிதம் சமர்ப்பித்துள்ளார். அதன் அடிப்படையில் திரு.யுவராஜ் என்பவருக்கு பதிலாக நேரடி விசாரணைக்கு ஆஜரான அவரது சகோதரர் திரு.க.வெங்கடேசன் என்பவரால் திரு.யுவராஜ் என்பவருக்காக எழுத்துப்பூர்வமான வாக்குமூலம் கீழ்க்கண்டவாறு சமர்ப்பிக்கப்பட்டது.

கோயம்புத்தூர் மாவட்டம், கோயம்புத்தூர் வடக்கு வட்டம், சோமையம்பாளையம் கிராமம், காளப்பநாயக்கன்பாளையம், க.ச.எண்.452/1B காலையில் அமைந்துள்ள ABW சேம்பர் பிரிக்ஸ் என்ற பெயரில் செங்கல் தயாரிக்கும் தொழிலை கடந்த 1978 முதல் செய்து வருகிறேன் எனவும், மேற்படி செங்கல் உற்பத்தி செய்வதற்கு தேவையான மண் எனக்கு பாத்தியப்பட்ட நிலங்களிலிருந்து மாவட்ட ஆட்சியரிடம் உரிய அனுமதி பெற்று உரிய கட்டணம் செலுத்தி மண் எடுத்து தயாரித்து வருகிறேன் எனவும் நாளது தேதிவரை மண் எடுப்பதற்கு அரசிற்கு செலுத்த வேண்டிய வருடாந்திர செங்கல் மண் கட்டணம் செலுத்தி தொழில் செய்து வருகிறேன் எனவும் தெரிவிக்கப்பட்டுள்ளது. மேலும் சில தினங்களாக தொழில் போட்டி மற்றும் விளம்பரத்திற்காக சமூக ஆர்வலர்

என்கிற போர்வையில் சின்னத்தடாகம், வீரபாண்டி, நஞ்சுண்டாபுரம் ஆகிய பகுதிகளில் அனுமதியின்றி செங்கல் சூளைகள் செயல்படுவதாக வதந்தியை பரப்பி வருகின்றனர் எனவும், மேற்சொன்ன வதந்திகள் அனைத்தும் உண்மைக்கு புறம்பானவை எனவும் தனது செங்கல் சூளையில் வேலை செய்யும் அனைவருக்கும் உரிய பாதுகாப்பு ஏற்பாடுகளும் காப்பீடும் செய்யப்பட்டுள்ளதோடு பணியாளர்களின் குழந்தைகள் படிக்கவும் உரிய ஏற்பாடுகளும் செய்யப்பட்டுள்ளது எனவும் தெரிவிக்கப்பட்டுள்ளது.

மேலும் சேம்பர் நடத்த மாவட்ட ஆட்சியர் அலுவலகத்தில் விண்ணப்பித்து உரிய பதிவு கட்டணம் செலுத்தி எங்கள் நிறுவன தயாரிப்பு விற்பனைக்கு GST பதிவு செய்து வரி செலுத்தி வருகிறோம் எனவும் ஊராட்சிக்கு செலுத்த வேண்டிய தொழில் வரியும் தவறாமல் செலுத்தி வருகிறோம் எனவும் தெரிவித்துள்ளதோடு தங்களது அறிவிப்பில் செங்கல் சூளை இயக்குவதற்கும் தேவையான மண் வெட்டி எடுத்து செல்வதற்கும் இருப்பு வைப்பதற்கும் அனுமதி வழங்கப்படவில்லை என்றும் உற்பத்தியினை உடனடியாக நிறுத்திட வேண்டும் என்றும் அனுமதியின்றி செயல்பட்டதற்காக நடவடிக்கை எடுப்பதாக தெரிவித்திருப்பது முற்றிலும் உண்மைக்கு மாறானது எனவும், இத்தொழிலை நம்பி சுமார் 100 குடும்பங்கள் பணிபுரிந்து வருகிறார்கள், அவர்களது வாழ்வாதாரத்தையும் கருத்தில் கொண்டு உதவுமாறும், மேற்குறிப்பிட்டுள்ளது தவிர வேறு ஏதாவது அனுமதி அரசிடம் பெற வேண்டி இருப்பினும் அதற்குரிய கட்டணம் மனு செய்து அனுமதி பெற்று செங்கல் சூளை உற்பத்தியினை தொடர சம்மதம் தெரிவிக்கிறேன் எனவும் தனது விரிவான விளக்கத்தினை ஏற்று செங்கல் சூளை உற்பத்தி தொடர ஆவண செய்து உதவுமாறும் கேட்டுக் கொள்கிறேன் எனவும் தெரிவிக்கப்பட்டுள்ளது.

1959 ஆம் ஆண்டு தமிழ்நாடு சிறுகனிம சலுகை விதிகளின் பிரிவு 19(2)-ல் செங்கல் சூளை உரிமம் வழங்குதல் தொடர்பான நடைமுறைகளாக செங்கல் சூளைக்கு பதிவுச்சான்று பெற்று மேற்படி பதிவுச்சான்றுடன் சூளை மண் எடுப்பதற்கு விண்ணப்பக்கட்டணம் மற்றும் செங்கல் சூளையிலுள்ள அடுப்புகளின் எண்ணிக்கையின் அடிப்படையில் நிர்ணயிக்கப்பட்டுள்ள ஆண்டுக்கட்டணம் ஆகியவற்றுடன் விண்ணப்பிக்க வேண்டும் என தெரியவிக்கப்பட்டுள்ளது. அதனடிப்படையில் மேற்கண்ட கட்டணங்கள் செலுத்தப்பட்டு தொடர்புடைய ஆவணங்களுடன் அளிக்கப்படும் விண்ணப்பங்கள் பெறப்பட்டு வருவாய்த்துறை உள்ளிட்ட தொடர்புடைய துறைகளின் அறிக்கை கோரி அனுப்பப்பட்டு மேற்படி துறைகளிடமிருந்து ஆட்சேபணையின்மை அறிக்கை கிடைக்கப்பெற்ற பிறகு பிரஸ்தாப புலம் தணிக்கை செய்யப்பட்டு அளிக்கப்படும் புலத்தணிக்கை குறிப்பு மற்றும் அறிக்கைகளின் அடிப்படையில் செங்கல் சூளைகளுக்கு மண் எடுக்க அனுமதி அளித்து உத்தரவு வழங்கப்படும்.

மேற்கண்ட நடைமுறைகளின்படி செங்கல் சூளைக்கு மண் எடுக்க 2012-ம் ஆண்டு வரை அனுமதி வழங்கப்பட்டு வந்த நிலையில் பார்வை 4-ல் காணும் அரசாணையின் இணைப்பு 2-ன் படி மலையிடப் பாதுகாப்பு குழுவத்தின் (Hill Area Conservation Authority) அனுமதி பெற வேண்டிய தொழில்களில் சுரங்கத்தொழில்கள் பட்டியலிடப்பட்டதுடன் கோயம்புத்தூர் மாவட்டத்திலுள்ள வீரபாண்டி, சின்னத்தடாகம், நஞ்சுண்டாபுரம் உள்ளிட்ட 23 கிராமங்களில் திட்டப்பணிகள் மேற்கொள்ள மலையிடப் பாதுகாப்பு குழுவின் (Hill Area Conservation Authority) ஒப்புதல் பெறப்பட வேண்டும் எனத் தெரிவிக்கப்பட்டுள்ளதால் தமிழ்நாடு சிறுகனிம சலுகை விதிகள் 1959-ன் படி விண்ணப்பக் கட்டணம், ஆண்டு கனிமக் கட்டணம் செலுத்தப்பட்டு அளிக்கப்படும் விண்ணப்பங்களின் மீது வருவாய்த்துறை உள்ளிட்ட துறைகளின் ஆட்சேபனையிண்மை அறிக்கை கிடைக்கப்பெறாததாலும் மலையிடப்பாதுகாப்புக் குழுவின் ஒப்புதல் பெற்று சமர்ப்பிக்கப்படாததாலும் 2013-ம் ஆண்டிலிருந்து வீரபாண்டி சின்னத்தடாகம், நஞ்சுண்டாபுரம் உள்ளிட்ட மலையிடப் பாதுகாப்பு குழுவின் அனுமதி பெறவேண்டிய பட்டியலில் உள்ள கிராமங்களில் செங்கல் சூளை அனுமதி ஏதும் வழங்கப்படவில்லை என்பது தெரியவருகிறது.

மேலும், பார்வை 4-ல் காணும் அரசாணையில் மலையிடப் பாதுகாப்புக் குழுவின் ஒப்புதல் மற்றும் தொடர்புடைய துறைகளின் அறிக்கை பெற்று அனுமதி வழங்கப்பட வேண்டும் எனத் தெரிவிக்கப்பட்டுள்ளதேயன்றி விண்ணப்பம் ஏதும் பெறக்கூடாது என தெரிவிக்கப்படவில்லை என்பதால் தமிழ்நாடு சிறுகனிம சலுகை விதிகளின்படி பதிவுச்சான்றுடன் விண்ணப்பக் கட்டணம் மற்றும் ஆண்டுக்கட்டணம் செலுத்தி அதன் செலுத்து சீட்டுடன் விண்ணப்பிக்க வேண்டும் எனத் தெரிவிக்கப்பட்டுள்ளதால் மேற்படி கட்டணங்கள் செலுத்தப்பட்ட விண்ணப்பங்கள் பெறப்பட்டன என்பது தெரியவருகிறது.

இந்நேரவில் மாண்புமிகு சென்னை உயர்நீதிமன்ற உத்தரவின் அடிப்படையில் மனுதாரரை நேரடி விசாரணை செய்யப்பட்டு விசாரணையின் போது சமர்ப்பிக்கப்பட்ட ஆவணங்கள் தமிழ்நாடு சிறுகனிம சலுகை விதிகள் மற்றும் தொடர்புடைய ஆவணங்கள் கவனமாக பரிசீலனை செய்யப்பட்டதில் தமிழ்நாடு சிறுகனிம சலுகை விதிகள் பிரிவு 19(2)-ல் தெரிவிக்கப்பட்டுள்ள மேற்கண்ட நடைமுறைகளின்படி செங்கல் சூளைக்கு பதிவுச்சான்று பெற்று சூளை மண் எடுப்பதற்கு ஆண்டுக் கட்டணம் மற்றும் விண்ணப்பக் கட்டணம் செலுத்தப்பட்ட செலுத்துச் சீட்டுடன் அளிக்கப்படும் விண்ணப்பம் பெறப்பட்டுவிட்டாலே சூளைகளுக்கு மண் எடுக்க அனுமதி வழங்கப்பட்டுவிட்டது என கருத இயலாது என்பதால் விண்ணப்ப கட்டணம், ஆண்டு கட்டணம் செலுத்திய செலுத்துச் சீட்டு ஆகியவற்றை மட்டும் வைத்துக்

17
கொண்டு செங்கல் சூளைகளுக்கு மண் எடுத்துச் செல்லப்பட்டால் அதனை அனுமதியின்றி கனிமம் கடத்தப்படுவதாகவே கருதி நடவடிக்கை எடுக்க வேண்டும்.

எனவே கோயம்புத்தூர் மாவட்டம், கோயம்புத்தூர் வடக்கு வட்டம், தடாகம் பள்ளத்தாக்கு கிராமங்களான சின்னத் தடாகம், வீரபாண்டி, நஞ்சுண்டாபுரம், சோமையம்பாளையம் ஆகிய பகுதிகளில் 2012 ஆம் ஆண்டிற்கு பிறகு சூளை மண் எடுக்க அனுமதி வழங்கி உத்தரவு ஏதும் வழங்கப்படாத நிலையில் 1959 ஆம் ஆண்டு தமிழ்நாடு சிறு கனிம சலுகை விதிகளில் தெரிவிக்கப்பட்டுள்ள நடைமுறைகளின் படி சூளை மண் எடுக்க விண்ணப்பம் அளித்ததை மட்டுமே அடிப்படையாக கொண்டு செங்கல் சூளை உற்பத்தியினை தொடர அனுமதியளிக்க வேண்டுமெனவும், அனுமதியின்றி செயல்படும் 141 செங்கல் சூளைகளின் செயல்பாடுகளை உடனடியாக நிறுத்தக் கோரி சார்வு செய்யப்பட்ட பார்வை 1-ல் காணும் அறிவிப்பினை ரத்து செய்ய வேண்டும் எனவும் அளிக்கப்பட்டுள்ள மனுதாரரின் கோரிக்கைகளை நிராகரித்தும், அனுமதி பெறாத செங்கல் சூளை மற்றும் சூளை மண் எடுக்கும் நடவடிக்கைகளை உடனடியாக நிறுத்துமாறும் இதன் மூலம் உத்தரவிடப்படுகிறது.

ஓம்xxx

மாவட்ட ஆட்சித்தலைவர்
கோயம்புத்தூர்.

பெறுநர்:

திரு.யுவராஜ்,
த/பெ.ஆறுமுகம்,
A.B.W.சேம்பர் பிரிக்ஸ்,
காளப்பநாயக்கன்பாளையம்,
சோமையம்பாளையம்,
கோயம்புத்தூர் 641 108.

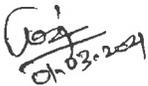
நகல்:

1. பதிவாளர், உயர்நீதிமன்றம்,
சென்னை - 600 104.
2. அரசு வழக்கறிஞர், சென்னை உயர்நீதி மன்றம்,
சென்னை 600104
3. இயக்குநர், புவியியல் மற்றும் சுரங்கத்துறை,
கிண்டி, சென்னை - 600 032

//உண்மை நகல் /உத்திரவுபடி//

பக்கம் எண் 1 முதல் 7 வரை வழங்கப்பட்டுள்ள தகவல்கள் தகவல் அறியும் உரிமை சட்டம் 2005-ன் கீழ் வழங்கப்படுகிறது.


பொதுத்தகவல் அலுவலர் மற்றும் உதவி இயக்குநர்
புவியியல் மற்றும் சுரங்கத்துறை
கோயம்புத்தூர்.


01/03/2024

180

187

**கோயம்புத்தூர் மாவட்ட ஆட்சித்தலைவர் அவர்களின் செயல்முறை ஆணைகள்
முன்னிலை: திரு.கு.இராசாமணி,இ.ஆ.ப.,**

ந.க.எண்:47/கனிமம்/2020

நாள்: 21.10.2020

பொருள் : கனிமங்களும் சுரங்கங்களும் - கோயம்புத்தூர் மாவட்டம் தடாகம் பள்ளத்தாக்கு கிராமங்களான சின்னத்தடாகம், வீரபாண்டி, நஞ்சுண்டாபுரம், சோமையம்பாளையம் ஆகிய பகுதிகளில் அனுமதியின்றி செயல்படும் செங்கல் சூளைகளுக்கு செம்மண் கடத்தப்படுவதாக வரப்பெற்ற புகார் மனு குறித்து விளக்கம் கோரி அறிவிப்பு சார்வு செய்யப்பட்டது - செங்கல் சூளை உற்பத்திக்கான செயல்பாடுகளை தொடர்ந்து மேற்கொள்ள அனுமதியளிக்க உத்தரவிடக்கோரி திரு.K.சுந்தர்ராஜ் என்பவரால் நீதிப்பேராணை வழக்கு (W.P.No.35166/2019) தொடரப்பட்டது - சட்டத்திற்குட்பட்டு பரிசீலனை செய்து நேரடி விசாரணைக்கு ஆஜராகிட வாய்ப்பளித்து 3 வாரங்களுக்குள் உத்தரவு வழங்கிட உத்தரவிடப்பட்டது - விசாரணை செய்து உத்தரவு வழங்கப்படுகிறது.

- பார்வை :**
1. மாவட்ட ஆட்சித்தலைவரின் அறிவிப்பு ந.க.10/கனிமம்/2019 நாள்: 29.10.2019.
 2. திரு.K.சுந்தர்ராஜ் என்பவரது விளக்கம் நாள்: இல்லை.
 3. திரு.K.சுந்தர்ராஜ் என்பவரால் தொடரப்பட்ட நீதிப்பேராணை வழக்கு (W.P.No.35166/2019)-ன் மீது மாண்பமை சென்னை உச்சநீதிமன்றத்தால் பகரப்பட்ட தீர்ப்புரை நாள்:09.03.2020.
 4. அரசாணை எண்:49-Housing and Urban Development Department நாள்:24.03.2003.
 5. அரசாணை எண்: 39-Industries (MMC-2) Department நாள்:04.04.2017.
 6. இவ்வலுவலக கடிதம் ந.க.47/கனிமம்/2020 நாள்: 24.09.2020.
 7. திரு.K.சுந்தர்ராஜ் என்பவரது வாக்குமூலம் நாள்:05.10.2020.

உத்தரவுகள்:

கோயம்புத்தூர் மாவட்டம், தடாகம் பள்ளத்தாக்கு கிராமங்களான சின்னத்தடாகம், வீரபாண்டி, நஞ்சுண்டாபுரம், சோமையம்பாளையம் ஆகிய பகுதிகளில் அனுமதியின்றி செயல்படும் செங்கல் சூளைகளுக்கு செம்மண் கடத்தப்படுவதாக வரப்பெற்ற புகார் மனுவினை தொடர்ந்து, கோயம்புத்தூர் வடக்கு வட்டம்,

சோமையம்பாளையம் கிராமத்தில் தி/வா.VKV சேம்பர் பிரிக்ஸ் என்ற பெயரில் சேம்பர் / செங்கல் சூளை அனுமதியின்றி இயங்குவதாக தெரியவருவதால் உடனடியாக செங்கல் சூளை உற்பத்தியினை நிறுத்துவதுடன், இதுவரை அனுமதியின்றி செயல்பட்டு வந்ததற்காக சட்டம் மற்றும் விதிகளின்படி ஏன் நடவடிக்கை எடுக்கக் கூடாது என்பதற்கான எழுத்துப்பூர்வமான விளக்கத்தினை 15 தினங்களுக்குள் அளிக்குமாறு பார்வை 1-ல் காணும் அறிவிப்பில் தெரிவிக்கப்பட்டது.

மேற்படி அறிவிப்பினை தொடர்ந்து திரு.K.சுந்தர்ராஜ் என்பவரால் அளிக்கப்பட்ட பார்வை 2-ல் காணும் விளக்கத்தில் கோயம்புத்தூர் மவாட்டம், கோயம்புத்தூர் வடக்கு வட்டம், 11 வீரபாண்டி கிராமம் காளையனூர் பின்புறம் க.ச.529/1-ல் VKV சேம்பர் என்ற பெயரில் செங்கல் தயாரிக்கும் தொழிலை கடந்த 1995 முதல் செய்து வருகிறேன் எனவும், மேற்படி செங்கல் உற்பத்தி செய்வதற்கு தேவையான மண்ணை தனக்கு பாத்தியப்பட்ட பட்டா நிலங்களிலிருந்து மாவட்ட ஆட்சியரிடம் உரிய அனுமதி பெற்று உரிய கட்டணம் செலுத்தி மண் எடுத்து தயாரித்து வருகிறேன் எனவும், நாளது தேதி வரை மண் எடுப்பதற்கு அரசுக்கு செலுத்த வேண்டிய வருடாந்திர செங்கல் மண் கட்டணம் செலுத்தி தொழில் செய்து வருகிறேன் எனவும், கடந்த சில தினங்களாக தொழில் போட்டி மற்றும் விளம்பரத்திற்காக சமூக ஆர்வலர் என்கிற போர்வையில் சின்னத்தடாகம், வீரபாண்டி, நஞ்சுண்டாபுரம் ஆகிய பகுதிகளில் அனுமதியின்றி செங்கல் சூளைகள் செயல்படுவதாக வதந்தியை பரப்பி வருகின்றனர் எனவும், மேற்சொன்ன வதந்திகள் அனைத்தும் உண்மைக்கு புறம்பானவை எனவும், VKV சேம்பர் பிரிக்ஸ் என்ற தனது செங்கல் சூளையில் வேலை செய்யும் அனைவருக்கும் உரிய பாதுகாப்பு ஏற்பாடுகளும் காப்பீடும் செய்யப்பட்டுள்ளதோடு பணியாளர்களின் குழந்தைகள் படிக்க உரிய ஏற்பாடுகளும் செய்யப்பட்டுள்ளது என்றும் தெரிவிக்கப்பட்டுள்ளது.

மேலும் சேம்பர் நடத்த மாவட்ட ஆட்சியர் அலுவலகத்தில் விண்ணப்பித்து உரிய பதிவு கட்டணம் செலுத்தி BRICK KILN REGISTRATION CERTIFICATE பெற்றுள்ளேன் எனவும், எங்கள் நிறுவன தயாரிப்பு விற்பனைக்கு GST பதிவு செய்து வரி செலுத்தி வருகிறோம் எனவும் ஊராட்சிக்கு செலுத்த வேண்டிய தொழில் வரியும் தவறாமல் செலுத்தி வருகிறோம் எனவும் தெரிவித்துள்ளதோடு தங்களது அறிவிப்பில் செங்கல் சூளை இயக்குவதற்கும் தேவையான மண் வெட்டி எடுத்து செல்வதற்கும் இருப்பு வைப்பதற்கும் அனுமதி வழங்கப்படவில்லை என்றும் உற்பத்தியினை உடனடியாக நிறுத்திட வேண்டும் என்றும் அனுமதியின்றி செயல்பட்டதற்காக நடவடிக்கை எடுப்பதாக தெரிவித்திருப்பது முற்றிலும் உண்மைக்கு மாறானது எனவும், இத்தொழிலை நம்பி சுமார் 100 குடும்பங்கள் பணிபுரிந்து வருகிறார்கள், அவர்களது வாழ்வாதாரத்தையும் கருத்தில் கொண்டு உதவுமாறும், மேற்குறிப்பிட்டுள்ளது தவிர வேறு ஏதாவது அனுமதி அரசிடம் பெற வேண்டி இருப்பினும் அதற்குரிய கட்டணம், மனு செய்து அனுமதி பெற்று செங்கல்

சூளை உற்பத்தியினை தொடர சம்மதம் தெரிவிக்கிறேன் எனவும் செங்கல் சூளை உற்பத்தி தொடர ஆவண செய்து உதவுமாறும் கேட்டுக் கொள்கிறேன் எனவும் தெரிவிக்கப்பட்டுள்ளது.

மேலும் மேற்படி அறிவிப்பினை எதிர்த்து திரு.K.சுந்தர்ராஜ் என்பவரால் மாண்பும சென்னை உயர்நீதிமன்றத்தில் தாக்கல் செய்யப்பட்டுள்ள நீதிப்பேராணை வழக்கில் (W.P.No.35166/2019) தெரிவிக்கப்பட்ட வாதுரையில் கோயம்புத்தூர் வடக்கு வட்டம் 24 வீரபாண்டி கிராமம் புல எண். 529/1, 509/3, 164/2B ஆகிய புலங்களில் தனக்கு பாத்தியப்பட்ட பூமி உள்ளதாகவும் மேற்படி பூமியில் உள்ள மண் செங்கல் தயாரிக்க ஏற்றதாக உள்ளதால் செங்கல் சூளை தொடங்கப்பட்டதாகவும், அவற்றில் புல எண்.529/1-ல் செயல்படும் செங்கல் சூளைக்கு புல எண். 509/3, 164/2B ஆகியவற்றில் 1.84 ஏக்கர் பரப்பளவில் சூளை மண் குவாரியும் செங்கல் சூளையும் நடத்திட அனுமதி கோரி அளிக்கப்பட்ட விண்ணப்பத்தினை பரிசீலனை செய்து தமிழ்நாடு சிறுகனிம சலுகை விதிகளின் பிரிவு 19(2)-ன் படி 1-வது பிரதிவாதியான மாவட்ட ஆட்சித்தலைவரால் ந.க.எண். 1126/2005/XI நாள் 09.05.2005-ல் ஓராண்டு செல்லத்தக்கதாக அனுமதி அளிக்கப்பட்டதுடன் புல எண்.529/1-ல் செங்கல் சூளை நடத்த 18.08.2006-ல் பதிவுச்சான்றும் வழங்கப்பட்டதாகவும் அதனைத் தொடர்ந்து ஒவ்வொரு ஆண்டும் செங்கல் சூளைக்கான பதிவுக் கட்டணம் மற்றும் சூளை மண் எடுப்பதற்கான அனுமதி கட்டணம் ஆகியன செலுத்தப்பட்டு வந்ததாகவும் தெரிவிக்கப்பட்டுள்ளது.

மேலும் தனக்கு 24 வீரபாண்டி கிராமத்தில் பாத்தியப்பட்ட புல எண். 529/1-ல் சூளைப்பணி மேற்கொள்வதற்கு 19.07.2006-ல் கட்டணம் செலுத்தி விண்ணப்பித்ததன் பேரில் 08.09.2006 அன்றும், மேற்படி செங்கல் சூளைக்கு 22 நஞ்சுண்டாபுரம் கிராமத்தில் தனக்கு பாத்தியப்பட்ட புல எண்.164/2B மற்றும் 715/2 ஆகியவற்றில் குவாரிப் பணிகள் மேற்கொள்ள 05.09.2008 வரை செல்லத்தக்கதாக 06.12.2007 அன்றும் 1-வது பிரதிவாதியான மாவட்ட ஆட்சித்தலைவரால் அனுமதி அளிக்கப்பட்டதுடன், செங்கல் சூளை 08.09.2009 வரை செல்லத்தக்கதாக 20.10.2008 அன்று பதிவுச்சான்று அளிக்கப்பட்டதாகவும் இறுதியாக 07.09.2011 வரையிலும் அனுமதி வழங்கப்பட்டதாக தெரிவிக்கப்பட்டுள்ளது. மேலும், செங்கல் சூளை மற்றும் சூளை மண் குவாரிப் பணிகள் மேற்கொள்ள தொடர்ச்சியாக கட்டணம் செலுத்தி வந்ததாகவும் இறுதியாக 15.09.2017 அன்று குவாரிக் கட்டணமாக ரூ.1,80,000/-, பதிவுச்சான்று கட்டணமாக ரூ.3,000/- மற்றும் விண்ணப்பக் கட்டணமாக ரூ.1,500/- ம் செலுத்தப்பட்ட நிலையில் கடந்த 29.10.2019 அன்று சார்வு செய்யப்பட்ட மாவட்ட ஆட்சித்தலைவரின் அறிவிப்பில் சின்னத்தடாகம், வீரபாண்டி, நஞ்சுண்டாபுரம், சோமையம்பாளையம், பன்னிமடை ஆகிய பகுதிகளில் அனுமதி பெறாமல் செயல்படும் 141 செங்கல் சூளைகளின் செயல்பாடுகளை உடனடியாக நிறுத்துவதுடன், அனுமதியின்றி

செயல்பட்டதற்கு ஏன் நடவடிக்கை எடுக்கக்கூடாது என்பதற்கான விளக்கத்தினை 15 தினங்களுக்குள் சமர்ப்பிக்குமாறும் தெரிவிக்கப்பட்டதை தொடர்ந்து அங்கீகாரம் மற்றும் பதிவுச்சான்றுடன் செங்கல் சூளை உற்பத்தியை தொடங்குவதற்கு வேறு அனுமதி பெற வேண்டியிருப்பின் அதனைப் பெறுவதற்கு தயாராக உள்ளதாக விரிவான விளக்கம் அளிக்கப்பட்ட போதிலும் 1-வது எதிர்மனுதாரரால் நாளதுவரை எவ்வித உத்தரவும் பிறப்பிக்கப்படாததால் 1-வது எதிர்மனுதாரரால் 29.10.2019 அன்று பிறப்பிக்கப்பட்ட உத்தரவு ந.க.எண்.10/Minerals/2019-ஐ இல்லாநிலையானதாக்கி செங்கல் சூளை உற்பத்தி நடவடிக்கையை தொடர்ந்து மேற்கொள்ள அனுமதி அளிக்க உத்தரவு வழங்குமாறு கோரப்பட்டது.

மேற்படி நீதிப்பேராணை வழக்கு (W.P.No.35166/2019) மற்றும் திரு.யுவராஜ் என்பவரால் தொடரப்பட்ட நீதிப்பேராணை வழக்கு (W.P.No.35167/2019) ஆகியவற்றின் மீது மாண்பமை சென்னை உயர்நீதிமன்றத்தில் பகரப்பட்ட பார்வை 2-ல் காணும் பொது உத்தரவில் மேற்படி வழக்கின் 1-வது பிரதிவாதியான மாவட்ட ஆட்சித்தலைவர் மனுதாரருக்கு நேரடி விசாரணைக்கு ஆஜராகிட வாய்ப்பளித்து மாவட்ட ஆட்சித்தலைவரின் அறிவிப்பு (10/கனிமம்/2019 நாள் 29.10.2019) தொடர்பாக மனுதாரரால் அளிக்கப்பட்ட விளக்கத்தினை சட்டம் மற்றும் விதிகளுக்குட்பட்டு பரிசீலனை செய்து தகுதியின் அடிப்படையில் 3 வாரங்களுக்குள் உத்தரவு பிறப்பிக்குமாறு உத்தரவிடப்பட்டுள்ளது.

மாண்பமை சென்னை உயர்நீதிமன்ற உத்தரவின் அடிப்படையில் தி/வா. வி.கே.வி.சேம்பர் பிரிக்ஸ், உரிமையாளர் திரு.K.சுந்தர்ராஜ் என்பவரை மாவட்ட ஆட்சித்தலைவர் அவர்களின் நேரடி விசாரணைக்கு ஆஜராகுமாறு பார்வை 5-ல் காணும் அழைப்பாணையின் மூலம் தெரிவிக்கப்பட்டது. அதனைத் தொடர்ந்து திரு.K.சுந்தர்ராஜ் என்பவர் தனக்கு Covid-19 பாஸ்டீவ் இருப்பதால் தன்னால் ஆஜராக முடியாத காரணத்தால் தனது சார்பாக தனது மேளாளர் திரு.சுரேஷ் என்பவர் தனக்கு பதிலாக தன்னால் அங்கீகரிக்கப்பட்ட நபராக கலந்து கொள்வார் என தெரிவித்து கடிதம் சமர்ப்பித்துள்ளார். அதன் அடிப்படையில் திரு.K.சுந்தர்ராஜ் என்பவருக்கு பதிலாக நேரடி விசாரணைக்கு 05.10.2020 அன்று ஆஜரான திரு.சுரேஷ் என்பவரால் திரு.K.சுந்தர்ராஜ் என்பருக்காக எழுத்துப்பூர்வமான வாக்குமூலம் கீழ்க்கண்டவாறு சமர்ப்பிக்கப்பட்டது.

கோயம்புத்தூர் மாவட்டம், கோயம்புத்தூர் வடக்கு வட்டம், 24 வீரபாண்டி கிராமம், காளையனூர் பின்புறம், க.ச.எண்.529/1 காலையில் அமைந்துள்ள VKV சேம்பர் பிரிக்ஸ் என்ற பெயரில் செங்கல் தயாரிக்கும் தொழிலை கடந்த 1995 முதல் செய்து வருகிறேன் எனவும், மேற்படி செங்கல் உற்பத்தி செய்வதற்கு தேவையான மண் எனக்கு பாத்தியப்பட்ட நிலங்களிலிருந்து மாவட்ட ஆட்சியரிடம் உரிய அனுமதி பெற்று உரிய கட்டணம் செலுத்தி மண் எடுத்து தயாரித்து வருகிறேன் எனவும் நாளது தேதிவரை மண்

எடுப்பதற்கு அரசிற்கு செலுத்த வேண்டிய வருடாந்திர செங்கல் மண் கட்டணம் செலுத்தி தொழில் செய்து வருகிறேன் எனவும் தெரிவிக்கப்பட்டுள்ளது. மேலும், தொழில் போட்டி மற்றும் விளம்பரத்திற்காக சமூக ஆர்வலர் என்கிற போர்வையில் சின்னத்தடாகம், வீரபாண்டி, நஞ்சுண்டாபுரம் ஆகிய பகுதிகளில் அனுமதியின்றி செங்கல் சூளைகள் செயல்படுவதாக வதந்தியை பரப்பி வருகின்றனர் மேற்சொன்ன வதந்திகள் அனைத்தும் உண்மைக்கு புறம்பானவை எனவும் தனது செங்கல் சூளையில் வேலை செய்யும் அனைவருக்கும் உரிய பாதுகாப்பு ஏற்பாடுகளும் காப்பீடும் செய்யப்பட்டுள்ளதோடு பணியாளர்களின் குழந்தைகள் படிக்க உரிய ஏற்பாடுகளும் செய்யப்பட்டுள்ளது என்றும் தெரிவிக்கப்பட்டுள்ளது.

மேலும் சேம்பர் நடத்த மாவட்ட ஆட்சியர் அலுவலகத்தில் விண்ணப்பித்து உரிய பதிவு கட்டணம் செலுத்தி BRICK KILN REGISTRATION CERTIFICATE எங்கள் நிறுவன தயாரிப்பு விற்பனைக்கு GST பதிவு செய்து வரி செலுத்தி வருகிறோம் எனவும் ஊராட்சிக்கு செலுத்த வேண்டிய தொழில் வரியும் தவறாமல் செலுத்தி வருகிறோம் எனவும் தெரிவித்துள்ளதோடு தங்களது அறிவிப்பில் செங்கல் சூளை இயக்குவதற்கும் தேவையான மண் வெட்டி எடுத்து செல்வதற்கும் இருப்பு வைப்பதற்கும் அனுமதி வழங்கப்படவில்லை என்றும் உற்பத்தியினை உடனடியாக நிறுத்திட வேண்டும் என்றும் அனுமதியின்றி செயல்பட்டதற்காக நடவடிக்கை எடுப்பதாக தெரிவித்திருப்பது முற்றிலும் உண்மைக்கு மாறானது எனவும், இத்தொழிலை நம்பி சுமார் 100 குடும்பங்கள் பணிபுரிந்து வருகிறார்கள், அவர்களது வாழ்வாதாரத்தையும் கருத்தில் கொண்டு உதவுமாறும், மேற்குறிப்பிட்டுள்ளது தவிர வேறு ஏதாவது அனுமதி அரசிடம் பெற வேண்டி இருப்பினும் அதற்குரிய கட்டணம், மனு செய்து அனுமதி பெற்று செங்கல் சூளை உற்பத்தியினை தொடர சம்மதம் தெரிவிக்கிறேன் எனவும் தனது விரிவான விளக்கத்தினை ஏற்று செங்கல் சூளை உற்பத்தி தொடர ஆவண செய்து உதவுமாறும் கேட்டுக் கொள்கிறேன் எனவும் தெரிவிக்கப்பட்டுள்ளது.

1959 ஆம் ஆண்டு தமிழ்நாடு சிறுகனிம சலுகை விதிகளின் பிரிவு 19(2)-ல் செங்கல் சூளை உரிமம் வழங்குதல் தொடர்பான நடைமுறைகளாக செங்கல் சூளைக்கு பதிவுச்சான்று பெற்று மேற்படி பதிவுச்சான்றுடன் சூளை மண் எடுப்பதற்கு விண்ணப்பக்கட்டணம் மற்றும் செங்கல் சூளையிலுள்ள அடுப்புகளின் எண்ணிக்கையின் அடிப்படையில் நிர்ணயிக்கப்பட்டுள்ள ஆண்டுக்கட்டணம் ஆகியவற்றுடன் விண்ணப்பிக்க வேண்டும் என தெரியவிக்கப்பட்டுள்ளது. அதனடிப்படையில் மேற்கண்ட கட்டணங்கள் செலுத்தப்பட்டு தொடர்புடைய ஆவணங்களுடன் அளிக்கப்படும் விண்ணப்பங்கள் பெறப்பட்டு வருவாய்த்துறை உள்ளிட்ட தொடர்புடைய துறைகளின் அறிக்கை கோரி அனுப்பப்பட்டு மேற்படி துறைகளிடமிருந்து ஆட்சேபணையின்மை அறிக்கை கிடைக்கப்பெற்ற பிறகு பிரஸ்தாப புலம் தணிக்கை செய்யப்பட்டு

அளிக்கப்படும் புலத்தணிக்கை குறிப்பு மற்றும் அறிக்கைகளின் அடிப்படையில் செங்கல் சூளைகளுக்கு மண் எடுக்க அனுமதி அளித்து உத்தரவு வழங்கப்படும்.

மேற்கண்ட நடைமுறைகளின்படி செங்கல் சூளைக்கு மண் எடுக்க 2012-ம் ஆண்டுவரை அனுமதி வழங்கப்பட்டு வந்த நிலையில் பார்வை 4-ல் காணும் அரசாணையின் இணைப்பு 2-ன் படி மலையிடப் பாதுகாப்பு குழுமத்தின் (Hill Area Conservation Authority) அனுமதி பெற வேண்டிய தொழில்களில் சுரங்கத்தொழில்கள் பட்டியலிடப்பட்டதுடன் கோயம்புத்தூர் மாவட்டத்திலுள்ள வீரபாண்டி, சின்னத்தடாகம், நஞ்சுண்டாபுரம் உள்ளிட்ட 23 கிராமங்களில் திட்டப்பணிகள் மேற்கொள்ள மலையிடப் பாதுகாப்பு குழுவின் (Hill Area Conservation Authority) ஒப்புதல் பெறப்பட வேண்டும் எனத் தெரிவிக்கப்பட்டுள்ளதால் தமிழ்நாடு சிறுகனிம சலுகை விதிகள் 1959-ன் படி விண்ணப்பக் கட்டணம், ஆண்டு கனிமக் கட்டணம் செலுத்தப்பட்டு அளிக்கப்படும் விண்ணப்பங்களின் மீது வருவாய்த்துறை உள்ளிட்ட துறைகளின் ஆட்சேபனையிண்மை அறிக்கை கிடைக்கப்பெறாததாலும் மலையிடப்பாதுகாப்புக் குழுவின் ஒப்புதல் பெற்று சமர்ப்பிக்கப்படாததாலும் 2013-ம் ஆண்டிலிருந்து வீரபாண்டி சின்னத்தடாகம், நஞ்சுண்டாபுரம் உள்ளிட்ட மலையிடப் பாதுகாப்பு குழுவின் அனுமதி பெறவேண்டிய பட்டியலில் உள்ள கிராமங்களில் செங்கல் சூளை அனுமதி ஏதும் வழங்கப்படவில்லை என்பது தெரியவருகிறது.

மேலும், பார்வை 4-ல் காணும் அரசாணையில் மலையிடப் பாதுகாப்புக் குழுவின் ஒப்புதல் மற்றும் தொடர்புடைய துறைகளின் அறிக்கை பெற்று அனுமதி வழங்கப்பட வேண்டும் எனத் தெரிவிக்கப்பட்டுள்ளதேயன்றி விண்ணப்பம் ஏதும் பெறக்கூடாது என தெரிவிக்கப்படவில்லை என்பதால் தமிழ்நாடு சிறுகனிம சலுகை விதிகளின்படி பதிவுச்சான்றுடன் விண்ணப்பக் கட்டணம் மற்றும் ஆண்டுக்கட்டணம் செலுத்தி அதன் செலுத்து சீட்டுடன் விண்ணப்பிக்க வேண்டும் எனத் தெரிவிக்கப்பட்டுள்ளதால் மேற்படி கட்டணங்கள் செலுத்தப்பட்ட விண்ணப்பங்கள் பெறப்பட்டன என்பது தெரியவருகிறது.

இந்நேர்வில் மாண்புமிகு சென்னை உயர்நீதிமன்ற உத்தரவின் அடிப்படையில் மனுதாரரை நேரடி விசாரணை செய்யப்பட்டு விசாரணையின் போது சமர்ப்பிக்கப்பட்ட ஆவணங்கள் தமிழ்நாடு சிறுகனிம சலுகை விதிகள் மற்றும் தொடர்புடைய ஆவணங்கள் கவனமாக பரிசீலனை செய்யப்பட்டதில் தமிழ்நாடு சிறுகனிம சலுகை விதிகள் பிரிவு 19(2)-ல் தெரிவிக்கப்பட்டுள்ள மேற்கண்ட நடைமுறைகளின்படி செங்கல் சூளைக்கு பதிவுச்சான்று பெற்று சூளை மண் எடுப்பதற்கு ஆண்டுக் கட்டணம் மற்றும் விண்ணப்பக் கட்டணம் செலுத்தப்பட்ட செலுத்துச் சீட்டுடன் அளிக்கப்படும் விண்ணப்பம் பெறப்பட்டுவிட்டாலே சூளைகளுக்கு மண் எடுக்க அனுமதி வழங்கப்பட்டுவிட்டது என கருத இயலாது என்பதால் விண்ணப்ப கட்டணம், ஆண்டு கட்டணம் செலுத்திய செலுத்துச் சீட்டு ஆகியவற்றை மட்டும் வைத்துக் கொண்டு

செங்கல் சூளைகளுக்கு மண் எடுத்துச் செல்லப்பட்டால் அதனை அனுமதியின்றி கனிமம் கடத்தப்படுவதாகவே கருதி நடவடிக்கை எடுக்க வேண்டும்.

எனவே கோயம்புத்தூர் மாவட்டம், கோயம்புத்தூர் வடக்கு வட்டம், தடாகம் பள்ளத்தாக்கு கிராமங்களான சின்னத் தடாகம், வீரபாண்டி, நஞ்சுண்டாபுரம், சோமையம்பாளையம் ஆகிய பகுதிகளில் 2012 ஆம் ஆண்டிற்கு பிறகு சூளை மண் எடுக்க அனுமதி வழங்கி உத்தரவு ஏதும் வழங்கப்படாத நிலையில் 1959 ஆம் ஆண்டு தமிழ்நாடு சிறு கனிம சலுகை விதிகளில் தெரிவிக்கப்பட்டுள்ள நடைமுறைகளின் படி சூளை மண் எடுக்க விண்ணப்பம் அளித்ததை மட்டுமே அடிப்படையாக கொண்டு செங்கல் சூளை உற்பத்தியினை தொடர அனுமதியளிக்க வேண்டுமெனவும், அனுமதியின்றி செயல்படும் 141 செங்கல் சூளைகளின் செயல்பாடுகளை உடனடியாக நிறுத்தக் கோரி சார்வு செய்யப்பட்ட பார்வை 1-ல் காணும் அறிவிப்பினை ரத்து செய்ய வேண்டும் எனவும் அளிக்கப்பட்டுள்ள மனுதாரரின் கோரிக்கைகளை நிராகரித்தும், அனுமதி பெறாத செங்கல் சூளை மற்றும் சூளை மண் எடுக்கும் நடவடிக்கைகளை உடனடியாக நிறுத்துமாறும் இதன் மூலம் உத்தரவிடப்படுகிறது.

ஒம்.xxx

மாவட்ட ஆட்சித்தலைவர்
கோயம்புத்தூர்.

பெறுநர்:

திரு.K.சுந்தர்ராஜ்,
த/பெ.கருப்பண்ணகவுடர்,
V.K.V.சேம்பர் பிரிக்ஸ்,
காளையனூர்,
சோமையனூர் அஞ்சல்,
சின்னத்தடாகம்,
கோயம்புத்தூர் 641 108.

நகல்:

1. பதிவாளர், உயர்நீதிமன்றம்,
சென்னை - 600 104.
2. அரசு வழக்கறிஞர், சென்னை உயர்நீதி மன்றம்,
சென்னை 600104
3. இயக்குநர், புவியியல் மற்றும் சுரங்கத்துறை,
கிண்டி, சென்னை - 600 032

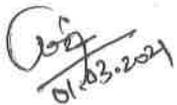
//உண்மை நகல் /உத்திரவுபடி//

பக்கம் எண் 1 முதல் 7 வரை வழங்கப்பட்டுள்ள தகவல்கள் தகவல் அறியும் உரிமை சட்டம் 2005-ன் கீழ் வழங்கப்படுகிறது.

(~~சு~~)



பொதுத்தகவல் அலுவலர் மற்றும் உதவி இயக்குநர்
புவியியல் மற்றும் சுரங்கத்துறை
கோயம்புத்தூர்.


01.03.2024

W.P.Nos.27356 and 28475 of 2019

THE HON'BLE CHIEF JUSTICE
and
SENTHILKUMAR RAMAMOORTHY, J.

(Order of the Court was made by The Hon'ble Chief Justice)

The matter relates to the vanishing elephant corridors across the forest regions, particularly in Coimbatore District. The petitioners contend that while the forest area may be demarcated and preserved, the passageway from one forest tract to another is not covered by any protective order. As a consequence, the petitioners assert, the elephants are perceived to be straying into areas inhabited by men only because humans have encroached on the traditional corridors used by elephants for passing from one forest to another.

2. The petitioners say that the third respondent has filed an affidavit and has more or less accepted the case made out by the petitioners, except that a casual remark has been made about removal of illegal brick kilns and related businesses. The petitioners also point out that the first respondent has filed an affidavit indicating that the huge encroachment which has taken place over the years

cannot be undone and it would involve a mammoth task to restore all the corridors to their pristine glory.

3. It is imperative that some measures be taken for ensuring the unhindered passage of the elephants from one tract of land to another without straying into areas inhabited by humans. Towards such end, some corridors must be restored, though it may not be feasible to restore all.

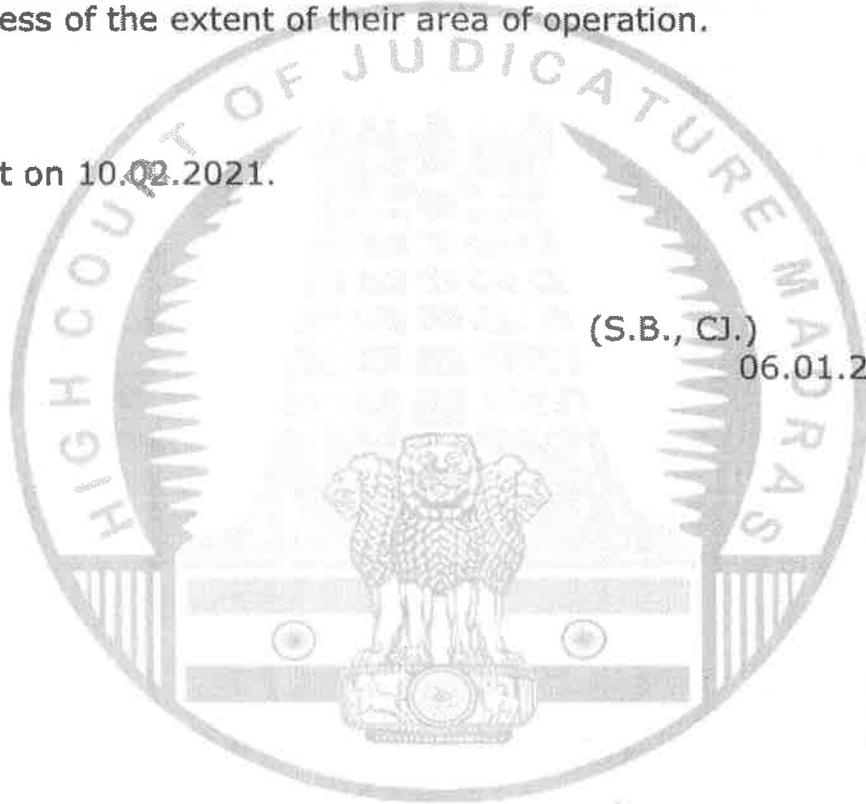
4. The State in consultation with the Principal Chief Conservator of Forests will file a report when the matter appears next six weeks hence to indicate how conflict between the large animal and man can be avoided and the right of passage be given to the elephants to move from one tract of land to another in such manner that it does not cause much displacement to humans yet allows the animals the freedom they deserve. A copy of such report should be made available to the petitioners at least two days before the matter appears.

5. The pendency of these writ petitions should not deter the respondent authorities from taking immediate appropriate action against brick kilns which may be operating illegally or without license or in excess of the extent of their area of operation.

List on 10.02.2021.

(S.B., C.J.) (S.K.R.,J.)
06.01.2021

bbr



सत्यमेव जयते

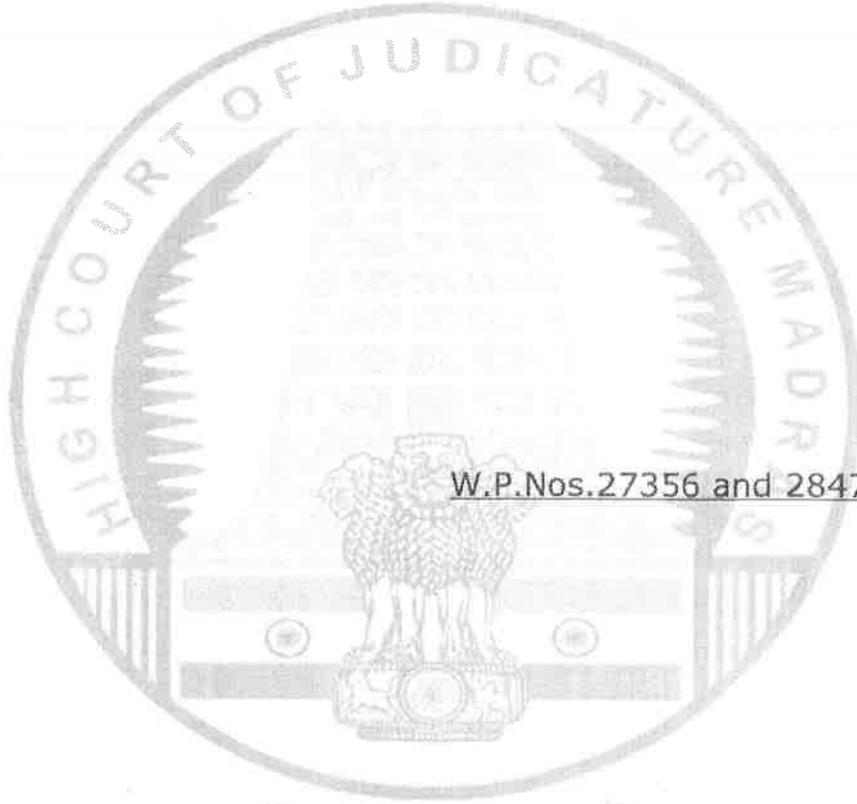
WEB COPY

192

W.P.Nos.27356 and 28475 of 2019

THE HON'BLE CHIEF JUSTICE
and
SENTHILKUMAR RAMAMOORTHY, J.

bbr



W.P.Nos.27356 and 28475 of 2019

सत्यमेव जयते

WEB COPY

06.01.2021

W.P.Nos.27356 and 28475 of 2019

THE HON'BLE CHIEF JUSTICE
AND
SENTHILKUMAR RAMAMOORTHY, J.

(Order of the Court was made by the Hon'ble Chief Justice)

In W.P.No.27356 of 2019, it is submitted on behalf of the Mines Department of the State that a coordinated strategy has to be worked out by the State after consultation with all the departments so that the elephant corridors can be left untouched or those corridors that have been encroached upon can be restored.

2. In some of the other matters, the grievances appear to be directed against brick kilns which have mushroomed all over the State and the general refrain is that the local authorities have turned a Nelson's eye to the illegal operations of brick kilns. The official respondents must take immediate remedial measures to ensure that brick kilns function within the parameters set down and upon obtaining license remain confined to the areas demarcated. Burgeoning brick kilns that encroach into forest lands or elephant

194

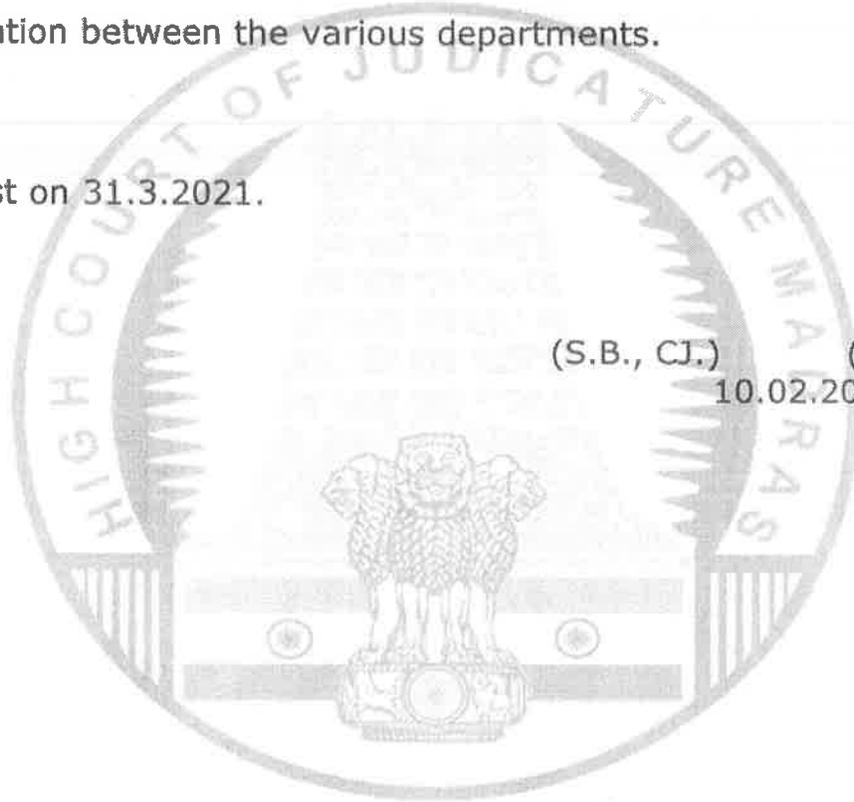
W.P.Nos.27356 and 28475 of 2019

corridors should be proceeded against without undue delay.

3. These matters will now appear six weeks hence for a status report to be filed by the State through its Chief Secretary upon due coordination between the various departments.

List on 31.3.2021.

sasi



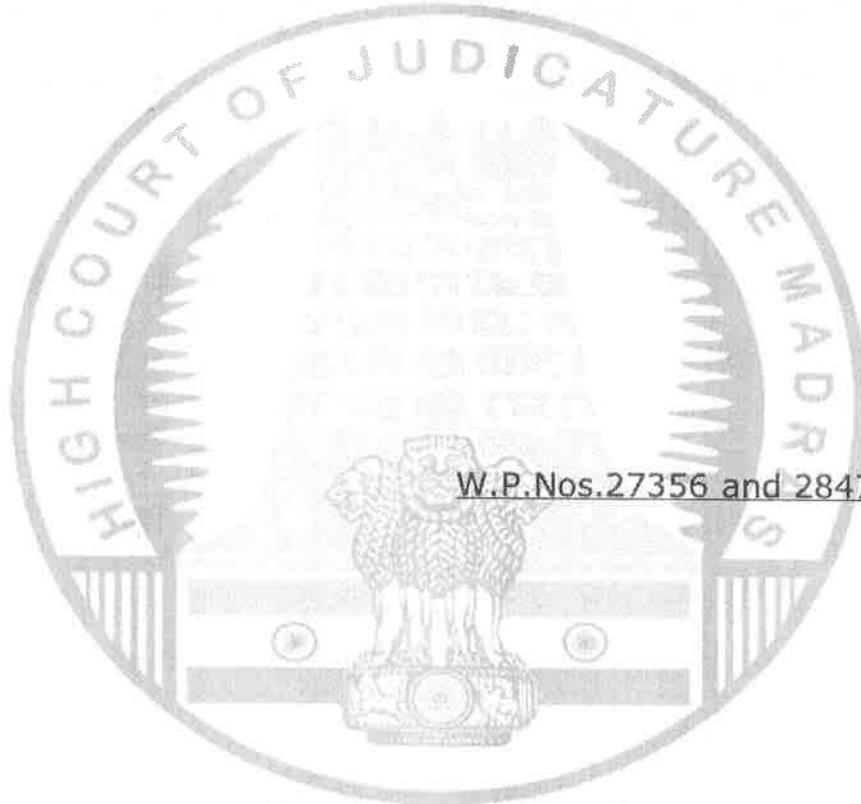
(S.B., C.J.) (S.K.R., J.)
10.02.2021

WEB COPY

195
W.P.Nos.27356 and 28475 of 2019

THE HON'BLE CHIEF JUSTICE
AND
SENTHILKUMAR RAMAMOORTHY, J.

(sasi)



W.P.Nos.27356 and 28475 of 2019

सत्यमेव जयते

WEB COPY

10.02.2021

196

ந.க.எண்.5329/2021/L

நாள்: 08.03.2021.

கோவை கோட்ட வனப்பகுதி மற்றும் யானை வழித்தடங்களில் விதிமுறைகளுக்கு முரணாக செயல்படும் செங்கல் சூளைகளை மூடுவதற்கான நடவடிக்கை குறிப்பு

கோயம்புத்தூர் மாவட்டம், ஆனைக்கட்டி, மாங்கரை, சின்னத்தடாகம், பெரியதடாகம், வீரபாண்டி மற்றும் அதன் சுற்று வட்டாரங்களில் யானைகளின் வழித்தடங்களை ஆக்கிரமித்து செங்கல் சூளை தொழில் செய்து வருவதாக திரு.எஸ்.முரளிதரன் மற்றும் திரு.டி.எம்.எஸ்.ராஜேந்திரன் ஆகிய இருவரும் சென்னை உயர்நீதி மன்றத்தில் WP.No.27356/2019 & WP.No.28475/2019-ல் தொடர்ந்த வழக்கில் 06.01.2021 அன்று சென்னை உயர்நீதி மன்றம் பிறப்பித்த உத்தரவு தொடர்பாக 08.03.2021 மாலை 4.30 மணியளவில் கோயம்புத்தூர் மாவட்ட ஆட்சியர் அலுவலகத்தில் மாவட்ட ஆட்சியர் தலைமையில் மாவட்ட வருவாய் அலுவலர் முன்னிலையில் ஆய்வுக் கூட்டம் நடைபெற்றது.

கூட்டத்தில் கீழ்க்கண்ட அலுவலர்கள் கலந்து கொண்டனர் :

- 1.வருவாய் கோட்டாட்சியர், கோயம்புத்தூர் வடக்கு.
- 2.உதவி இயக்குநர், புனியியல் மற்றும் சுரங்கத் துறை, கோயம்புத்தூர்.
- 3.மாவட்ட சுற்றுச்சூழல் பொறியாளர், மாசு கட்டுப்பாட்டு வாரியம், கோயம்புத்தூர்.
- 4.உதவி இயக்குநர், ஊரக வளர்ச்சி மற்றும் ஊராட்சித் துறை, கோயம்புத்தூர்.
- 5.உதவி வன பாதுகாவலர், கோயம்புத்தூர்.
- 6.வட்டாட்சியர், கோயம்புத்தூர் வடக்கு.
- 7.வட்டார வளர்ச்சி அலுவலர், பெரியநாயக்கன்பாளையம்(வ.ஊ).
- 8.வட்டார வளர்ச்சி அலுவலர், பெரியநாயக்கன்பாளையம்(கி.ஊ).
- 9.வன வரம்பு அலுவலர், கோயம்புத்தூர்.

ஆய்வுக் கூட்ட நடவடிக்கைகள் :

1. கோவை வடக்கு வட்டம், தடாகம் மற்றும் அதனை சுற்றியுள்ள பகுதிகளில் வனத்தறை எல்லைக்குட்பட்ட பகுதிகள் மற்றும் யானை வழித்தடங்களில் உள்ள செங்கல் சூளைகளின் விவரங்களை முழுமையாக ஆய்வு செய்து அதன் பட்டியலை உடனடியாக அனுப்பிடத் தெரிவிக்கப்பட்டது.

2. வருவாய்த்துறை, காவல்துறை, கனிம வளத்துறை, மாசு கட்டுப்பாட்டு வாரியம் மற்றும் வட்டார வளர்ச்சி அலுவலர் துறைகளைச் சார்ந்த அலுவலர்கள் உடனடியாக மாவட்ட வன அலுவலர் அளிக்கும் பட்டியல் அடிப்படையில் ஆய்வினை மேற்கொண்டு உரிய அனுமதியின்றி செயல்படும் அனைத்து செங்கல் சூளைகளை மூடுவதற்கும்.

தேவையெனில் மின் இணைப்பைத் துண்டிக்க கோவை மின் பகிர்மான வட்டம் வடக்கு / தெற்கு மற்றும் துடியலூர் உதவி செயற்பொறியாளர்களின் துணையுடன் அதற்கான நடவடிக்கை எடுக்க வேண்டும்.

3.மேற்கண்ட வனம் மற்றும் யானை வழித்தடங்களில் அனுமதியின்றி செயல்படும் அனைத்து செங்கல் சூளைகளையும் (Chamber) மூடி முத்திரையிட வருவாய்த்துறை, காவல்துறை, கனிம வளத்துறை, மாசு கட்டுப்பாட்டு வாரியம், மின்சார வாரியம் மற்றும் உள்ளாட்சித்துறை ஆகிய அனைத்து துறைகளும் ஒருங்கிணைந்து செயல்பட்டு நடவடிக்கை எடுத்து அதற்கான புகைப்பட ஆவணங்களுடன் மாவட்ட ஆட்சியரிடம் அறிக்கை அனுப்பிட வேண்டும்.

4. மாவட்ட வனப் பகுதி, வருவாய் துறைக்கு சொந்தமான நிலங்கள் மற்றும் தனியாருக்கு சொந்தமான பட்டா நிலங்களில் முறையான அனுமதியில்லாமல் செங்கல் சூளைக்கு தேவையான மண் எடுப்பதை முழுமையாக நிறுத்திட வேண்டும்.

5. உதவி இயக்குநர், புவியியல் மற்றும் சுரங்கத்துறை அவர்கள் அனைத்து துறைகளையும் ஒருங்கிணைத்து இந்த நடவடிக்கையினை எடுத்திட வேண்டும்.

மேற்கண்ட வழக்கு 31.03.2021 அன்று மீண்டும் விசாரணைக்கு வர உள்ளதால் நடவடிக்கையினை முழுமையாக எடுத்து 15.03.2021க்குள் அறிக்கை அளிக்கப்பட வேண்டும். இது குறித்து வாராந்திர ஆய்வுக் கூட்டம் நடத்தி நடவடிக்கை எடுத்த விபரம் குறித்து அறிக்கையை அரசு முதன்மை செயலாளர், புவியியல் மற்றும் சுரங்கத்துறை மற்றும் தலைமை செயலாளருக்கு அனுப்பிட வேண்டியுள்ளதால் இந்நேரவில் எவ்வித சுணக்கமும் இல்லாமல் அனைத்து அலுவலர்களும் நடவடிக்கை எடுத்திட வேண்டும் என தெரிவிக்கப்பட்டது.

மாவட்ட ஆட்சித்தலைவர்
கோயம்புத்தூர்.

பெறுநர்

- 1.வருவாய் கோட்டாட்சியர், கோயம்புத்தூர் வடக்கு, 
- 2.உதவி இயக்குநர், புவியியல் மற்றும் சுரங்கத் துறை, கோயம்புத்தூர், 
- 3.மாவட்ட சுற்றுச்சூழல் பொறியாளர், மாசு கட்டுப்பாட்டு வாரியம், கோயம்புத்தூர்.
- 4.உதவி இயக்குநர், ஊரக வளர்ச்சி மற்றும் ஊராட்சித் துறை, கோயம்புத்தூர்.
- 5.உதவி வன பாதுகாவலர், கோயம்புத்தூர்.
- 6.வட்டாட்சியர், கோயம்புத்தூர் வடக்கு.
- 7.வட்டார வளர்ச்சி அலுவலர், பெரியநாயக்கன்பாளையம்(வ.ஊ).
- 8.வட்டார வளர்ச்சி அலுவலர், பெரியநாயக்கன்பாளையம்(கி.ஊ).
- 9.வன வரம்பு அலுவலர், கோயம்புத்தூர்.

கோயம்புத்தூர் மாவட்ட ஆட்சித்தலைவர் அவர்களின் செயல்முறை ஆணைகள்
முன்னிலை.கு.இராசாமணி, இ.ஆ.ப.

ந.க.5329/2021

நாள்: 17.03.2021.

பொருள் கனிமங்களும் சுரங்கங்களும் - கோயம்புத்தூர் மாவட்டம் - கோயம்புத்தூர் வடக்கு வட்டம் - தடாகம் பகுதிகளில் யானை வழித்தடங்களில் அனுமதியின்றி செயல்பட்டுவரும் செங்கல் சூளைகள் / சேம்பர்கள் - உடனடியாக மூடி முத்திரையிட்டு அறிக்கை சமர்ப்பிக்க உத்தரவு - தொடர்பாக.

- பார்வை
1. திரு.முரளிதரன் என்பவரால் தொடரப்பட்ட மாண்பமை சென்னை உயர்நீதி மன்ற நீதிப்பேராணை வழக்கு W.P.27356/2019
 2. திரு.T.M.S இராஜேந்திரன் என்பவரால் தொடரப்பட்ட மாண்பமை சென்னை உயர்நீதி மன்ற நீதிப்பேராணை வழக்கு W.P.28475/2019
 3. மாவட்ட ஆட்சித்தலைவரின் அறிவிப்பு ந.க.எண்.10/கனிமம்/2019 நாள்: 29.10.2019
 4. தமிழ்நாடு மாசுக் கட்டுப்பாட்டு வாரியத்தின் அறிவிப்பு எண். TNPCB/O&G/F.024093/CBE/2019 நாள். 04.10.2019.
 5. மாண்பமை சென்னை உயர்நீதிமன்ற இடைக்கால உத்தரவு நாள். 10.02.2021.
 6. ஆணையாளர், புனியியல் மற்றும் சுரங்கத்துறை, கிண்டி, சென்னை அவர்களின் கடிதம் ந.க.எண்.681/MM1/2021 நாள்.11.03.2021.
 7. 16.03.2021 அன்று மாவட்ட ஆட்சித்தலைவர் தலைமையில் நடைபெற்ற கலந்தாய்வு கூட்ட முடிவு.

உத்தரவு:

கோயம்புத்தூர் மாவட்டம், கோயம்புத்தூர் வடக்கு வட்டம், வனப்பகுதிகளில் உள்ள யானை வழித்தடங்களை பாதுகாக்கக் கோரியும், சின்னத்தடாகம், வீரபாண்டி, நஞ்சண்டாபுரம், சோமையம்பாளையம், பன்னிமடை ஆகிய பகுதிகளில் அனுமதியின்றி செயல்பட்டுவரும் செங்கல் சூளைகளை/சேம்பர்களை மூட கோரியும் மாண்பமை சென்னை உயர்நீதிமன்றத்தில் பார்வை 1 மற்றும் 2-ல் காணும் வழக்குகள் தொடரப்பட்டன:

மேற்கண்ட நீதிமன்ற வழக்குகளின் தொடர்ச்சியாக அனுமதியின்றி செயல்படுவதாக தெரிய வந்த செங்கல் சூளைகளுக்கு, சேம்பர்/செங்கல் சூளை உற்பத்தியை உடனடியாக நிறுத்திடுமாறும் அதுவரை அனுமதியின்றி செயல்பட்டதற்காக நடைமுறையில் உள்ள சட்டம் மற்றும் விதிகளின் படி ஏன் நடவடிக்கை எடுக்கக்கூடாது என்பதற்கான எழுத்துப்பூர்வமான விளக்கத்தினை 15 நாட்களுக்குள் அளிக்குமாறும், இனிவரும் காலங்களில் செங்கல் சூளை/சேம்பர் உற்பத்தியை தொடர்ந்தால் உரிய குற்றவியல் நடவடிக்கை எடுக்கப்படும் எனவும் தெரிவித்து பார்வை 3-ல் காணும் அறிவிப்பு சார்வு செய்யப்பட்டது.

மேலும் தமிழ்நாடு மாசுக்கட்டுப்பாட்டு வாரியத்தின் மூலம் முறையான இசைவாணை பெறாமல் தடைசெய்யப்பட்ட பகுதிகளில் செயல்பட்டதற்காக மேற்படி செங்கல் சூளைகளை/சேம்பர்களை வாரியத்தின் சட்டப்பிரிவு 33யுன்படி உடனடியாக மூடவும், மின்சாரத்தை துண்டிக்கவும் ஏன் நடவடிக்கை எடுக்கக் கூடாது எனத் தெரிவித்து பார்வை 4-ல் கண்ட அறிவிப்பு சார்வு செய்யப்பட்டது.

இந்நிலையில் மேற்படி வழக்கில் மாண்பமை சென்னை உயர்நீதிமன்றம் யானை வழித்தடங்கள் மற்றும் அனுமதியின்றி செயல்படும் செங்கல் சூளைகளை/சேம்பர்களை உடனடியாக முடமாறு தெரிவித்து, இது தொடர்பான அறிக்கையை 6 வார காலத்திற்குள் சமர்ப்பிக்குமாறு சென்னை தலைமைச் செயலாளருக்கு பார்வை 5-ல் கண்ட 10.02.2021 நாளிட்ட இடைக்கால உத்தரவின் மூலம் உத்தரவிட்டுள்ளது.

எனவே, மாண்பமை சென்னை உயர்நீதிமன்ற உத்தரவிற்கிணங்க வனப்பகுதிகளில் யானை வழித்தடங்களாகிய சின்னத்தடாகம், வீரபாண்டி, நஞ்சண்டாபுரம், சோமையம்பாளையம், பன்னிமடை ஆகிய பகுதிகளில் அனுமதியின்றி செயல்பட்டுவரும் செங்கல் சூளைகளை/சேம்பர்களை உடனடியாக முடி முத்திரையிடுமாறு கோயம்புத்தூர் வடக்கு வட்டாட்சியர் மேற்படி செங்கல் சூளைகளின் மின் இணைப்பை உடனடியாக துண்டிக்குமாறு கு.வடமதுரை, தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகம், செயற்பொறியாளர் (விநியோகம்), மேலும் மேற்படி அனைத்து துறைகளையும் ஒருங்கிணைத்து நடவடிக்கை எடுத்து அதன் அறிக்கையை சமர்ப்பிக்குமாறு புவியியல் மற்றும் சுரங்கத்துறை உதவி இயக்குநர் மற்றும் கோயம்புத்தூர் வடக்கு மாவட்ட சுற்றுச்சூழல் பொறியாளர் ஆகியோருக்கு உத்தரவிடப்படுகிறது.

மாவட்ட ஆட்சித்தலைவர்,
கோயம்புத்தூர்

பெறுநர்:

1. மாவட்ட சுற்றுச்சூழல் பொறியாளர், தமிழ்நாடு மாசுக் கட்டுப்பாட்டு வாரியம், கோயம்புத்தூர் வடக்கு.
2. உதவி இயக்குநர், புவியியல் மற்றும் சுரங்கத்துறை, கோயம்புத்தூர்.
3. செயற்பொறியாளர், விநியோகம், தமிழ்நாடு மின் உற்பத்தி மற்றும் பகிர்மான கழகம், கு.வடமதுரை.
4. வட்டாட்சியர், கோயம்புத்தூர் வடக்கு.

20/2/21

நகல்:

1. மாவட்ட வன அலுவலர், கோயம்புத்தூர்.
2. மண்டல இணை இயக்குநர், புவியியல் மற்றும் சுரங்கத்துறை, சேலம்.
3. வருவாய் கோட்டாட்சியர், கோயம்புத்தூர் வடக்கு.
4. மேற்பார்வை செயற்பொறியாளர், கோவை மின் பகிர்மான வட்டம், கோயம்புத்தூர்(உ.செ.பொ./மேம்பாடு).
5. உதவி இயக்குநர், கிராம ஊராட்சிகள், கோயம்புத்தூர்.

From
Thiru.S.Nagarajan, I.A.S.,
District Collector,
Coimbatore.

To
The Principal Secretary
Industries Department
Secretariat,
Chennai-600 009.

Through

The Commissioner of Geology
and Mining,
Industrial Estate,
Guindy, Chennai - 600 032.

Rc.No.650/Mines/2019 dated .03.2021

Sir,

Sub: Mines and Minerals - Coimbatore District -
Public Interest Litigation in
W.P.No.28475/2019 and 27356/2019 filed
before the Madras High Court - Order dated
06.01.2021 and 10.02.2021 passed by the
Madras High Court - Action taken report
sent - reg.

- Ref:
1. District Collector Notice Na.Ka.10/
Mines/2019 dated 29.10.2019.
 2. District Collector Notice Na.Ka.
238/Mines/2020 dated 23.06.2020.
 3. District Collector Notice Na.Ka.11/
Mines/2020 dated 21.10.2020.
 4. District Collector Notice Na.Ka.47/
Mines/2020 dt: 21.10.2020.
 5. The High Court of Madras Order dated
06.01.2021 in W.P.No.27356 of 2019 and
28475 of 2019
 6. The High Court of Madras Order dated
10.02.2021 in W.P.No.27356 of 2019 and
28475 of 2019
 7. District Collector Notice Na.Ka.284/
Mines/20211-10 dated 20.02.2021.
 8. Commissioner of Geology and Mining
letter Rc.No.681/MM1/2021 dated
11.03.2021
 9. Proceedings of the District Collector
Coimbatore in Rc.No.5236/2021/L dated
17.03.2021.

-oOo-

Kind attention is invited to the referencs cited.

2) One Thiru S.Muralidharan has filed a Public Interest Litigation in W.P.No.27356/2019 before the Hon'ble Madras High Court with a prayer to issue a Writ of Mandamus or any other Writs or directions, directing the 1st respondent to identify and secure the elephant corridors in Coimbatore Forest Division with the support of the other respondents.

3) One Thiru.TMS.Rajendran has filed a Public Interest Litigation in W.P.No.28475/2019 before the Hon'ble Madras High Court with a prayer to direct the respondents to take necessary action to close down the illegal brick kilns being operated in all the villages of Veerapandi, Thadagam, Somayampalayam, Nanjundapuram and Pannimadai panchayats of Coimbatore District within the time frame stipulated by the Hon'ble Court.

4) The Hon'ble High Court of Madras by Order dated 06.01.2021 in W.P.No.27356 of 2019 and 28475 of 2019 under para 4 & 5 ordered as follows:-

4. *The State in consultation with the Principal Chief Conservator of Forests will file a report when the matter appears next six weeks hence to indicate how conflict between the large animal and man can be avoided and the right of passage be given to the elephants to move from one tract of land to another in such manner that it does not cause much displacement to humans yet allows the animals the freedom they deserve. A copy of such report should be available to the petitioners at least two days before the matter appeal petition.*
5. *The pendency of these Writ Petitions should not deter the respondent authorities from taking immediate appropriate action against brick kilns which may be operating illegally or without license or in excess of the extent of their area of operation.*

205 8

5) The Hon'ble First Bench of Madras High Court by Order dated 10.02.2021 in W.P.No.27356 of 2019 and 28475 of 2019 under para 2 & 3 ordered as follows:-

2. *In some of the other matters, the grievances appear to be directed against brick kilns which have mushroomed all over the State and the general refrain is that the local authorities have turned a Nelson's eye to the illegal operations of brick kilns. The official respondents must take immediate remedial measures to ensure that brick kilns function within the parameters set down and upon obtaining license remain confined to the areas demarcated. Burgeoning brick kilns that encroach into forest lands or elephant corridors should be proceeded against without undue delay.*
3. *These matters will now appear six weeks hence for a status report to be filed by the State through its Chief Secretary upon due coordination between the various departments.*

6) The Commissioner of Geology and Mining vide reference 8th cited has requested to send an action taken report for filing a status report before the Hon'ble High Court.

7) As directed by the Hon'ble First Bench of Madras High Court dated 06.01.2021 and 10.02.2021 in W.P.No.27356 of 2019 and 28475 of 2019, the steps taken by the District Administration for closure of Brick Kilns operating in Veerapandi, Thadagam, Somayampalayam, Nanjundapuram and Pannimadai villages of Coimbatore North Taluk, Coimbatore District and other steps taken are detailed as follows:-

- i) In compliance to the orders passed by the Hon'ble First Bench of Madras High Court dated 06.01.2021 and

10.02.2021 in W.P.No.27356/2019 and 28475 of 2019, orders have been issued by District Collector, Coimbatore in Rc.No.5329/2021 dated 17.03.2021 directing the Tahsildar, Coimbatore North to close down and seal the Brick Kiln Units functioning in Veerapandi, Thadagam, Somayampalayam, Nanjundapuram and Pannimadai villages without obtaining permission from the District Collector, Coimbatore.

- ii) The Executive Engineer, TANGEDCO has been directed to disconnect the electricity given to the Brick Kiln Units with immediate effect.
- iii) The Assistant Director of Geology and Mining, Coimbatore and the District Environmental Engineer, Coimbatore North have been directed to coordinate with the Departments concerned and to submit an action taken report in this regard.
- iv) Accordingly, the Tahsildar, Coimbatore North, District Environmental Engineer, Tamil Nadu Pollution Control Board and the Assistant Director of Geology and Mining, Coimbatore have inspected the areas in Veerapandi, Thadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages in Coimbatore North Taluk on 19.03.2021, 24.03.2021 and 25.03.2021 and a total number of 186 brick kiln units operating in the areas without obtaining Registration certificate from the District Collector and without obtaining necessary permission from the District Collector as required under sub-rule(2) of Rule 19 of the Tamil Nadu Minor Mineral Concession Rules, 1959 were banned from carrying out any activities from 19.03.2021 onwards and notices have been properly served/posted in respect of the 186 brick kiln units.

- v) The details of 186 brick kiln units closed down in Veerapandi, Thadagam, Somayampalayam, Nanjundapuram and Pannimadai are tabulated as below (Village wise)

S.1 No.	Name and address of the Owners of the Chamber	Name of the Chamber	Village
1	Thiru.K.Rajan, S/o.Krishnasamy, Yamuna Chamber Bricks, Veerapandi, Salayanur	Yamuna Chamber Bricks	Veerapandi
2	Thiru.Rajkumar, S/o.Selvaraj, Tvl.KRG Chamber Bricks, No.24. Veerapandipudur, 11.Veerapandi	KRG Chamber Bricks	Veerapandi
3	Tvl.KMT Chamber Bricks, DSP Bus Stop, Anaikatti Road, Chinnathadagam, 11.Veerapandi	KMT Chamber Bricks	Veerapandi
4	Thiru.Sabari and Thiru.Kumar, New S.K.G Chamber, S.F.No.11/1, DSP Stop, 11-Veerapandi	New S.K.G Chamber	Veerapandi
5	Thiru.K.R.Ramakrishn an,S/o.K.R.Ramasamy , KR D Chambers, S.F.No.157/2C, Salangai Bus Stop, 11- Veerapandi	KRD Chamber	Veerapandi
6	Thiru.Nanjan, S/o.Mannan, M.S Chamber, Mangarai, 11- Veerapandi	MS Chamber	Veerapandi

7	Thiru.Saravanan, Kavi Chamber Bricks, Mangarai, Veerapandi	Kavi Chamber Bricks	Veerapandi
8	Thiru.Sundarraaj, V.K.V.Chamber Bricks I, Salaiyanur, Veerapandi	V.K.V.Chamber Bricks - I	Veerapandi
9	Thiru.S.Anandan, S/o.Soundaravadivu, RAJ Chamber Bricks, Veerapandi Road, 11-Veerapandi	RAJ Chamber Bricks	Veerapandi
10	Thiru.K.Chinnasamy, TVS Chamber Bricks, 11.Veerapandi	TVS Chamber Bricks	Veerapandi
11	Thiru.Sundarraaj, VKV Chamber Bricks II, Somayanur, 11.Veerapandi	VKV Chamber Bricks II	Veerapandi
12	Thiru.Sundarraaj, V.K.V.Chamber Bricks III, Somayanur, Veerapandi	VKV Chamber Bricks- III	Veerapandi
13	Thiru.Sundarraaj, VKV Chamber Bricks-IV, Somayanur, 11-Veerapandi	VKV Chamber Bricks - IV	Veerapandi
14	Thiru.Rajan, YBC Chamber Bricks, Veerapandi Pirivu, 11.Veerapandi	YBC Chamber Bricks	Veerapandi
15	Thiru.Jaganathan,S/o. Nanjappagoundar, NKN Chamber Bricks,Mangarai, 11.Veerapandi	NKN Chamber Bricks	Veerapandi

16	Thiru.Rajan, POWER Chamber Bricks, Veerapandipudur, 11. Veerapandi	POWER Chamber Bricks	Veerapandi
17	Thiru.Sivasakthivel, S/o.Jayabal, JBW Chamber Bricks, Veerapandipudur, 11.Veerapandi	JBW Chamber Bricks	Veerapandi
18	Thiru.Dinesh, PKR Chamber Bricks, Mangarai, 11.Veerapandi	PKR Chamber Bricks	Veerapandi
19	Thiru.Ravichandaran, RVS Chamber Bricks, 11.Veerapandi	RVS Chamber Bricks	Veerapandi
20	Thiru.Selvaraj, MRT Chamber Bricks, 11.Veerapandi	MRT Chamber Bricks	Veerapandi
21	Thiru.Mahendhiran, S/o.Ramasamy, Vasu Chamber Bricks, 11.Veerapandi	Vasu Chamber Bricks	Veerapandi
22	Tmt.J,Shanathi, W/o.G.P.Chandarasekar, ACB Chamber Bricks, 11.Veerapandi	ACB Chamber Bricks	Veerapandi
23	Thiru.Saravanakumar, Sriram Chamber Bricks, Veerapandi Pirivu, 11.Veerapandi	Sriram Chamber Bricks	Veerapandi
24	Tmt.Krishnaveni, W/o.Erattaimuthu, KNN Chamber Bricks, 11. Veerapandi	KNN Chamber Bricks	Veerapandi

25	Tmt.Poongodi, W/o.Ponnusamy, SMT Chamber Bricks, 11.Veerapandi	SMT Chamber Bricks	Veerapandi
26	Thiru.Murugan, KPM Chamber Bricks, 11.Veerapandi	KPM Chamber Bricks	Veerapandi
27	Thiru.Natarajan, S/o.Nanjappagoundar, NMS Chamber Bricks, 11.Veerapandi	NMS Chamber Bricks	Veerapandi
28	Thiru. Santhoshkumar, S/o.Soundarrajan TMS Chamber Bricks, 11. Veerapandi	TMS Chamber Bricks	Veerapandi
29	Tmt.E.Krishnaveni, W/o.Erattaimuthu, Tvl.SKK Chamber Bricks, Anaikatti Road, Veerapandi Pirivu, 11.Veerapandi	SKK Chamber Bricks	Veerapandi
30	Thiru.Yashvanth, S/o.Govindaraj, Tvl.India Wiregate Chamber Bricks, Anaikatti Road, Veerapandi Pirivu, 11.Veerapandi	India Wiregate Chamber Bricks	Veerapandi
31	Thiru.R.Karthick, Tvl.LNT Chamber, Anaikatti Road, Veerapandi Pirivu, 11.Veerapandi	LNT Chamber	Veerapandi
32	Thiru.Srinivasan, Tvl.A1 Chamber, Anaikatti Road, Veerapandi Pirivu, 11.Veerapandi	A1 Chamber	Veerapandi

33	Thiru.P.Velligiri, Tvl.VNS Chamber, S.F.No.82/2B, Anaikatti Road, Veerapandi Pirivu, 11.Veerapandi	VNS Chamber	Veerapandi
34	Thiru.Abimanue, S/o.Subramaniam, Tvl.ABI Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	ABI Bricks	Veerapandi
35	Thiru.V.G.Kannapiran, S/o.Gopal, Tvl.Sree Sakthi Chamber Bricks, S.F.No.42C/2C, Veerapandi Pirivu, 11.Veerapandi	Sree Sakthi Chamber Bricks	Veerapandi
36	Thiru.R.Sakthivel, S/o.Ramasamy, Tvl.RSV Chamber Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	RSV Chamber Bricks	Veerapandi
37	Thiru.G.Krishnamoort hy, S/o.Gopal, s.F.143/A2B, Tvl.RKG Chamber Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	RKG Chamber Bricks	Veerapandi
38	Thiru.Ponnusamy, S/o.Rangasamy, Tvl.VCR Chamber Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	VCR Chamber Bricks	Veerapandi

39	Thiru.R.Krishnasamy, S/o.Ramanudaiyar, Tvl.RAK Chamber Bricks, Veerapandipudur, 11.Veerapandi	RAK Chamber Bricks	Veerapandi
40	Thiru.Sathyamoorthi, S/o.KK Maruthachalam, Tvl.SGK Chamber Bricks, Veerapandipudur, 11.Veerapandi	SGK Chamber Bricks	Veerapandi
41	Thiru.Ragunathasamy, S/o.T.Ramasamy, BMT Chambers, S.F.Ni,85/32A1, Thailamara stop, Mangarai	BMT Chamber Bricks	Veerapandi
42	Thiru.Mayilsamy, S/o.Palanisamy goundar, Tvl.TSM Chamber Bricks, Veerapandipudur, 11.Veerapandi	TSM Chamber Bricks	Veerapandi
43	Thiru.Madhankumar, S/o.Marannan, Tvl.CMM Chamber Bricks, Veerapandipudur, 11.Veerapandi	CMM Chamber Bricks	Veerapandi
44	Thiru.Rajamani, S/o.Gopal, Tvl.ABT Chamber Bricks, Veerapandipudur, 11.Veerapandi	ABT Chamber Bricks	Veerapandi

45	Tmt.Eswari, W/o.Krishnasamy, Tvl.APC Chamber Bricks, Veerapandipudur, 11.Veerapandi	APC Chamber Bricks	Veerapandi
46	Thiru.Krishnasamy, S/o.Perumal goudar, Tvl.SKT Chamber Bricks, Veerapandipudur, 11.Veerapandi	SKT Chamber Bricks,	Veerapandi
47	Tmt.J.Santhi, W/o.G.P.Chandrasekar , Tvl.Anjaneya Chamber Bricks, Anaikatti Road, 11.Veerapandi	Anjaneya Chamber Bricks	Veerapandi
48	Thiru.Shanmugakuma resan, Tvl.ASK Chamber Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	ASK Chamber Bricks	Veerapandi
49	Tvl.NIR Chamber Bricks, Chinnathadagam, Veerapandipudur, 11.Veerapandi	NIR Chamber Bricks	Veerapandi
50	Thiru.Kunasekaran, S/o.Dhamotharan, Tvl.ACC Chamber Bricks, S.F.No.1020/2B, Arcade Nadu, Anaikatti	ACC Chamber Bricks	Veerapandi
51	Thiru.Surendhiran, S/o.Suppaiyagoudar, Tvl.NCC Chamber Bricks, S.F.No.1027/2, Arcade Nadu, Anaikatti	NCC Chamber Bricks	Veerapandi

52	Thiru.Jegatheesh, S/o.Balasubramaniya m, Tvl.Nithya Chamber Bricks, S.F.No.936, Vadakkalur, Anaikatti	Nithya Chamber Bricks	Veerapandi
53	Thiru.Ranganathan, S/o.Siddhanayudu, Tvl.RCC Chamber Bricks, S.F.No.876, Anaikatti	RCC Chamber Bricks	Veerapandi
54	Thiru.Kunjumon, KSK Chamber, Kandi Via, Anaikatti	KSK Chamber	Veerapandi
55	Thiru.Balusamy, S/o.Rangasamygounda r, RPB Chamber, S.F.No.774/2, Kondanur, Anaikatti	RPB Chamber Bricks	Veerapandi
56	Thiru.Sundarrajan, S/o.Subbaiyan, Kumar Chambers, Kondanur, Anaikatti	Kumar Chambers	Veerapandi
57	Thiru.Puviyarasu, S/o.Palanisamy, Puvi Bricks, Kondanurpudur, Anaikatti	Puvi Bricks	Veerapandi
58	Thiru.Hariprakash, S/o.K.M.Chinnasamy, Tvl.AAT Chamber Bricks, Veerapandi	AAT Chamber Bricks	Veerapandi
59	Thiru.Nandheesh, S.N.B Chamber Bricks, near BSNL, Chinnathadagam.	S.N.B.Cham ber Bricks	Veerapandi
60	Thiru.Sounthirarajan, Sumathi Chamber Bricks, Mangarai Road, 11.Veerapandi	Sumathi Chamber Bricks	Veerapandi
61	Thiru.Anandan, ABC Chamber Bricks, 11.Veerapandi	ABC Chamber Bricks	Veerapandi

62	Tvl. KKG Chamber Bricks, Periya Thadagam road, Chinnathadagam	KKG Chamber Bricks	Veerapandi
63	Tvl.SUN Chamber Bricks, Anaikatti Road, Chinnathadagam	SUN Chamber Bricks	Veerapandi
64	Tvl.SD Kousik Chamber Bricks, Anaikatti Road, Chinnathadagam	SD Kousik Chamber Bricks	Veerapandi
65	Thiru.Ramasubbu, T.M.T Chamber Bricks, Anakatti road, Chinnathadagam	T.M.T Chamber Bricks	Veerapandi
66	Thiru.R.Venkatesh, C.V.R Chamber Bricks, Chinnathadagam,.	C.V.R. Chamber Bricks	veerapandi
67	Thiru.Mahendhiran, A.V.M Chamber Bricks, Anakatti road, Chinnathadagam	A.V.M.Chamber Bricks	veerapandi
68	Thiru.Rangasamy, S/o.Ponnusamygoundar, Tvl.MSK Chamber Bricks, S.F.No.117, 118/1A, Near Mariamman Koil	MSK Chamber Bricks	Nanjundapuram
69	Thiru.Arunkumar, S/o.D.Chandrasekaran, Tvl.INCA Bricks, S.F.No.59/4, Chinnathadagam Gokul Thottam.	INCA Bricks	Nanjundapuram
70	Thiru.R.Palansamy, S/o.Ramukuti goundar, KNK Chamber Bricks, Nanjundapuram, Chinnathadagam	KNK Chamber Bricks	Nanjundapuram

71	Thiru. Manojkumar, S/o. Subramaniam, Sakthi Chamber Bricks, Varapalayam, Nanjundapuram,	Sakthi Chamber Bricks	Nanjundapura m
72	Thiru. Pachaimuthu, S/o. Solaimuthur, SPM Chamber Bricks, Nanjundapuram	SPM Chamber Bricks	Nanjundapura m
73	Thiru. Chandra Mohan, S/o. Kandasamy, NCK Chamber Bricks, Nanjundapuram	NCK Chamber Bricks	Nanjundapura m
74	Thiru. Vinothkumar, S/o. J.V. Gopal, SNT Chamber Bricks, Nanjundapuram	SNT Chamber Bricks	Nanjundapura m
75	Thiru. Vinothkumar, S/o. J.V. Gopal, MVN Chamber Bricks, Nanjundapuram	MVN Chamber Bricks	Nanjundapura m
76	Thiru. Murali, S/o. Palanisamy APS Chamber Bricks, Nanjundapuram	APS Chamber Bricks	Nanjundapura m
77	Thiru. Mohanraj, S/o. Palanisamy, RNP Chamber Bricks, Nanjundapuram	RNP Chamber Bricks	Nanjundapura m
78	Thiru. Sukumaran, S/o. Palanisamy, INDU Chamber Bricks, Ramanathapuram, Nanjundapuram	INDU Chamber Bricks	Nanjundapura m
79	Thiru. Sampathkumar, S/o. Velumani, CVS Chamber Bricks, Pappanaikenpalayam, Nanjundapuram	CVS Chamber Bricks	Nanjundapura m

80	Thiru.Ramasamy, S/o.Chinnasamygound ar, AB Chamber Bricks, Pappanaickenpalayam, Nanjundapuram	AB Chamber Bricks	Nanjundapura m
81	Thiru.Narayanasamy, S/o.Appunaudu, LBI Chamber Bricks, Nanjundapuram	LBI Chamber Bricks	Nanjundapura m
82	Thiru.Jaganathan, JB Chamber Bricks, Somayanur, Nanajundapuram	JB Chamber Bricks	Nanjundapura m
83	Thiru.Ravi, S/o.Maruthappagound ar, VMT Chamber Bricks, Nanjundapuram	VMT Chamber Bricks	Nanjundapura m
84	Thiru.R.Ranganathan, S/o.Raj, Tvl.CNA Bricks, Nanjundapuram, Pappanaickenpalayam	CNA Bricks	Nanjundapura m
85	Thiru.Ravi, S/o.Maruthappagound ar, Tvl.New VMT Chamber Bricks, 6/241-4-1A, Nanjundapuram, Near Police Station	NewVMT Chamber Bricks	Nanjundapura m
86	Tmt.Rukmani, W/o.Kandasamy, Tvl.Chandru Chamber Bricks, S.F.No.55/B, Nanjundapuram, Chinnathadagam	Chandru Chamber Bricks	Nanjundapura m
87	Thiru.Magesh S/o.KaruppaKonar MKM Bricks Nanjundapuram	MKM Chamber Bricks	Nanjundapura m
88	Thiru.Maruthachalam, S/o.Kuttiyagoundar, PSM Maruthachalam Chamber Bricks, Kanuvai, Pannimadai	PSM Maruthacha lam Chamber Bricks	Pannimadai

89	Thiru.Murugesan, S/o.Chinnegoundar, SMP Murugesan Chamber Bricks, Kanuvai, Pannimadai	SMP Murugesan Chamber Bricks	Pannimadai
90	Thiru.K.Devaraj, S/o.Karuppannagound ar, Tvl.PSK Bricks, 299/2, Pannimadai	PSK Bricks	Pannimadai
91	Thiru.Ramachandran, Tvl.Devi Bricks, S.F.No.209&210, Pannimadai Village, . 3/161, Pakkumarathottam	DEVI Bricks	Pannimadai
92	Thiru.Saravanakumar, S/o.Duraisamy, Tvl.KAVI Chamber Bricks, Pannimadai Village, Thaliyur Post	Kavi Chamber Bricks	Pannimadai
93	Tvl.MPS Bricks, S.F.NO.381/1B, 383/1D, Pannimadai Village, Thaliyur Post	MPS Bricks	Pannimadai
94	Thiru.Kannan, S/o.Sundaram, Tvl.MSV Chamber Bricks, Pannimadai Village, Thaliyur Post	MSV Chamber Bricks	Pannimadai
95	Tvl.RANI Bricks, S.F.No..311/1A, 5/22, Kalappanaickenpalaya m,Somayampalayam	RANI Bricks	Somayampalay am
96	Thiru.S.Rajappan, New Rani chamber, Kalappanaickenpalaya m, Somayampalayam	New Rani chamber	Somayampalay am
97	Thiru.Muhammed Salim, CCW Chamber Bricks, Yamuna Nagar, Somayampalayam	CCW Chamber Bricks	Somayampalay am
98	Thiru.K.R.Rangasamy, KRR Chamber Bricks, Near Together Mill, Kallapanaickenpalaya m, Somayampalayam	KRR Chamber Bricks	Somayampalay am

99	Thiru.Ramalingam, SKS Chamber Bricks, Kallappanaickenpalaya m	SKS Chamber Bricks	Somayampalay am
100	Thiru.Subramaniam S/o.RAmukutty GOunder , KRS Chamber Bricks,Kallappanaicke npalayam,	KRS Chamber Bricks	Somayampalay am
101	Thiru.Yuvaraj, ABW Chamber Bricks, Kallappanaickenpalaya m, Somayampalayam	ABW Chamber Bricks	Somayampalay am
102	Thiru.Chinnasamy, TVS Chamber Bricks I Bricks,Kallappanaicken palayam, Somayampalayam	TVS Chamber Bricks I	Somayampalay am
103	Thiru.Sampathkumar, TVS Chamber Bricks,Kallappanaicken palayam, Somayampalayam	TVS Chamber Bricks II	Somayampalay am
104	THiru. N. Ponnusamy Vani Chamber Kallappanaickenpalaya m,	Vani Chamber Bricks	Somayampalay am
105	Thiru.Ponnusamy, S/o.Marapagounder, Tvl.SAT Chamber Bricks, Thadagam	SAT Chamber Bricks	Chinna Thadagam
106	Thiru.Natarajan, S/o.Nanjundagoudar, TOP Chamber Bricks,	TOP Chamber Bricks	Chinna Thadagam
107	Thiru.Kambaliyappan, M.S.K. Chamber Bricks, Veerapandi road, Chinnathadagam	M.S.K Chamber Bricks	Chinna Thadagam
108	Thiru.T.N.Palanisamy, S/o.Narayasamy, GEM Chamber Bricks, Veerapanndi Road, Chinnathadagam	GEM chamber Bricks	Chinna Thadagam

109	Thiru.Ravichandran, Lakshmi Chamber Bricks, Chinna Thadagam	Lakshmi Chamber Bricks	Chinna Thadagam
110	Thiru.Arivudai nambi, S/o.Murukannagound ar, Sumathi Chamber Bricks, Veerapandi Road, Chinnathadagam	Sumathi Chamber Bricks	Chinna Thadagam
111	Thiru.Kengan,S/o.Nar ayanasamy, N.K.S.Chamber Bricks, Veerapandi road, Chinnathadagam	N.K.S.Cham ber Bricks	Chinna Thadagam
112	Thiru.P.Dharmaraj, Ramya Chamber Bricks, Veerapandi road, Chinnathadagam	Ramya Chamber Bricks	Chinna Thadagam
113	Thiru.Devaraj, S/o.Duraisamy, C.S.D Chamber Bricks, Veerapandi road, Chinnathadagam	C.S.D Chamber Bricks	Chinna Thadagam
114	Thiru.Subash, J.J.B Chamber Bricks, Veerapandi road, Chinnathadagam	J.J.B. Chamber Bricks	Chinna Thadagam
115	Thiru.Rajkumar, S/o.Masthannagouder, C.M.R. Chamber Bricks, Veerapandi Road, Chinnathadagam	C.M.R. Chamber Bricks	Chinna Thadagam
116	Thiru.Bened Abiragam, STAR Chamber Bricks, Thanneer pandal, Chinnathadagam	STAR Chamber Bricks	Chinna Thadagam

117	Thiru.Somasundaram, S/o.Rajachettiyar, R.V.R.Chamber Bricks, Thanneer pandal, Chinnathadagam	R.V.R Chamber Bricks	Chinna Thadagam
118	Thiru.Balasubramani, ASHOK Chamber Bricks, Thaneer pandal, Chinnathadagam	ASHOK Chamber Bricks	Chinna Thadagam
119	Thiru.Krishnasamy, S/o.Raj chettiyar, R.S.K.Chamber Bricks, Anakatti road, Chinnathadagam	R.S.K.Cham ber Bricks	Chinna Thadagam
120	Thiru.Palanisamy, N.P.K. Chamber Bricks, Kovil Pirivu, Chinnathadagam	N.P.K. Chamber Bricks	Chinna Thadagam
121	Thiru.Vasudevan, G.J. Chamber Bricks, Kovil Pirivu, Chinnathadagam	G.J. Chamber Bricks	Chinna Thadagam
122	Thiru.Jeganathan, J.K.B Chamber Bricks, Kovil Pirivu, Chinnathadagam	J.K.B Chamber Bricks	Chinna Thadagam
123	Thiru.Saravanan, S/o.K.N.Krishnan, MVN Chamber Bricks, Kovil Pirivu, Chinnathadagam	MVN Chamber Bricks	Chinna Thadagam
124	Thiru.Karuppasamy, K.R.B Chamber Bricks, Kovil Pirivu, Chinnathadagam	K.R.B Chamber Bricks	Chinna Thadagam
125	Thiru.Arivuselvan, A.R.S Chamber Bricks, Anuvavi Kovil Road, Chinnathadagam	A.R.S. Chamber Bricks	Chinna Thadagam

126	Thiru.Sambathkumar, MINI Chamber Bricks, Anuvavi Kovil Road, Chinnathadagam	MINI Chamber Brick Unit I	Chinna Thadagam
127	Thiru.Satheeshkumar, S/o.Duraisamy, MINI Chamber Brick, Anakatti road, Chinnathadagam	MINI Chamber Bricks - Unit II	Chinna Thadagam
128	Thiru.Rajamani, Mani Chamber Bricks, Periyathadagam Road, Chinnathadagam	Mani Chamber Bricks	Chinna Thadagam
129	Thiru.Anandakumar, 105 Chamber Bricks, Periya Thadagam Road, Chinnathadagam	105 Chamber Bricks	Chinna Thadagam
130	Thiru.Saravanakumar, S/o.Subramaniam, Vishnu Chamber Bricks, Periyathadagam road, Chinnathadagam	Vishnu Chamber Bricks	Chinna Thadagam
131	Thiru.M.Sureshkumar, S/o.Mayilsamy, MAYIL Chamber Bricks, Kovil Pirivu, Chinnathadagam	MYIL Chamber Bricks	Chinna Thadagam
132	Thiru.Sugumar, INDU Chamber Bricks, Anakatti Mainroad, Chinnathadagam	INDU Chamber Bricks	Chinna Thadagam
133	Thiru.Karunakaran, S.B.K. Chamber Bricks, Anakatti Mainroad, Chinnathadagam	S.B.K. Chamber Bricks	Chinna Thadagam
134	Thiru.Palanisamy, T.P.T Chamber Bricks, Anakatti Mainroad, Chinnathadagam	T.P.T Chamber Bricks	Chinna Thadagam

201/2

135	Thiru.Selvaraj, S/o.Ayyasamy, K.M.B Chamber Bricks, Anakatti road, Chinnathadagam	K.M.B Chamber Bricks	Chinna Thadagam
136	Thiru.Kumar, Amman Chamber Bricks, Anakatti Mainroad, Chinnathadagam	Amman Chamber Bricks	Chinna Thadagam
137	Thiru.K.Pandiyan, S/o.Kaliyappan, Subam Chamber Bricks, Anakatti road, Chinnathadagam	Subam Chamber Bricks	Chinna Thadagam
138	Thiru.Govind, S/o.Kasigoundar, K.G.S. Chamber Bricks, Anakatti road, Chinnathadagam	K.G.S. Chamber Bricks	Chinna Thadagam
139	Thiru.K.V.Kumarasam y, Ragam Chamber Bricks, Anakatti road, Chinnathadagam	Ragam Chamber Bricks	Chinna Thadagam
140	Tmt.Sowndammal, W/o.Sabapathy, R.R. Chamber Bricks, Chinnathadagam	R.R. Chamber Bricks	Chinna Thadagam
141	Thiru.C.R.Ramachandr an, C.R.R. Chamber Bricks, Chinnathadagam	C.R.R. Chamber Bricks	Chinna Thadagam
142	Thiru.Raju, S.N.T Chamber Bricks, Chinnathadagam	S.N.T. Chamber Bricks	Chinna Thadagam
143	Thiru.Nagaraj, S/o.Subbaiyan, N.V.K. Chamber Bricks, Chinnathadagam	N.V.K. Chamber Bricks	Chinna Thadagam
144	Thiru.Ashokumar, Ramana Chamber Bricks, Thadagam Pudur, Chinnathadagam	Ramana Chamber Bricks	Chinna Thadagam

145	Thiru.Manokaran, Manju Chamber Bricks, Thudiyalur road, Chinnathadagam	Manju Chamber Bricks	Chinna Thadagam
146	Thiru.Jayaraj, S/o.Rangasamygounda r, J.K.S. Chamber Bricks, Anakatti road, Chinnathadagam	J.K.S. Chamber Bricks	Chinna Thadagam
147	Thiru.Sundaramoorthi, S/o.Narayanasamy, Gowsik Chamber Bricks, Anakatti road, Chinnathadagam	Gowsik Chamber Bricks	Chinna Thadagam
148	Tmt.Kanjana, W/o.Ramachandran, PRK (Arun)Chamber Bricks, Anakatti road, Chinnathadagam	PRK(Arun) Chamber Bricks	Chinna Thadagam
149	Tvl.Sree Kavi Chamber Bricks, Periyathadagam, 11.Veerapandi	Sree (Kavi) Chamber Bricks	Chinna Thadagam
150	Thiru.Pooventhirakum ar, Tvl.MRP Chamber Bricks, 11. Veerapandi, Chinnathadagam	MRP Chamber Bricks	Chinna Thadagam
151	Thiru.Kanagaraj, S/o.Dassappagoundar, Tvl.SUKI Chamber Bricks, 11.Veerapandi, Chinnathadagam	SUKI Chamber Bricks	Chinna Thadagam
152	Tmt.Chandrapraba, W/o.T.V.Selvarajan, Tvl.CSB Chamber Bricks, 11.Veerapandi, Chinnathadagam	CSB Chamber Bricks	Chinna Thadagam

153	Thiru.Mugamathu Sabik, S/o.Noormugamathu, Tvl.SNS Bricks, Palanikkuttai, Salayanur, 11.Veerapandi, Chinnathadagam	SNS Bricks	Chinna Thadagam
154	Thiru.Karunaran, Tvl.MCP Chamber Bricks, 589, Anaikatti Road	MCP Chamber Bricks	Chinna Thadagam
155	Tvl.S.K.Chamber Bricks,589, Anaikatti Road	S.K.Chamber Bricks	Chinna Thadagam
156	Thiru.Sivakumar, Tvl.Karthikeya Chamber Bricks, Power House Backside, Chinnathadagam	Karthikeya Chamber Bricks	Chinna Thadagam
157	Thiru.Nantheeshkumar, Tvl.TMB Chamber Bricks, Power House Backside, Chinnathadagam	TMB Chamber Bricks	Chinna Thadagam
158	Thiru.Rajendhiran, S/o. Narayanasamy, Tvl.TRN Chamber Bricks, Near S-Bend, Brindhavan Garden	TRN Chamber Bricks	Chinna Thadagam
159	Thiru.Palanisamy, S/o.Narayanasamy, Tvl.GEMS Chamber Bricks,S.F.No.18/1C & 20/1A, Chinnathadagam	GEMS Chamber Bricks	Chinna Thadagam
160	Thiru.T.T.K.Kathirvel, S/o.Mookappan, Tvl.TTK Chamber Bricks, 11.Veerapandi, Chinnathadagam	TTK Chamber Bricks	Chinna Thadagam

161	Thiru.C.M.Krishnakumar, Tvl.CMK Chamber Bricks, Thanneer Pandal, Thadagam Post	CMK Chamber Bricks	Chinna Thadagam
162	Thiru.Ulakanathan, S/o.Kandiyappan, Tvl.RKK Chamber Bricks, Thadagam Post	RKK Chamber Bricks	Chinna Thadagam
163	Thiru.Rajan, S/o.Rangasamy, Tvl.CSR Chamber Bricks, S.F.No.304 & 306, Puliymarathottam, Thadagam	CSR Chamber Bricks	Chinna Thadagam
164	Tmt.Chandrapraba, W/o.T.V.Selvarajan, Tvl.CSB Chamber Bricks, 11.Veerapandi, Chinnathadagam	CSB Chamber Bricks	Chinna Thadagam
165	Tvl.JP Chamber Bricks, S.F.No.342/2A2 & 2A3, CRR Thottam, Thadagam	JP Chamber Bricks	Chinna Thadagam
166	Thiru.Rajkumar, Tvl.MKT Chamber Bricks, S.F.No.356, North Street, Chinnathadagam	MKT Chamber Bricks	Chinna Thadagam
167	Thiru.Balamurugan, S/o.Kamanan, Tvl. KBS Chamber Bricks, Anaikatti Road, Thadagam	KBS Chamber Bricks	Chinna Thadagam
168	Thiru.M.Saravanan, S/o.Mariyappan, Tvl.SB Chamber Bricks, 529/2, Chinnathaagam	SB Chamber Bricks	Chinna Thadagam

169	Thiru.Ramesh, Tvl.KTC Chamber Bricks, Anuvavi Koil Pirivu, Chinnathaagam	KTC Chamber Bricks	Chinna Thadagam
170	Thiru.Venkatraj, Tvl.TNS Chamber Bricks, Anuvavi Koil Road, Chinnathaagam	TNS Chamber Bricks	Chinna Thadagam
171	Thiru.Senthil, S/o.Balan, MNK Chamber Bricks, Chinnathadagam	MNK Chamber Brick	Chinna Thadagam
172	Thiru.Kumar, T.K.T Chamber Bricks, Kovil Pirivu, Chinnathadagam	T.K.T. Chamber Bricks	Chinna Thadagam
173	Thiru.TTK.Kathirvel, S/o.Mookappan, Tvl.TTK Chamber Bricks, Thanneer Pandal, Thadagam Post	TTK Chamber Bricks	Chinna Thadagam
174	Thiru.Thangarasu, S/o.Rangasamy, Tvl.TKS Chamber Bricks, Periya Thadagam Road, Periya Thadagam	TKS Chamber Bricks	Chinna Thadagam
175	Tmt.Sasikala, W/o.Jayaprakash, JP Chamber Bricks, CRR Thottam, Chinnathadagam	JP Chamber Bricks	Chinna Thadagam
176	Thiru.M.Sureshkumar, S/o.Mayilsamy, MYIL Chamber Bricks, Chinnathadagam	MYIL Chamber Bricks	Chinna Thadagam
177	Thiru.S.Santhosh Prasad, S/o.Soundarrajan, TMS Chamber Bricks, Veerapandi road,	TMS Chamber Bricks	Chinna Thadagam

178	Thiru.TTR.Kathirvel, S/o.Mookkappan, M/s.TTK Chamber Bricks, Thaneer pandhal, Thadagam post, Chinnathadagam	TTK Chamber Bricks	Chinna thadagam
179	Thiru.Muthukumar, CNM Chamber Bricks, Veerapandi road, Chinnathadagam	CNM Chamber Bricks	Chinna thadagam
180	Thiru.Selvaraj, S/o.Rangeoundar, M.K.S Chamber Bricks, Veerapandi road, Chinnathadagam	MKS Chamber Bricks	Chinna thadagam
181	Thiru.Ravichandran S/o.MasthanaGouder CMR Chamber Chinnathadagam	CMR Chamber Bricks	Chinna thadagam
182	Thiru.Ponnusamy, S/o.Marapagounder, Tvl.SAT Chamber Bricks, Thadagam	SAT Chamber Bricks	Chinna Thadagam
183	Thiru.Govindaraj, S/o.Kasigounder, KGS Chamber Bricks, Chinnathadagam	KGS Chamber Bricks	Chinna Thadagam
184	Thiru.Selvaraj, D.S.P.Chamber Bricks, Chinnathadagam;	D.S.P.Cham ber Bricks	Chinna Thadagam
185	Thiru.Raman.G, Vel chamber Bricks, Thanneer panthal, Chinnathadagam	VEL Chamber Bricks	Chinna Thadagam
186	Thiru.Vellingiri, KSB Chamber Bricks, Annaikkatti Road, Chinnathadagam	KSB Chamber Bricks	Chinna Thadagam

- vi) The photographs taken at the time of closure and sealing of brick kiln units in the areas are enclosed.
- vii) The Assistant Director of Geology and Mining, Coimbatore is carrying out on the assessment of the quantum of brick earth unlawfully stored in each brick kiln units and the assessment of the stocks will be completed within 30 days time.
- viii) After receipt of report from the Assistant Director of Geology and Mining, Coimbatore action will be initiated by the Revenue Divisional Officer concerned against the owners of the brick kiln units in accordance with the provisions of the Mines and Minerals (Development & Regulation) Act, 1957 and Tamil Nadu Minor Mineral Concession Rules, 1959.

8) Copies of notices issued on 19.03.2021, 24.03.2021 and 25.03.2021 in respect of the brick chamber units along with photographs taken at the time of closure of brick chamber units are enclosed.

9) It is informed that, the Brick kiln owner's of one Thiru.Sundarraaj and Thiru.Yuvaraj have obtained interim stay order before the Hon'ble High Court of Madras order dated.21.01.2021 in W.P.Nos. 17676/2020 and 17990/2020 respectively against the Proceedings of the District Collector for closer of their Brick kilns vide Rc.No.47/Mines/2020 dt.21.10.2020 and R.C.no.11/Mines/2020 dt.21.10.2020. Hence it is requested that the above writ petitions may be clubbed into this matter.

10) In view of the above, it is requested that the action taken by the district administration on the closure of 186 chamber kiln functioning in Veerapandi, Thadagam, Somayampalayam, Nanjundapuram and Pannimadai villages in Coimbatore North Taluk, Coimbatore district may be appraised before the Hon'ble Court while filing status report by the Government.

20/3/21.
District Collector,
Coimbatore

20/3

Copy to

- 20/3/21
20/3/21
20/3/21
1. The Principal Chief Conservator of Forests and Chief Wildlife Warden, Department of Forests Govt. of Tamil Nadu, No.1, Jeenis Road, Panagal Buildings, Saidapet, Chennai - 600 015.
 2. The Chairman and Managing Director, Tamil Nadu Generation and Distribution Corporation Ltd. (Tangedco), No.144 Anna Salai, Chennai - 600 002.

**IN THE HIGH COURT OF JUDICATURE AT MADRAS
(Special Original Jurisdiction)**

W.P.No.28475 of 2019

T.M.S.Rajendran,
S/o.Late Subbiah Gowder,
No.4/15, North Street,
Chinna Thadagam Post,
Coimbatore - 641 108.

...Petitioner

- Vs -

1. The Secretary to Government,
Department of Geology and Mining,
Secretariat,
Chennai - 600 009.

2. The Principal Secretary to
Government,
Department of Housing and Urban
Development,
Secretariat,
Chennai - 600 009 .

3. Director of Geology and Mining,
Thiru Vee Kaa Industrial Estate,
Guindy, Chennai - 600 032.

4. The Director,
Directorate of Town and Country
Planning,
Chengalvarayan Building,
4th Floor, No.802,
Anna Salai,
Chennai - 600 002.

5. The Chairman / Principal Secretary,
Tamil Nadu Pollution Control Board,
No.76, Anna Salai,
Guindy Industrial Estate,
Guindy, Chennai - 600 032.

6. The Chairman and Managing Director,
Tamil Nadu Generation and
Distribution Corporation Ltd.,
(TANGEDCO),
No.144, Anna Salai,
Chennai - 600 002.


Principal Secretary to Government
Industrial Department,
Secretariat, Chennai - 600 009.

126/150


Chief Secretary
Government of Tamil Nadu,
Chennai-600 009

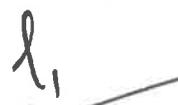
7. Deputy Director of Town and Country Planning,
Coimbatore Region,
Dr.Nanjappa Road,
Corporation Shopping Complex,
Coimbatore - 641 018. :
8. The Joint Director of Geology and Mining Department,
Coimbatore :
9. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
SIDCO Industrial Estate,
Pollachi Main Road,
Coimbatore - 641 021. :
10. The District Collector,
Coimbatore district,
Coimbatore. :
11. The Deputy Commissioner of Labour,
Coimbatore Region,
Coimbatore. :
12. The Deputy Director of Health Services,
No.268 Race Course Scheme Road,
Coimbatore - 641 018. :
13. The Superintending Engineer,
TANGEDCO, Tatabad,
Coimbatore - 641 012. :

...Respondents

Status Report filed by the Chief Secretary to Government

I, Rajeev Ranjan, S/o. Prabhu Narayan Roy, aged 59 years working as Chief Secretary to the Government of Tamil Nadu at Fort St. George, Chennai - 600 009 do hereby solemnly affirm and sincerely state as follows:

I am the Chief Secretary to Government of Tamil Nadu and I am well acquainted with the facts of the case from the available records. I have read the affidavit filed by the petitioner in support of the above writ petition. As directed by this Hon'ble Court dated 10.02.2021 in this Writ Petition, I am filing this status report before this Hon'ble Court.


Principal Secretary to Government
Industries Department,
Secretariat, Chennai - 600 009.

127/150

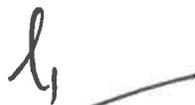

Chief Secretary
Government of Tamil Nadu
Chennai-600 009

2) It is submitted that this Hon'ble Court by Order dated 06.01.2021 in W.P.No.27356 of 2019 and 28475 of 2019 under para 4 & 5 ordered as follows:-

4. *The State in consultation with the Principal Chief Conservator of Forests will file a report when the matter appears next six weeks hence to indicate how conflict between the large animal and man can be avoided and the right of passage be given to the elephants to move from one tract of land to another in such manner that it does not cause much displacement to humans yet allows the animals the freedom they deserve. A copy of such report should be available to the petitioners at least two days before the matter appeal petition.*
5. *The pendency of these Writ Petitions should not deter the respondent authorities from taking immediate appropriate action against brick kilns which may be operating illegally or without license or in excess of the extent of their area of operation.*

3) It is further submitted that this Hon'ble Court by Order dated 10.02.2021 in W.P.No. 27356 of 2019 and 28475 of 2019 under para 2 & 3 ordered as follows:-

2. *In some of the other matters, the grievances appear to be directed against brick kilns which have mushroomed all over the State and the general refrain is that the local authorities have turned a Nelson's eye to the illegal operations of brick kilns. The official respondents must take immediate remedial measures to ensure that brick kilns function within the parameters set down*


Principal Secretary to Government
Industries Department,
Secretariat, Chennai - 600 009.

128/150


Chief Secretary
Government of Tamil Nadu
Chennai-600 009

and upon obtaining license remain confined to the areas demarcated. Burgeoning brick kilns that encroach into forest lands or elephant corridors should be proceeded against without undue delay.

3. These matters will now appear six weeks hence for a status report to be filed by the State through its Chief Secretary upon due coordination between the various departments.

4) It is further submitted that as directed by this Hon'ble Court dated 06.01.2021 and 10.02.2021 in W.P.No.27356 of 2019 and 28475 of 2019, necessary steps have been taken by the District Administration for closure of brick kilns operating without getting permission from the 10th respondent herein in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai villages of Coimbatore North Taluk, Coimbatore District.

5) It is further submitted that orders have been issued by the 10th respondent vide Rc.No.5329/2021 dated 17.03.2021 directing the Tahsildar, Coimbatore North to close down and seal the Brick Kiln Units unauthorizedly functioning in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai villages in Coimbatore North Taluk, Coimbatore District. The Executive Engineer, TANGEDCO has been directed to disconnect the electricity given to the Brick Kiln Units with immediate effect. Further, the Assistant Director of Geology and Mining, Coimbatore and the District Environmental Engineer, Coimbatore North have been directed to coordinate with the Departments concerned and to submit an action taken report in this regard.


Principal Secretary to Government
Industries Department,
Secretariat, Chennai - 600 099.

129/150


Chief Secretary
Government of Tamil Nadu
Chennai-600 009

6) It is further submitted that the Tahsildar, Coimbatore North, the District Environmental Engineer, Coimbatore North, Tamil Nadu Pollution Control Board and the Assistant Director of Geology and Mining, Coimbatore have inspected the areas in Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai Villages in Coimbatore North Taluk on 19.03.2021, 24.03.2021 and 25.03.2021 and a total number of 186 brick kiln units operating in the areas without obtaining Registration Certificate from the 10th respondent as required under sub-rule(2) of Rule 19 of the Tamil Nadu Minor Mineral Concession Rules, 1959 and without obtaining necessary permission from the authorities concerned, were banned from carrying out any activities from 19.03.2021 onwards and notices have been properly served/posted in respect of 186 brick kiln units.

7) It is further submitted that 67 brick kiln units in Veerapandi village, 82 brick kiln units in Chinnathadagam village, 10 brick kiln units in Somayampalayam Village, 20 brick kiln units in Nanjundapuram village and 7 brick kiln units in Pannimadai village and thus a total number of 186 brick kiln units were closed by the District Administration and the details are tabulated as follows:-

Sl. No.	Name and address of the owners of the Chamber	Name of the Chamber	Village
1	Thiru.K.Rajan, S/o.Krishnasamy, Yamuna Chamber Bricks, Veerapandi, Salayanur	Yamuna Chamber Bricks	Veerapandi
2	Thiru.Rajkumar, S/o.Selvaraj, Tvl.KRG Chamber Bricks, No.24. Veerapandipudur, 11.Veerapandi	KRG Chamber Bricks	Veerapandi
3	Tvl.KMT Chamber Bricks, DSP Bus Stop, Anaikatti Road, Chinnathadagam, 11.Veerapandi	KMT Chamber Bricks	Veerapandi

4	Thiru Sabari and Thiru Kumar, New S.K.G Chamber, S.F.No.11/1, DSP Stop, 11-Veerapandi	New S.K.G Chamber	Veerapandi
5	Thiru.K.R.Ramakrishnan, S/o.K.R.Ramasamy, KRD Chambers, S.F.No.157/2C, Salangai Bus Stop, 11-Veerapandi	KRD Chamber	Veerapandi
6	Thiru.Nanjan, S/o.Mannan, M.S Chamber, Mangarai, 11- Veerapandi	MS Chamber	Veerapandi
7	Thiru.Saravanan, Kavi Chamber Bricks, Mangarai, Veerapandi	Kavi Chamber Bricks	Veerapandi
8	Thiru.Sundarraaj, V.K.V.Chamber Bricks I, Salaiyanur, Veerapandi	V.K.V.Chamber Bricks - I	Veerapandi
9	Thiru.S.Anandan, S/o.Soundaravadivu, RAJ Chamber Bricks, Veerapandi Road, 11- Veerapandi	RAJ Chamber Bricks	Veerapandi
10	Thiru.K.Chinnasamy, TVS Chamber Bricks, 11.Veerapandi	TVS Chamber Bricks	Veerapandi
11	Thiru.Sundarraaj, VKV Chamber Bricks II, Somayanur, 11.Veerapandi	VKV Chamber Bricks II	Veerapandi
12	Thiru.Sundarraaj, V.K.V.Chamber Bricks III, Somayanur, Veerapandi	VKV Chamber Bricks- III	Veerapandi
13	Thiru.Sundarraaj, VKV Chamber Bricks-IV, Somayanur, 11-Veerapandi	VKV Chamber Bricks - IV	Veerapandi

14	Thiru.Rajan, YBC Chamber Bricks, Veerapandi Pirivu, 11.Veerapandi	YBC Chamber Bricks	Veerapandi
15	Thiru.Jaganathan, S/o.Nanjappagoundar, NKN Chamber Bricks,Mangarai, 11.Veerapandi	NKN Chamber Bricks	Veerapandi
16	Thiru.Rajan, POWER Chamber Bricks, Veerapandipudur, 11. Veerapandi	POWER Chamber Bricks	Veerapandi
17	Thiru.Sivasakthivel, S/o.Jayabal, JBW Chamber Bricks, Veerapandipudur, 11.Veerapandi	JBW Chamber Bricks	Veerapandi
18	Thiru.Dinesh, PKR Chamber Bricks, Mangarai, 11.Veerapandi	PKR Chamber Bricks	Veerapandi
19	Thiru.Ravichandaran, RVS Chamber Bricks,11.Veerapandi	RVS Chamber Bricks	Veerapandi
20	Thiru.Selvaraj, MRT Chamber Bricks, 11.Veerapandi	MRT Chamber Bricks	Veerapandi
21	Thiru.Mahendhiran, S/o.Ramasamy, Vasu Chamber Bricks, 11.Veerapandi	Vasu Chamber Bricks	Veerapandi
22	Tmt.J,Shanthi, W/o.G.P.Chandarasekar, ACB Chamber Bricks, 11.Veerapandi	ACB Chamber Bricks	Veerapandi
23	Thiru.Saravanakumar, Sriram Chamber Bricks, Veerapandi Pirivu, 11.Veerapandi	Sriram Chamber Bricks	Veerapandi
24	Tmt.Krishnaveni, W/o.Erattaimuthu, KNN Chamber Bricks, 11. Veerapandi	KNN Chamber Bricks	Veerapandi

l₁

25	Tmt.Poongodi, W/o.Ponnusamy, SMT Chamber Bricks, 11.Veerapandi	SMT Chamber Bricks	Veerapandi
26	Thiru.Murugan, KPM Chamber Bricks, 11.Veerapandi	KPM Chamber Bricks	Veerapandi
27	Thiru.Natarajan, S/o.Nanjappagoundar, NMS Chamber Bricks,11.Veerapandi	NMS Chamber Bricks	Veerapandi
28	Thiru. Santhoshkumar, S/o.Soundarrajan TMS Chamber Bricks, 11. Veerapandi	TMS Chamber Bricks	Veerapandi
29	Tmt.E.Krishnaveni, W/o.Erattaimuthu, Tvl.SKK Chamber Bricks, Anaikatti Road, Veerapandi Pirivu, 11.Veerapandi	SKK Chamber Bricks	Veerapandi
30	Thiru.Yashvanth, S/o.Govindaraj, Tvl.India Wiregate Chamber Bricks, Anaikatti Road, Veerapandi Pirivu, 11.Veerapandi	India Wire Gate Chamber Bricks	Veerapandi
31	Thiru.R.Karthick, Tvl.LNT Chamber, Anaikatti Road, Veerapandi Pirivu, 11.Veerapandi	LNT Chamber	Veerapandi
32	Thiru.Srinivasan, Tvl.A1 Chamber, Anaikatti Road, Veerapandi Pirivu, 11.Veerapandi	A1 Chamber	Veerapandi
33	Thiru.P.Velligiri, Tvl.VNS Chamber, S.F.No.82/2B, Anaikatti Road, Veerapandi Pirivu, 11.Veerapandi	VNS Chamber	Veerapandi

4

34	Thiru.Abimanue, S/o.Subramaniam, Tvl.ABI Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	ABI Bricks	Veerapandi
35	Thiru.V.G.Kannapiran, S/o.Gopal, Tvl.Sree Sakthi Chamber Bricks, S.F.No.42C/2C, Veerapandi Pirivu, 11.Veerapandi	Sree Sakthi Chamber Bricks	Veerapandi
36	Thiru.R.Sakthivel, S/o.Ramasamy, Tvl.RSV Chamber Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	RSV Chamber Bricks	Veerapandi
37	Thiru.G.Krishnamoorthy, S/o.Gopal, S.F.143/A2B, Tvl.RKG Chamber Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	RKG Chamber Bricks	Veerapandi
38	Thiru.Ponnusamy, S/o.Rangasamy, Tvl.VCR Chamber Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	VCR Chamber Bricks	Veerapandi
39	Thiru.R.Krishnasamy, S/o.Ramanudaiyar, Tvl.RAK Chamber Bricks, Veerapandipudur, 11.Veerapandi	RAK Chamber Bricks	Veerapandi
40	Thiru.Sathyamoorthi, S/o.KK Maruthachalam, Tvl.SGK Chamber Bricks, Veerapandipudur, 11.Veerapandi	SGK Chamber Bricks	Veerapandi
41	Thiru.Ragunathasamy, S/o.T.Ramasamy, BMT Chambers, S.F.Ni,85/32A1, Thailamara Stop, Mangarai	BMT Chamber Bricks	Veerapandi

42	Thiru.Mayilsamy, S/o.Palanisamy Goundar, Tvl.TSM Chamber Bricks, Veerapandipudur, 11.Veerapandi	TSM Chamber Bricks	Veerapandi
43	Thiru.Madhankumar, S/o.Marannan, Tvl.CMM Chamber Bricks, Veerapandipudur, 11.Veerapandi	CMM Chamber Bricks	Veerapandi
44	Thiru.Rajamani, S/o.Gopal, Tvl.ABT Chamber Bricks, Veerapandipudur, 11.Veerapandi	ABT Chamber Bricks	Veerapandi
45	Tmt.Eswari, W/o.Krishnasamy, Tvl.APC Chamber Bricks, Veerapandipudur, 11.Veerapandi	APC Chamber Bricks	Veerapandi
46	Thiru.Krishnasamy, S/o.Perumal Goundar, Tvl.SKT Chamber Bricks, Veerapandipudur, 11.Veerapandi	SKT Chamber Bricks,	Veerapandi
47	Tmt.J.Santhi, W/o.G.P.Chandrasekar, Tvl.Anjaneya Chamber Bricks, Anaikatti Road, 11.Veerapandi	Anjaneya Chamber Bricks	Veerapandi
48	Thiru.Shanmugakumaresan Tvl.ASK Chamber Bricks, Anaikatti Road, Mangarai, 11.Veerapandi	ASK Chamber Bricks	Veerapandi
49	Tvl.NIR Chamber Bricks, Chinnathadagam, Veerapandipudur, 11.Veerapandi	NIR Chamber Bricks	Veerapandi
50	Thiru.Kunasekaran, S/o.Dhamotharan, Tvl.ACC Chamber Bricks, S.F.No.1020/2B, Arcade Nadu, Anaikatti	ACC Chamber Bricks	Veerapandi

51	Thiru.Surendhiran, S/o.Suppaiyagoudar, Tvl.NCC Chamber Bricks, S.F.No.1027/2, Arcade Nadu, Anaikatti.	NCC Chamber Bricks	Veerapandi
52	Thiru.Jegatheesh, S/o.Balasubramaniam, Tvl.Nithya Chamber Bricks, S.F.No.936, Vadakkalur, Anaikatti	Nithya Chamber Bricks	Veerapandi
53	Thiru.Ranganathan, S/o.Siddhanayudu, Tvl.RCC Chamber Bricks, S.F.No.876, Anaikatti	RCC Chamber Bricks	Veerapandi
54	Thiru.Kunjumon, KSK Chamber, Kandi Via, Anaikatti	KSK Chamber	Veerapandi
55	Thiru.Balusamy, S/o.Rangasamy Goundar, RPB Chamber, S.F.No.774/2, Kondanur, Anaikatti	RPB Chamber Bricks	Veerapandi
56	Thiru.Sundarrajan, S/o.Subbaiyan, Kumar Chambers, Kondanur, Anaikatti	Kumar Chambers	Veerapandi
57	Thiru.Puviyarasu, S/o.Palanisamy, Puvi Bricks, Kondanurpudur, Anaikatti	Puvi Bricks	Veerapandi
58	Thiru.Hariprakash, S/o.K.M.Chinnasamy, Tvl.AAT Chamber Bricks, Veerapandi	AAT Chamber Bricks	Veerapandi
59	Thiru.Nandheesh, S.N.B Chamber Bricks, Near BSNL, Chinnathadagam.	S.N.B.Chamber Bricks	Veerapandi
60	Thiru.Sounthirarajan, Sumathi Chamber Bricks, Mangarai Road, 11.Veerapandi	Sumathi Chamber Bricks	Veerapandi
61	Thiru.Anandan, ABC Chamber Bricks, 11.Veerapandi	ABC Chamber Bricks	Veerapandi

62	Tvl. KKG Chamber Bricks, Periya Thadagam Road, Chinnathadagam	KKG Chamber Bricks	Veerapandi
63	Tvl.SUN Chamber Bricks, Anaikatti Road, Chinnathadagam	SUN Chamber Bricks	Veerapandi
64	Tvl.SD Kousik Chamber Bricks, Anaikatti Road, Chinnathadagam	SD Kousik Chamber Bricks	Veerapandi
65	Thiru.Ramasubbu, T.M.T Chamber Bricks, Anakatti Road, Chinnathadagam	T.M.T Chamber Bricks	Veerapandi
66	Thiru.R.Venkatesh, C.V.R Chamber Bricks, Chinnathadagam,.	C.V.R. Chamber Bricks	Veerapandi
67	Thiru.Mahendhiran, A.V.M Chamber Bricks, Anakatti Road, Chinnathadagam	A.V.M.Chamber Bricks	Veerapandi
68	Thiru.Rangasamy, S/o.Ponnusamy Goundar, Tvl.MSK Chamber Bricks, S.F.No.117, 118/1A, Near Mariamman Koil	MSK Chamber Bricks	Nanjunda puram
69	Thiru.Arunkumar, S/o.D.Chandrasekaran, Tvl.INCA Bricks, S.F.No.59/4, Nanjundapuram, Chinnathadagam Gokul Thottam.	INCA Bricks	Nanjunda puram
70	Thiru.R.Palansamy, S/o.Ramukuti Goundar, KNK Chamber Bricks, Nanjundapuram, Chinnathadagam	KNK Chamber Briks	Nanjunda puram
71	Thiru.Manojkumar, S/o.Subramaniam, Sakthi Chamber Bricks, Varapalayam, Nanjundapuram.	Sakthi Chamber Bricks	Nanjunda puram

72	Thiru.Pachaimuthu, S/o.Solaimuthur, SPM Chamber Bricks, Nanjundapuram	SPM Chamber Bricks	Nanjunda puram
73	Thiru.Chandra Mohan, S/o.Kandasamy, NCK Chamber Bricks, Nanjundapuram	NCK Chamber Bricks	Nanjunda puram
74	Thiru.Vinothkumar, S/o.J.V.Gopal, SNT Chamber Bricks, Nanjundapuram	SNT Chamber Bricks	Nanjunda puram
75	Thiru.Vinothkumar, S/o.J.V.Gopal, MVN Chamber Bricks, Nanjundapuram	MVN Chamber Bricks	Nanjunda puram
76	Thiru.Murali, S/o.Palanisamy APS Chamber Bricks, Nanjundapuram	APS Chamber Bricks	Nanjunda puram
77	Thiru.Mohanraj, S/o.Palanisamy, RNP Chamber Bricks, Nanjundapuram	RNP Chamber Bricks	Nanjunda puram
78	Thiru.Sukumaran, S/o.Palanisamy, INDU Chamber Bricks, Ramanathapuram, Nanjundapuram	INDU Chamber Bricks	Nanjunda puram
79	Thiru.Sampathkumar, S/o.Velumani, CVS Chamber Bricks, Pappanaickenpalayam, Nanjundapuram	CVS Chamber Bricks	Nanjunda puram
80	Thiru.Ramasamy, S/o.Chinnasamygoundar, AB Chamber Bricks, Pappanaickenpalayam, Nanjundapuram	AB Chamber Bricks	Nanjunda puram
81	Thiru.Narayanasamy, S/o.Appunaudu, LBI Chamber Bricks, Nanjundapuram	LBI Chamber Bricks	Nanjunda puram

82	Thiru.Jaganathan, JB Chamber Bricks, Somayanur, Nanjundapuram	JB Chamber Bricks	Nanjunda puram
83	Thiru.Ravi, S/o.Maruthappagoundar, VMT Chamber Bricks, Nanjundapuram	VMT Chamber Bricks	Nanjunda puram
84	Thiru.R.Ranganathan, S/o.Raj, Tvl.CNA Bricks, Nanjundapuram, Pappanaickenpalayam	CNA Bricks	Nanjunda puram
85	Thiru.Ravi, S/o.Maruthappagoundar, Tvl.New VMT Chamber Bricks, 6/241-4-1A, Nanjundapuram, Near Police Station	NewVMT Chamber Bricks	Nanjunda puram
86	Tmt.Rukmani, W/o.Kandasamy, Tvl.Chandru Chamber Bricks, S.F.No.55/B, Nanjundapuram, Chinnathadagam	Chandru Chamber Bricks	Nanjunda puram
87	Thiru.Magesh S/o.KaruppaKonar MKM Bricks Nanjundapuram	MKM Chamber Bricks	Nanjunda puram
88	Thiru.Maruthachalam, S/o.Kuttiyagoundar, PSM Maruthachalam Chamber Bricks, Kanuvai, Pannimadai	PSM Maruthachalam Chamber Bricks	Pannimadai
89	Thiru.Murugesan, S/o.Chinnegoundar, SMP Murugesan Chamber Bricks, Kanuvai, Pannimadai	SMP Murugesan Chamber Bricks	Pannimadai
90	Thiru.K.Devaraj, S/o.Karuppannagoundar, Tvl.PSK Bricks, 299/2, Pannimadai	PSK Bricks	Pannimadai

91	Thiru.Ramachandran, Tvl.Devi Bricks, S.F.No.209 & 210, Pannimadai Village, 3/161, Pakkumarathottam	DEVI Bricks	Pannimadai
92	Thiru.Saravanakumar, S/o.Duraisamy, Tvl.KAVI Chamber Bricks, Pannimadai Village, Thaliyur Post	Kavi Chamber Bricks	Pannimadai
93	Tvl.MPS Bricks, S.F.No.381/1B, 383/1D, Pannimadai Village, Thaliyur Post	MPS Bricks	Pannimadai
94	Thiru.Kannan, S/o.Sundaram, Tvl.MSV Chamber Bricks, Pannimadai Village, Thaliyur Post.	MSV Chamber Bricks	Pannimadai
95	Tvl.RANI Bricks, S.F.No.311/1A, 5/22, Kalappanaickenpalayam, Somayampalayam	RANI Bricks	Somayam palayam
96	Thiru.S.Rajappan, New Rani Chamber, Kalappanaickenpalayam, Somayampalayam	New Rani chamber	Somayam palayam
97	Thiru.Muhammed Salim, CCW Chamber Bricks, Yamuna Nagar, Somayampalayam	CCW Chamber Bricks	Somayam palayam
98	Thiru.K.R.Rangasamy, KRR Chamber Bricks, Near Together Mill, Kallapanaickenpalayam, Somayampalayam	KRR Chamber Bricks	Somayam palayam
99	Thiru Ramalingam, SKS Chamber Bricks, Kallapanaickenpalayam	SKS Chamber Bricks	Somayam palayam
100	Thiru.Subramaniyam S/o.Ramukutty Gounder KRS Chamber Bricks, Kallapanaickenpalayam,	KRS Chamber Bricks	Somayam palayam

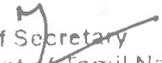
101	Thiru.Yuvaraj, ABW Chamber Bricks, Kallappanaickenpalayam, Somayampalayam	ABW Chamber Bricks	Somayam palayam
102	Thiru Chinnasamy, TVS Chamber Bricks I Bricks, Kallapanaickenpalayam, Somayampalayam	TVS Chamber Bricks I	Somayam palayam
103	Thiru Sampathkumar, TVS Chamber Bricks, Kallapanaickenpalayam, Somayampalayam	TVS Chamber Bricks II	Somayam palayam
104	THiru N.Ponnusamy Vani Chamber Kallapanaickenpalayam	Vani Chamber Bricks	Somayam palayam
105	Thiru.Ponnusamy, S/o.Marapagounder, Tvl.SAT Chamber Bricks, Thadagam	SAT Chamber Bricks	Chinna Thadagam
106	Thiru.Natarajan, S/o.Nanjundagoundar, TOP Chamber Bricks.	TOP Chamber Bricks	Chinna thadagam
107	Thiru.Kambaliyappan, M.S.K.Chamber Bricks, Veerapandi Road, Chinnathadagam.	M.S.K Chamber Bricks	Chinna thadagam
108	Thiru.T.N.Palanisamy, S/o.Narayanasamy, GEM Chamber Bricks, Veerapanndi Road, Chinnathadagam	GEM chamber Bricks	Chinna thadagam
109	Thiru.Ravichandran, Lakshmi Chamber Bricks, Chinna Thadagam	Lakshmi Chamber Bricks	Chinna thadagam
110	Thiru.Arivudai nambi, S/o.Murukannagoundar, Sumathi Chamber Bricks, Veerapandi Road, Chinnathadagam	Sumathi Chamber Bricks	Chinna thadagam

111	Thiru.Kengan, S/o.Narayanasamy, N.K.S.Chamber Bricks, Veerapandi Road, Chinnathadagam	N.K.S.Chamber Bricks	Chinna thadagam
112	Thiru.P.Dharmaraj, Ramya Chamber Bricks, Veerapandi Road, Chinnathadagam	Ramya Chamber Bricks	Chinna thadagam
113	Thiru.Devaraj, S/o.Duraisamy, C.S.D Chamber Bricks, Veerapandi Road, Chinnathadagam	C.S.D Chamber Bricks	Chinna thadagam
114	Thiru.Subash, J.J.B Chamber Bricks, Veerapandi Road, Chinnathadagam	J.J.B. Chamber Bricks	Chinna thadagam
115	Thiru.Rajkumar, S/o.Masthannagouder, C.M.R. Chamber Bricks, Veerapandi Road, Chinnathadagam	C.M.R. Chamber Bricks	Chinna thadagam
116	Thiru.Bened Abiragam, STAR Chamber Bricks, Thaner pandal, Chinnathadagam	STAR Chamber Bricks	Chinna thadagam
117	Thiru.Somasundaram, S/o.Rajachettiyar, R.V.R.Chamber Bricks, Thaner Pandal, Chinnathadagam	R.V.R Chamber Bricks	Chinna thadagam
118	Thiru.Balasubramani, ASHOK Chamber Bricks, Thaner pandal, Chinnathadagam	ASHOK Chamber Bricks	Chinna thadagam
119	Thiru.Krishnasamy, S/o.Raj Chettiyar, R.S.K.Chamber Bricks, Anakatti road, Chinnathadagam	R.S.K.Chamber Bricks	Chinna thadagam
120	Thiru.Palanisamy, N.P.K. Chamber Bricks, Kovil Pirivu, Chinnathadagam	N.P.K. Chamber Bricks	Chinna thadagam
121	Thiru.Vasudevan, G.J. Chamber Bricks, Kovil Pirivu, Chinnathadagam	G.J. Chamber Bricks	Chinna thadagam

122	Thiru.Jeganathan, J.K.B Chamber Bricks, Kovil Pirivu, Chinnathadagam	J.K.B Chamber Bricks	Chinna thadagam
123	Thiru.Saravanan, S/o.K.N.Krishnan, MVN Chamber Bricks, Kovil Pirivu, Chinnathadagam	MVN Chamber Bricks	Chinna thadagam
124	Thiru.Karuppasamy, K.R.B Chamber Bricks, Kovil Pirivu, Chinnathadagam	K.R.B Chamber Bricks	Chinna thadagam
125	Thiru.Arivuselvan, A.R.S Chamber Bricks, Anuvavi Kovil Road, Chinnathadagam	A.R.S. Chamber Bricks	Chinna thadagam
126	Thiru.Sambathkumar, MINI Chamber Bricks, Anuvavi Kovil Road, Chinnathadagam	MINI Chamber Bricks Unit I	Chinna thadagam
127	Thiru.Satheeshkumar, S/o.Duraisamy, MINI Chamber Brick, Anakatti Road, Veerapandi.	MINI Chamber Bricks Unit II	Chinna thadagam
128	Thiru.Rajamani, Mani Chamber Bricks, Periyathadagam Road, Chinnathadagam	Mani Chamber Bricks	Chinna thadagam
129	Thiru.Anandakumar, 105 Chamber Bricks, Periya Thadagam Road, Chinnathadagam	105 Chamber Bricks	Chinna thadagam
130	Thiru.Saravanakumar, S/o.Subramaniyan, Vishnu Chamber Bricks, Periyathadagam road, Chinnathadagam	Vishnu Chamber Bricks	Chinna thadagam
131	Thiru.M.Sureshkumar, S/o.Mayilsamy, MAYIL Chamber Bricks, Kovil Pirivu, Chinnathadagam	MYIL Chamber Bricks	Chinna thadagam
132	Thiru.Sugumar, INDU Chamber Bricks, Anakatti Mainroad, Chinnathadagam	INDU Chamber Bricks	Chinna thadagam

133	Thiru.Karunakaran, S.B.K. Chamber Bricks, Anakatti Mainroad, Chinnathadagam	S.B.K. Chamber Bricks	Chinna thadagam
134	Thiru.Palanisamy, T.P.T Chamber Bricks, Anakatti Mainroad, Chinnathadagam	T.P.T Chamber Bricks	Chinna thadagam
135	Thiru.Selvaraj, S/o.Ayyasamy, K.M.B Chamber Bricks, Anakatti Road, Chinnathadagam	K.M.B Chamber Bricks	Chinna thadagam
136	Thiru.Kumar, Amman Chamber Bricks, Anakatti Mainroad, Chinnathadagam	Amman Chamber Bricks	Chinna thadagam
137	Thiru.K.Pandiyan, S/o.Kaliyappan, Subam Chamber Bricks, Anakatti Road, Chinnathadagam.	Subam Chamber Bricks	Chinna thadagam
138	Thiru.Govind, S/o.Kasigoundar, K.G.S. Chamber Bricks, Anakatti Road, Chinnathadagam.	K.G.S. Chamber Bricks	Chinna thadagam
139	Thiru.K.V.Kumarasamy, Ragam Chamber Bricks, Anakatti Road, Chinnathadagam	Ragam Chamber Bricks	Chinna thadagam
140	Tmt.Sowndammal, W/o.Sabapathy, R.R.Chamber Bricks, Chinnathadagam	R.R. Chamber Bricks	Chinna thadagam
141	Thiru.C.R.Ramachandran, C.R.R. Chamber Bricks, Chinnathadagam	C.R.R. Chamber Bricks	Chinna thadagam
142	Thiru.Raju, S.N.T Chamber Bricks, Chinnathadagam	S.N.T. Chamber Bricks	Chinna thadagam
143	Thiru.Nagaraj, S/o.Subbaiyan, N.V.K. Chamber Bricks, Chinnathadagam	N.V.K. Chamber Bricks	Chinna thadagam


Principal Secretary to Government


Chief Secretary
Government of Tamil Nadu
Chennai-600 009

144	Thiru.Ashokumar, Ramana Chamber Bricks, Thadagam Pudur, Chinnathadagam	Ramana Chamber Bricks	Chinna thadagam
145	Thiru.Manokaran, Manju Chamber Bricks, Thudiyalur Road, Chinnathadagam	Manju Chamber Bricks	Chinna thadagam
146	Thiru.Jayaraj, S/o.Rangasamygoundar, J.K.S. Chamber Bricks, Anakatti Road Chinnathadagam	J.K.S. Chamber Bricks	Chinna thadagam
147	Thiru.Sundaramoorthi, S/o.Narayanasamy, Gowsik Chamber Bricks, Anakatti Road, Chinnathadagam	Gowsik Chamber Bricks	Chinna thadagam
148	Tmt.Kanjana, W/o.Ramachandran, PRK (Arun)Chamber Bricks, Anakatti Road, Chinnathadagam.	PRK(Arun) Chamber Bricks	Chinna thadagam
149	Tvl.Sree Kavi Chamber Bricks, Periyathadagam, 11.Veerapandi	Sree (Kavi) Chamber Bricks	Chinna thadagam
150	Thiru.Pooventhirakumar, Tvl.MRP Chamber Bricks, 11. Veerapandi, Chinnathadagam	MRP Chamber Bricks	Chinna thadagam
151	Thiru.Kanagaraj, S/o.Dassappagoundar, Tvl.SUKI Chamber Bricks, 11.Veerapandi, Chinnathadagam.	SUKI Chamber Bricks	Chinna thadagam
152	Tmt.Chandrapraba, W/o.T.V.Selvarajan, Tvl.CSB Chamber Bricks, 11.Veerapandi, Chinnathadagam	CSB Chamber Bricks	Chinna thadagam
153	Thiru.Mugamathu Sabik, S/o.Noormugamathu, Tvl.SNS Bricks, Palanikkuttai, Salayanur, 11.Veerapandi, Chinnathadagam	SNS Bricks	Chinna thadagam

154	Thiru.Karunaran, Tvl.MCP Chamber Bricks, 589, Anaikatti Road	MCP Chamber Bricks	Chinna thadagam
155	Tvl.S.K.Chamber Bricks, 589, Anaikatti Road	S.K.Chamber Bricks	Chinna thadagam
156	Thiru.Sivakumar, Tvl.Karthikeya Chamber Bricks, Power House Backside, Chinnathadagam	Karthikeya Chamber Bricks	Chinna thadagam
157	Thiru.Nantheeskumar, Tvl.TMB Chamber Bricks, Power House Backside, Chinnathadagam	TMB Chamber Bricks	Chinna thadagam
158	Thiru.Rajendhiran, S/o. Narayanasamy, Tvl.TRN Chamber Bricks, Near S- Bend, Brindhavan Garden	TRN Chamber Bricks	Chinna thadagam
159	Thiru.Palanisamy, S/o.Narayanasamy, Tvl.GEMS Chamber Bricks, S.F.No.18/1C & 20/1A, Chinnathadagam	GEMS Chamber Bricks	Chinna thadagam
160	Thiru.T.T.K.Kathirvel, S/o.Mookappan, Tvl.TTK Chamber Bricks, 11.Veerapandi, Chinnathadagam	TTK Chamber Bricks	Chinna thadagam
161	Thiru.C.M.Krishnakumar, Tvl.CMK Chamber Bricks, Thanneer Pandal, Thadagam Post	CMK Chamber Bricks	Chinna thadagam
162	Thiru.Ulakanathan, S/o.Kandiyappan, Tvl.RKK Chamber Bricks, Thadagam Post	RKK Chamber Bricks	Chinna thadagam
163	Thiru.Rajan, S/o.Rangasamy, Tvl.CSR Chamber Bricks, S.F.No.304 & 306, Puliyamarathottam, Thadagam	CSR Chamber Bricks	Chinna thadagam

164	Tmt.Chandrapraba, W/o.T.V.Selvarajan, Tvl.CSB Chamber Bricks, 11.Veerapandi, Chinnathadagam	CSB Chamber Bricks	Chinna thadagam
165	Tvl.JP Chamber Bricks, S.F.No.342/2A2 & 2A3, CRR Thottam, Thadagam	JP Chamber Bricks	Chinna thadagam
166	Thiru.Rajkumar, Tvl.MKT Chamber Bricks, S.F.No.356, North Street, Chinnathadagam	MKT Chamber Bricks	Chinna thadagam
167	Thiru.Balamurugan, S/o.Kamanan, Tvl. KBS Chamber Bricks, Anaikatti Road, Thadagam	KBS Chamber Bricks	Chinna thadagam
168	Thiru.M.Saravanan, S/o.Mariyappan, Tvl.SB Chamber Bricks, 529/2, Chinnathaagam	SB Chamber Bricks	Chinna thadagam
169	Thiru.Ramesh, Tvl.KTC Chamber Bricks, Anuvavi Koil Pirivu, Chinnathaagam	KTC Chamber Bricks	Chinna thadagam
170	Thiru.Venkatraj, Tvl.TNS Chamber Bricks, Anuvavi Koil Road, Chinnathaagam	TNS Chamber Bricks	Chinna thadagam
171	Thiru.Senthil, S/o.Balan, MNK Chamber Bricks, Chinnathadagam	MNK Chamber Brick	Chinna thadagam
172	Thiru.Kumar, T.K.T Chamber Bricks, Kovil Pirivu, Chinnathadagam	T.K.T. Chamber Bricks	Chinna thadagam
173	Thiru.TTK.Kathirvel, S/o.Mookappan, Tvl.TTK Chamber Bricks, Thanneer Pandal, Thadagam Post.	TTK Chamber Bricks	Chinna thadagam
174	Thiru.Thangarasu, S/o.Rangasamy, Tvl.TKS Chamber Bricks, Periya Thadagam Road, Periya Thadagam.	TKS Chamber Bricks	Chinna thadagam

h,

175	Tmt.Sasikala, W/o.Jayaprakash, JP Chamber Bricks, CRR Thottam, Chinnathadagam	JP Chamber Bricks	Chinna thadagam
176	Thiru.M.Sureshkumar, S/o.Mayilsamy, MYIL Chamber Bricks, Chinnathadagam.	MYIL Chamber Bricks	Chinna thadagam
177	Thiru.S.Santhosh Prasad, S/o.Soundarrajan, TMS Chamber Bricks, Veerapandi Road,	TMS Chamber Bricks	Chinna thadagam
178	Thiru.TTR.Kathirvel, S/o.Mookkappan, M/s.TTK Chamber Bricks, Thaneer pandhal, Thadagam post, Chinnathadagam	TTK Chamber Bricks	Chinna thadagam
179	Thiru.Muthukumar, CNM Chamber Bricks, Veerapandi road, Chinnathadagam	CNM Chamber Bricks	Chinna thadagam
180	Thiru.Selvaraj, S/o.Rangeoundar, M.K.S Chamber Bricks, Veerapandi road, Chinnathadagam	MKS Chamber Bricks	Chinna thadagam
181	Thiru.Ravichandran S/o.MasthanaGouder CMR Chamber Chinnathadagam	CMR Chamber Bricks	Chinna thadagam
182	Thiru.Ponnusamy, S/o.Marapagounder, Tvl.SAT Chamber Bricks, Thadagam	SAT Chamber Bricks	Chinna Thadagam
183	Thiru.Selvaraj, D.S.P.Chamber Bricks, Chinnathadagam,	D.S.P.Chamber Bricks	Chinna thadagam
184	Thiru.Raman. G, Vel Chamber Bricks, Thanneer Panthal, Chinnathadagam	VEL Chamber Bricks	Chinna thadagam
185	Thiru.Govindaraj, S/o.Kasigoundar, KGS Chamber Bricks, Chinnathadagam	KGS Chamber Bricks	Chinna thadagam

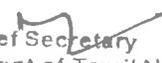
186	Thiru Vellingiri, KSB Chamber Bricks, Annaikkatti Road, Chinnathadagam.	KSB Chamber Bricks	Chinna thadagam
-----	--	-----------------------	--------------------

8) It is submitted that no person shall transport or store or cause to be transported or stored any mineral otherwise than in accordance with the provisions of the Act and the Rules made thereunder as per sub-section (1A) of Section 4 of the Mines and Minerals (Development & Regulation) Act, 1957. In this connection, the 10th respondent has reported that the Assistant Director of Geology and Mining, Coimbatore is carrying out assessment of the quantum of brick earth unlawfully stored in each brick kiln units in the above said villages and the assessment of the stocks will be completed within 30 days time.

9) It is further submitted that after receipt of report on the assessment of the brick earth stored unlawfully from the Assistant Director of Geology and Mining, Coimbatore, necessary action will be initiated by the Revenue Divisional Officer, Coimbatore North against the owners of the brick kiln units for unlawful storage of brick earth, in accordance with the penal provisions of the Mines and Minerals (Development & Regulation) Act, 1957 and the Tamil Nadu Minor Mineral Concession Rules, 1959.

10) It is further submitted that four weeks time is required for completion of the assessment of the brick earth stored unlawfully in the 186 brick kilns located at Veerapandi, Chinnathadagam, Somayampalayam, Nanjundapuram and Pannimadai villages of Coimbatore North Taluk, Coimbatore District and therefore it is prayed that four weeks time may be granted for completion of the above said work.


Principal Secretary to Government
Industries Department,
Secretariat, Chennai - 600 009.

149/150

Chief Secretary
Government of Tamil Nadu
Chennai-600 009

11) Under the circumstances stated above, it is therefore most respectfully prayed that the Status Report filed in this Writ Petition may please be taken on record and pass appropriate orders as this Hon'ble Court may deem fit and render justice.

Solemnly affirmed at Chennai on this ----- day of March, 2021 and signed his name in my presence.

15/3/21
Chief Secretary
Government of Tamil Nadu
Chennai-600 009

BEFORE ME

Principal Secretary to Government
Industries Department,
Secretariat, Chennai - 600 009.

254

256

DISTRICT

HIGH COURT, MADRAS

W.P. No. 28475 of 2019

STATUS REPORT

COUNTER AFFIDAVIT

GOVERNMENT PLEADER.
(WRITS)

III Order

257

W.P.Nos.27356 & 28475 of 2019

W.P.Nos.27356 & 28475 of 2019

THE HON'BLE CHIEF JUSTICE
and
SENTHILKUMAR RAMAMOORTHY, J.

ORDER

(Order of the Court was made by *the Hon'ble Chief Justice*)

The State relies on a bunch of papers to indicate the action taken to stop illegal brick kilns from functioning and to restore the relevant elephant corridor.

2. Copies of such papers have not been furnished even to both sets of writ petitioners. Let the matter stand over for a fortnight for service to be effected.

3. Other parties may obtain copies of such papers from the State on the usual terms. The sixth respondent, Union Ministry of Forest, has used an affidavit. It will be open to other parties to seek copies of such affidavit from learned advocate representing the concerned ministry.

4. The State has submitted that a number of brick kilns have been closed because such units could not show any permission

258

W.P.Nos.27356 & 28475 of 2019

obtained from the District Collector that is mandatory.

5. The owners of several brick kilns are parties to these proceedings. Others, who are not parties to these proceedings, seek to be impleaded. Such owners suggest that the measures taken by the State to close down some of the brick kilns are in colourable exercise of authority and without following the procedure established by law. To the extent that the relevant brick kiln owners have any grievance against the State for the manner adopted in closing down the units, such owners and manufacturers will be entitled to approach the appropriate forum in accordance with law.

6. List the matter on 21.04.2021.

सत्यमेव जयते

(S.B., CJ.) (S.K.R., J.)
31.03.2021

kpl

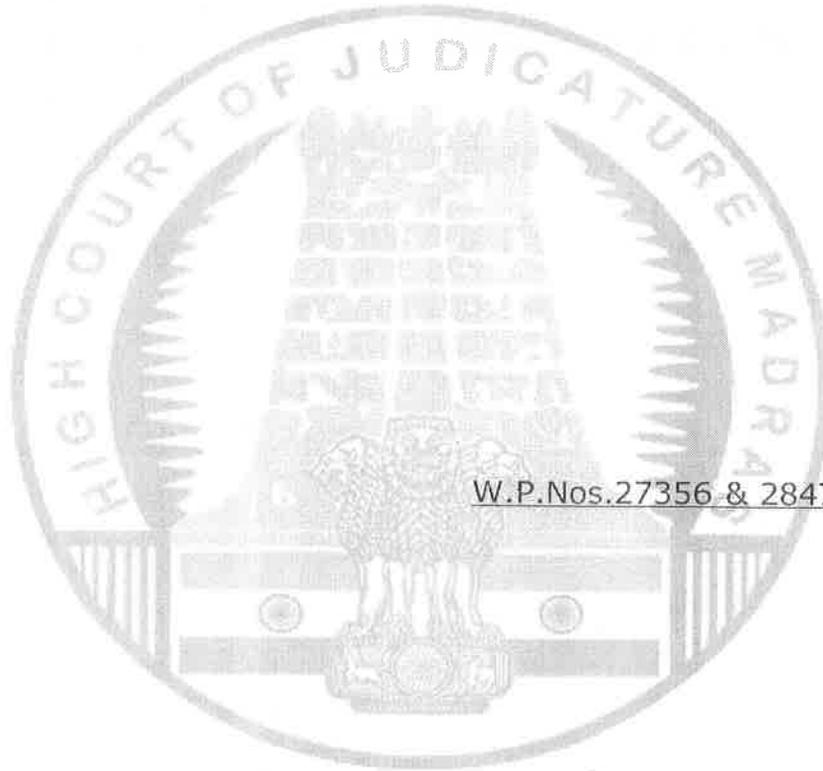
WEB COPY

259

W.P.Nos.27356 & 28475 of 2019

THE HON'BLE CHIEF JUSTICE
AND
SENTHILKUMAR RAMAMOORTHY, J.

(kpl)



W.P.Nos.27356 & 28475 of 2019

सत्यमेव जयते

WEB COPY

31.03.2021

260

நீர்வளத்துறை

அனுப்புனர் :
பொறி.ப.திருமூர்த்தி.பி.இ.,
உதவி செயற்பொறியாளர்,நீ.வ.து.,
பாசன உபகோட்டம்,
கோயம்புத்தூர்.

பெறுனர் :
திரு.எஸ்.ஏ.சின்னசாமி,
தலைவர், தமிழக விவசாயிகள் சங்கம்,
289, சின்னசாமி ரோடு
(அக்ரோமில்ஸ் பின்புறம்), சித்தாபுதூர்,
கோவை.44.

க.எண்.கோ 54 / 2021 நாள், 29.12.2021.

1	விவசாயிகள் குறை தீர்க்கும் நாள் மனு எண்.	எண்.ஏஜிடிபி 635 நாள்.26.11.2021.
2	மனுதாரரின் பெயர் மற்றும் முகவரி	திரு.எஸ்.ஏ.சின்னசாமி, தலைவர், தமிழக விவசாயிகள் சங்கம், 289, சின்னசாமி ரோடு (அக்ரோமில்ஸ் பின்புறம்), சித்தாபுதூர், கோவை.44.
3	கோரிக்கையின் விவரம்	கோவை - அன்னூர் நிலத்தடிநீர் மட்டம் உயர்த்துதல் - தொடர்பாக.
4	மேற்கொண்ட நடவடிக்கை பற்றிய விவரம்	மனுவில் குறிப்பிட்ட பகுதிகளில் பலமுறை ஆய்வுகள் மேற்கொள்ளப்பட்டுள்ளது. சென்ற பல வருடங்களாக செங்கல் தயாரிப்பிற்காக இப்பகுதிகளில் மிக அதிகளவில் மண் எடுக்கப்பட்டுள்ளது. ஆதலால், நீர்வழித்தடங்கள் மிகவும் பாதிப்படைந்துள்ளது. இவ்வடங்கள் வருவாய்துறை கட்டுப்பாட்டில் வருவதுடன் நீர்வளத்துறை மற்றும் வருவாய்துறை இணைந்து கூட்டு ஆய்வு மேற்கொண்டு திட்டம் செயலாக்கம் கருத்துரு மற்றும் நிதி ஆதாரம் பெற்றால் மட்டுமே இப்பகுதி நீர்வழித்தடங்களை மீட்டெடுக்க முடியும் எனத் தெரிவித்துக் கொள்ளப்படுகிறது.
5	மனுதாரருக்கு அனுப்பப்பட்ட பதிலின் சுருக்கம்	மேற்காணுமாறு.
6	கோரிக்கை ஏற்கப்பட்டதா அல்லது நிராகரிக்கப்பட்டதா?	ஏற்கப்பட்டது.
7	கோரிக்கை நிராகரிக்கப்பட்டிருப்பின் அதற்கான காரணங்கள்	-----

உதவி செயற்பொறியாளர்,நீ.வ.து., சா.நி.
பாசன உபகோட்டம்,கோயம்புத்தூர்.
29/12/2021

262

203

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.119 of 2021

Suo Motu based on the News Item published
in Dinamalar Tamil Newspaper, Chennai edition
dt. 14.04.2021 under the caption "All over the village is
dust land. It deforms the village along with lives".

Vs

The Chief Secretary to Govt. of Tamil Nadu,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009 & 11 Others.

...Respondents

INDEX

S.No	Description	Page No.
1.	INDEPENDENT REPORT OF THE TAMIL NADU POLLUTION CONTROL BOARD IN THE MATTER OF O.A.NO.119 OF 2021	1 - 9

Filed by
Thiru. C. Kasirajan
Advocate, Chennai.

INDEPENDENT REPORT FOR THE HONOURABLE NGT SOUTH ZONE IN THE
MATTER OF O.A.NO.119 OF 2021 SUBMITTED BEFORE THE HONOURABLE
NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, AS PER THE ORDER
DATED JUNE 04, 2021

1.0 Background

The Hon'ble National Green Tribunal, Southern Zone, Chennai in O.A.No. 119 of 2021 has directed as follows in its order dated: 04.06.2021;

“ In order to ascertain the real nature of things going on in that area and how these activities are being regulated, we feel it appropriate to appoint a Joint Committee comprising of (1) The District Collector, Coimbatore District (2) a Senior Officer from Tamilnadu State Environment Impact Assessment Authority (TNSEIAA), designated by its Chairman, (3) a Senior Officer from Tamilnadu Pollution Control Board (TNPCB) designated by its Chairman, (4) a Senior Officer from Department of Geology and Mining deputed by its Commissioner to inspect the area in question and submit a factual as well as action taken report, if there is any violation found.

- i. The committee is also directed to consider as to whether environmental clearance are obtained for the purpose of extracting mud for commercial purpose,
- ii. Whether necessary permissions have been obtained from the Mining Department and how the Mining Department is regulating the activities to check over exploitation of minerals,
- iii. Whether there was any excessive mining done by any of the persons who have been authorized to do such work
- iv. Whether any action has been taken against those persons,
- v. Whether there was any violation of excessive mining and if so, what is the nature of action taken against offenders by the regulators
- vi. Whether the brick kiln industries are following the directions issued by the Principle Bench of National Green Tribunal in similar matters in North India, with modification if any, required considering the situation prevailing in these areas to protect environment,
- vii. Whether any damage has been caused to any of the water bodies nearby
- viii. Whether it has affected the water bodies like rivers and streams etc.,
- ix. Whether any depletion in ground water level has happened on account of unscientific manner in which such industries are being run by the persons involving in such

activities. If any damage has been caused to environment, the committee shall indicate what is the nature of damage caused and offer recommendations for restoring the damage caused to the environment and also assess the environmental compensation to be recovered recover from those persons who are responsible for such degradation.

The mining Department will be the nodal agency for co-ordination and also for providing necessary logistics for this purpose.

The committee is directed to submit the report to this Tribunal on or before 16.07.2021”

2.0 Introduction

Thadagam valley is located in Periyayakkanpalayam Block in Coimbatore District of Tamil Nadu State, India. It is located 17 KM towards west from District head quarters Coimbatore and 7 KM from Periyayakkanpalayam. There are five Villages located in Thadagam valley namely 1. Pannimadai 2. Somaiyampalayam 3. Nanjundapuram 4. Chinna Thadagam 5. No.24 Veerapandi. Except Pannimadai Village above all the said villages are located in the Hill Area Conservation Authority notified area.

The Hon'ble High Court of Judicature at Madras in its order dated :23.10.2009 in W.P No.1064 of 2009 and M.P.No. 1 of 2009 filed by Thiru.V.K.Mani, Vs 1. The Chairman, TNPC Board, Chennai, 2. The District Environmental Engineer, TNPC Board, Erode & 3. The Velmurugan Brick Chamber, has ordered that

“Brick Kiln should be established preferable at least two kilometers away from the residential areas and fruit gardens.

Installation of brick kiln should not be allowed in sensitive areas as notified by State Pollution Control Boards under National Air Quality Standards.

To avoid clustering of brick kilns in a locality the distance between two kilns should be more than one kilometre.

The Pollution Control Board will ensure that these guidelines are adhered to not only by the third respondent, but all the brick kilns”

Whereas the brick kiln units located in 1. Pannimadai 2. Somaiyampalayam 3. Nanjundapuram 4. Chinna Thadagam 5. Veerapandi Villages have neither applied in full shape nor obtained the consent of the Board so far. Because most of the brick kiln units were located in HACA villages, not having approved layout plan and not meeting the siting criteria cited in the High Court of Judicature at Madras order dated : 23.10.2009.

Meanwhile, the Hon'ble Minister for Environment, Forest & Climate Change, GOI had visited Coimbatore on 24.08.2019. During the visit the Hon'ble Minister had noticed the emissions from the brick kiln units located in Thadagam valley and informed to CPCB to take necessary action.

Based on the instructions of the Hon'ble Minister for Environment, Forest & Climate Change, GOI to CPCB, the CPCB has deputed Thiru. Rajkumar. R, SEE to carry out the joint inspection of brick kiln units in Coimbatore with officials of TNPCB vide letter dated: 27.08.2019. Accordingly the brick kilns area in Thadagam valley was inspected along with Thiru. Rajkumar.R, SEE/CPCB and officials of TNPCB, Coimbatore North on 29.08.2019 regarding the status of operation of Brick kiln units and for preparation of Action plan. Further a meeting was conducted with the owners of Brick kiln at their Association building located at Thadagam and briefed about the Guidelines of CPCB and SPCB for the operation of Brick kilns. Also, the following two brick kilns were inspected 1. M/s. RSK Chamber Wire cut Bricks, SF No.491 Chinna Thadagam, Coimbatore & 2. M/s. NPK Chamber Bricks, SF No.527 Chinna Thadagam, Coimbatore and few other conventional brick making units.

Mining areas were also inspected in the surroundings. Brick manufacturer's association members have reported that the red soil is being excavated from the patta land. Almost all the brick kiln chambers are operating with fixed chimneys. No movable chimneys are being noticed. All the brick kilns are operating with Natural draft brick kiln and insisted them to convert as Induced Draft Brick Kiln (zig-zag brick setting with rectangular shape of kiln). All the brick kilns were instructed to obtain necessary approvals from the competent authority and to apply for Consent to Operate of the TNPC Board under the Water Act and Air Act.

In this regard, Thiru Rajkumar.R, SEE/CPCB had submitted the inspection report with recommendations to the CPCB as detailed below;

- a) The TNPCB to form a committee involving various departments such as Department of Geology & Mining, HACA, Forest department, SEIAA etc. to implement the following and submit an action plan in abatement of pollution due to brick kiln units within two months:
- b) Inventory of brick kiln chambers and brick block makers and directing them to obtain consents and necessary legal permission from concerned departments like HACA, mining and if required, EC from SEIAA
- c) Preparation & Implementation of guidelines for brick kiln units, which shall includes
 - Siting criteria for establishment of brick kilns such as location of land, plant machinery and brick earth mining. No brick kilns and mining activities in the path of elephants.

- Adopting zig-zag technology
 - Standards to be achieved by Brick Kiln units
 - Pollution control measures required for abatement of pollution such as, approach road within the premises of brick kiln area should be paved, using of crushed coal for better burning efficiency, staging of bricks for better baking, proper designed gravity chamber etc.
 - Green belt development in the units
 - Procedure to apply to obtain consents to establish & operate
- d) Since the manufacturing activities are in clusters, carrying capacity studied of the area is to be carried out and accordingly the activities to be allowed.
- e) Department of Geology & Mining, Govt. of Tamilnadu shall take up a survey of brick earth mining in this valley to assess the quantum of mining and its carrying capacity, to identify & confirm whether mining activities is being carried out in approved patta land as well as to stop mining activities behind 2 mts. Action plan shall be submitted in this regard to regularise mining activity and restoration of the mined area.

3.0 Action taken by Tamilnadu Pollution Control Board

The Member Secretary, TNPCB, Chennai has instructed the DEE, Coimbatore North to carry out inspection and identify all the brick kilns and issue show cause notices for operating without getting consent of the Board and also instructed to carryout AAQ survey in all five Villages in the Thadagam Valley through Board's mobile van continuous AAQ monitoring station vide memo dated: 04.10.2019

3.1 Ambient Air Quality Survey

Accordingly, Ambient Air Quality survey was conducted from 09.10.2019 to 15.10.2019 through TNPC Board's mobile van continuous AAQ monitoring station for the following locations as requested by the Complainant Thiru.Ganesh S/o. R.Subbaiyan:

- Brindavan Garden S-Bend, No 24 - Veerapandi Village, Veerapandipur, Coimbatore.
- Thaneerpandal junction, Anaikatty road, Coimbatore.
- Anuvavi subramaniam thirukoil pirivu, near Periyathadagam, Anaikatti road Coimbatore.
- Panchayat office, 22 Nanjundapuram, Coimbatore.
- Govt Middle School, No-24, Veerapandi Village.

Report of Analysis of AAQ reveals that the parameters are within the limits prescribed by the Board, except PM10 (average) in the following two locations.

- Thaneerpandal junction, Anaikatty road, Coimbatore.
- Anuvavi subramaniam thirukoil Pirivu, near periya thadagam, Anaikatti Road coimbatore.

3.2 Inventorisation of Brick Kiln units

All the five Villages in the Thadagam Valley were inspected on 11.10.2019, 16.10.2019, 17.10.2019, 19.10.2019 & 22.10.2019 and indentified totally 183 numbers of brick kiln units were in operation. Hence, show cause notices were issued to all the 183 units under the Water (P&CP) Acts, 1974 as amended 1988 and the Air (P&CP) Act 1981, as amended in 1987, since the units were established and commissioned without the consent of TNPC Board.

3.3 TNPC Board's Joint Committee Inspection and its Recommendations

A committee was constituted by the Board with an objective to study the operation of Brick Kiln units in the Villages of Pannimadai, Somaiyampalayam, Nanjundapuram, ChinnaThadagam, Veerapandi villages located at Thadagam Valley in Periyayakkanpalayam Block in Coimbatore District to furnish a report on Total Pollution Management Plan. The committee consists of the members of Tamilnadu Pollution Control Board, Er. R. Vijayabaskaran, JCEE(M), Madurai, Er. G. Ravichandran, AEE, Hosur, Er. R. Dhilip Kumar, AEE, Nagapattinam, Er. D.M. Krishna Babu, AE, Ramanathapuram. Accordingly the Committee members have randomly inspected 12 Nos of brick kiln units located in Thadagam valley on 08/01/2020 and it was noted that all the brick kilns are modern one with fixed chimneys and has a capacity to produce 15000 – 25000 numbers of bricks on an average daily.

The followings were observed during inspection

- I. The brick kilns were located very near to each other and located near to habitations also.
- II. All the brick kilns were provided with fixed chimneys.
- III. No movable chimneys were noticed.
- IV. It is found that the raw material, i.e. brick earth, for the brick kilns were brought from their own mines located in the two villages namely, ChinnaThadagam and 24. Veerapandi.
- V. It is informed by the mining department that the Mining Department has stopped giving Mining Lease from year, 2012. However, the mines, which are under operation, are still remitting the royalty to Mining Department.

- VI. Most of the chambers were found to be upgraded to wire cut brick making.
- VII. The raw material, i.e. brick earth, was mixed with required amount of water and fed through a mixing machine and cut into maricks through wire cut machine. It is said that the raw bricks will be open dried for a period of 10 – 15 days before stacked in to kiln for baking. After the baking process is over, the bricks were allowed to cool for another, 7 to 10 days and then removed and dispatched to the customers.
- VIII. Both coal and fire woods were utilized as fuel.
- IX. Most of the inspected units were having their own bore wells for extracting ground water for their operation.
- X. During inspection, dust emissions were found in the following places –
 - a. Fugitive sand dust depositions were found in entire premises due to vehicle movement and movement of raw material and products.
 - b. Unloading of raw material.
 - c. Stacking and covering of raw bricks with sand.

In this regard, the committee had submitted the inspection report with recommendations as detailed below;

- 1. First and foremost all the 183 illegally operating brick kilns shall be closed in view of the following:
 - a. Operating without consent of the Board.
 - b. No permission is obtained for brick kilns/mines operating in HACA Village from Competent Authority.
 - c. Hon'ble High Court direction in W.P.No. 1064 of 2009 is not complied.
 - d. The direction of CPCB is not complied.
 - e. No Environmental Clearance is obtained for mining.
 - f. Ambient Air Quality Survey reveals PM10 is above the Standards.
 - g. Operation of these industries invited complaints and court cases seeking remedy for affected persons.
- 2. On closure, if these industries apply for Consent of Board along with valid Environmental Clearance, HACA clearance, Local body Clearance, Mining Department clearance and all other statutory authorities along with a Comprehensive Environmental Impact Assessment study followed by on Environmental Management Plan wetted by a reputed Institution, revocation of closure direction can be considered.
- 3. In the two court cases W.P.No. 27356 of 2019 by Thiru S. Muralidaran, Chennai, before the Hon'ble High Court of Madras and W.P.No. 28475 of 2019 filed by

Thiru.T.M.S.Rajendran, Chennai, all related departments were included. As TNPCB is also a Respondent, it is humbly submitted again to arrange to issue closure Directions to all the Brick Kilns operating illegally by way of disconnection of power supply/seal the Brick kiln through the Revenue Department and to issue necessary Directions to Department of mines to take appropriate actions to stop the illegal mining activities.

3.4 Action taken to comply the TNPC Board's Joint Committee's Recommendations

The DEE, Coimbatore North vide letter dated: 10.01.2020 has recommended to the Board to issue directions for closure, sealing of machineries and disconnection of power supply connection pertaining to 183 brick kiln units.

3.5 Subsequent Actions by TNPCB

The Assistant Director, Geology and Mining Department, Coimbatore District was requested to take action against the illegal mining in HACA declared area vide this office letter dated. 17.06.2020

Whereas, the Chairman, TNPCB has requested the Assistant Director, Department of Geology and Mining, Coimbatore to take appropriate action against the brick kiln units under the Mining Acts and Rules vide letter dated: 20.02.2020, 27.06.2020 and 17.08.2020.

Further the Chairman, TNPCB has requested the District Collector, Coimbatore, the Commissioner of Town and Country Planning, Chennai and the Principal Chief Conservator of Forests & Chief Wild Life Warden, Chennai to take necessary action against the brick kilns and the mining activities who are operating in the eco sensitive area vide letter dated: 09.10.2019.

Whereas, the Central Pollution Control Board had directed all the State Pollution Control Boards to follow certain guidelines for the Brick Kiln units vide letter dated: 27.06.2017. Also the CPCB has requested to issue necessary directions to all the Brick Kilns in the entire state of Tamilnadu vide letter dated: 21.01.2021 and to furnish a status report on compliance.

In this regard, directions have been issued to all the 183 numbers of Brick Kiln Units located in Thadagam Valley, Coimbatore vide letter dated: 16.02.2021 and requested to furnish the compliance of direction issued to the office of District Environmental Engineer, Tamilnadu Pollution Control Board, Coimbatore North within 7 days time and so far most of the Brick Kilns units have furnished reply letter and requesting one year time for compliance of the directions issued.

Whereas, the Chairman, TNPCB, Chennai has requested the Director, Directorate of Geology and Mining, Chennai vide letter dated: 05.03.2021 to issue necessary instructions to Assistant Director, Department of Geology and Mining, Coimbatore to take appropriate action

against the illegal Brick Kiln Units and furnish action taken report to the Tamilnadu Pollution Control Board.

4.0 Court Case

A Writ Petition No.27356 of 2019 filed before the Hon'ble High Court of Madras by Mr. S. Muralidharan, Son of Mr.P.Sivalingam, 2A, 3rd Main Road, Kottur Gardens, Chennai Vs 1. Principal Chief Conservator of Forests & Chief Wildlife Warden, Department of Forests, Govt. of Tamil Nadu, 2. The Chief Secretary, State of Tamil Nadu, 3. District Collector, Coimbatore District, 4. Principal Secretary/The Chairman, The Tamil Nadu Pollution Control Board, 5. The Commissioner, Department of Geology and Mining, Chennai & 6. The Government of India, ministry of Environment, Forest and Climate Change, New Delhi with a prayer to Honorable High Court of Madras to direct the 1st respondent to identify and secure the elephant corridor and to direct the 4th & 5th respondents to close all the illegal brick kilns operating in Thadagam valley.

Further an another Writ Petition No.28475 of 2019 was filed before the Hon'ble High Court of Madras by Mr. T.M.S.Rajendran, Son of late Subbiah Gowder, No.4/15, North Street, Chinnathadagam Post, Coimbatore Vs The Chairman/Principal Secretary, Tamil Nadu Pollution Control Board, Chennai, The District Environmental Engineer, Tamil Nadu Pollution Control Board, Coimbatore and other 11 officials with a prayer to close down the illegal brick kilns functioning in the 5 villages and to direct the 6th & 13th respondents to disconnect power supply to the illegal brick kilns in the 5 villages and to constitute a committee to assess the damage done to the ecology and general public by the illegal brick kilns in all 5 villages.

5.0 Action taken by TNPCB along with the District Administration to comply the orders passed by the Hon'ble Madras High Court dated : 06.01.2021 and 10.02.2021 in W.P.No.27356 of 2019 and 28475 of 2019

As directed by the Hon'ble First Bench of Madras High Court dated 06.01.2021 and 10.02.2021 in W.P.No.27356 of 2019 and 28475 of 2019, the steps taken by the District Administration for closure of Brick Kilns operating in Veerapandi, Thadagam, Somayampalayam, Nanjundapuram and Pannimadai villages of Coimbatore North Taluk, Coimbatore District and other steps taken are detailed as follows:

- i. In this regard, the District collector Coimbatore has asked the Assistant Director, Geology and Mining vide Roc.No.5329/2021/1 dt: 04/03/2021, with a copy to District Forest Officer, District Environmental Engineer, Revenue Divisional Officer, Tahsildar and Block Development Officer, to take immediate action to identify the units in coordination with Forest Department, Local bodies and Revenue department. A detailed action taken report

after taking action against encroachment should be sent before 10/03/2021 which is to be filed by the Chief Secretary to the Hon'ble High Court within six weeks as the matter has been posted to 31/03/2021.

- ii. Subsequent to this, a meeting was convened by the District Collector, Coimbatore on 08.03.2021. A meeting was again convened by the District Collector on 16/03/2021 and discussed about the action plan to be implemented on the illegal brick kiln units
- iii. The District Collector, Coimbatore vide letter Rc.No.5329/2021 dated 17.03.2021 ordered the Tahsildar, Coimbatore North to close down and seal the Brick Kiln Units functioning in the Elephant corridor Thadagam Valley (Veerapandi, Thadagam, Somayampalayam, Nanjundapuram and Pannimadai villages) Coimbatore North Taluk, Coimbatore District and to furnish the action taken report.
- iv. The Executive Engineer, TANGEDCO has been directed to disconnect the electricity given to the Brick Kiln Units with immediate effect.
- v. The Assistant Director of Geology and Mining, Coimbatore and the District Environmental Engineer, Coimbatore North have been directed to coordinate with the Departments concerned and to submit an action taken report in this regard.
- vi. Closure orders were issued on 19.03.2021, 24.03.2021 and 25.03.2021 to all the 186 brick kiln units operating in the areas without obtaining Registration certificate from the District Collector and without obtaining necessary permission from the District Collector as required under sub-rule(2) of Rule 19 of the Tamil Nadu Minor Mineral Concession Rules, 1959 were banned from carrying out any activities from 19.03.2021 onwards and notices have been properly served/posted in respect of the 186 brick kiln units.

This is submitted for favour of kind information please.


District Environmental Engineer
TNPC Board, Coimbatore North


**THE HON'BLE NATIONAL GREEN
TRIBUNAL SOUTHERN ZONE,
CHENNAI.**

Original Application No.119 of 2021

Suo Motu based on the News Item published in Dinamalar Tamil Newspaper, Chennai edition dt. 14.04.2021 under the caption "All over the village is dust land. It deforms the village along with lives".

Vs

The Chief Secretary to Government
of Tamil Nadu,
Govt. Secretariat,
Fort St. George, Chennai,
Tamil Nadu – 600 009 & 11 Others.

... Respondents

**INDEPENDENT REPORT OF THE
TAMIL NADU POLLUTION
CONTROL BOARD IN THE MATTER
OF O.A.NO.119 OF 2021**

**Advocate for Respondent: - TNPCB
Thiru.C. Kasirajan,
Advocate, Chennai.**

Date:15.07.2021.

Next date of hearing on :16.07.2021

274

Illegal Brick Kiln Clusters and the Plight of Thadagam Valley

Saandhu

10.05.2022

Abstract

Thadagam Valley is part of Periyanaickan Palayam Block of Coimbatore North Taluka, of Coimbatore District, Tamil Nadu, India. It is a valley located in the Western Ghats and is part of the Brahmagiri-Nilgiri-Eastern Ghat Elephant Landscape and Coimbatore Elephant Reserve (Elephant Reserve No.8). It has been identified as one of the important migratory routes the elephants of Coimbatore Elephant Reserve. It is also the location where Sanganur Stream, a major tributary of Noyyal River originates. Four revenue villages are located in the valley. Thadagam Reserve Forest - designated as an ESA - surrounds these villages. Out of these four, three are HACA (Hill Area Conservation Authority) designated villages and one (24 Veerapandi) is an ESA (Eco-Sensitive Area) designated village.

This paper discusses about the damages caused to these HACA and ESA villages by the illegal brick kiln clusters. The Elephant migratory route, the Sanganur Stream, the human, animal and plant population of the valley remain severely affected by the illegal brick industrial cluster operating here for the past quarter century. While quantifying the production capacity of the industry over the years, the paper describes the extent of damages caused by this production on the physical environment around and its resident life forms. It proposes the necessary mitigatory measures - legal, administrative and scientific - that would be required to correct these damages. Declaring the entire valley as Ecologically Sensitive Area is the first important step in this corrective process. Funds for all the corrective steps need to be collected from the Polluters based on Polluter Pays principle.

Thadagam Valley is an east facing valley located in the Western Ghats. It has an area of about 60 sq.km and is flanked in the north, west and east by Thadagam Reserve Forest coming under Coimbatore Forest Division. Sanganur stream, a major tributary of Noyyal River originates here. There are 4 Revenue Villages inside this valley belonging to Periyanaickan Palayam Block of Coimbatore North Taluka. They are:

- 1.24.Veerapandi
2. Chinna Thadagam
- 3.22 Nanjundapuram
4. Pannimadai

South of these villages lie Somayampalayam Revenue Village facing similar issues.

These villages have a population of about 70 Thousand in the year 2021.

All these villages (excepting Pannimadai) were considered Ecologically Fragile by Tamil Nadu Government in 1990 and were declared as villages coming under Hill Area Conservation authority (HACA)¹.

¹ G.O.Ms.No.44 Dated:2.4.1990; G.O. MS.NO.49, DATED:24.03.2003; ANNEXURE-I TO G.O.Ms. NO.49 DATED 24-03-2003

270
Kasturirangan Committee had identified Thadagam reserve Forest and 24 Veerapandi Village as Ecologically Sensitive Areas and this was notified in the Gazette by MoEF².

This valley is part of the Brahmagiri-Nilgiri-Eastern Ghat Elephant Landscape and the Coimbatore Elephant Reserve.

In the year 2007, B.Ramakrishnan's doctoral thesis had identified the presence of an elephant corridor and named it as Anaikatti Veerapandi Corridor. This corridor lies between 76°45'8"-76°53'56' N and 11°10'50"-11°5'25' E in the Western part of the Coimbatore District and is bounded in the north by Periyanaickan Palayam Range, in the south by Anuvavi Subramanian Koil, east by Chinna Thadagam and west by Anaikatti Village. This corridor begins at Mukkali (within the state of Tamil Nadu), Anaikatti linking Periyanaickan Palayam Range in the eastern portion and Bolampatti Range in the South. The length of the corridor is 21 km and effective width ranges from 0.1 to 1.5 km. This finding was accepted and recorded in the Report published by the ENVIS Centre of the Department of Environment, Government of Tamil Nadu in 2015³ 4.

Rain fed crops like cholam, castor, ragi, kambu, horse gram, groundnut, tinai, samai etc., were cultivated in the valley for centuries. Agriculture was supplemented by grazing. This land use started changing slowly from 1960s. Rain fed lands were slowly converted into well irrigated farm lands that started growing banana, coconut and sugarcane. However, even in 1980s their share was minimal.

Illegal Brick Kilns were erected in these lands from early 1990s. From 1995 to 2005 they spread through the valley slowly. From 2000 onwards, mechanical excavators and tipper lorries came into use. From 2006, mechanisation and availability of capital industrialised this activity. Mega Brick Kiln and Quarry Clusters were established in the valley. These mega sized quarries were opened adjacent to the foothills. As there were no accessible roads, stream beds were used to reach

² MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE NOTIFICATION dated 3rd October, 2018 - S.O. 5135(E)

³ ENVIS Centre of the Department of Environment, Government of Tamil Nadu, "District Environmental Profile for Eco Sensitive Areas in Tamil Nadu Western Region (Coimbatore, Tiruppur, Karur and Erode) in March 2015

⁴ In the year 2014, two research papers authored by K.Ramkumar, B.Ramakrishnan and R Saravananthony on Human Elephant Conflict and Crop Damage in the Coimbatore Forest Division were published. Both these papers mention that the Coimbatore Forest Division which is a part of Nilgiris and Eastern Ghats Landscape, Nilgiri Biosphere Reserve and Elephant Reserve No. 8 have an area of 694 Sq.Km. It has a sizeable elephant population and is a viable habitat. More than 20% of the area of the reserve forest serve as viable corridor for the movement of elephants between Silent Valley National Park (Western Ghats, Kerala) and Eastern Ghats and vice-versa. This division shares a boundary length of about 350 km between human habitations and farm lands. The movement of elephants is mostly restricted to foothills due to escarpment of steep slope on the west and human habitations on the east. These factors, the studies state, are responsible for the higher level of Human Elephant Conflict in this division compared to other largely populated elephant habitats in South India. Highest crop raiding incidences were recorded in Periyanaickan Palayam Range. Out of the 438 crop fields studied in 32 Grama Panchayats (during November 2008 to April 2009), Odanthurai (of Mettupalayam Range) was worst affected with 32 crop fields, Mathvarayapuram (of Boluvampatti Range) with 25 fields, 22 Nanjundapuram and 24 Veerapandi (of PN Palayam Range) with 23 each (46 put together). Family herds were more responsible for the crop damage (66-75%) than solitary males (25-34%) irrespective of crops and forest ranges. Presence of constructional development activities, hilly topography with suitable elephant habitat available only in the foothills, preference of family herds to use less gradient foothills and cultivation of an elephant attracting crop Sorghum are stated as the reasons for this issue. 77% of the people living in and around the forest areas were settled for many generations. 12% were second generation settlers and the remaining 11% the new comers.

them. Hence, the thumb rule was to open quarries in the stream corridors and the patta lands nearby. Lakhs of tipper lorries and mechanical excavators plying on these stream beds to reach the quarries have destroyed them beyond recognition. They chose to operate illegally till they were closed down by Court Order on 19.3.2021.

This is the only valley in Coimbatore District having Colluvial soil as the valley fill. These deposits form steep slopes from the foothills to the centre of the valley. They are criss crossed by 8 stream networks that join to become Sanganur Stream at the centre of the valley. The 24 km long Sanganur Stream is one of the major tributaries of Noyyal River which in turn is a tributary of River Cauvery. Cutting across the Coimbatore city diagonally, it drains into the Singanallur lake located at the South Eastern corner of the city. Since time immemorial, this stream was known for flooding incidences. Floods in this stream in the year 1710 had destroyed a village named Krishnarayapuram located on its banks and had forced its people to establish new villages in the uplands nearby. These newly established villages are the present day Peelamedu, Avarampalayam of Coimbatore city. In 1980s, a 200 acre artificial reservoir was established 7 kilometres east of the valley at Chinnavedampatti to divert and store the flood waters of the stream. This reservoir filled a few times in 1990s, only to remain dry from the year 2000 on.

In the period between 1995 to 2020, the brick kiln operators had excavated 325 Quarries in the stream corridors, causing a permanent damage to the stream flow. Mega sized quarries, about thrice this number, have been dug in the adjutant patta lands. What is unique about Thadagam valley landscape is that it is impossible for the brick industry to exist here with out converting the numerous stream beds as the roads for its mechanical excavators, tippers, lorries and tractors. Without converting stream beds as roads it is impossible for these vehicles to ply between the quarries, kilns and moulding sheds located in practically inaccessible locations.

Usage of the dry stream beds as roads by tipper lorries and mechanical excavators to reach the quarries, has compacted the stream beds permanently causing irreparable damage to the stream bed ecosystem. It has also augmented the intensity of erosion and this is an area already prone for heavy erosion. In addition to this, the stream bed of the 5th order Sanganur stream had been mined illegally in the period between 2015 and 2016 in the name of farmers dredging the alluvial soil for farming; this has created deep pits in the main stream course. All these factors were responsible for the dwindling stream flow that could not reach Kanuvai Check dam (7th kilo meter point in the total stretch of 24 kilo meters) in the height of the heavy rains of October-November 2021, an event that exposed the extent of damage that the stream networks and waterbodies of this valley has suffered thus far in the hands of illegal brick making mafia.

It is important to note here that these quarries were established in a region designated as a region prone for heavy erosion by Bhuvan⁵. 5 zones of erosion inside the valley have been mapped. These zones are said to be prone to Gully, Rill and Sheet Erosions.

The mega sized quarries in the foothills are located on the path of the the elephant corridor. Quarries had not only destroyed the stream beds, their corridors and stream flow but also the elephant corridor. This destruction had disturbed the elephant herd movement from Periyanaickan Palayam Range to the Nilambur Elephant Reserve in the west and to the Boluvampatti Range in the south. The traditional path that the elephants used in the steep slopes of the Thadagam valley colluvial deposits were destroyed and hence they had to find newer paths. They used the stream beds as their new paths which intern was used by the illegal brick kiln operators as roads. 177 Mammoth Brick Kilns and hundreds of brick moulding sheds each occupying 50,000 - 3,00,000 square feet of land (all constructed illegally without any permission from LPA and flouting HACA rules and ESA) obstructed their free movement. Brick making that went non stop even at night had created an ideal climate for Human Elephant Conflict. All these factors were responsible for the maximum number of human deaths and crop raids in the Thadagam Valley (Periyanaicken Palayam Range, Coimbatore Range, Maruthamalai portion of Boluvampatti range) when compared to other ranges of Coimbatore Forest Division.

Out of the 140 Human Elephant Conflict deaths that were reported in the Coimbatore Forest Division for the 10 year period 2010-2021, 53 deaths (38%) had occurred in the forest ranges

⁵ <https://bhuvan-vec2.nrs.gov.in/bhuvan/wms> (ID:5294 erosion:TN_ERO50K_0506)

where in Thadagam valley is located⁶. The number of deaths showed a sharp increase in the years 2019 and 2020. In these two years alone, 14 people had died in the Thadagam valley due to HEC. An earlier study by K.Ramkumar et al., conducted for the period between 1999 to 2014⁷, revealed that out of the total 96 deaths, 41 (43%) deaths have occurred in the Coimbatore and Periyanaickanpalayam Ranges of Coimbatore Forest Division.

The number of elephant deaths in the forest ranges where Thadagam Valley is located is also very high. The same 2014 study by Ramkumar et al., has found that out of 133 elephants that had died between 1998 and 2014, 44 (33%) elephants have died in this area. For the period between 2010 and 2021, out of the 146 elephant deaths that had occurred in the Coimbatore Forest Division, 41 (28%) have died in these forest ranges⁸.

B.Ramakrishnan et al's 2014 study on crop raiding by elephants in Coimbatore Forest Division⁹ found the maximum number of incidences happening inside this valley (46 out of 436 crop raids) highlights the immensity of problems faced by ordinary citizens (especially tribal folk who live inside or adjacent to the forest) and elephants.

These findings highlight the increased number of Human and Elephant deaths due to HEC happening in the Thadagam valley and its increasing trend over the years. It is important to note here that not a single case of HEC death has occurred since 19 March 2021 when the District administration had closed and sealed all these illegally operating brick industrial units under the orders of the Madras High Court. Ramkumar et al's research paper on the Impact of Land Use Land Cover Change in the Elephant Migratory Route of the Coimbatore Forest Division¹⁰ between 1990 and 2010 revealed that till 1990s the lands in the Elephant Migratory Route were barren even though much of them were in private holding. This trend changed in the middle of 1990s, when these were transferred for other uses. In Thadagam Valley, these lands were transferred for mining brick earth. The deep quarries dug in the elephant migratory route and the activities going on in and around them have challenged the elephants like never before.

Apart from the inflicting damages to the stream beds, stream and elephant corridors, the illegal brick industry have imposed wide ranging detrimental health effects on the local people.

As per Court Orders¹¹ "brick kilns should be located preferably 2 km away from residential areas and fruit gardens; installation should not be allowed in sensitive areas as notified by State Pollution control Boards under National Air Quality standards; the distance between two kilns should be more than one kilometer". The 177 kilns located in Thadagam valley are in clusters with many located inside or just outside the villages and without any space between each other.

⁶ RTI data from Forest department dated 17.8.2021 obtained by Thadagam S.Ganesh அலுவலகக் கடித எண் ப2/5524/2021

⁷ K.Ramkumar, B.Ramakrishnan, S.Karthick, R.Saravanamuthu, "Human and Elephant (*Elephas maximus*) deaths due to conflict in Coimbatore Forest Division, Tamil Nadu India", in Zoo's Print, Volume XXIX, Number 8 August 2014

⁸ RTI data from Forest department dated 17.8.2021 obtained by Thadagam S.Ganesh அலுவலகக் கடித எண் ப2/5524/2021

⁹ B.Ramakrishnan et al., "Crop Damage by Asian Elephants *Elephas maximus* and Effectiveness of Mitigating Measures in Coimbatore Forest Division, India, in In.Res.J.Biological Sci., Vol(38), 1-11, August 2014

¹⁰ K.Ramkumar, B.ramakrishnan R.Saravanamuthu, "Consequences of land use land cover changes in elephant migratory route of Coimbatore Forest Division, tamil Nadu, India", in International Symposium on Ecology and Health Management of Asiatic Elephant (*Elepha maximus*) 19-20 November 2015

¹¹ W.P No.1064 of 2009 and M.P.No.1 of 2009 V.K.Mani Vs Chairman TNPCB; DEE, TNPCB, Erode; Velmurugan Brick Chamber

It is estimated that 325 quarries with an area of 1400 acres exist in the stream corridors of the valley¹². (This estimate does not include the quarries that exist in the stream corridors in Somayampalayam revenue village; this is yet to be calculated). K.Mohanraj has estimated the quarried area in the non stream patta lands and Vinobha bhoomi dhan lands for 5 revenue villages. His estimate is 3803 acres¹³. (This is a conservative estimate).

Revenue Village	Quarried Area (Acres)
24-Veerapandi	1590
Chinnathadagam	1173
22 Nanjundapuram	452
Pannimadai	86
Somayampalayam	502
Total	3803

Hence, I shall calculate the two decade long impact of the brick industry on the valley using this (yet to be verified in the ground) acreage of 4200 acres (quarries present in the stream and non stream areas).

It is estimated that 2.25 Crore Cu.m of red earth has been mined from the stream corridor quarries. This should have produced about 1130 Crore bricks in 15 years (2006-2021). To transport them to brick moulding/drying sheds, to kilns and then to the market about 2 Crore sorties of tipper and lorry trips would have been necessary. For baking the bricks about 30 lakh tons of fuel wood, cashew husk, rubber, engine oil would have been used and this would have required 1.5 lakh lorries to carry them to the kilns through the dry stream beds¹⁴.

When this value is extrapolated to the quarries located in patta and bhoomi dhan lands, about 3400 Crore bricks would have been produced from them requiring 90 lakh tons of fuel wood and cashew husk. Production and distribution of these bricks would have required the use of 6 Crore tippers and lorries.

All these operations would have required at least 3400 Crore litres of underground water to be pumped. Bore wells were sunk by the illegal brick kiln operators without taking any permission from the local authorities. Bore well license is mandatory since the valley is located in Periyanaickan Palayam block of Coimbatore District which is designated as a block where ground water is over exploited¹⁵. From the year 2010 onwards, after the surge in brick production, the numerous perennial springs located in the forest boundary and inside the forest have flowed less

¹² Saandhu, "Stuck in the days of Abundance: The Strange Case of Streams at Thadagam Valley" p-122

¹³ K.Mohanraj, 2021

¹⁴ Saandhu, "Stuck in the days of Abundance: The Strange Case of Streams at Thadagam Valley" p-122

¹⁵ "DISTRICT GROUNDWATER BROCHURE COIMBATORE DISTRICT, TAMIL NADU", Government of India Ministry of Water Resources Central Ground Water Board South Eastern Coastal Region Chennai November 2008, p-13

or had dried up¹⁶. This has caused the elephants in their migratory path to seek water inside the valley. As water was available in plenty in the large brick moulding/drying sheds each occupying 3,00,000 sq.ft., elephant herds entered them, thus increasing the chances of HEC. Added to this was the practice of using Palmyra wood as fuel in the brick kilns, which attracted elephants like magnet. Forest Department had warned the Brick industry against its usage multiple times. However, the industry stood adamant in ignoring the advice.

The valley is a horse shoe shaped enclosure with an opening in the east. It is bounded by steep hills in the north and south with less steep hills in the west. Winds of South West Monsoon enter the valley through the Attappadi plateau located in the west, and circulate inside the valley. North East Monsoon enters the valley from the east and circulates inside the valley. During summer, the valley floor is heated up causing air to expand and flow up the slopes sometimes triggering thunderstorms over the mountains. Nighttime land-surface radiation cools the slopes, causing cooler, denser air to drain into the valley.

The pollutants that would have emanated from burning 1.2 crore tons of fuel wood, cashew husk, rubber and engine oil and the flue gases from 8 crore lorries would interacted with the meteorological processes of the valley; Dust emanating from quarrying and kiln operations would add to these air pollutants. These pollutants ultimately settle down on the valley floor, thus polluting water, land plants and all other life forms.

Dr.R.Ramesh MBBS, a physician who is working among the people of the area for the past 25 years has made the following observation about the changing disease scape among the humans living in the valley. He had been demanding the Government to conduct studies that might link the excessive :

“From 2000 to 2005 considerable number of people in the valley have started getting tumours under their skins. Even though these tumours did not cause them any immediate harm, their diagnosis, cause and long term implications are yet to be studied. From 2005 to 2010, the number of people suffering from Type II Diabetes increased exponentially. This was slowly followed, in the same period by the onset of a number of cases of Oro Pharyngeal Cancers, gastro intestinal cancers and cancers of respiratory system almost all them fatal. From 2010 to 2015, people started suffering from Chronic Kidney Disease started increasing leading to many deaths. All these increases and deaths were equally seen among all the castes and classes; however, the number of male victims were higher than females.”

Overexploitation of ground water, increased emission of flue gas, fuel wood smoke, cashew husk, low grade coal, rubber and engine oil smokes should have polluted the valley environment. They might be the cause for the above noted diseases. Government should be directed to conduct scientific studies on this.

Water, Elephant and Eco-system Fertility

Thadagam Valley was known for its Sanganur Stream and Sanganur stream was known for its flash floods. It is formed by 8 stream networks that flow through the colluvial deposits of the valley. Soil and Land Use Survey of India's Micro Watershed Atlas of India (SLUSI) has identified 6 micro watersheds for this stream¹⁷. (4B2C5b1, 4B2C5b2, 4B2C5b3, 4B2C5b4, 4B2V5b5, 4B2C5b6). Out of these 6 micro watersheds, 4 are located completely within the valley, one is partially inside the valley (4B2C5b5) and the remaining micro watershed (4B2C5b6) is completely outside the valley.

¹⁶ See p.2, M.H.Krishnaswamy, "Working plan for the Thadagam Valley and Bolampatty Block III Forests 1930-1939". Ponnoothu, Manbaavi, Karupparayankoil baavi, Naathukkadu baavi, Karumpaarai baavi, Moolakkadu baavi, Kadalarasi baavi, Kazhuvetti pallam baavi, Melbaavi, Keezh baavi, Maamarathupallam baavi, Anu baavi (Source: S.Rajendran, Chinna Thadagam)

¹⁷ <https://slusi.dacnet.nic.in/dmwai/TAMILNADU/District/watershed/4B2C5.html>

Historically, the people who have inhabited the valley never attempted to tame the stream (Like the creation of Neeli Canal and Ukkulam Lake in the neighbouring Vannathangarai Micro-watershed [in Boluvampatty basin] of Noyyal River). The largest waterbody in the valley is Ponni Eri located in Chinna Thadagam Village and receives its water not from the mountain streams but from two first order streams that originate from the foothills. Bandari Kuttai, Dhasakavundan Kuttai, Dhoddubasavan Kuttai are some of the many small pools that remain scattered across the valley¹⁸ are also the pools that are located in the streams that originate in the foothills. They have served the cattle, sheep, goats and wildlife for centuries.

The hills around the valley and the foothills are replete with perennial springs. Ponn uthu and Anubavi are the two well known springs. Mel bavi, Keel bavi, Man bavi, Karupparayankovil bavi, Naathukaadu bavi, Karumparai bavi, Moolakadu bavi, Kadalarasi bavi, Maamarathupallam bavi are the other springs of the valley. They have served humans and the wildlife from prehistorical times. Habitations have depended on these springs.

Wells were rarely dug. Well-irrigation started only from 1960s and did not find many takers till 1990. The earliest well was at Forest Guesthouse located at Mangarai and was dug by the British Government. It was used for the people involved in coupe forestry.

Large scale ground water extraction started after the brick kiln operations commenced inside the valley in 1990s. By the end of 2010, when the ground water extraction had reached very high levels, the perennial springs inside the forest and in the forest boundary started drying up. Ground water levels went down. Majority of the small pools that have served the cattle and sheep for centuries were razed down by the industry's hunger for brick earth, thus changing the hydrological regime of the valley completely.

Digging the stream beds for sand and gravel, digging the stream corridors for brick earth and using the stream beds as roads for more than two decades changed the structure and function of the streams. They were no longer able to flow in their original course; they were diverted into large pits thus unable to flow with the previous vigour and volume; they could not cross even one third of their length.

Thus, the micro watersheds inside the valley remain critically damaged. Singanallur Lake and Chinnavedampatti Reservoir have lost their watershed (at least for now). Meanwhile, Coimbatore Corporation is currently venturing on a multi crore project to beautify the 6th and the final micro watershed of Sanganur stream under Smart city programme without knowing the crisis that the stream has been subjected to. This project should put a hold on this work immediately. It should be reviewed in the backdrop of the whole issue that the stream is suffering from. Unless this is done, Coimbatore City would have lost one of its major ground water recharging resource forever.

As Sanganur Stream, one of the major tributaries of Noyyal River remains severed from it, the chances of reviving Noyyal becomes more difficult. This might have a very serious bearing on the future of Cauvery River.

Thadagam Valley hosts one of the important elephant migratory routes. By connecting Periya Naicken Palayam Range with Silent Valley-Nilambur Reserve in the west and Boluvampatty Range in the south it functions as one of the important migratory routes of the Brahmagiri-Nilgiri-Eastern Ghat Elephant Landscape in general and Coimbatore Elephant Reserve in particular.

The topography of Thadagam valley differs markedly from other valleys of the Coimbatore Forest Division. It is the only valley with a colluvial valley fill. It is because of this, the gradient of the valley floor from the foothills to the centre of the valley is steeper than the valley floor of the other valleys of the Elephant Reserve. Hence, elephants find it more difficult to cross this terrain. However, over eons they have an established migratory route through this terrain. Ramkumar et al's research on Land Use Land Cover change in this Forest Division between 1990-2010 informs

¹⁸ 24-Veerapandy: *Theppannan Kuttai, Bolli Kuttai, Kalviyanur Kuttai, Parayan Kuttai, Seeraa Kaali Kuttai, Vannaan Kuttai, Karun kaalan Kuttai, Sen-kuttai*; Chinnathadagam: *Sinbasan kuttai, Dhoddubasan kuttai, Arabi Kuttai, Lingappan Kuttai*; 22-Nanjundapuram: *Puthuk kuttai, Nanjundapuram Kuttai, Alamarak kuttai, Maamarak kuttai*; Pools inside forest: *Aththimara thurai, Rangasamy thurai, Naanal thurai*; others: *Raakki baavi, Navaak kinaru*.

282
us that there was no Human Elephant Conflict (HEC) before 1990. Elephants have acclimatised themselves to this difficult terrain. However, when the brick industry got established in the valley, their acclimatisation to the terrain was challenged from many fronts:

1. Mega size Quarries with steep slopes were dug in the migratory routes causing the elephants to explore newer paths,
2. Increased extraction of ground water had dried up the springs inside the forest and foothill, thus forcing the herd to search for new sources of water,
3. Large sized water tanks built inside the brick moulding sheds were the magnets that attracted the herds
4. Added to this, when the Palmyrah wood was used in the kilns for baking the bricks, its pith was thrown away usually; elephants were attracted by the fermented pith; consuming the pith they got intoxicated only to behave anomalously, thus escalating HEC
5. The newer paths to the water resources were the stream beds. These beds were the primary roads of the brick industry. These stream bed became the paths of intense conflict.
6. Brick industry learned very quickly to use mechanical excavators, tippers and lorries to chase away the elephants from the dry stream beds. Using high powered focus lights, horns, throwing fire crackers from these off road vehicles and finally intimidating the animals by fighting with them with these machines became the standard practices of the industry in engaging the elephants.
7. Like the humans of the brick industry, elephants also learned quickly. Two behavioural patterns emerged. One was the usual fight or flight behaviour found in such situations; the other behaviour was unique to Thadagam valley and may even be named as **Thadagam Elephant Syndrome**.
8. Some of the elephants (usually the ones transforming from sub adult to adult) have learned to expect the array of actions (and their timings) that would usually be mounted upon them by the brick industry. They soon developed new behaviours that would overcome these actions easily. They knew that when these actions were overcome successfully, they would have the reward of food and water in plenty. This focus made them forget the traditional migratory routes and home range and made them very different from their fellow elephants. Chinnathambi, a 25 year old elephant of the Thadagam Valley is the iconic example of this new breed of elephants¹⁹.
9. "Engage the humans playfully, do not harm them physically, tire them out in these engagements, and when they retreat at night hours sneak peek into a new premise silently and relish the food and water that is available in plenty" became their policy. Farmlands in the valley, thus became more vulnerable to elephants with such a changed behaviour pattern; and when they were found and chased, they further developed a new habit of wandering to far away lands (from their traditional migratory routes) only to end up in still more thickly populated human habitations.
10. The two decade long brick industry engagements with the elephants using large automobiles had increased Human Elephant Conflict exponentially in the local area. In addition, they have produced a breed of elephants that have lost (at least partially) the memory of habitat, home range and migratory route to become long distance wanderers inside human habitations.

It is because of these reasons, research studies on Crop Raid and HEC deaths by Ramkumar et al., in 2014 showed that these were very high in Thadagam valley compared to other areas of Coimbatore Forest Division.

Village folks were wary of the brick industry by 2010. They started petitioning against the brick kilns to various departments like Forest department, Revenue Department, Pollution Control Board, Mining department and the Police Department. They had sent petitions to the District Collector, Chief Minister, the Governor and the President of India. There was no actions from any of them. So, some of them decided to approach the Court of Law. The District Collector called for a peace committee on 30.8.2009, to sort the conflict between the people and the illegal brick kiln operators. Nothing happened.

¹⁹ Captured at ChinnaThadagam village and translocated to Varakaliar Elephant Camp for training by the Forest department on 25 January 2019.

The District Collector of Coimbatore ordered the closure of all the illegal brick kilns in the valley (erroneously thought to be 141 in number then, which was corrected to 186 later based on the information provided by the conservationists) on 29.10.2019 and warned the kiln operators of criminal proceedings if the order was not complied with²⁰. However, the kiln operators chose not to comply with the order and continued their work as usual. Surprisingly, the District administration did not pursue the issue and did not slap criminal proceedings against them.

It is a sad fact that it was in this period (year 2020) the illegal brick industry decided to act with its full might. The activity was frantic between May and December 2020. In these 8 months period 8 people had died due to Human Elephant Conflict, the sole reason being the frantic activity of the brick kiln operators had agitated the elephants forcing them to attack ordinary folks²¹.

The Madras High Court ordered the complete closure of all the illegal brick kilns on 06.01.2021; This order was not obeyed. The District authorities did not act. The Court issued a second order again on 10.2.2021. This was also not complied with. The District authorities decided to remain silent. Agitations staged by Farmers and Conservationists finally forced the them to act. Closure and sealing of kilns started on 19.3.2021 and was completed on 25.3.2021. However two mega brick factories had eluded the disconnection of electricity line for 9 months. The electricity authorities finally disconnected electrical connection on 4.12.2021.

Thadagam valley is very different after the closure of the brick kilns on 19.3.2021. Elephants still wander into habitations but not a single instance of human Elephant Conflict has been reported inside the valley over the past 10 months (till January 2022). Renewed vegetation is seen in the deep quarries and other barren lands. Elephant herds rest under thick growth of *Prosopis juliflora* eating their pods. They transport these and other seeds all over the valley and are already fertilising the barren lands at night. Dung beetles that were rarely seen in the valley for the past many years have returned and are at work. Unlike us humans who are still debating about what to do with the valley that is sick, the keynote species is already at work to heal the valley.

Conclusion

Out of the 6 micro watersheds of Sangnanur Stream identified by the *Soil and Land Use Survey of India*, five are located within the Thadagam Valley and remain destroyed by an illegal brick industry operating there for the past 25 years. This has led to the stoppage of stream flow in Sangnanur stream. This has placed a big question mark on the future of the farm lands dependent on the waters of Chinnavedampatti reservoir; it has also put a question mark on the health of Singanallur Lake, the natural drain of the stream, which in turn is bound to have a severe impact on the ground water potential of Coimbatore City.

One of the important migratory paths of the Coimbatore Elephant Reserve and the Brahmagiri-Nilgiri-Eastern Ghats Elephant Landscape remains mutilated at Thadagam Valley by the actions of an illegal brick industry over the last quarter century. The continued engagement of the elephants by the brick kiln operators over decades using large sized off road vehicles has in fact trained the keystone species to forget its traditional routes of migration and home range to wander over unknown lands. Chinna Thambi elephant of Thadagam Valley is the iconic example of this training. Farmers and ordinary citizens have lost their crops and lives because of this changed behaviour. This has put an immense pressure on the already stressed State Forest

²⁰ ந.க.எண் 10/2019/29.10.2019

²¹ RTI data from Forest department dated 17.8.2021 obtained by Thadagam S.Ganesh அலுவலகக் கடித எண் ப2/5524/2021

224
Department. The repercussions of such a trained behaviour in an endangered keystone species²² would not only prove lethal to the species alone but to an entire ecosystem that is dependant on it. Hence, the attitude and the actions of the illegal brick industry on the elephants should not be considered in isolation but should be seen as an assault on an entire ecosystem.

The workings of the illegal brick industry in Thadagam valley over a quarter century as a cluster²³, has had a detrimental effect on the health of the resident human population. It has also affected all other life forms of the valley severely.

The damage done to Thadagam Valley should not be seen as a loot and loss of a minor mineral alone. It should be seen as a quarter century long continued grievous assault on a stream network, on a keystone species of an ecosystem, on the health of a resident human, animal and plant population.

The damaged stream networks, elephant dependant ecosystem and human and animal lives need to be compensated and re built in the first place. The compensation should be collected entirely from the illegal brick industry assaulters.

Such assaults should not be allowed legally in the future. As a first step to prevent such in the future, the entire valley should be declared as an Ecologically Sensitive Area. Anaikatti-Veerapandi Elephant Migratory Route should be notified as an Elephant Corridor immediately.

A buffer zone of 2 km from the Thadagam Reserve Forest boundary should be established. Patta of all the quarried lands in the valley should be cancelled forthwith and they be declared as Government land. Farm lands and barren lands located in the buffer zone should be purchased by the Government. Buildings and institutions in this buffer zone should be banned and translocated. Cost for all this should be recovered from the illegal brick industry operators.

Quarry pits inside this buffer zone and elsewhere should be approached based on three points:

1. Preventing leakage from the stream into quarry pits
2. Reshaping the quarry pit slope safe for wild animals
3. Converting some of the quarry pits as waterholes for animals

The streams have suffered corridor and bed based injuries. A multidisciplinary panel consisting of geographers, fluvial geomorphologists, ecologists, biologists should be constituted immediately to assess the nature of injuries and provide the necessary solutions²⁴. This study should not restrict itself to the micro watersheds inside the valley alone, but should study the micro watershed of the Sanganur Stream located outside the valley. Any developmental work being carried out in any of the micro watershed of Sanganur Stream should be temporarily halted till this study is completed. Cost to this and the implementation of the proposed solutions should be collected from the illegal brick industry operators.

²² C., Tiwari, S.K., Goswami, V.R., de Silva, S., Kumar, A., Baskaran, N., Yoganand, K. & Menon, V. 2020. *Elephas maximus*. The IUCN Red List of Threatened Species 2020: e.T7140A45818198. <https://dx.doi.org/10.2305/IUCN.UK.2020-3.RLTS.T7140A45818198.en>

²³ "Brick kilns should be established at a minimum distance of one kilometre from an existing brick kiln to avoid clustering of kilns in an area", SCHEDULE -1, SI.No.74, Note 7., The Environment (Protection) Amendment Rules, 2022

²⁴ "Sand mining, it may be noted, may have an adverse effect on bio-diversity as loss of habitat caused by sand mining will effect various species, flora and fauna and it may also destabilize the soil structure of river banks and often leaves isolated islands" - "Deepak Kumar Etc vs State Of Haryana & Ors. Etc on 27 February, 2012", -Hon'ble supreme Court of India

A community health expert panel that includes local physicians should be constituted to study and document the health issues suffered by the local resident human population. Two similar panel of experts should be established, one with veterinarians and the other with agriculture and plant scientists to assess and document the problems suffered by the animal,wildlife and plant populations of the valley. Solutions proposed by these panels should be implemented strictly. Cost to the study and implementation should be recovered from the illegal brick industry operators.

The mega sized brick moulding/drying sheds blocking the pathway of wildlife should be demolished.

Usage of Stream beds by off road vehicles should be banned²⁵. Offenders should be punished severely.

Brick kiln operators who had used poramboke lands, Vinobha Bhoomi Dhan lands, Temple lands should be punished under criminal law.

It needs to be remembered that 24 Veerapandi Revenue Village located in the valley is already a designated ESA. Sadly, it also the home to 60% of the micro watersheds of the Sangapur Stream that remain damaged by the illegal industry. Hence, robust administrative frameworks that would ensure the safety of ESA should be constituted.

Appreciative administrative mechanisms needs to be promulgated; officials who relentlessly work to safeguard ESA should be promoted and awarded. However, those officials who would join hands with illegal assaulters of the environment should be punished severely.

When this happens, a very fertile ecosystem would have bloomed, whose nectar would be offering immense, endless joy to elephants, all wildlife and humans.

.....

²⁵ "The brick kiln owners shall ensure that the road utilized for transporting raw materials or bricks are paved roads" - SCHEDULE -1,Sl.No.74, Note 11., The Environment (Protection) Amendment Rules, 2022

Why Thadagam Valley and its neighbouring areas should be declared as Ecologically Sensitive Areas?

Saandhu
26.6.2022

Thadagam Valley is located in the southern Western Ghats Mountain range. It has an area of about 4800 Hectares. Thadagam Reserve Forest surrounds the valley and is a part of the Coimbatore Forest Division. These Mountains are horse shoe shaped and they encircle the valley from the North, west and southern directions. Sangapur Stream, a major tributary of the Noyyal River originates from these Mountains and the Valley. This is a 5th order Intermittent River Ephemeral Stream (IRES) comprising 6 micro watersheds.¹ Thadagam Reserve Forest and 24-Veerapandi, a revenue village located in the Thadagam Valley, are MoEF&CC notified Ecologically Sensitive Areas (ESA).²

The Valley is a component of the Coimbatore Elephant Reserve, which in turn is a part of the Brahmagiri-Nilgiri-Eastern Ghat Elephant Landscape.³ Four revenue villages namely 24 Veerapandi, 23 Chinna Thadagam, 22 Nanjundapuram and Pannimadai are located inside this valley. These villages along with the ones located in the adjacent Naickenpalayam-Govanur and Marudhamalai -Somayampalayam Valleys, are considered to be some of the major elephant migrating paths and habitations of the Coimbatore Elephant Reserve.⁴ They are located in the Periyanaickenpalayam Block of the Coimbatore North Taluk. All these villages (excepting Pannimadai) are considered as Ecologically Fragile, and come under the Hill Area Conservation Authority of the Tamil Nadu Government.⁵ They have a combined population of about 80,000.

Revenue Villages in Thadagam Valley and around

Revenue Village	Area (Hectares)	Ecological Demarcation
24 Veerapandi	4906.25	HACA-ESA
23 Chinna Thadagam	1031.00	HACA
22 Nanjundapuram	1198.92	HACA
Pannimadai	748.86	-
Somayampalayam	1311.00	HACA
Naickenpalayam - Govanur	982.89	HACA
Total	10,178.92	

Source: District Census Handbook Coimbatore pp.28, 220 - Census of India 2011

¹ <https://slusi.dacnet.nic.in/dmwai/TAMILNADU/District/watershed/sub-watershed/4B2C5b.html>

² K.Kasturirangan REPORT OF THE HIGH LEVEL WORKING GROUP ON WESTERN GHATS Volume I , 15 April 2013, p-93; MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE NOTIFICATION dated 3rd October, 2018 - S.O. 5135(E)

³ http://www.wiienvis.nic.in/Database/ElephantReserves_8226.aspx

⁴ K.Ramkumar, B.Ramakrishnan, R.Saravanamuthu, "Human-Elephant (*Elephas maximus*) Conflict in Southern India: Spatial Movement Pattern of Asian Elephants Outside Reserved Forests of Coimbatore Forest Division", © Springer Nature Singapore Pte Ltd. 2018 https://doi.org/10.1007/978-981-10-6605-4_18

⁵ G.O.Ms.No.44 Dated:2.4.1990; G.O. MS.NO.49, DATED:24.03.2003; ANNEXURE-I TO G.O.Ms. NO.49 DATED 24-03-2003 - GoTN

288
These Valleys and their surrounding mountains also function as the watersheds of the Noyyal and Bhavani rivers which are the lifelines of Coimbatore, Tiruppur, Karur and Erode districts.

Yellow throated Bulbul, a vulnerable bird species, is found in this forest and the valley.⁶ When many species of butterflies migrate between the eastern ghats and the western ghats just before the monsoons, they cross these valleys regularly, and so these valleys are known to be a part of their migratory paths.

Botanists have evinced interest in the flora of the valley from the year 2010 onwards.⁷ A study by Prabhukumar et al., in 2012 on Rare Endemic and Threatened (RET) plants from Nilgiris, Kanuvai and Madukkarai forests of southern Western Ghats lists one Endangered plant Endemic to Tamil Nadu, one Rare Endemic to South Western Ghats, one Near Threatened and one Endemic to peninsular India found in the valley.⁸ *Crotalaria ramosissima* Roxb.var. *kanuvayensis*, a plant species hitherto unknown to the southern Western Ghats was discovered in the valley in the year 2012. This is confined only in this locality and because of its rarity and very restricted distribution of this taxa, it has been considered as a "critically endangered" species.⁹

The official website of Indian Space Research Organisation (ISRO) - *Bhuvan*, has demarcated Thadagam Valley as a valley prone to various types of soil erosion.¹⁰

Illegal brick kilns and quarries were opened and operated in these ecologically fragile valleys from the year 1995. Their operations were mechanised in the year 2006 and they became large scale and massive.¹¹ Large mines with total borrow area far exceeding 50 Hectares were opened up in the foothills of the Thadagam Reserve Forest, Patta lands, Temple Lands, Vinobha Bhoomi Dhan Lands, Government Porambokku Lands and also in the stream banks and beds. These mines were located close to each other and formed many clusters.¹² Kilns with stacks were also located adjacent to each other (literally with no space between them). In addition, they were also located inside and near human habitations.¹³ These activities have caused huge negative impacts on the environment and life forms including humans.

⁶ S.Prasanth Narayanan et al., "New Site record of the Yellow-throated Bulbul *Pycnotus xantholaemus* from the Western Ghats of Tamil Nadu (India) in Indian Birds Vol.2 No.6 (November-December 2006) - <https://citeseerx.ist.psu.edu/viewdoc/download?doi=10.1.1.528.6261&rep=rep1&type=pdf>

⁷ Binu Thomas et al., "*Ethnomedicinal Chasmophytes of Southern Western Ghats in Coimbatore District, Tamil Nadu, India*" in Hamdard Medicus. Vol.54, No.3, July-September 2011.

⁸ KM Prabhukumar et al, "*Validation and Documentation of Rare Endemic and Threatened (RET) plants from Nilgiris, Kanuvai and Madukkarai forests of southern Western Ghats, India*", in Journal of Threatened Taxa 4(15):3436-3442, December 2012

⁹ Binu Thomas et al., "A new variety of *Crotalaria ramosissima* (Fabaceae) from Tamil Nadu, India", Asian Pacific Journal of Tropical Biomedicine (2012)1-3

¹⁰ [https://bhuvan-vec2.nrsc.gov.in/bhuvan/wms \(ID:5294 erosion:TN_ERO50K_0506\)](https://bhuvan-vec2.nrsc.gov.in/bhuvan/wms (ID:5294 erosion:TN_ERO50K_0506))

¹¹ see - Saandhu, "Stuck in the days of Abundance: The Strange Case of Streams at Thadagam Valley", December 2021 - Book

¹² B1 Cluster requiring Environment Clearance from SEIAA - OM S.O. 141(E)—dated 15th January 2016, p-24;

¹³ Illegal - W.P No.1064 of 2009 and M.P.No.1 of 2009 V.K.Mani Vs Chairman TNPCB; DEE, TNPCB. Erode; Velmurugan Brick Chamber; MoEF&CC Notification dated 22 February 2022 - G.S.R. 143(E) ; Saandhu, "Stuck in the days of Abundance: The Strange Case of Streams at Thadagam Valley", December 2021 - Book

People of the valley have constructed over the last two centuries, hundreds of small water pools that were filled by slow flowing streams during the rainy days.¹⁴ These pools were used as water holes for their cattle and also for wildlife. They also served as ground water recharge pits. The largest of such pool has an area of 16 acres, thought to have been constructed by a woman called Ponni, still bearing her name Ponni Eri.

All these water bodies have been completely destroyed by the illegal brick kiln industry over the past 25 years.

The 5th order 24 kilo meter long Sanganur stream, known for its historical flash floods, is unable to flow even beyond its first five kilo meter length because of the quarries dug up in its bed and in the banks of its tributaries.¹⁵ This has caused the stream dependent 200-acre Chinnavedampatti Lake to go dry for the past 15 years and Singanallur Lake to lose its only source of fresh water supply, thus keeping it highly polluted by urban sewage throughout the year. Thousands of acres of farm lands depending on the Chinnavedampatti Lake remain severely affected.

Thus the five micro-watersheds of the Sanganur stream located inside the valley remain completely destroyed.

Brick kilns need large volume of water to mix and mould red brick earth to bricks. This need was met solely by pumping the Valley's ground water using high-capacity electrical pumps from deep bore wells. The pumped water was stored in large open tanks at the center of the Valley where very large brick moulding sheds (each shed with a built-up area of more than 1 lakh square feet) had been erected. Excessive pumping had negatively impacted the many natural springs at the foothill by drying them up completely. They also had dried up the water bodies present inside the reserve forest. These springs and water bodies are the only source of water for wild life. When they were deprived of water, they started entering the brick moulding sheds where water was available in plenty. In addition to this, usage of Palmyrah wood to bake the bricks in the kilns attracted elephants, as they love to consume its pith. When they consumed the fermented pith, they ran amok. All these factors contributed to increased incidences of Human Animal Conflict.

Continuous usage of stream beds as roads by heavy vehicles to reach the mines at foothills and transport their borrows for the last 25 years has caused severe compaction of stream beds leading eventually to the damage of stream bed ecology, heavy run off and soil erosion. (It is to be noted that the illegal brick industry in Thadagam Valley will not be able to sustain itself without using the dry stream beds as the roads for its heavy vehicles, to reach the quarries located at the foothills.)

Brick kilns used the wood of *Prosopis juliflora* and Cashew husk as their major fuel source to bake the bricks. They also used low quality coal as an alternate fuel. Waste foundry sand was imported extensively to mix with the brick earth. The pollutants from all these activities from the kilns located within the village boundaries or just in the adjacent area, have risked the human population with diseases related to lungs, mouth, throat and kidneys. Oro-pharyngeal cancers, bronchial and lung cancers and chronic kidney disease requiring dialysis became very common illnesses affecting the local human population.¹⁶

The hills surrounding the valley in north, west and south have high slopes. Elephants of the Coimbatore Elephant Reserve use the foothills of the valley as their migratory route and dwelling area. As the Valley is narrow, they tend to use the dry stream beds to move from the northern hill

¹⁴ Theppannan Kuttai, Ponni Kuttai, Kalviyanur Kuttai, Parayan Kuttai, Seerakaali Kuttai, Vannaan Kuttai, Karunkaalan Kuttai, Sen Kuttai, Sinpaasan Kuttai, Dhoddubasan Kuttai, Arabi Kuttai, Lingappan Kuttai, Puthu Kuttai, Nanjundapuram Kuttai, Alamara Kuttai, Maamara Kuttai

¹⁵ see - Saandhu, "Stuck in the days of Abundance: The Strange Case of Streams at Thadagam Valley" , December 2021 - Book

¹⁶ Saandhu, "Stuck in the days of Abundance: The Strange Case of Streams at Thadagam Valley" , December 2021 - Book

to the southern one. The massive quarries dug up in the foothills and the stream banks have caused immense difficulties for their movement. As the stream beds are the only route through which the heavy vehicles can reach the brick earth quarries in the foothills, and as they are the most commonly used paths by elephants, Human Elephant Conflict had become unprecedented. In addition to this, incidences of elephants and gaur falling into these deep quarries and getting fatally wounded have occurred regularly. These events have stressed the district forest department severely over the past decade.

People living in the Valley started complaining about their sufferings caused by the massive illegal brick factory cluster to the district authorities from the year 2007. As there was no response from the District administration, Mr.T.M.S.Rajendran, a resident of Chinnathadagam Village filed a case in the High Court of Madras in September 2019 demanding the closure and sealing of illegal brick kilns and the formation of an expert panel to study the damages caused to the environment, agriculture, ecology and to humans. In the same month Mr.Muralidharan, an animal welfare activist filed a case in the same court demanding the closure of the brick factories in the valley with the contention that they are causing much harm to the migratory path and dwelling area of the elephants of Coimbatore Forest Division.¹⁷ On 29.10.2019, the District Collector issued a notice of closure and sealing to all the illegal brick kilns and had warned the operators of criminal proceedings if they continue to operate illegally.¹⁸ His notice and warning did not stop the illegal brick kiln operations. However, the Collector did not pursue criminal proceedings against them as per his order. The Madras High Court intervened on 06.01.2021 by passing an order that asked the District administration to find ways reduce Human Elephant Conflict, to protect the Elephant migratory route and provide the Right to Passage for the elephants in the Valley, and to take necessary actions against all the illegal brick kilns in the valley. It passed a further order on 10.02.2021 asking the Chief Secretary of Tamil Nadu Government to submit a Status Report on this issue within the next 6 weeks. The district administration responded to this order on 19.03.2021, by closing, sealing and withdrawing the electricity connections to the 183 illegal brick kilns in the Valley. The extensive media reports on this issue prompted the South Zone Green Tribunal of India to take this case Suo Motu on 14.04.2021. It directed the district administration to form an Expert Committee to assess the damages caused by the illegal brick kiln quarries to the ground water resource, streams and agriculture of the area.

As the District administration's closure notice of October 2019 was not implemented, the illegal operators increased their activity many folds fearing that their operations would be stopped by the Government sooner or later. The period of 16 months that followed this first closure notice till the final act of closure and sealing in March 2021 saw the maximum number of Human Elephant Conflict inside the Valley. In the period of 8 months between May 2020 and December 2020, 8 humans have died inside the Valley alone because of Human Elephant Conflict.¹⁹ In contrast to this, in the 15 months following the final closure and sealing of this illegal brick kilns (till 25.06.2022), not one Human Elephant Conflict was reported from the Valley. With the stream beds free from heavy vehicles, there is nothing to agitate elephants and gaur using them as their migratory routes. As the ground water of the Valley remains unexploited by the illegal brick industry in these 15 months, the springs at the foothills and the water bodies inside the surrounding Thadagam Reserve Forest are bountiful, thus fulfilling the needs of the wildlife of the Valley completely. This fulfilment has restricted the necessity of the wild animals to venture into the Valley for water. Human Elephant Conflict and damages to farm lands have stopped completely because of this one important judicial and administrative action.

The Government Order of Tamil Nadu dated 03.11.2021 (G.O.(Ms)No.295) states that no mining activity is allowed within one kilo meter from the boundaries of Ecologically Sensitive Areas and Reserve Forests. When this GO is applied to Thadagam Valley²⁰ having an area of about 4600 Hectares, 3600 Hectares (74%) of the Valley land falls under no mining area. The

¹⁷ W.P.No.28475 of 2019; W.P.No. 27356 of 2019

¹⁸ ந.க.10/கனிமம்/2019 தேதி 29.10.2019

¹⁹ RTI data from Forest department dated 17.8.2021 obtained by Thadagam S.Ganesh அலுவலகக் கடித எண் ப2/5524/2021

²⁰ 24 Veerapandi and Thadagam Reserve Forest are designated ESAs.

remaining 26% of land is mainly occupied by human dwellings and streams. Hence, if this GO is implemented fully, no new quarries can be opened in Thadagam Valley in the future.

However, over the past six months, a few of the illegal brick kiln operators have switched over to produce fly ash bricks from the valley itself without getting the necessary permission from the State authorities. The first unit is located just a few meters from a village and the second unit is located at the foothills illegally occupying a waterbody called Kaungalan Kuttai which also happens to be on the elephant migratory route. This second unit is using dry stream beds as roads for its heavy vehicles. Both are extracting ground water for their production purposes. More such units are being planned by the cash rich, politically powerful, illegal erstwhile brick kiln owners. GO (Ms)No.295 will not be able to curtail these operations even if they cause damage to stream beds, depletion of ground water, aggregation of large number of workers working day and night which eventually will lead to excessive human animal conflict and the destruction of endangered species of the valley. Switching over to a new production activity without assessing and remediating the environmental and ecological damages caused to the valley is what is happening today. This is happening even when the issue of assessing damages to the valley and compensation to remediate them is being heard by the National Green Tribunal.

The impact of illegal brick kilns on the Valley environment and human population over the past 25 years inform us that any production activity that would necessitate large scale human gathering and ground water extraction are bound to cause increased Human Animal Conflict in the valley and excessive crop damages. With this in mind, a moratorium should be put in place by State authorities to curb all production activity before ecological remediation of the valley is completed.

24 Veerapandi is an MoEF designated Ecologically Sensitive Area for the past 9 years. Chinna Thadagam, 22 Nanjundapuram are considered ecologically fragile by the Tamil Nadu Government and have been placed under Hill area Conservation Authority for the past 32 years. However, their ecosystem has been excessively damaged by an illegal brick industry. Judicial intervention has brought this ongoing destruction to a stop and has highlighted the need for remediating the damaged ecosystem and protecting them in future.

Declaring the entire ecologically damaged valley and its neighbouring areas as an Ecologically Sensitive Area would provide the legal status to the region where no new activity that could harm the ecosystem would be allowed. This would be the absolute precondition that would be necessary for planning and implementing remediation of the ecological damages suffered by the valley and its inhabitants.

It is in this background, the Tamil Nadu State Government should request the Ministry of Environment and Forests and Climate Change to declare this entire region of 10,178.92 Hectares of land encompassing Thadagam Valley and its neighbouring areas as an Ecologically Sensitive Areas.

292

Brick Klins of Thadagam Valley

Legend

- Brick Klins at Nanjundapuram
- Brick Klins at Pannimadai
- Brick Klins at Somayampalayam
- Brick Klins at Thadagam
- Brick Klins at Veerapandi

Reserve Forest

Thadagam

Nanjundapuram

Reserve Forest

Veerapandi

Pannimadai

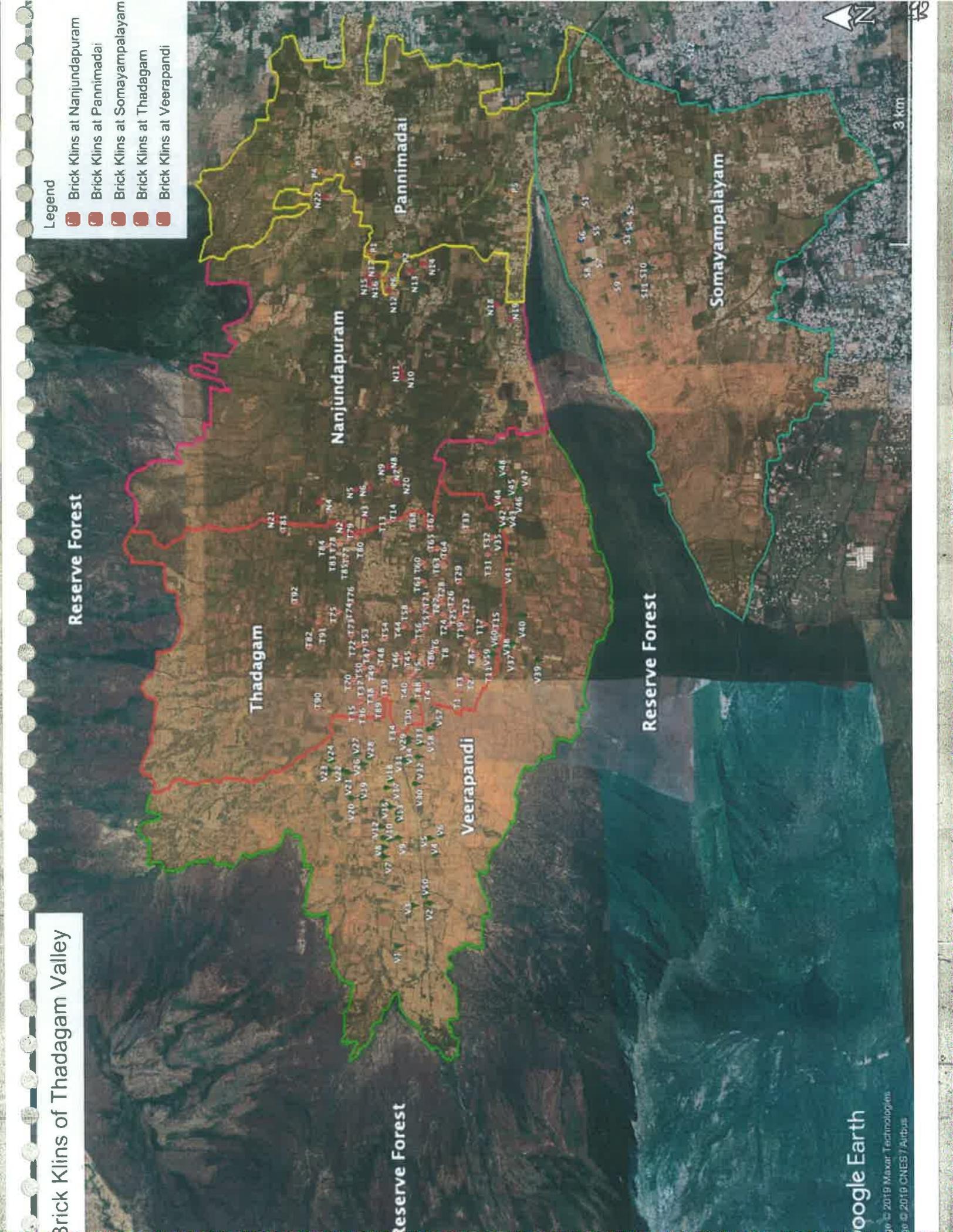
Somayampalayam

Reserve Forest

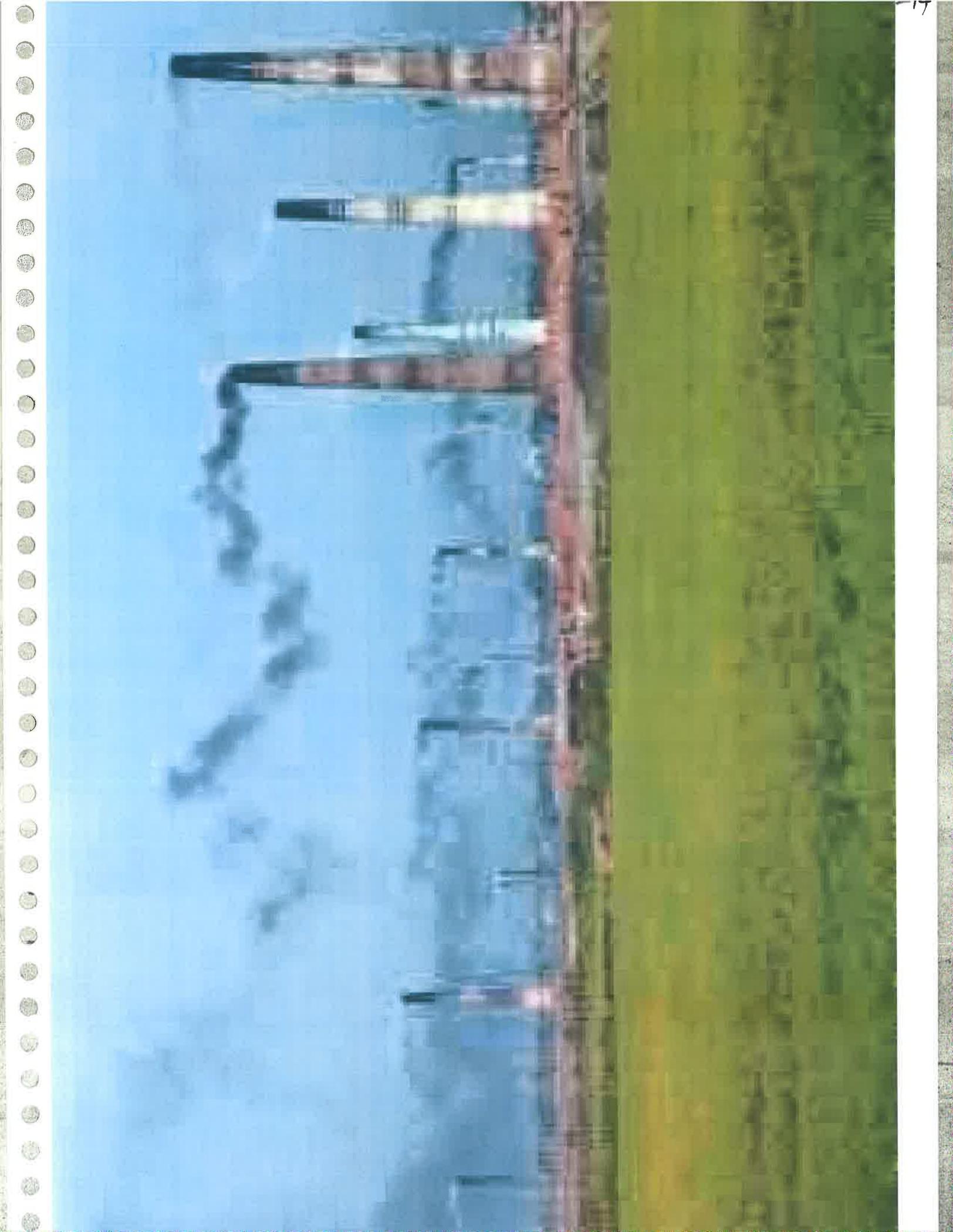
Google Earth

© 2019 Maxar Technologies
© 2019 CNES/Airbus

3 km

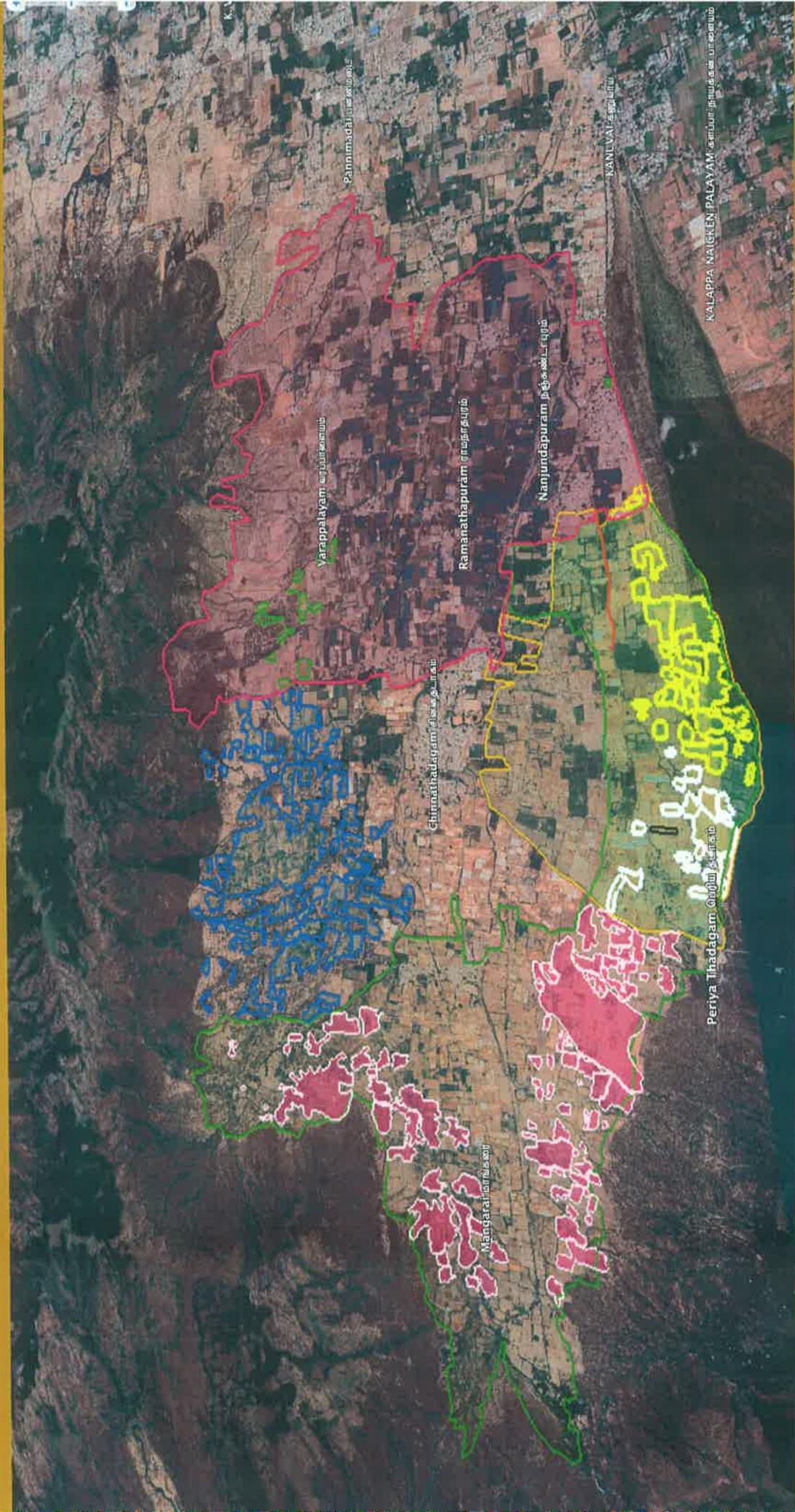


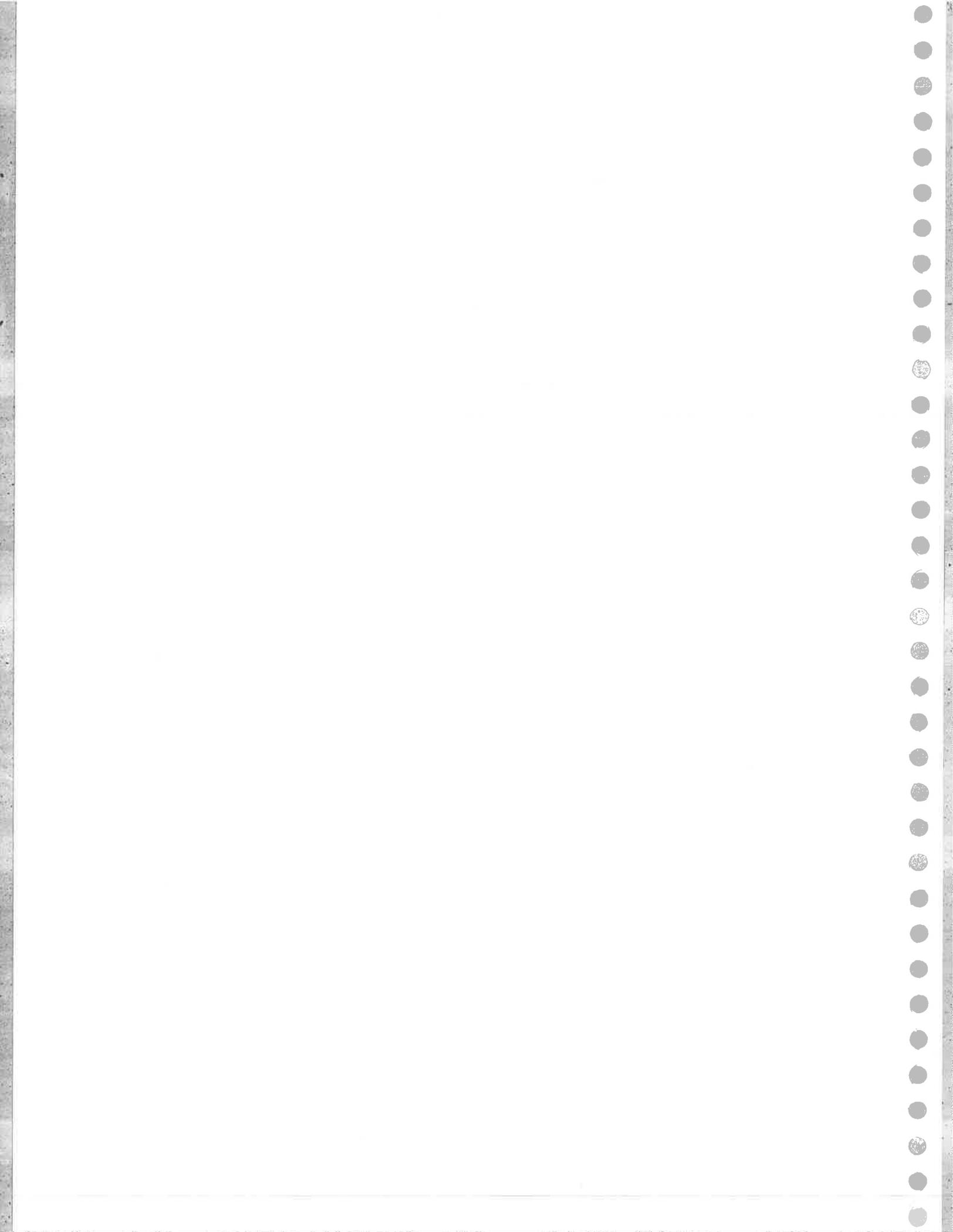






Illegal Brick Earth Quarry Clusters in Thadagam Valley



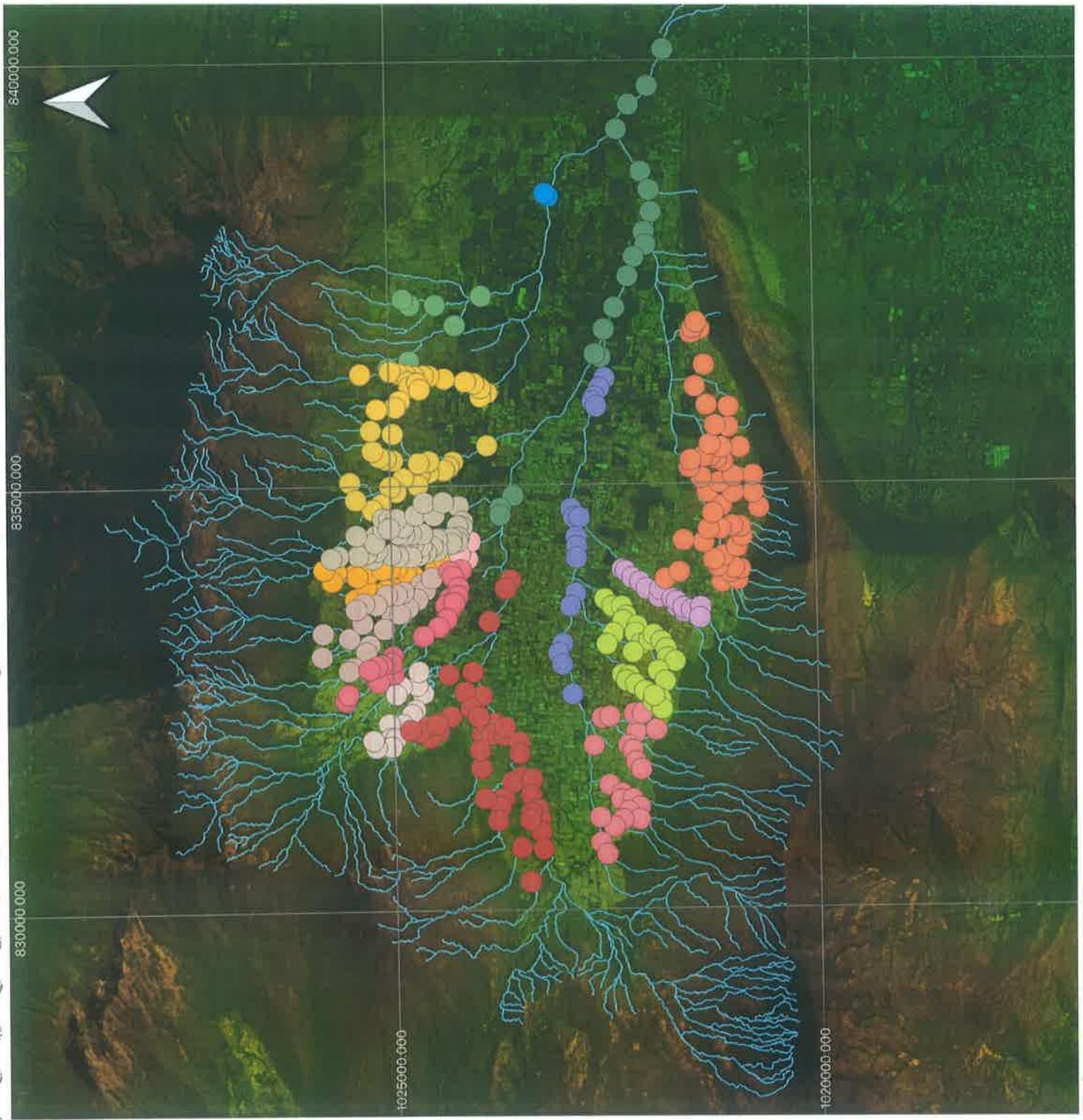


Stream Corridor Quarries

THADAGAM VALLEY

Total Number of Stream Corridor Quarries = 325

- AK Stream
- Then Stream
- Kanji Stream
- Thopumathi Streams
- Jalli Stream
- Mangarai Stream
- Ottapali Stream
- Karumparai Stream
- Pungam Stream
- Seengi Stream
- Thuvareppadi stream
- Odamathurai Stream
- Rangasami Stream
- Madathur - Nanjundapuram Stream
- PN Palayam - Dhaliyur Stream
- Ponnuthu Stream
- Sanganur Main Stream









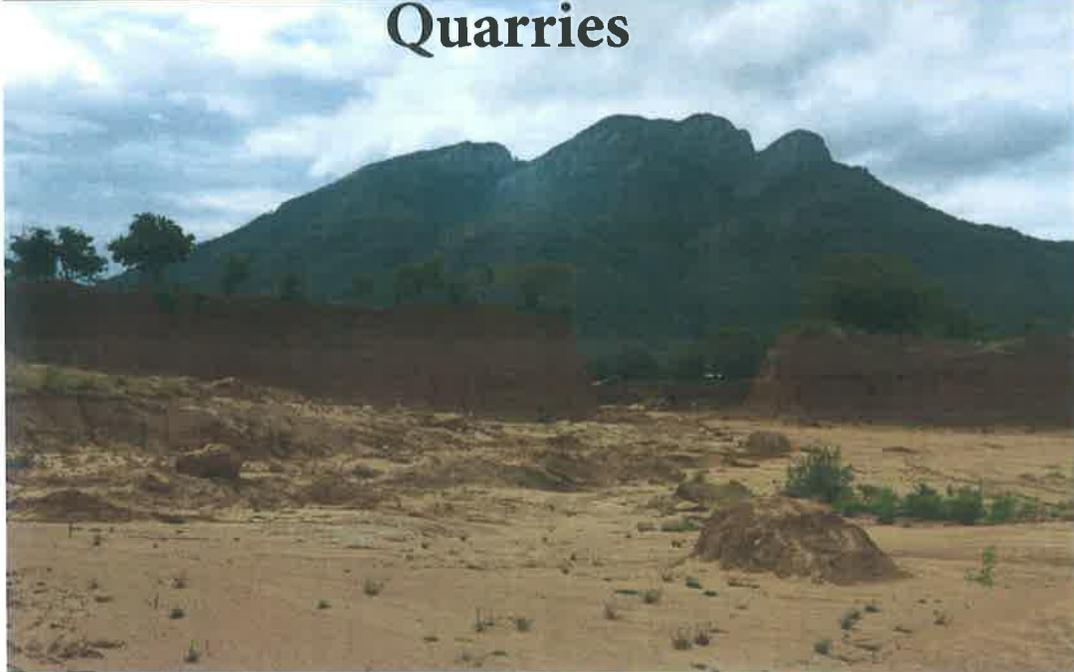
Quarries







Quarries





Quarries



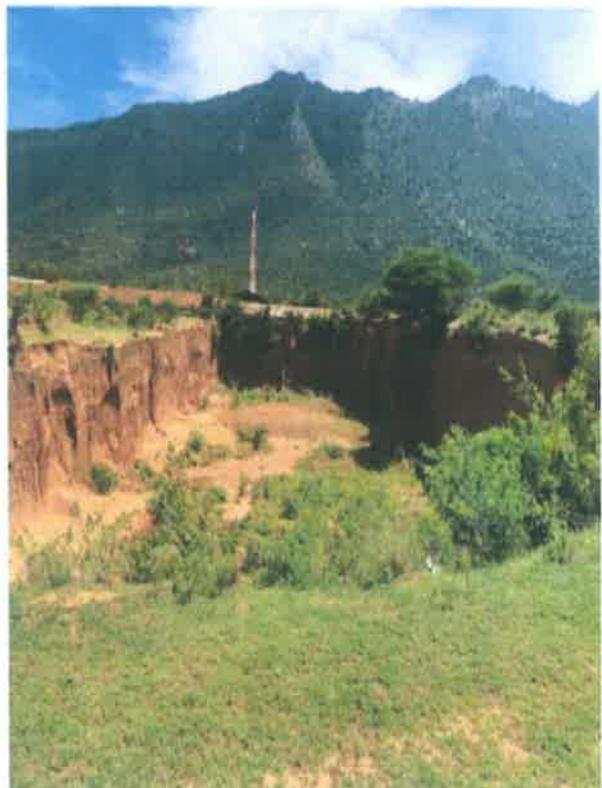
Lat: 11.0754138, Lng: 76.82672808



Lat: 11.06418249, Lng: 76.87784876

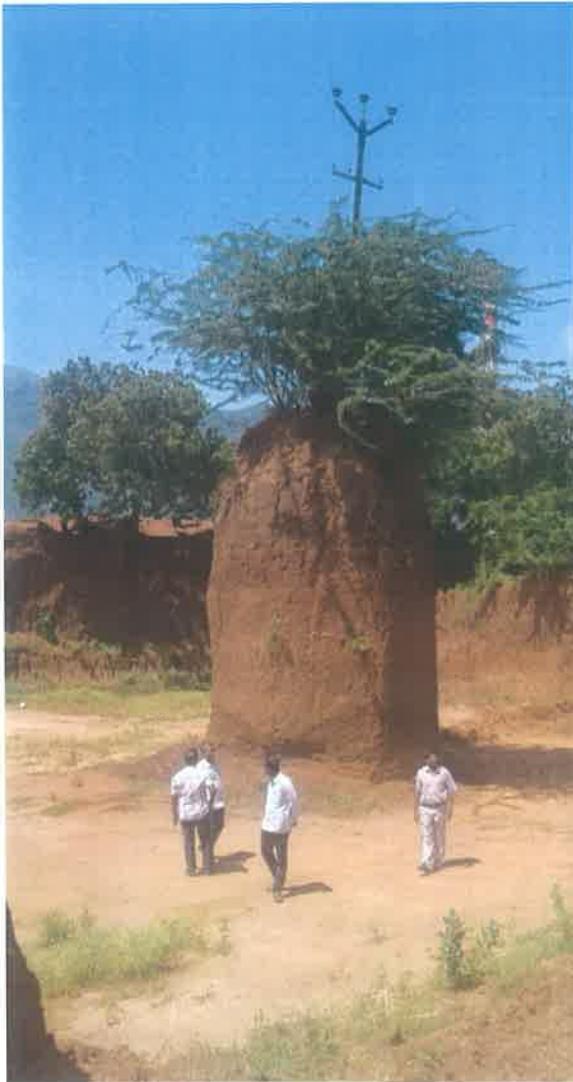


Lat: 11.0638448, Lng: 76.85203383

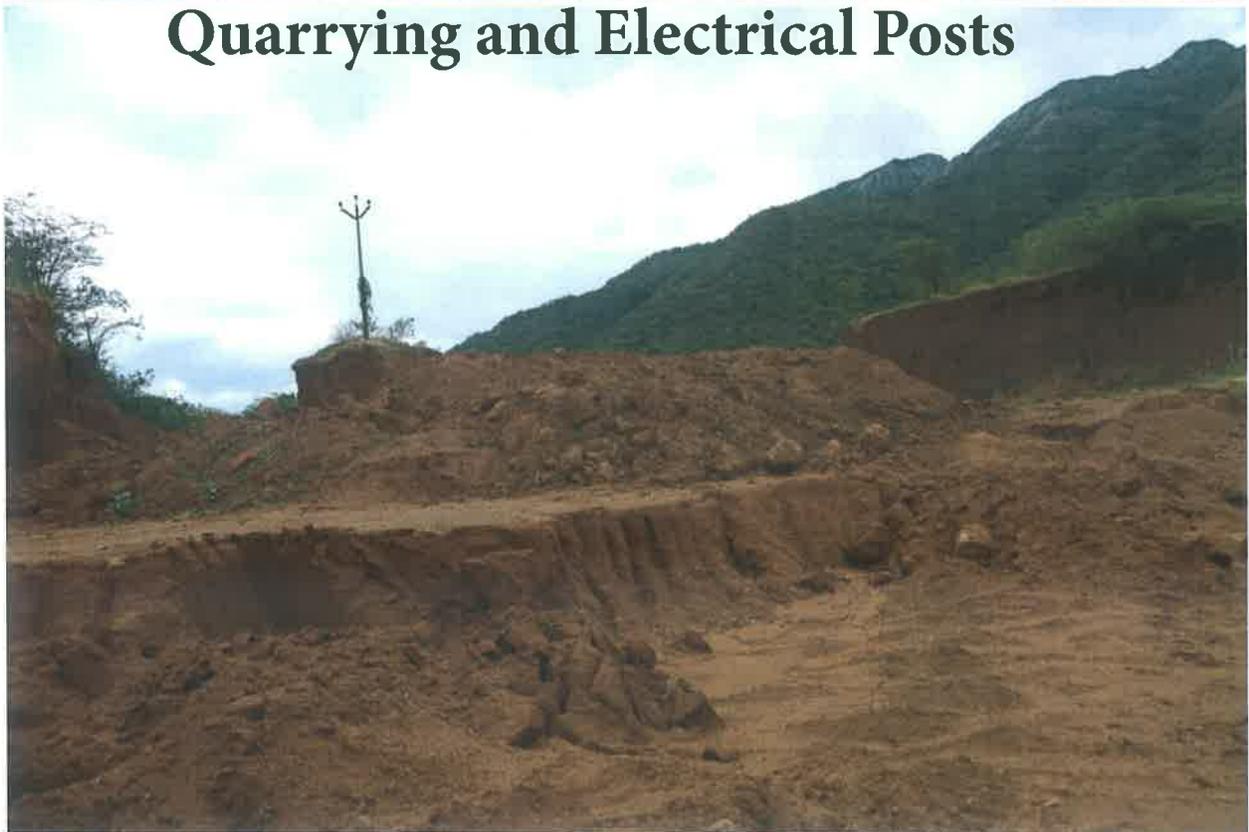


Lat: 11.07696737, Lng: 76.83743559





Quarrying and Electrical Posts







Streambeds converted into Quarry Roads

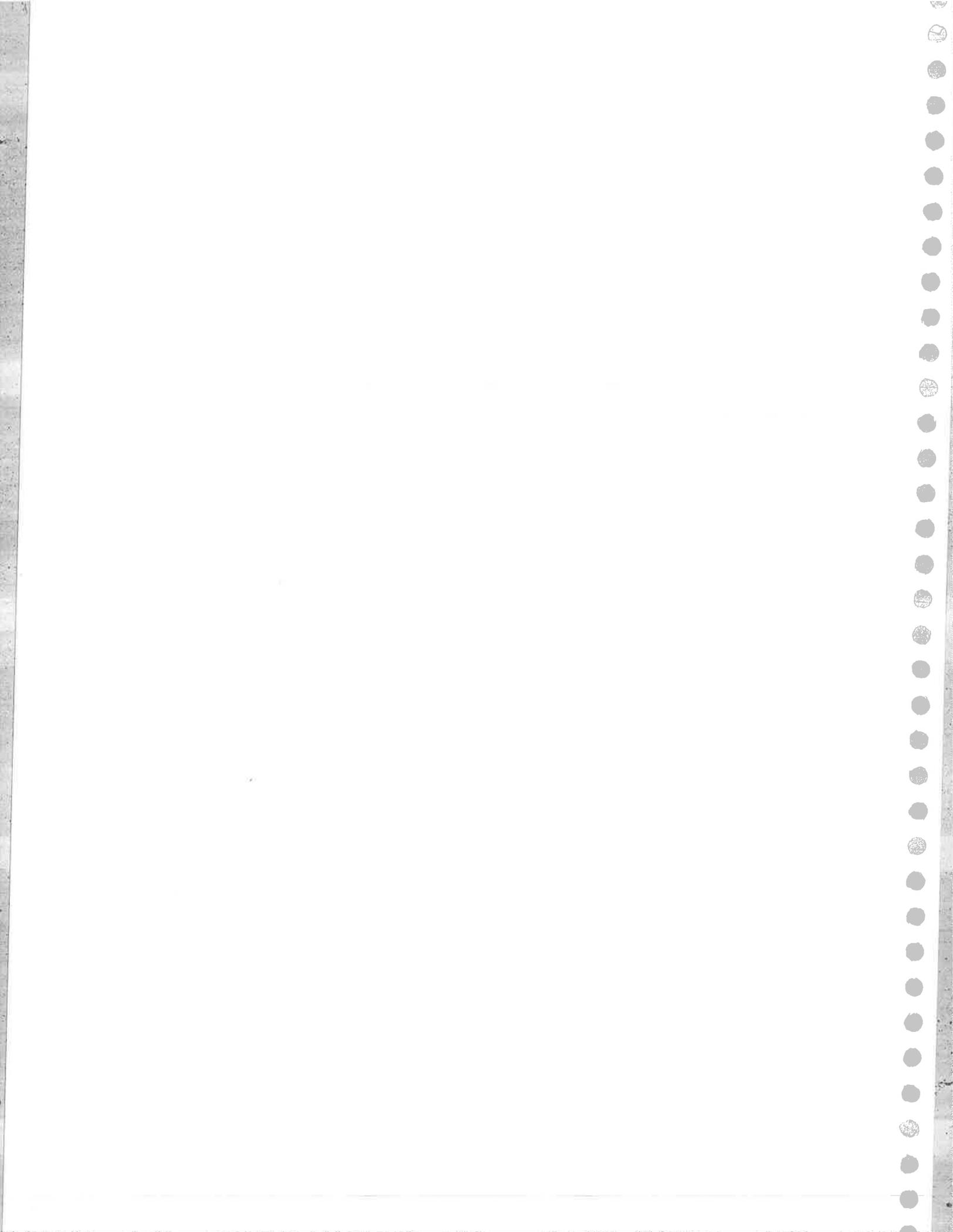


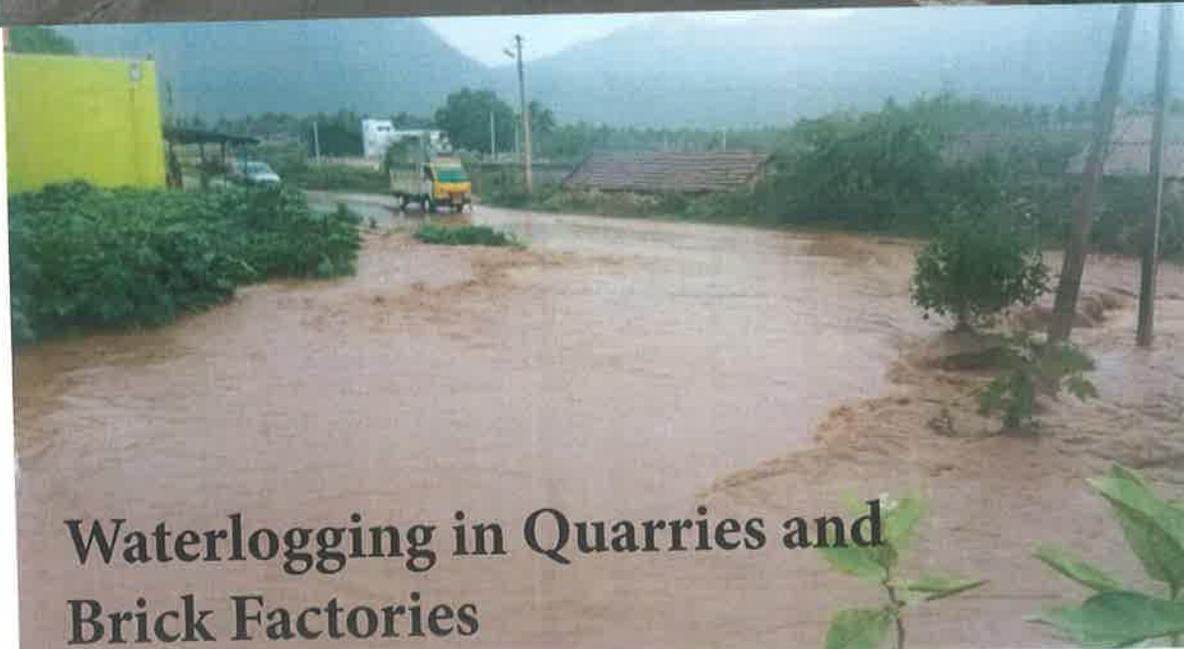




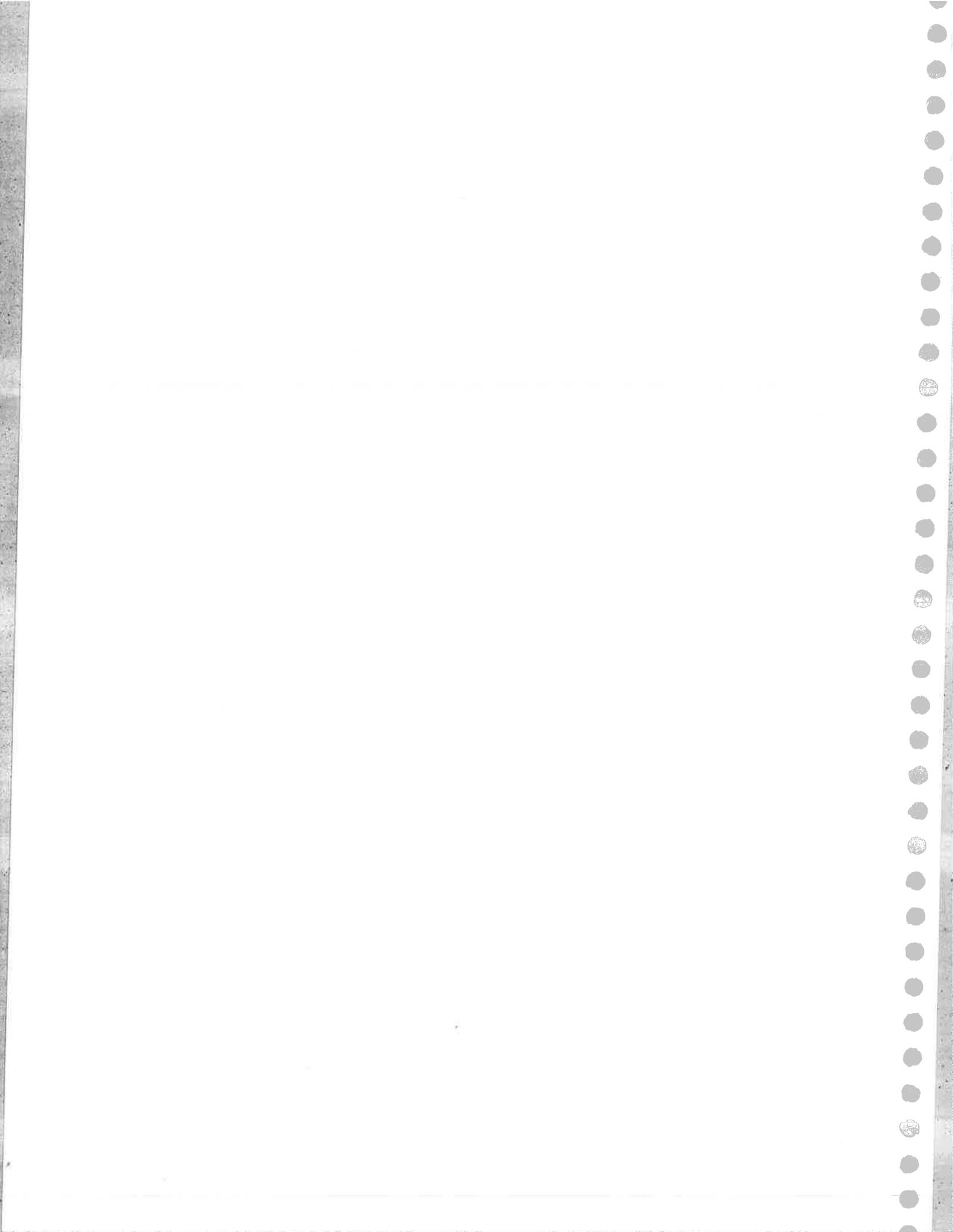
Streambeds become Quarry Roads





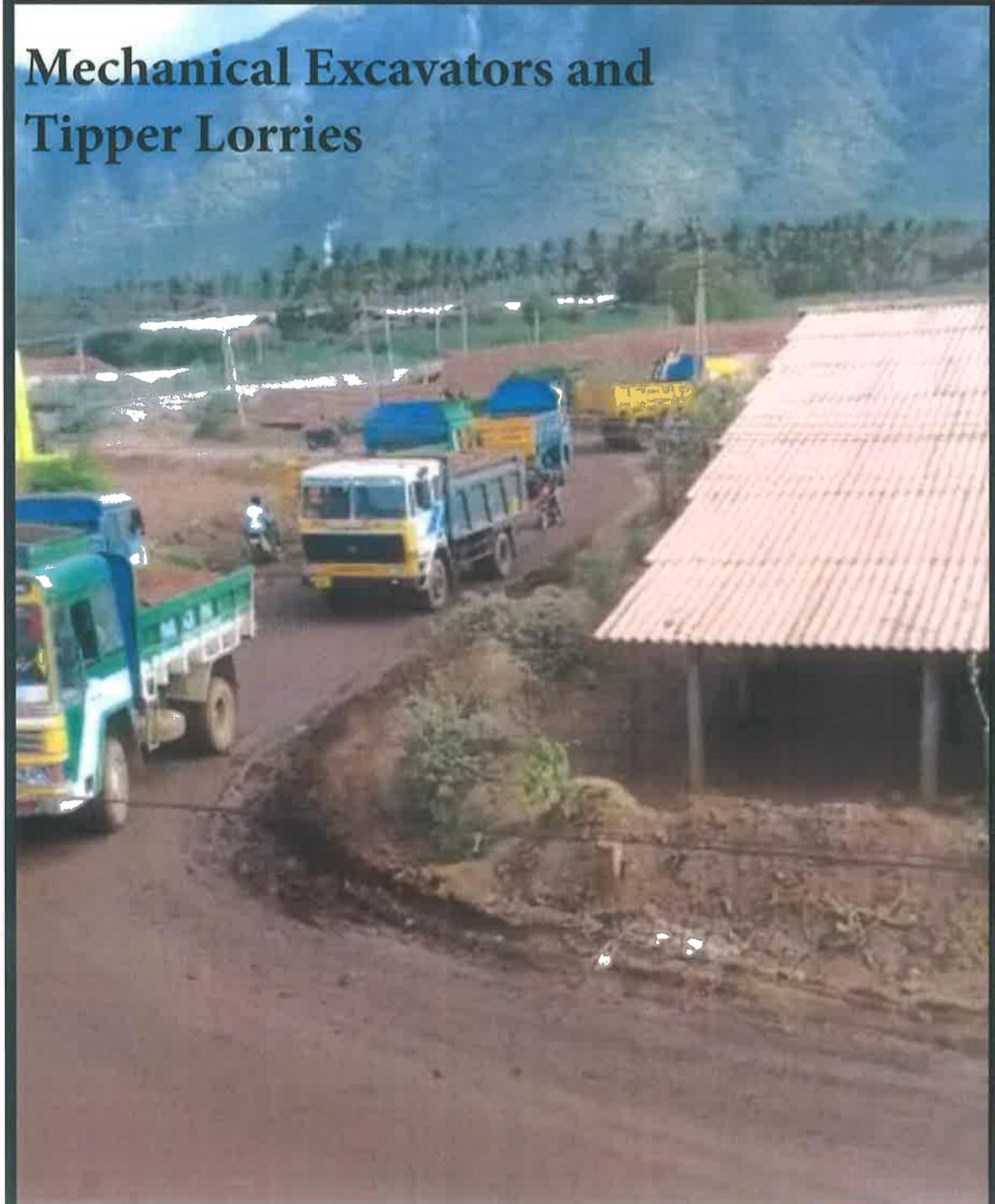


Waterlogging in Quarries and Brick Factories





Mechanical Excavators and Tipper Lorries





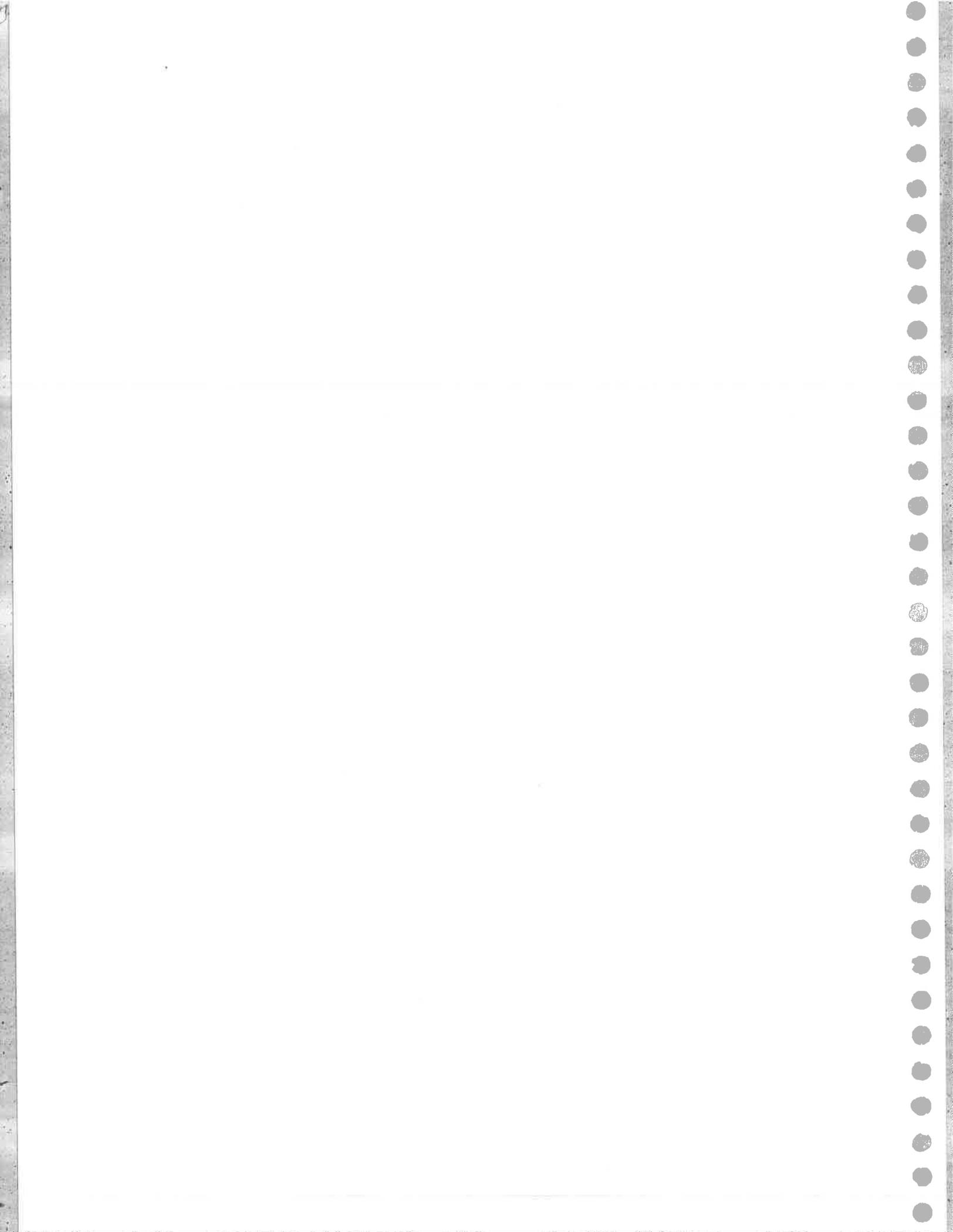


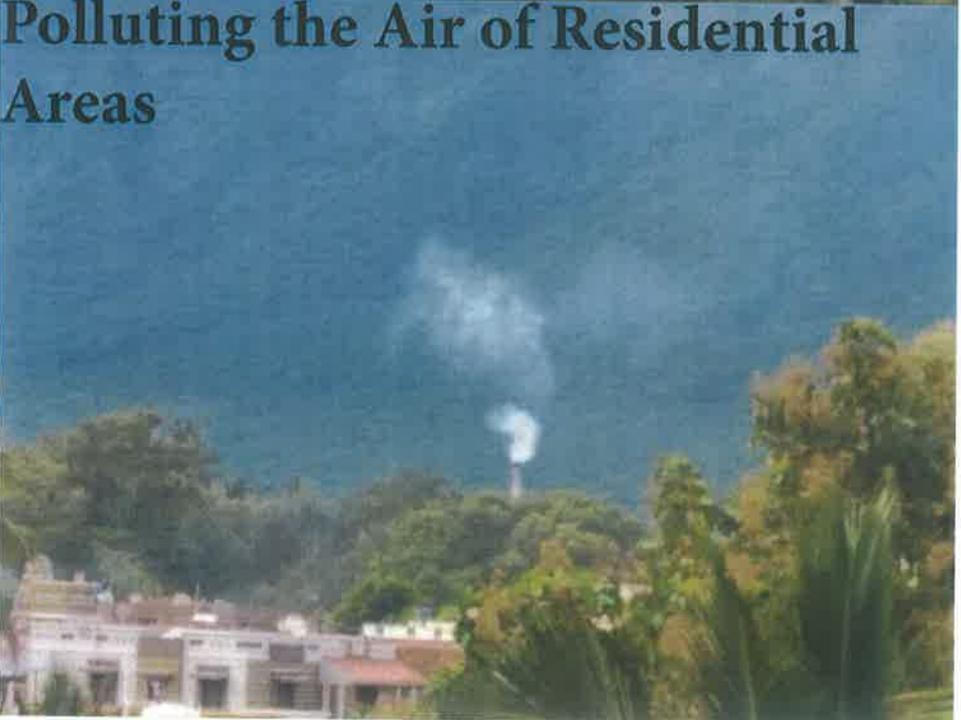
1:41 PM 537KB/s 4G LTE 3G CAP



1:32 PM 765KB/s 4G LTE 3G 51







Polluting the Air of Residential Areas







LAND USE PATTERN IN 24 VEERAPANDI (VALLEY PORTION) REVENUE VILLAGE -2022

TOTAL AREA
1511 Ha

Brick Earth Quarry : 434.33 Ha -29%

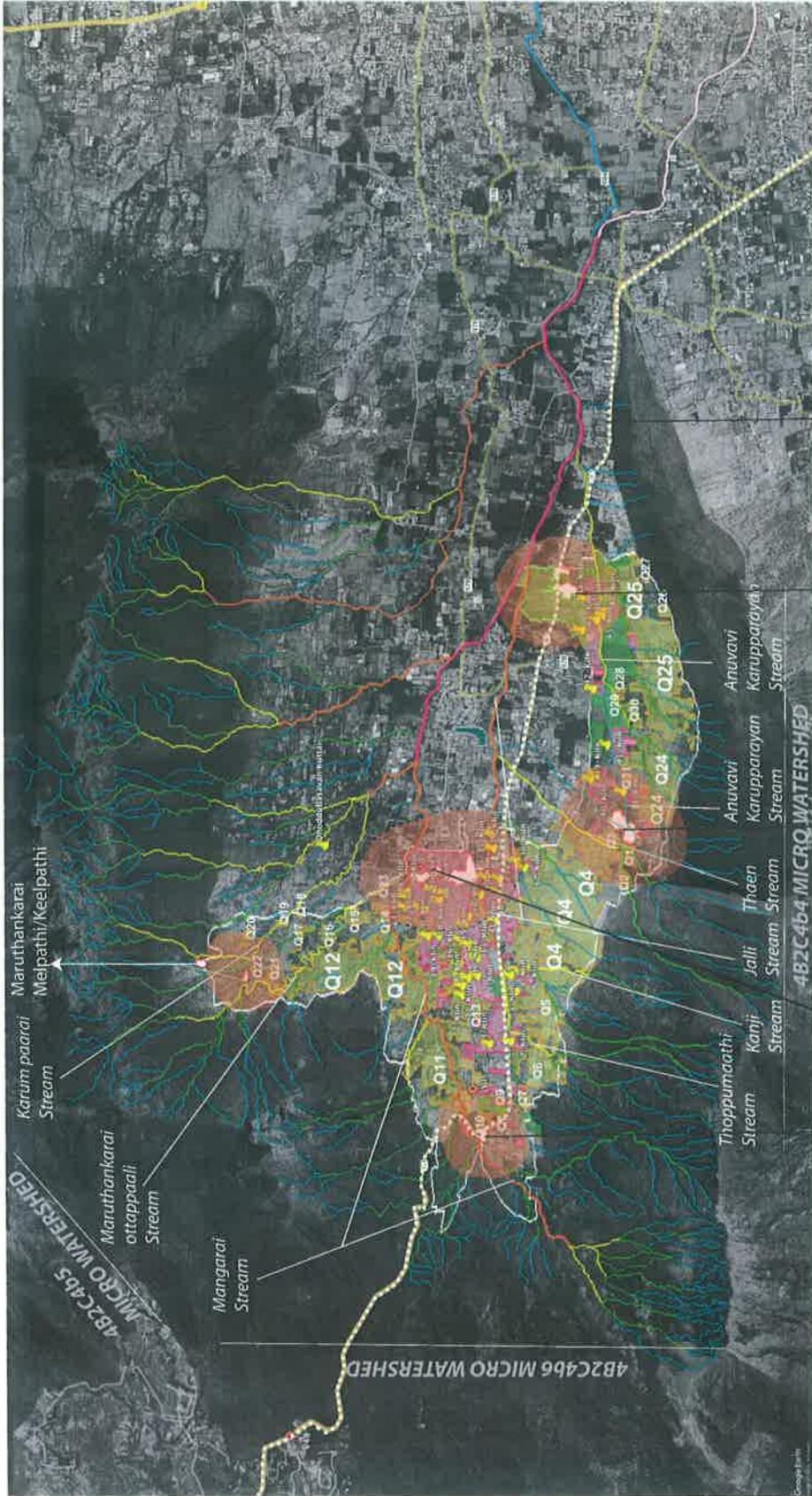
Farm Lands : 85.33 Ha - 6%

Barren Lands : 812.29 Ha-54%

Brick Kilns & sheds : 157.15 Ha -10%

Residential Area : 100.00 Ha - 7%

500M AROUND HABITATIONS : 100.00 Ha - 7%



Map by SAANDHU 07/22

- Q4 - QUARRY
- SHEDS AND KILNS
- RESIDENTIAL AREA
- FARM LANDS
- 500M AROUND HABITATIONS
- STREAMS

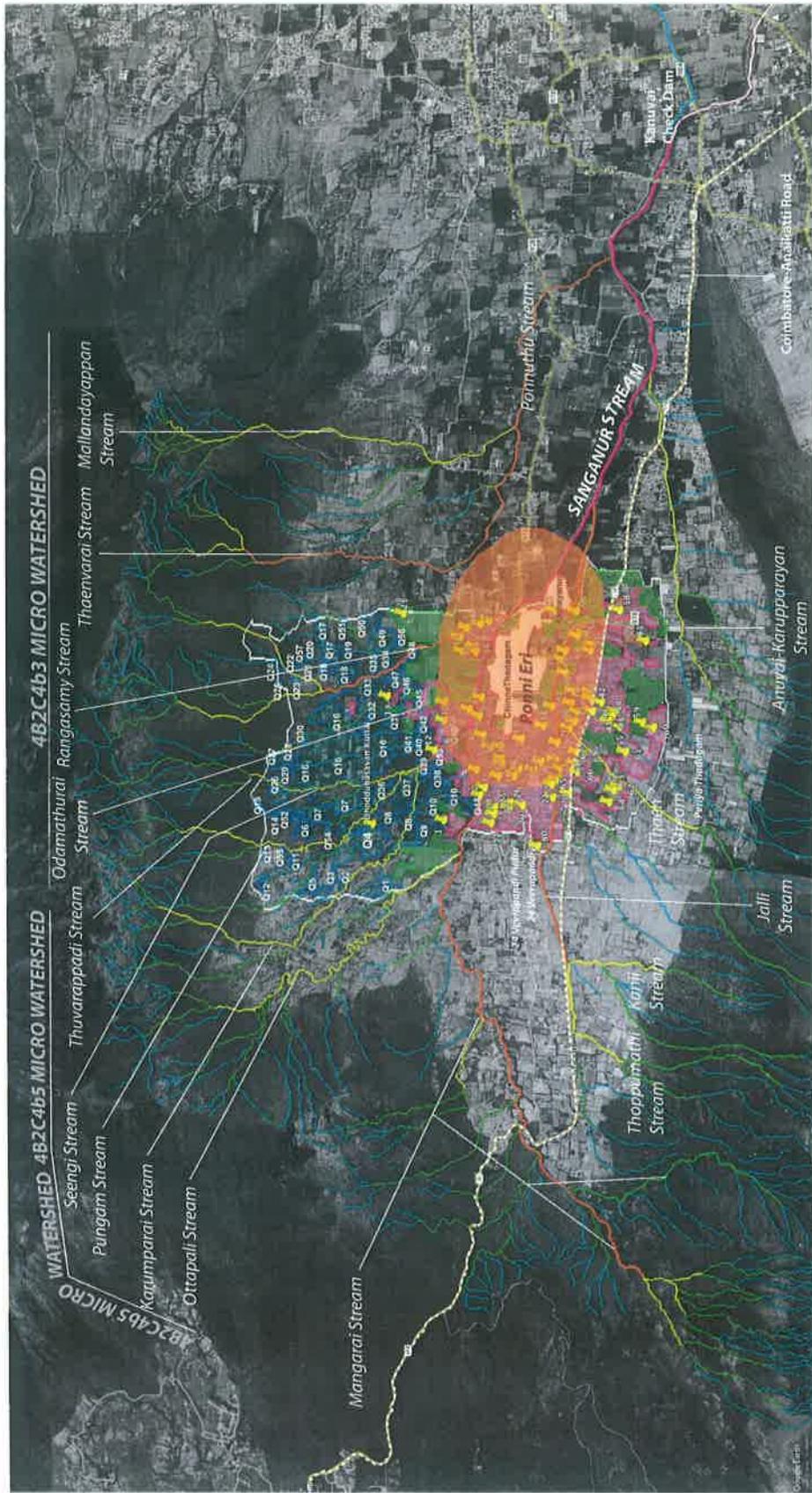


LAND USE PATTERN IN CHINNA THADAGAM REVENUE VILLAGE - 2022

TOTAL AREA 1036.4 Ha

Brick Earth Quarry : 186.16 Ha - 18% **Farm Lands** : 104.7 Ha - 10% **Barren & Other Lands** : 474.94 Ha - 46%

Brick Kilns & sheds : 242.3 Ha - 23% **Residential Area** : 28.3 Ha - 3%



Map by SAANDHU 07/22

-  Q4 - QUARRY
-  SHEDS AND KILNS
-  RESIDENTIAL AREA
-  500M AROUND RESIDENTIAL AREA
-  STREAMS
-  FARM LANDS



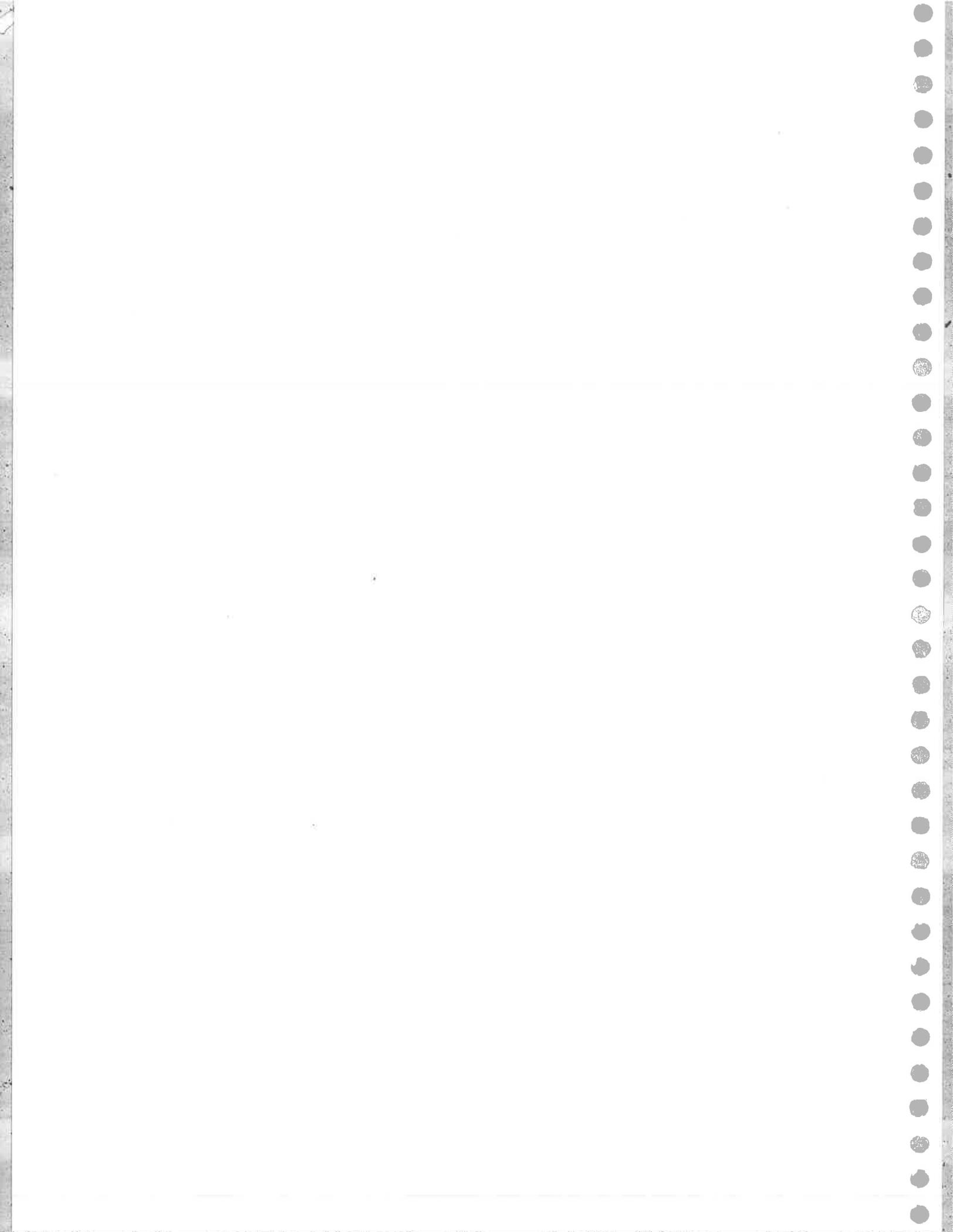
LAND USE PATTERN IN 22 NANJUNDAPURAM REVENUE VILLAGE - 2022

TOTAL AREA 1204 Ha
 Brick Earth Quarry : 13.77 Ha -1% Farm Lands : 504.65 Ha -42% Barren Lands : 569.6 Ha -47%
 Brick Kilns & sheds : 50.05 Ha -4% Residential Area : 65.93 Ha -5%

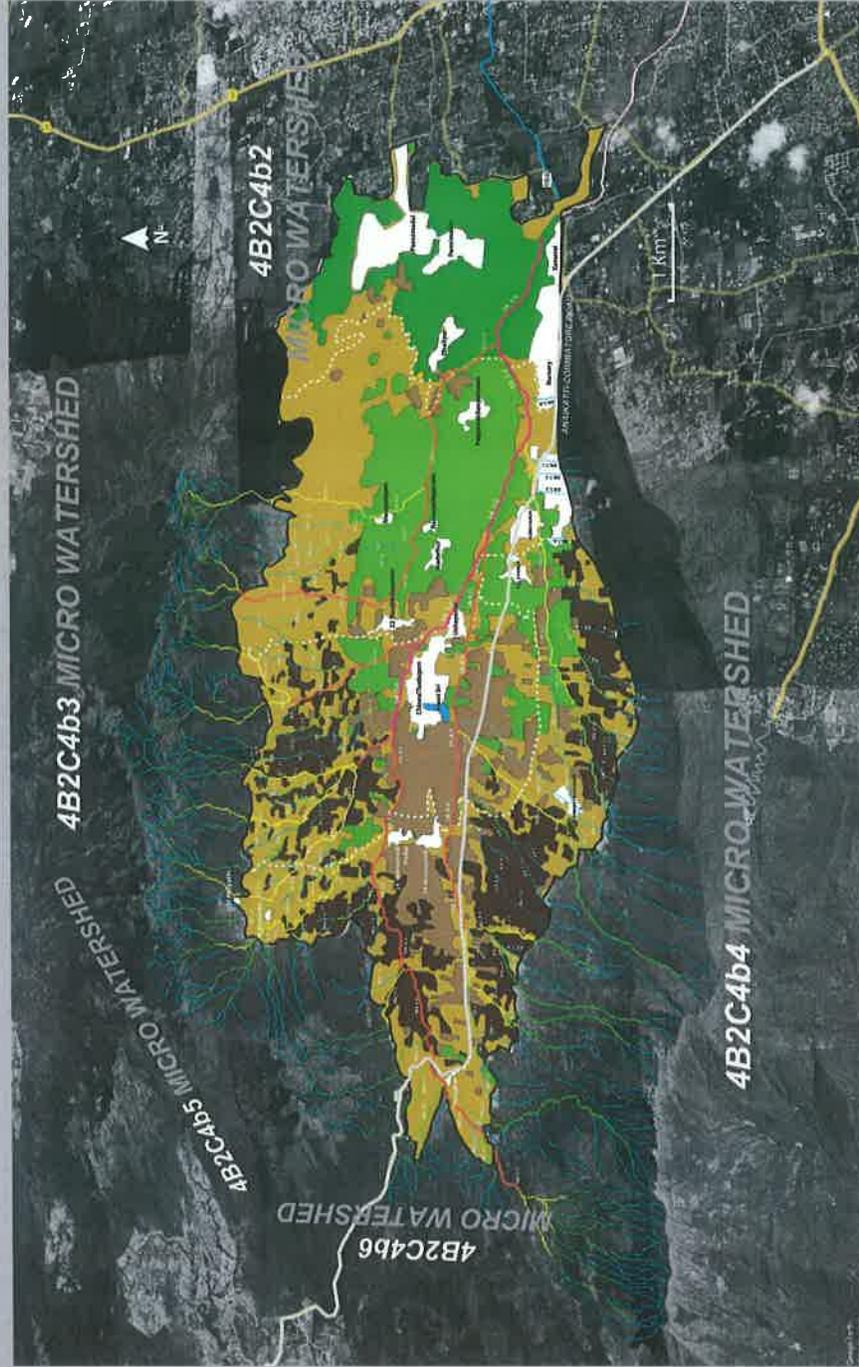


Map by SAANDHU 07/22





LAND USE PATTERN AND THE POSSIBLE DAMAGES TO THE STREAM NETWORK IN THADAGAM VALLEY - 2022



Map by SARADHU 0722



THADAGAM VALLEY STREAMS AND THEIR LENGTH

STREAM NAME	LENGTH (KM)	ABBREVIATION	
Sanganur 5	7		
Thaen varai-Ponnuthu 4.0	6.45		
Rangasamy4.0	2.36	SANGANUR	SA
Jalli4.0	4.86	JALLI	JL
Mangarai4.0	7.1	MANGARAI	MA
Seengi4.0	0.74	ANUVAVI	AN
Ponnuthu3.0	4.17	KANJI	KA
Rangasamy3.0	0.61	THAEN	TN
Rangasamy3.0	0.46	THOPPUMATHI	TM
Seengi3.0	1.98	OTTAPPALI	OT
Pungam3.0	2.51	KARUMPARAI	KP
Karumparai3.0	3.19	SEENGI	SI
Ottapali3.0	3.44	PUNGAM	PU
Mangarai3.0	0.89	THAENVARAI	TV
Thoppumathi3.0	1.32	PONNUTHU	PO
Kanji_3.0	1.0	ODAMATHURAI	OD
Thaen3.0	1.73	THAENVARAI-PONNUTHU	TVP
Anuvavi3.0	3.35		
Thaenvarai2.0	0.25		
Ponnuthu2.0	1.12		
Ponnuthu2.1	0.93		
Rangasamy 2.0	1.28		
Odamathurai2.0	2.80		
Seengi2.1	0.73		
Pungam2.2	0.65		
Pungam2.1	1.29		
Karumparai2.0	0.76		
Ottapali2.4	0.99		
Ottapali2.3	0.28		
Ottapali2.2	0.30		
Ottapali2.1	0.93		
Mangarai2.6	0.65		
Mangarai2.5	0.77		
Mangarai2.4	0.23		
Mangarai2.3	1.32		
Mangarai2.2	0.52		
Mangarai2.1	0.47		
Thoppumathi2.2	1		
Thoppumathi2.1	0.36		
Thoppumathi2.1	0.16		
Kanji2.0	0.73		
Kanji2.2	0.54		
Kanji2.1	0.97		
Thaen2.0	0.55		

STREAM NAME	LENGTH (KM)				
Thaen2.0	0.46				
Anuvavi2.01	1.23				
Anuvavi2.02	0.65				
Anuvavi2.2	0.38				
Anuvavi2.1	1.88				
Ponnuthu 1.4	1.63				
Ponnuthu 1.3	1.34				
Ponnuthu1.3	0.16				
Ponnuthu1.2	1.1				
Ponnuthu1.1	0.94				
Ponnuthu1.1	0.38				
Thaenvarai1.2	0.55				
Thaenvarai1.2	0.49				
Thaenvarai1.1	1.0				
Rangasamy1.3	0.94				
Rangasamy1.3	0.33				
Rangasamy1.2	1.0				
Rangasamy1.1	0.48				
Odamathurai1.2	1.49				
Odamathurai1.1	1.96				
Seengi1.3	0.23				
Seengi1.2	0.22				
Seengi1.2	0.11				
Pungam1.8	0.1				
Pungam1.7	0.48				
Pungam1.7	0.12				
Pungam1.6	0.52				
Pungam1.5	0.89				
Pungam1.4	0.13				
Pungam1.4	0.23				
Pungam1.3	0.17				
Pungam1.2	0.51				
Pungam1.1	0.16				
Karumparai1.3	0.34				
Karumparai1.2	0.30				
Karumparai1.1	0.48				
Ottapali1.7	0.29				
Ottapali1.6	0.41				
Ottapali1.5	0.1				
Ottapali1.4	0.1				
Ottapali1.3	0.16				
Ottapali1.2	0.16				
Ottapali1.2	0.25				
Ottapali1.1	0.36				
Mangarai1.5	0.45				
Mangarai1.4	0.29				
Mangarai1.4	0.33				

